RESPOHERB

2768657   05/07/2014
MANKIND PHARMA LIMITED
208, Okhla Industrial Estate, Phase-III, New Delhi – 110020, INDIA
Manufacturers, Merchants and Exporters
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
DELHI
Products derived from the produce of agriculture, herbs, horticulture and forestry; Foodstuffs for animals including foodstuff for poultry
GILL FEED

2790973   13/08/2014
JAGJIT SINGH GILL
LAKHWINDER SINGH GILL
trading as ;GILL FEED MILL
NEAR DANA MANDI, TAJPUR ROAD, VILLAGE KHASI KALAN LUDHIANA-141015, PB
MERchants & MANUFACTURERS

Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/04/2013

DELHI
AGRICULTURAL, HORTICULTURAL & FORESTRY PRODUCTS . & GRAINS NOT INCLUDED IN OTHER CLASSES LIVE
ANIMALS, FRESH FRUITS & VEGETABLES. SEEDS, NATURAL PLANTS & FLOWERS, FOOD STUFF FOR ANIMALS, MALT,
POLUTRY
SHRIRAM KANCHI
2813787  22/09/2014
DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014
Used Since :19/08/2013
DELHI
VEGETABLE SEEDS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1944240, 1944242, 1944241..
SHRIRAM PRATOSH

2813792  22/09/2014

DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014
Used Since :29/04/2013

DELHI
VEGETABLE SEEDS
SHRIRAM ANMOL

2813803  22/09/2014

DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014
Used Since :01/08/2014

DELHI
VEGETABLE SEEDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1944240, 1944242. 1944241..
BADMAASH
2930205    26/03/2015
MGS ASSOCIATES PRIVATE LIMITED
D-136, OKHLA INDUSTRIAL AREA, PHASE I, NEW DELHI 110020
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, PAN MASALA INCLUDED IN CLASS 31
2997291  29/06/2015
PRE BIOTECH HEALTH CARE PRIVATE LIMITED
trading as ;PRE BIOTECH HEALTH CARE PRIVATE LIMITED
Guru Nanak Market, Main Bazar No.-7, Ferozepur Cantt.-152001
Merchants & Manufacturers
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :02/01/2005
DELHI
FOODSTUFFS FOR ANIMALS
DEVENTURE

3009329  16/07/2015
MR. RAJIV MUKUL
trading as; ZEE LABORATORIES
UCHANI, GT ROAD, KARNAL - 132001, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SIDHARTH BAMBHA ADV.
28/44, PUNJABI BAGH, (W) NEW DELHI-26
Used Since: 01/04/2012

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
3020316   30/07/2015
ORIGO COMMODITIES INDIA PRIVATE LIMITED
C-14, 2ND FLOOR, SOUTH EXTENSION PART-2, NEW DELHI -110049.
MANUFACTURERS AND MERCHANTS
A COMPANY REGISTERED UNDER THE PROVISIONS OF COMPANIES ACT, 1956
Address for service in India/Attorney address:
SSA LAW OFFICES
D-1/30, DLF CITY, PHASE-1, GURGAON.
Used Since: 01/01/2009
DELHI
ALL AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FARMS.
SAAHEE RAJ

3087112  28/10/2015
M/S. ANSUL INDUSTRIES LLP
trading as ;M/s. ANSUL INDUSTRIES LLP
FLAT NO.35 2ND FLOOR, A-10, POCKET-2, GROUP-2, NARELA, DELHI-110040
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BANSAL & BANSAL
210, JOP PLAZA (OPP. MC DONALD"S) P-2, SECTOR-18, NOIDA-201301, NCR DELHI.
Used Since :28/10/2015
To be associated with:
2960001, 3005426

DELHI
PAN MASALA, MOUTH FRESHENER, MITHI SUPARI, MUKHWAS, BETEL NUTS
YOG GURU

3112660  02/12/2015
PATANJALI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :31/12/1996

To be associated with:
3108481, 3108534, 3108593, 3108638, 3111796, 3111841, 3112408, 3112520, 3112565, 3112615

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3108593,3108638,3108534,3108481.
3164344  21/01/2016
KIITKUMAR GOKALDAS RAJANI
trading as ;MARSHAL SALES AGENCY
SADGURU PARK, BLOCK NO.23, 150 FEET RING ROAD,OPP. MODI SCHOOL, RAJKOT,(GUJARAT) INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :01/04/2004
AHMEDABAD
BETEL NUT INCLUDED IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.ROYAL..
DILPASAND

3186999   16/02/2016
PANNALAL JOSHI
trading as ;PANNALAL TEA COMPANY
15-8-327/9 TO 11, BEGUM BAZAR, HYDERABAD-12, TELANGANA, INDIA.
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Used Since :15/04/1999

CHENNAI
COPRA AND COPRA POWDER
3188786  17/02/2016  SOURABH MAHESHWARI  
trading as ; SOURABH MAHESHWARI  
KRISHNA GROUND FLOOR, 10th CHOPASANI ROAD, OPPOSITE ARORA MOTORS JODHPUR, RAJASTHAN, INDIA.  
MANUFACTURER  
OTHER  
Address for service in India/Attorney address:  
GAURAV SONI, ADVOCATE  
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT  
Used Since : 15/02/2016  
AHMEDABAD  
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.  
THE APPLICANT HAS NO RIGHT FOR WORD JODHPUR HAAT..
PAN DIWAN
3294507  25/06/2016
SH. HARDIK MODI S/O SH. RAJESH MODI
D-11/1, Model Town-II, New Delhi
Manufacturers and Merchants
An Indian National
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Pan Masala, Mitha Pan Masala, Supari, Scented Supari, Sweet Supari, Mouth Freshners, Lime, Katha, Betel Nuts, Flavored Cardamom, Flavored Silver Coated, Pan Products, Supan, Flavored Cardamom Seeds included in Class 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "PAN" and "MARK TO BE USED AS A WHOLE".
3294634  27/06/2016
AWADHESH KUMAR SINGH
trading as ;UDAY AGRI SEEDS CORPORATION
UDAY NAGAR, ARTHIK ZONE, DABETHUA, SWP-221403, VARANASI-UP.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JEPPORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Used Since :01/04/2008
DELHI
SEEDS BEING INCLUDED IN CLASS - 31
3305375  08/07/2016
GARDENESIA AGROTECH PRIVATE LIMITED
H.NO.176 SECTOR-10 FARIDABAD, HARYANA-121006
Manufacturer and Trader
Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi- 110008
Used Since :30/06/2016
DELHI
To carry on the business of planting, cultivating, gardening, farming, manufacturing and trading of flower, seeds, flower buds, tea gardens, spices, flower pots and farming of agricultural products.
HUMSAFAR

3320182  27/07/2016
ANAS TARIQ
trading as ;FRESHZEN INDIA
14/106, PARADISE ENCLAVE, CIVIL LINES, KANPUR (U.P.)
MANUFACTURERS, MERCHANTS & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :18/01/2012
DELHI
SWEET SUPARIM MOUTH FRESHNER, SADA PAN MASALA, INCLUDED IN CLASS 31.
Hero Enterprise

3326165  02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase-III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254888, 3254903

DELHI
Agricultural, horticultural and forestry products and grains not included in classes, fresh fruit and vegetables, seeds, live plants and flowers, foodstuffs for animals, malt, cattle feed and cattle feed supplements, pan masala, pan products, pan leaves, pan chutney, pan ingredients, constituent of pan and pan masala, mouth fresheners, beetle nuts.
3331504  09/08/2016
VIRENDER SINGHAL
HOUSE NO. 133, 2ND FLOOR, POCKET-22, SECTOR-24, ROHINI, DELHI-85
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/02/2011
DELHI
SEED, PULSES, GRAINS.
SOUTH KING
3331506  09/08/2016
VIRENDER SINGHAL
HOUSE NO. 133, 2ND FLOOR, POCKET-22, SECTOR-24, ROHINI, DELHI-85
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/02/2011
DELHI
SEED, PULSES, GRAIN.
3340127  17/08/2016
MR R.S.BATHAN
trading as ;M/s P.I.M.INDIA
P.I.M. INDIA BATHAN FARM MEERAPUR DIST. AMROHA 244225(U.P) INDIA
Manufacturer and Trader
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON,Haryana 122002
Used Since :01/04/2005
DELHI
Agricultural, horticultural and forestry , products and grains not included in other classes; live animals; fresh fruits and
vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, cattle feed,
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3350320  30/08/2016
GOODWILL HYBRID SEEDS (INDIA) PVT LTD
5 APPROACH ROAD UKLANA MANDI HISAR HARYANA 125113
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481
Used Since :29/08/2016
DELHI
SEEDS INCLUDED IN CLASS 31
NO SPECIFIC COLOR RIGHT IS CLAIMED BY THE APPLICANTS. THE APPLICANTS DESIRE TO USE THE LABEL IN ALL COLORS..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2767805. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "PROTEIN" AND OTHER DESCRIPTIVE MATTER..
DEEWANA SAJAN
3353970  05/09/2016
MOHAMMAD RAISUDDIN
MOHALLA KAHARAN, TOLA NANPARA, DISTT.-BAHRAICH (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :04/03/2016
DELHI
SWEET SUPARI, MOUTH FRESHENER, SADA PAN MASALA INCLUDED IN CLASS-31
"Sonar Bangla"

3358805  09/09/2016
TRIVENI SOLVEX PVT. LTD.
trading as ;TRIVENI SOLVEX PVT. LTD.
CHAUDARGA, DISTT.-FATEHPUR (U.P.)
MERCHANTS AND MANUFACTURERS

Address for service in India/Agents address:
DINA NATH GUPTA, ADVOCATE.
53/1, NAYA GANJ, KANPUR - 208 001.
Used Since :01/08/2016

DELHI
OIL CAKE
VIVEK
3359985  12/09/2016
ASHOK KUMAR LALWANI
NEAR-MAYOOR CINEMA, CHHAWANI, BANDA (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :15/04/2014
DELHI
PAN FLAVOURING MATERIALS, SWADEISHT SUPARI, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNER, MEVA MIX PAN MASALA, SADA PAN MASALA INCLUDED IN CLASS -31
KASHIHARI KHAL BINOLA

3365482  17/09/2016

BOBY PARMAR
trading as ;INDIAN FARM AGRO INDUSTRIES
V.P.O. NANGAL, JARIALAN, TEHSIL GHANARI, DISTT. UNA (H.P.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2013

DELHI
Cattle Feed, Cotton Seeds & Cotton Seed Cakes - all being Food Stuff for Animals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Khal Binola.
VIBRANT HEALTH IN YOUR HANDS

3369543  21/09/2016
GREEN CANTEEN PVT LTD
trading as ;GREEN CANTEEN PVT LTD
B-19, VINAYAK APARTMENT, SARDAR PATEL MARG, C-SCHEME, JAIPUR (RAJ)
MANUFACTURER & MERCHANT
BODY INCORPORATE

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :23/02/2016

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt under class 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words HEALTH IN YOUR HANDS.
3376120  29/09/2016
ADITYA KHANDELWAL (PARTNER)
ADITYA KHANDELWAL
SURESH GUPTA
RAJESH KUMAR GUPTA
trading as ;SHREE BALRAM FOODS
NARAIN COMPOUND WALL, FACTORY NO-10, SITAPURA IND AREA PHASE-III, JAIPUR (RAJ)
MANUFACTURER & MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :06/09/2016

AHMEDABAD
Horticultural products; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt under class 31.
LIBRA BIOTECH PVT. LTD.
trading as LIBRA BIOTECH PVT. LTD.
19, ARJUN NAGAR, SWARG ASHRAM ROAD, HAPUR
MANUFACTURER AND TRADER
Address for service in India/Agents address:
AALOK KANSAI, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/09/2005
DELHI
ANIMAL FEED & FEED SUPPLEMENTS
GYNAMIN SUPER
3382672 07/10/2016
LIBRA BIOTECH PVT. LTD.
trading as ;LIBRA BIOTECH PVT. LTD.
19, ARJUN NAGAR, SWARG ASHRAM ROAD, HAPUR
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/01/2016
DELHI
ANIMAL FEED & FEED SUPPLEMENTS
3421133   28/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELIHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
To be associated with:
2089543
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals and malt.
3452466  09/01/2017
C R COMMTRADE PRIVATE LIMITED
Bikaner Road, Nokha, Bikaner - 334803 Rajasthan.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :25/11/2016
AHMEDABAD
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS.
3469764  31/01/2017
SMT. SARITA DEVI SETHIA W/O SUNIL SETHIA
Trading as ; NAVIN TRADING COMPANY
MATHERAN KA CHOWK, BHUJIA BAZAR, BIKANER, RAJASTHAN
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since : 15/11/1997

AHMEDABAD
AGRICULTURAL, HORTICULTURAL, FORESTRY PRODUCTS, FRUITS, VEGETABLES, PULSES, GRAINS, SAUNF, WATER
MILAN SEEDS, SUN FLOWER SEEDS, MUSKMILAN SEEDS, SEEDLINGS AND THEIR MIXTURE, ALL KINDS OF PULSES
AND SEEDS.
BRAJ BIHARI SUPER GOLD

3488024  20/02/2017

SNEHA THAKURIA

trading as ;THAKURIA TRADING CO.

ARYA NAGAR, ALWAR (RAJ)

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:

ROHIT JAIN, ADVOCATE

F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since :01/01/2017

AHMEDABAD

CATTLE FEED UNDER CLASS 31.
3492730  25/02/2017
LAXMAN RAM SHARMA
SHARWAN KUMAR SHARMA
RAJENDRA KUMAR BAGARA
trading as ;VISHNU FOODS AND ENGINEERING
VILLAGE BAGA KA BASS, POST ALISAR, GOVIND GARD, CHOMU, RAJASTHAN.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/12/2013

AHMEDABAD
CATTLE FEED.
UCARE
3650301  05/10/2017
M/S. VETINA DISTRIBUTORS LLP
M/S. VETINA DISTRIBUTORS LLP. 401-B, Town Square, Viman Nagar, Pune – 411014
LLP
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
MUMBAI
Description: Animal foodstuffs AND food, Foodstuff for animals, feeds, Animal foodstuffs containing hay, Foodstuffs for pet animals, Foodstuffs for domestic animals, Pulses [animals], Foodstuffs for marine animals, Animal foodstuffs for the weaning of animals, Wheat proteins for animal food, Milled food products for animals, Oat-based food for animals, Fortified food substances for animals, Cereal based foodstuffs for animals, Animal foodstuffs derived from, Foodstuffs in the form of pieces vegetable matter, Foodstuffs of pieces, Canned foodstuffs containing meat for young animals
RUBY

3875515  01/07/2018
NATHUBHAI COOVERJI & SONS
417, Vasant Nivas, 3rd Floor, Bhaudaji Cross Road No. 10, Matunga (C.R.) Mumbai - 400019
Partnership Firm

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Used Since : 31/05/2000

MUMBAI

seeds, agricultural products not included in other classes
3881135  06/07/2018  
VAISHALI NAMDEV RAUL  
A1,206, RIDDHI GARDENS, FILM CITY ROAD,DINDOSHI, MALAD EAST,MUMBAI-400097  
THE TRADEMARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
MUMBAI  
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Unprocessed seeds for agricultural purposes, Plant bulbs for agricultural purposes, Agricultural seeds, Spores for agricultural purposes, Spawn for agricultural purposes, Agricultural products
Proposed to be Used

MUMBAI

Fresh fruits and vegetables; Seeds, natural plants and flowers
CROPFEED

3938573  07/09/2018

ISKCON AGRO INDUSTRIES
RSN, 467/7A/1, PLOT NO. 9, SAI VIHAR, NEAR SANJIVAN HOSPITAL, SADAR BAZAR, SATARA- 415001

Proprietory concern

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near Shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural products
SOILFEED
3938576 07/09/2018
ISKCON AGRO INDUSTRIES
RSN, 467/7A/1, PLOT NO. 9, SAI VIHAR, NEAR SANJIVAN HOSPITAL, SADAR BAZAR, SATARA- 415001
Proprietary concern
Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural products
3942895  12/09/2018
R.GOPALA KRISHNAN
trading as ;SHREE KRISHNA INDUSTRIES
RSF NO.238/5, RAJIV NAGAR, PK ROAD, KANGEYAM - 638701, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
FRESH PULSES, FRESH FRUITS AND VEGETABLES, ANIMAL FEEDS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3944130   13/09/2018
DASME FOODS AND BEVERAGES PVT. LTD.
B – 10, KAILASH VAIBHAV COMMERCIAL COMPLEX, POWAI VIKROLI LINK ROAD, VIKROLI WEST, MUMBAI – 400079,
MAHARASHTRA
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT INCLUDED IN CLASS 31

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3971871  12/10/2018
SRI VARSHA ENTERPRISES
ADD.3-6-504 STREET NO 6, HIMAYATHNAGAR, HYDERABAD - 500029
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3972287  12/10/2018

DR. SHAILENDRA SINGH
PLOT NO – 85, B/605, SAISANGAM, SECTOR – 15, CBD BELAPUR, NAVI MUMBAI – 400614, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS
3974163   15/10/2018
MUSTAFA RAZA KHAN
VIDYARANYA HIGH SCHOOL ROAD, DHARWAD – 580 001, KARNATAKA, INDIA
Individual
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SUPARI (BETEL NUTS), FRESH BETEL NUTS
3978277  19/10/2018
MRS. RANJANA AJAYKUMAR LANDGE
VILLAGE PIMPALGAON LANDGA, POST MEHEKARI, TALUKA NAGAR, DISTRICT AHMADNAGAR, MAHARASHTRA 414002
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/04/2017

MUMBAI
Unprocessed grains; Raw grains; Fresh fruits and vegetables;
BABAJI

3983879  26/10/2018

HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Edible seeds [unprocessed], unprocessed cereal seeds, agricultural and aquacultural crops, horticultural and forestry products

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3971453, 3983871.
MADHUBAN NURSERY

3992284  05/11/2018
RAVINDRA NAVIDK NASKATE TRADING AS NEW MADHUBAN NURSERY
A/P Gormale, Tal. - Barshi, Dist. - Solapur - 413401
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :07/01/2006
MUMBAI
CUSTARD APPLE PLANT
The trade mark is restricted to use the mark in the state of Maharashtra.
WOMBS

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4020882 07/12/2018
LIONEL STANLEY SOLE PROPRIETOR OF STANLEY'S DYNASTY
NO. 43, 5TH TRUST CROSS STREET. MANDAIVELIPAKKAM, CHENNAI - 600028, TAMILNADU, INDIA.
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Natural flowers, Dried flowers, Edible flowers, fresh, Flowers, dried, for decoration, Natural greenery for
decoration, Arrangements of dried flowers for decorative purposes, Raw and unprocessed agricultural, aquacultural,
horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs;
Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals;
Malt.
Alibaba

4021123  07/12/2018

TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
Company registered in India by Indian Citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI

Seeds.

subject to the mark should be use within the states of Andhra pradesh and Telangana.
4074141  01/02/2019
SUNIL VISHANJI GALA
trading as ARIHANT TRADERS
O.D. BUNGALOW PLOT BEARING PLOT NO. 85-95, SURVEY NO. 120 (PT), C.T.S NO. 1374/B-83, CODE NO. 038-AGP-0069,
RSC-2, S. V. P. NAGAR, MHADA ANDHERI (WEST), MUMBAI- 400 053

Proposed to be Used

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
4084317  12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084318    12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084319  12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084320   12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524

DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084321  12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders
Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085
Proposed to be Used
To be associated with:
597524
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084322  12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524

DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084323 12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524

DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084324  12/02/2019  
KAPILA KRISHI UDYOOG LIMITED  
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh  
Manufacturer, merchant and traders  
Address for service in India/Attorney address:  
ADITI ADVOCARE  
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085  
Proposed to be Used  
To be associated with:  
597524  
DELHI  
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
4084325  12/02/2019
KAPILA KRISHI UDYOG LIMITED
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh
Manufacturer, merchant and traders

Address for service in India/Attorney address:
ADITI ADVOCARE
C-12 Varun Apartments, Sector 9, Rohini Delhi-110085

Proposed to be Used
To be associated with:
597524
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt included in class 31
SPRIHAAT RETAIL NETWORK PRIVATE LIMITED
PLOT NO 19, BLOCK-B POCKET-4, SECTOR-23 DWARKA NEW DELHI-110075
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

**DELHI**

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4180326    20/05/2019
ADHERENCE ASSOCIATES
317-A SAHARA SHOPPING CENTER FARIDABAD ROAD INDIRA NAGAR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012
Proposed to be Used
DELHI
food grains and cereals including Rice, wheat and pulses, Flour, Sugar, Salt, Spices as per class 30
COLI-FEED MIX
4219225  27/06/2019
PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka- 560064, India
an Indian Company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :28/10/2013
CHENNAI
FOODSTUFFS FOR ANIMALS
MEDIPET
4219236 27/06/2019
PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka- 560064, India
an Indian Company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :28/04/2018
CHENNAI
FOODSTUFFS FOR ANIMALS
NUTRIBULL
4219237  27/06/2019
PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka- 560064, India
an Indian Company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :29/12/2018
CHENNAI
FOODSTUFFS FOR ANIMALS
4239307   18/07/2019
MARKAT KESHARI BEHERA
PLOT NO-1973/2267, AT - NARAYAN VIHAR, PO PHULNAKHARA, CUTTACK - 754001
TRADEMARK ACT 1999
Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO- 11,BARIPADA,MAYURBHANJ,ODISHA,PIN-757001

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
GOBBLERS
4242082  22/07/2019
ROSSARI BIOTECH LIMITED
201, A - B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400078
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
PET FOODS; GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS; PRODUCTS FOR ANIMAL LITTER. FOODSTUFFS AND BEVERAGES FOR ANIMALS BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS AND BEVERAGES
DEVEKSHU AGRO FOODS PRIVATE LIMITED
D-102, KAMLA NAGAR, DELHI, North Delhi DL 110007 IN
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

DELHI
Aquaculture feed, Cattle feed, Livestock feed, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4243781  23/07/2019
SAHIR THAPAR S/O SHALLY THAPAR
THAPAR FARM CHURCH ROAD VASANT KUNJ, NEW DELHI 110070
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
RAJPAL SACHDEVA
H-16 TO 22 VIKAS MARG, LAXMI NAGAR, DELHI: 110092, India
Individual
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
DELHI
Manufacturing Pet Food, Fish Food, Pet Chew and Fish Feed
Celebrate Health...!!!

4244999  24/07/2019
TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi-110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Fresh Walnuts; Fresh, raw and unprocessed Nuts; Edible Nuts [unprocessed]; Nuts [Fruits]; Raw And Unprocessed Grains And Seeds; Plant Seeds; Fresh Fruits And Vegetables; Fresh Herbs; Fresh Berries;
4245285  24/07/2019
MANSI JAIN
B712, NEW SAI NIKETAN BUILDING, MOUNT ROAD, MAZGAON, NEAR SALES TAX OFFICE, MUMBAI - 400010,
MAHARASHTRA INDIA
An Individual

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor, 22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E),
Mumbai-400068, Maharashtra

Proposed to be Used
MUMBAI
Natural flower garlands; Natural flower arrangements; Natural flower wreaths; Corsages of natural flowers; Boutonnieres of natural flowers; Arrangements of dried flowers; Flowering plants, natural; Natural flowering plants; Fresh doraji [balloon flower] roots; Arrangements of dried flowers for decorative purposes; Flower corms; Flowers, natural; Cut flowers; Dried flower wreaths; Dried flower arrangements; Edible flowers, fresh; Fresh edible flowers; Wreaths of natural flowers; Natural flowers; Flower bulbs; Natural plants and flowers; Garlands of natural flowers;
Hudgle
4246439   25/07/2019
RANJODH SINGH
ward no 13 new colony old litter backside tagore collage gurdaspur
My Trademark Class Is 31
Individual
Proposed to be Used
DELHI
Seeds
SWALLOW

4246828   26/07/2019
NAVNITKUMAR B. JAVANDHRA (PROPRIETOR) TRADING AS SWALLOW
A-30, HARIDHAM SOCIETY, NEAR ARCHANA SCHOOL, BOMBAY MARKET TO PUNAGAM ROAD, SURAT - 395101,
GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
AGRICULTURAL PRODUCTS
4247346  26/07/2019
MAXLIME INDUSTRIES PRIVATE LIMITED
Pl-6, Nr. Khodiyar Mataji Temple Village : Ranpar Rajkot-360023
BODY INCORPORATE
Address for service in India/Agents address:
SAMPAT DHRYVE PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4247639  26/07/2019
M/S PASHUDHAN HEALTH SOLUTIONS
NR KATHLARHI BUS STAND, JUNDLA, KARNAL, HARYANA, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
4247941    26/07/2019
SUSHIL SINGH KUSHWAHA S/O JITENDRA SINGH
5/35 New Colony, Near Sunhari Masjid, Garhi Jadeed Farrukhabad - 209625 ,U.P.,(India)
INDIVIDUAL
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Proposed to be Used
DELHI
Fresh Fruits And Vegetables, Unprocessed Forestry Products, Raw Forestry Products, Fresh Vegetables, Food For
Animals, Cattle Feed, Poultry Feed, Khall, Chokkar, Cotton Seed Cake, Mustered Cake, Sunflower Cake Being Foodstuff
For Animals, Animal Feed Supplement, Edible Food For Animals For Chewing, Cellulose For Use As Animal Bedding,
Agricultural Grains For Planting, Agricultural Seeds, Unprocessed Seeds, Chopped Straw For Use As Animal Bedding,
Bran Mash For Animal Consumption, Plant Seeds, Foodstuffs For Animals, Pet Food, Wheat Germ For Animal
Consumption, Yeast And Grains For Animal Consumption, Linseed Meal For Animal Consumption, Grains For Animal
Consumption
Trade Marks Journal No: 1918 , 09/09/2019  Class 31

4248201  27/07/2019
M/S. BOMBAY HEMP COMPANY PVT. LTD
Unit 2, Cama Industrial Estate, Sun Mill Compound, Lower Parel, Mumbai- Mumbai- 400013
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
DAKO
4248586  27/07/2019
HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20, A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4248591   27/07/2019
HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULLY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
VRAKSHAM

4248895  28/07/2019
GAURAV SINGH YADAV
H.No- 57, 14/4 Vikas Nagar Neemuch
Wholesale trader
Individual

Proposed to be Used
MUMBAI
SEEDS, SEEDS POWDER
4249369  29/07/2019
KAITHAL OIL MILLS
KHAHOURI ROAD, VPO PADLA, KAITHAL, HARYANA-136027
PARTNERSHIP
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Proposed to be Used
DELHI
DE-OILED COTTON SEED CAKE, GAD FROM COTTON SEED
Trade Marks Journal No: 1918, 09/09/2019

4250280 30/07/2019

PRASHANT BOKARIA
trading as FIND THE GAP

113, 1ST MAIN ROAD, I-BLOCK, ANNA NAGAR EAST, CHENNAI-600102.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Attorney address:

NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVELYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.

Proposed to be Used

CHENNAI

SEEDS; NATURAL PLANTS; FRUIT AND GREEN VEGETABLES; VEGETABLES; FRESH VEGETABLES.
ANIRIT URBAN AGROFOODS

4250533  30/07/2019
ANIRIT URBAN AGROFOODS LLP
3A, 3RD FLOOR, OMKAR ESQUARE, TATYA TOPE MARG, JOGLEKARWADI, SION FISH MARKET, SION (EAST), MUMBAI
400022, MAHARASHTRA, INDIA.
A body corporate registered under the Limited Liability Partnership Act, 2008.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; fresh herbs; garden herbs, fresh; natural plants and flowers; edible flowers, fresh; bulbs, seedlings and seeds for planting; plants; shrubs / bushes; trees; trunks of trees.
4250535  30/07/2019
ANIRIT URBAN AGROFOODS LLP
3A, 3RD FLOOR, OMKAR ESQUARE, TATYA TOPE MARG, JOGLEKARWADI, SION FISH MARKET, SION (EAST), MUMBAI 400022, MAHARASHTRA, INDIA.
A body corporate registered under the Limited Liability Partnership Act, 2008.
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; fresh herbs; garden herbs, fresh; natural plants and flowers; edible flowers, fresh; bulbs, seedlings and seeds for planting; plants; shrubs / bushes; trees; trunks of trees.
K.V. SWAPNA proprietor of FOUR SEASONS
#58, 1ST MAIN ROAD, PALACE GUTTAHALLI, BANGLORE - NORTH, MALLESWARAM, BANGLORE - 560034

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; Fresh Pulses; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
ZYMAGROW
Priority claimed from 03/07/2019; Application No. : 4-2019-24577 ;Viet Nam
4251290  30/07/2019

VIRBAC
1ére AVENUE - 2065 M - L.I.D. 06516 CARROS, FRANCE
A "société anonyme" (S.A.) legally organised under the laws of France.

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.

Proposed to be Used
DELHI
Foodstuffs for animals included in class 31.
ECONIC INDIA PVT. LTD.
E-8/282, TRIOCHAN SINGH NAGAR, HUZUR TRILANGA, BHOPAL, M.P. 462039

Address for service in India/Attorney address:
MR. RAHUL PARKHE
185, KANNU PATEL KI CHAL, PATNIPURA, INDORE-452011(M.P.)INDIA

Proposed to be Used
MUMBAI

Agricultural and aquaculture crops, horticulture and forestry products, Plants, Fresh fruits, nuts, vegetables and herbs.
4251484    31/07/2019
SHIV KUMAR
H.no. 9, Karsandna, Kewali, Nagram, Mohanlalganj, Lucknow, Uttar Pradesh- 212601
Proprietor

Address for service in India/Attorney address:
RAM
320/30 Shankri Tola Chowk, Lucknow-226003

Proposed to be Used
DELHI
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; malt.
WINSEED AGRI PRIVATE LIMITED
SIHADA ROAD, NEAR DADAJI PETROL PUMP KHANDWA MP 450001
Private Limited Company

Address for service in India/Agents address:
MATA SHANU BHAGWANDAS
#208, Blue Rose Industrial Estate, Near Magathane Petrol Pump, Western Express Highway, Borivali(E), Mumbai-400066.

Used Since: 02/06/2014

MUMBAI

To cultivate, grow, collect, purchase, produce, process, multiply, treat, distribute, sell, transform, export, develop every type/kind of seeds and planting material and provide services related to agro and allied sectors.
TOP SEEDS INTERNATIONAL LTD.
Sharona, 1523200, Israel
A Limited company

Address for service in India/Attorney address:
DE PENNING & DE PENNING
2B, Ground Floor, Solitaire Plaza, MG Road, Gurgaon 122 002, National Capital Region, India

Proposed to be Used
DELHI
Seeds; plants and seedlings; fresh fruits and vegetables.
GLORIAM
4252267  31/07/2019
BASF SE
Carl-Bosch-Strasse 38 Ludwigshafen am Rhein Germany (Federal Republic of)
A company organized and existing under the laws of Germany
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; seeds, grains and vegetative parts of plants.
ASHNAM

4252445  31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co-op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
NURCHE

4252556  31/07/2019

KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Used Since :22/07/2019

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; SEEDS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; LIVE ANIMALS; FOODSTUFFS FOR ANIMALS; MALT.
4252557  31/07/2019
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since :22/07/2019

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; SEEDS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; LIVE ANIMALS; FOODSTUFFS FOR ANIMALS; MALT
AMAR SINGHAL PROPRIETOR OF M/S. A.K. BROTHERS
30/32 - TIWARI GALI RAWAT PARA AGRA (UTTAR PRADESH)

PROPRIETOR FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since: 01/04/1995

DELHI
MAKHANA, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH HERBS, MALT
4253384   01/08/2019
SACHIN KUMAR
246/4, Krishana Colony, Rotha Road, Fazalpur, Meerut, Uttar Pradesh - 250002
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4254049  02/08/2019
SUNIL G. DOSHI
trading as ;BLOOMFIELD AGRITECH
AKHALWAYA BUILDING, 1ST FLOOR, OFFICE No. 1, 42/44 AGIARY LANE, OFF PERIN NARIMAN STREET, FORT,
MUMBAI 400 001
Used Since :01/04/2007

MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
4254132  02/08/2019
NAGESHWARI THAKUR
1-31-954, 18 E, Lotus Pond Colony, Military Dairy Farm Road, Kanajiguda, Trimulgherry, Hyderabad -500011
Individual

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
Trade Marks Journal No: 1918, 09/09/2019 Class 31

NAGESHWARI THAKUR
1-31-954, 18 E, Lotus Pond Colony, Military Dairy Farm Road, Kanajiguda, Trimulgherry, Hyderabad -500011
Individual

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4254416  02/08/2019
NADBAI INDUSTRIES & OIL MILLS
BAILARA, NADBAI, BHARATPUR - 321602 (RAJASTHAN)
Partnership Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/04/2004
AHMEDABAD
MUSTARD OIL CAKE & OIL CAKE IN CLASS 31.
RAJU NAIK
NO.1953, 2nd FLOOR, 1st MAIN ROAD, 2nd STAGE, VIJAYA NAGAR, BENGALURU- 560040, KARNATAKA, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI

PEPPERS, FRESH, GINGER, FRESH, RAW AND UNPROCESSED SEEDS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS.
AGVS MATOSHRI FOOD PRODUCTS PRIVATE LIMITED
B-403, SAI SATGURU APARTMENT SAINATH WADI, G A LINK ROAD ASALPHA GHAHKOPAR WEST, MUMBAI Mumbai City MH 400084 IN

Company

Address for service in India/Attorney address:

SAVITA WAIKAR
B-703 VRINDAVAN GARDEN NEAR K M AGARWAL COLLEGE GANDHARI KALYAN WEST 421301

Used Since: 27/05/2019

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4255645  03/08/2019
HARSH ANEJA
PLOT NO. 1, KHASRA NO. MINJUMLA 9K AND 9 MINJUMLA, MAUZA MOHAMMADPUR,SIKANDRA, AGRA
INDIVIDUAL

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
99KK

4255906   03/08/2019

AFAJ UDDIN TRADING AS- KALONG KAPILA FISH FEED ASSOCIATES CO.
BOWALGURI, PO-GORAIMARI, DIST-MARIGAON, ASSAM, PIN–782104.
single firm

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJIRUL SARANI,ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
FISH FOOD BEING INCLUDED IN CLASS 31
4256745    05/08/2019
MAHENDRA PAL
702/2/2 Opposite Kalkaji Mandir Metro Station, New Delhi-110019.
An Indian National Trading as YOGI NURSERY

Address for service in India/Attorney address:
S PARIDA & ASSOCIATES
59, HARMONY APARTMENTS POCKET-1, SECTOR 4, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
Plants; Plant Seedlings; Plant Bulbs; Plant Seeds; Wheat Grass [Plants]; Grasses [Plants]; Flowering Plants, Natural; Seeds For Planting; Natural Plants And Flowers; Live Plants Used As Aquarium Landscapes; Fresh Plantains; Saplings.
Trade Marks Journal No: 1918 , 09/09/2019     Class 31

x-TRACT
4257675  06/08/2019
ICHESS EXTRACT PRIVATE LIMITED
906, The Summit Business Bay, Andheri Kurla Road, Andheri East Mumbai - 400093, Maharashtra

Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Animal foodstuffs, beverages for pets, by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption, cereal seeds, unprocessed, grains [cereals], oil cake / cattle cake, plants, vegetables, fresh as covered under Class31.
4259210  07/08/2019
KUMARI NEELAM PROPRIETOR OF JINDAL OIL MILLS
SANJAY COLONY, GOHANA ROAD, NEAR SAI SERVICE CENTRE, PANIPAT, HARYANA - 132103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Cattle feed, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1918, 09/09/2019 Class 31

4259630 08/08/2019
CHITRA RAVIKUMAR
trading as ;365 ORGANIC FARMERS MARKET
R IV-A, FIRST STREET, GREATER KAILASH NAGAR, MADAMBAKKAM, CHENNAI-600126, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
TARUNIKA ASSOCIATES
FLAT NO.8, DOOR NO.15/9, MRC FLATS, 2ND FLOOR, EAST ELLAIAMMAN KOIL STREET, KOTTUR, CHENNAI-600085.

Proposed to be Used

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
4260210 08/08/2019
M/S. VETCROSS ANIMAL HEALTH
PLOT NO. 30, ADITYA INDUSTRIAL ZONE, OPP. PATEL VIHAR RESTAURANT, AHMEDABAD HIGHWAY, NAVAGAM (ANANDPAR), RAJKOT- 360003, GUJARAT
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
CATTLE FEED
4261012  09/08/2019
GREENIP AGRO PRIVATE LIMITED
GREEN HOUSE, SHOP NO 39, SECTOR 8, CHITRAKOOT SCHEME, VAISHALI NAGAR, JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :13/06/2019

AHMEDABAD
GRAINS, CEREAL GRAINS, RAW AND UNPROCESSED GRAINS, AGRICULTURAL GRAINS FOR PLANTING, GRAINS FOR
ANIMAL CONSUMPTION, GRAINS AND AGRICULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED
IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, WHEAT GRASS, WHEAT GRASS
POWDER, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, INCLUDED IN CLASS 31.
4261378  09/08/2019
M/S. RAMJAY OIL AND FOODS
SF No.3/2, Siruthaiyur Village, Trichy to Chindambaram Main Road, Lalugudi-621 712, Trichy District.
Partnership Firm
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Proposed to be Used
CHENNAI
Fresh Vegetable & Fruits, Unprocessed Millets, Pulses, Grains.
4262260  10/08/2019

JITUBHAI VANMALIBHAI SASPARA
114, MAMATA PARK – 02, SPINING MILL, VARACHHA ROAD, KAPODRA, SURAT. 395006. GUJARAT – INDIA.
INDIVIDUAL

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
COCONUTS
4262597  11/08/2019
ARJUN GARG
House No. 557/7, Ward No. 8, Bagadia Mohalla, Kaithal, Haryana - 136027
INDIVIDUAL OR PROPRIETOR
Address for service in India/Attorney address:
CORPORATE COACHES INDIA LLP
CHAMBER NO. 275, CIVIL COURT, GHAZIABAD-201001 U.P
Used Since :26/07/2019
DELHI
MANUFACTURING AND TRADING OIL CAKE, KHAL, KHAL BINOLA, KHAL SARSON, SEEDS, FOODSTUFFS FOR ANIMALS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, INCLUDED IN CLASS 31.
ARJUN GARG
House No. 557/7, Ward No. 8, Bagadia Mohalla, Kaithal, Haryana - 136027
INDIVIDUAL OR PROPRIETOR

Address for service in India/Attorney address:
CORPORATE COACHES INDIA LLP
CHAMBER NO. 275, CIVIL COURT, GHAZIABAD-201001 U.P
Used Since : 26/07/2019

DELHI
MANUFACTURERS, SUPPLIERS & PROCESSORS OF ALL KINDS OF CATTLE FEED, KHAL BINOLA, KHAL SARSON, SEEDS, FOODSTUFFS FOR ANIMALS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, LIVE ANIMALS; NATURAL PLANTS AND FLOWERS; FRESH FRUITS AND VEGETABLES; MALT INCLUDED IN CLASS 31
LAL BADSHA
4263220  12/08/2019

SH. SUMIT KUMAR
AGROHA ROAD, BARWALA, HISSAR, HARYANA.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2019

DELHI
CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS.
4263689  13/08/2019
BIODORF PRIVATE LIMITED
TF1, 8-233, Divya Sai Sri Trinath Residency, Srinivasa Nagar 2nd Line, Tadigadapa, Krishna, Andhra Pradesh, 520007
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/09/2018
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
Indhur

4265668  14/08/2019
ISTREET RETAIL PRIVATE LIMITED
A 71/72 Abchal Nagar, Nilothi Extension, New Delhi - 110041
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
4266926   16/08/2019
SUNGRO SEEDS PRIVATE LIMITED
19, Raj Mahal, 84, Veer Nariman Road, Mumbai, India - 400 020
Company

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
To be associated with:
4266925

MUMBAI
Seeds, raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs, natural plants and flowers, raw and unprocessed grains, bulbs, seedlings and seeds for planting
4266988  16/08/2019
SHEeba RAMACHANDRAN
W/O RAyi SANKER RAyINDRANATHaN NAjR,A2-304,EDENN TOWERS,NEAR HINjEwADi FLYoVER, WAkAD,
PUNE, MAHARASHTRA - 411057
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4269426  20/08/2019
AYMAN HANEefa
KEEZHAPAT HOUSE, TIRUR POST, MALAPPURAM DISTRICT, KERALA-676101, INDIA
Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

CHENNAI
Curry leaves (fresh); Fresh coriander leaves; Fresh Basil; Fresh Oregano; Fresh Bay leaves, Fresh Zucchini; Fresh Bananas; Fresh Chervil; Fresh Papayas; Fresh Parsley; Fresh Mint; Fresh Figs; Fresh Tomatoes; Fresh fruit; Fresh fruits and vegetables; Fresh fruits and vegetables; Organic fresh fruit and vegetables; Fresh and unprocessed fruits, vegetables, nuts and seeds; Fresh vegetables; Fresh root vegetables; Unprocessed raw vegetables; Organic fresh vegetables; Raw and unprocessed grains and seeds; Raw cereals; Unprocessed cereals; Fresh herbs; Organic fresh herbs; Fresh fruits and vegetables, fresh herbs.
UTAM 552

4269923  20/08/2019

SUKHMAHENDER PAL S/O. SH MANOHAR LAL
TRADING AS M/s. IFSA SEEDS AT- G-318, AGRO FOOD PARK, RIICO, SRI GANGANAGAR-335002 (RAJASTHAN)

Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Wheat seed.
SUN’O

Advertised before Acceptance under section 20(1) Proviso

1027371 16/07/2001

ITC LIMITED

VIRGINIA HOUSE, 37, CHOWRINGHEE, KOLKATA - 700 071, WEST BENGAL, INDIA.

MANUFACTURERS, MERCHANTS AND Exporters

Address for service in India/Agents address:

S. MAJUMDAR & CO.

5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Beer and other non alcoholic drinks, syrups and other preparations for making beverages.

Registration of this Trade Mark shall give no right to the exclusive use of the DISCLAIMER OF LETTER "O"
PRINCE JAL

2732033  06/05/2014
JABRA RAM SOLANKI
trading as ;M/s. PRINCE JAL
KATHA NO.334, NO.81/1, CHAKRANAGAR, ANDRA HALLI VILLAGE, BANGALORE - 560 091, KARNATAKA, INDIA
MANUFACTURER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :28/11/2013

CHENNAI
PACKAGED DRINKING WATER

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF BANGALORE CITY ONLY.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
2877806 08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2877808  08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014
To be associated with:
2877806
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2877850  08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PAUAA.
2886610   21/01/2015
MISS GURSIMRAN PREET KAUR
MISS SANTOSH
trading as ;AROMATIC WATER
VILLAGE NEZIA KHERA, BAJEKAN ROAD, SIRSA-125055 HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85
Used Since :20/05/2013
DELHI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES INCLUDED IN CLASS-32.
2970509   24/05/2015
ARUN GOEL
trading as ;ARUN GOEL
HOUSE No. 181, SHIVAJI GALI, D.N.COLLEGE ROAD, HISSAR - 125001 (HARYANA)
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :05/02/2012

DELHI
FRUIT DRINKS AND FRUIT JUICES; MINERAL AND AERATED WATER, AND OTHER NON-ALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3008630    15/07/2015
TRETA AGRO PVT.LTD
P-3/6, LGF DLF PHASE-2, GURGAON, HR 122002
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
RAHUL GOEL
A-2/2, VASANT VIHAR, NEW DELHI-110057
Used Since :01/12/2013
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES"
DEVENTURE
3009330  16/07/2015
MR. RAJIV MUKUL
trading as ;ZEE LABORATORIES
UCHANI, GT ROAD, KARNAL - 132001, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SIDDHARTH BAMBHA ADV.
28/44, PUNJABI BAGH, (W) NEW DELHI-26
Used Since :01/04/2012
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3013559  21/07/2015
GURPREET SINGH
trading as ;M/S. JAGAIT INTERNATIONAL
J-43, Bhagat Sigh Park, G.T. Karnal Road, Siraspur, Delhi-110042
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2013
To be associated with:
2608212
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
RELAAX DROPS

3053238    11/09/2015
SANTOSH KUMAR
22, ADARSH COLONY BIHARI PURA, VIJAY NAGAR, GHAZIABAD, U.P.-201009.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/08/2015
DELHI
PACKAGED DRINKING WATER, BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS;
FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3067295  29/09/2015
PROMART INTERNATIONAL COMPANY LTD.
#137/6, VILLAGE NO. 1, PHUTTAMONTHON ROAD ROUTE 8, KHUN KAEW SUB DISTRICT, NAKHON PATHOM PROVINCE, THAILAND-73210.
MANUFACTURER AND MERCHANT
A LIMITED COMPANY REGISTERED UNDER THE LAWS OF THAILAND.
Address for service in India/Attorney address:
THIRU AND THIRU
31, NANDIDURG ROAD, JAYAMAHAL EXTN, BANGLAROE-46.

Proposed to be Used
CHENNAI
BEVERAGE; BEVERAGE MADE FROM SOY BEAN.
PRIME PLUS
3113630  02/12/2015
RAJESH MALHOTRA
D-18-A, 2ND FLOOR, MOTI NAGAR, NEW DELHI-110015
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Packaged drinking water
ONE & ONE OMG

3292477  24/06/2016
MR. NITIN SETH
C-1/203, JANAK PURI, NEW DELHI-110058
MANUFACTURING & MERCHANT
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Proposed to be Used
DELHI
aerated water, beverages (non-alcoholic), fruit juice beverages (non-alcoholic), fruit juices, fruit nectars (non-alcoholic),
生姜啤酒，生姜汁，汁（水果），柠檬水，矿泉水（饮料），矿泉水（饮料），
nectars (fruit) [non alcoholic], soda water, tomato juice (beverage), vegetable juices (beverage)
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
KITCHEN EXPERT

3292480  24/06/2016

MR. NITIN SETH
C-1/203, JANAK PURI, NEW DELHI-110058
MANUFACTURING AND MERCHANT

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
AERATED WATER, BEVERAGES (NON-ALCOHOLIC), FRUIT JUICE BEVERAGES (NONALCOHOLIC), FRUIT JUICES.
FRUIT NECTARS (NON ALCOHOLIC), GINGER ALE, GINGER BEER, JUICE (FRUIT), LEMONADES, MINERAL WATER
(PREPARATIONS FOR MAKING), MINERAL WATER (BEVERAGES), NECTARS (FRUIT) [NON-ALCOHOLIC], SODA WATER,
TOMATO JUICE (BEVERAGE), VEGETABLE JUICES (BEVERAGE)

Mark should be used as a whole..
3302883 06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/12/1997
DELHI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use JEERA SYRUP.
3302884  06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/12/1997
DELHI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3302885  06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
DELHI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. This is condition of registration that no exclusive right to use the word ORANGE FRUIT SYRUP..
3302886 06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
DELHI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
This is condition of registration that no exclusive right to use the word RIPE MANGO FRUIT SYRUP.
3302895   06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3302896 06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/12/1997

DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
merchants and manufacturers

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997

DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3307961 12/07/2016
ONE WORLD ENTERPRISES, LLC
1333 S. Mayflower Avenue, Suite 100, Monrovia, CA 91016, United States of America.
Manufacturers & Merchants
a limited liability company organized and existing under the laws of the State of California, United States of America.
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
DELHI
NON-ALCOHOLIC BEVERAGES, NAMELY, WATER, FRUIT INFUSED WATER, FRUIT JUICE, ENERGY DRINKS AND SPORTS DRINKS.
3312526   19/07/2016
SHRI DILEEP KUMAR TIWARI
trading as ;SUN ENTERPRISES
4/151, VIRAT KHAND, GOMATI NAGAR, LUCKNOW-226010
MANUFACTURING, MARKETING, TRADING

Address for service in India/Attorney address:
MANOJ KUMAR, ADVOCATE
M/S.M & R LEGAL PARADISE,R-39,GOPAL PARK, AZADPUR,NEW DELHI-110 033,INDIA
Used Since :01/06/2012
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AS PER-32
DE FRIZZ

3315366   21/07/2016
AFXIA FRANKE PRIVATE LIMITED
303, Shiv Lok, Jansath Road, Muzaffarnagar, Uttar Pradesh 251 001, INDIA
Manufacturer, Merchant, Exporter and Trader
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 24/05/2016

DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; flavored Water, Soda, Flavored Soda and Beverages like Aloe Vera drink, Vegetable and Flower Drink; energy drink and other flavoured drinks.
3322644 29/07/2016
SURESH LALJIBHAI LIMBANI
DILIP LALJIBHAI LIMBANI
trading as ;JAY BHARAT BEVERAGES
PLOT No.6/7, VISHWAKARMA MARKET, NEAR GMDC COLLEGE, NAKHATRANA, DIST.KUTCH 370 615. (GUJARAT)
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
TRADESANE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Used Since: 27/07/2016
AHMEDABAD
MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Hero Enterprise
3326167  02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254889, 3254904

DELHI
Beer, ale, porter, mineral and other aerated waters and other non-alcoholic drinks, instant power drinks, liquid essences for making beverages, soft drinks and fruit juices, fruit extracts fruit nectars, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks.
PAMPY

3335568  11/08/2016
PAMPY FOODS PVT. LTD.

trading as ;PAMPY FOODS PVT. LTD.
3841, SECTOR 32-D, CHANDIGARH.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/11/2012

DELHI

Fruit Drinks, Fruit Juices, Syrups, Soft Drinks; Mineral & Aerated Water, Preparation for making Beverages & other Non-Alcoholic Drinks.
HEALTHKART
3345302  24/08/2016
BRIGHT LIFECARE PVT. LTD
312, Aj Chamber, Street No.4, Nai wala, Karol Bagh, New Delhi-110005
Manufacturers and Merchants
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :11/03/2011
DELHI
Mineral and Aerated Waters and other Non-Alcoholic drinks; Fruit Drinks and Fruit Juices; Syrups and other Preparations for making Beverages included in Class 32.
NAURANG

3364060  16/09/2016
BRIJ MOHAN SETH
C-1/203, Janak Puri, New Delhi - 110058
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
AERATED WATER, BEVERAGES (NON-ALCOHOLIC), FRUIT JUICE BEVERAGES (NON-ALCOHOLIC), FRUIT JUICES,
FRUIT NECTARS (NON-ALCOHOLIC), GINGER ALE, GINGER BEER, JUICE (FRUIT), LEMONADES, MINERAL WATER
(PREPARATIONS FOR MAKING), MINERAL WATER (BEVERAGES), NECTARS (FRUIT) [NON-ALCOHOLIC], SODA WATER,
TOMATO JUICE (BEVERAGE), VEGETABLE JUICES (BEVERAGE).
DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MANUFACTURE AND TRADER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since : 16/03/2015
To be associated with:
1776061, 2051684, 2051685, 2051686, 2051687, 2051689, 2051690, 2051691, 2051692, 2051693, 2051694, 2051695, 2834928, 3368450,
3368451, 3368454, 3368455
DELHI
FRUIT NECTARS, FRUIT JUICES BEVARGES (NON-ALCOHOLIC).
Shri Bhupinder Singh trading as "Novelty Sweets"

NOVELTY CHOWK, LAWRENCE ROAD, AMRITSAR 143001 PB
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
AMBCA REGISTRATION SERVICE,
51, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, (PUNJAB).

Used Since: 05/06/1950

DELHI

"FRUIT PRINKS, FRUIT JUICE, SQUASHES & PREPARATIONS FOR MAKING BEVERAGES, MINERAL & AERATED WATER, SOFT DRINKS & NON-ALCOHOLIC DRINKS"
Real Ju.C
3418638   25/11/2016
DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MANUFACTURER AND TRADER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
DELHI
FRUIT JUICES & FRUIT DRINKS.
3422773  29/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Angents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
K D H

3425232  03/12/2016
MR. GURDEEP SINGH
trading as ; M/s Kake Di Hatti
654-655, Ground Floor & 1st Floor, Church Mission Road, Chandni Chowk, Delhi- 110 006.
Manufacturers and Merchants
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since : 01/01/1942

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SIPPER

3461030  18/01/2017
RAHMAN GAURI
trading as ;COLA SOFT DRINK
SARVODAYA BASTI, BIKANER (RAJ)
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :15/12/2016

AHMEDABAD

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages under class 32.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
Trade Marks Journal No: 1918, 09/09/2019 Class 32

3718241 03/01/2018
V.SUGAPRIYA
D-402, Shriram Sai Shreyas Apartment, P And T Nagar, Saravanampatti, Coimbatore - 641035, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages, Fruit beverages and fruit juices, Syrups and other preparations for making beverages.

No exclusive right over the descriptive matters appearing in the representation of the mark.
3730645  18/01/2018

SERA BEVERAGES
SERVEY NO: NEW 197 OLD 340 GREEN PARK NALA VAGHOLI ROAD, NEAR SHANKAR MANDIR, NALLASOPARA(W)-401203.
MANUFACTURE AND MERCHANT
AN INDIAN

Proposed to be Used
MUMBAI

MANUFACTURE AND MERCHANTS PURIFIED DRINKING WATER INCLUDING IN CLASS 32.
RAW DAIRY

3865732  20/06/2018
RAKYAN BEVERAGES PVT. LTD.
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400011, Maharashtra, India
Private limited company

Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.

Proposed to be Used
MUMBAI
Preparation of entrees consisting of fruit drinks and fruit juices; cold pressed fruit and vegetable juices; energy drinks; fruit-based beverages, non-alcoholic beverages containing fruit juices, non-alcoholic fruit extracts used in the preparation of beverages, non-alcoholic fruit juice beverages, vegetable juices, vegetable-fruit juices; smoothies derived from fruit and / or vegetables or from natural ingredients;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3865728.
3865735  20/06/2018
RAKYAN BEVERAGES PVT. LTD.
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400011, Maharashtra, India
Private limited company

Address for service in India/Attorney address:
INDUS LAW
NO, 101, 1ST FLOOR, "EMBASSY CLASIC" NO.11, VITTAL MALLYA ROAD, BANGALORE, KARNATAKA-560 001.

Proposed to be Used
To be associated with:
2808914

MUMBAI
Preparation of entrees consisting of fruit drinks and fruit juices; cold pressed fruit and vegetable juices; energy drinks;
fruit-based beverages, non-alcoholic beverages containing fruit juices, non-alcoholic fruit extracts used in the preparation
of beverages, non-alcoholic fruit juice beverages, vegetable juices, vegetable-fruit juices; smoothies derived from fruit
and / or vegetables or from natural ingredients;
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3865728..
BROOKLEY

3868369   23/06/2018

RTM
No. 6, kumarapalayam Road, kariyampalayam, Annur-641 653

Partnership Concern

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used

CHENNAI

Packaged Drinking Waters, Soft Drinks, other non-alcoholic drinks, syrups, extracts and essence for making non-alcoholic beverages and drinks, preparations for making beverages, ale, porter, beer, fruit juices, pulp, vegetables drinks, vegetables juices, soft drinks, spring water, sarbat, synthetic sweetened aerated and ready to serve beverages, synthetic, fruit extracts, fruit syrups, squashes, crushes, cordials, barely waters and purified / ozonized drinking waters

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3901684  30/07/2018
M.ARA VINDAH KUMAR
trading as ;KEERTHANA WATER PRODUCTS
PLOT NO. 3 AND 4, KAMAKODI NAGAR, PILLAIYARPATTI THANJAVUR - 613 403
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER AND MINERAL WATER
Subject to restrict the area to Tamil Nadu only.
3919565  18/08/2018
M/S GREEN MORE ORGANIC FOODS LTD.
OFFICE F-3 SHRIDHAR MOHINI PARISAR INDRAPURI C SECTOR, BHOPAL M.P.
PUBLIC LIMITED
Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATER AND OTHER NON-ALCOHOLIC BEVERAGES.
XOTIK
3920493  20/08/2018
XOTIK FRUJUS PVT LTD
104/105, TANISHKA, OFF WESTERN EXPRESS HIGHWAY, AKURLI ROAD, KANDIVALI (EAST), MUMBAI - 400101
COMPANY
Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India
Used Since :24/02/2007
MUMBAI
Fruit Beverages and Fruit Juices
GOOD EATS HOSPITALITY SERVICES LLP
# 12, Sagar Society, Donapaula, Goa – 403 004
Limited Liability Partnership
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND PREPARATIONS FOR MAKING BEVERAGES
3935276 04/09/2018
BHAGAT SHASHIKANT SUBHASH
6/1 433 AUTADE HANDEWADI, TAL-HAWELI, DIST-PUNE-412308
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :19/05/2016
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
BEANTOWN BREWING CRAFT PVT LTD
315 SAI POORNA HIGH END, HARLUR ROAD, OFF SARJAPUR ROAD, BANGALORE - 560102
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3944131  13/09/2018
DASSEN FOODS AND BEVERAGES PVT. LTD.
B – 10, KAILASH VAIBHAV COMMERCIAL COMPLEX, POWAI VIKROLI LINK ROAD, VIKROLI WEST, MUMBAI – 400079, MAHARASHTRA
BODY INCORPORATE
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
3969246  10/10/2018
M/S. INDUSVIVA HEALTHSCIENCES PVT LTD
WORLD TRADE CENTRE, 22ND FLOOR, BRIGADE GATEWAY, BANGALORE – 560055, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :17/11/2017
To be associated with:
2979436
CHENNAI
ENERGY DRINKS, FRUIT JUICE, FRUIT DRINKS AND JUICES, CONCENTRATES FOR MAKING FRUIT JUICES,
BEVERAGES CONSISTING OF A BLEND OF FRUIT AND VEGETABLE JUICES, AERATED FRUIT JUICES, NON-
ALCOHOLIC BEVERAGES CONTAINING FRUIT AND VEGETABLE JUICES, FRUIT SQUASHES, FROZEN CARBONATED
AND FRUIT BASED BEVERAGES, NON-ALCOHOLIC BEVERAGES FLAVORED WITH CHOCOLATE, COLA BEVERAGES
AND DRINKS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
Trade Marks Journal No: 1918 , 09/09/2019 Class 32

3970742 11/10/2018
KUMAR.S
M/S. LEE BEVERAGES, NO: 3/64, KUDI STREET, SOMUR, KARUR – 639114, TAMILNADU.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :17/06/2018

CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3980002  22/10/2018

ABDUL KHADER
#4/2 A INDUSTRIAL BANNIMANTAP ‘A’ LAYOUT MYSORE-570015 KARNATAKA

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
BABAJI

3983880  26/10/2018

HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Fruit juices, vegetable juices [beverages], non-alcoholic beverages containing fruit juices, concentrates for making fruit juices
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3983872..
SIMHA

3990810  02/11/2018
M/S AMERICAN BREW CRAFTS PRIVATE LIMITED
H. NO. 8-2-293/82/F/C-30, 1 FLOOR, ROAD NO. 8, FILM NAGAR, JUBILEE HILLS, HYDERABAD - 500096, TELANGANA, INDIA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BEERS
3994302  09/11/2018  
GEORGES MONIN SAS  
5 rue de Lesseps, 18000 Bourges, France  
a French company  

Address for service in India/Attorney address:  
DEPENNING & DEPENNING  
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.  

Proposed to be Used  
CHENNAI  
Syrups and preparations for making beverages.
Trade Marks Journal No: 1918, 09/09/2019   Class 32

4003311  20/11/2018
K S SUMESH
AURA VENTURES, NO 18, IYAM PERUMAL STREET, ROYAPETTAH, CHENNAI 600014.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
Subject to restrict the area to South India only.
VITEA

4083525  11/02/2019

Mr. Pramit Sanghavi
WZ- 8/1 Industrial Area, Kirti Nagar, New Delhi - 110015, India
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI
Syrups for beverages; Beers; Soft drinks; Table waters; Water beverages; Purified bottled drinking water; Spring Water; Still Water; Mineral water; Sparkling water including vitamin enriched sparkling water (beverages); Soda water, Aerated water, carbonated water; Natural Mineral water; Flavoured bottled water; Non-alcoholic beverages; Fruit juices and Fruit beverages; Vegetable juice and Vegetable juice beverages; Lemonades; Preparations for making beverages; Powders for the preparation of beverages.
MISS. SAI NEEHIARIKA GOLLAPALLI Trading as MINUTIAE
Flat No 301, Sri Sai Avenue 2, Road No 13B, Manikonda, Hyderabad – 500089, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 06/04/2018

CHENNAI
Soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Coffee-flavored soft drinks; Soda water; Lemonades; Cola beverages; Waters [beverages]; Fruit beverages; Beverages, non-alcoholic; Iced fruit beverages; Orange juice beverages; Cranberry juice beverages.
4242861   23/07/2019
GOA BREWCRAFTS PRIVATE LIMITED
F3, Chidvilas Anandapts, St Inez, Po Caranzalem, Tiswadi Goa South, Goa 403002
Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI

Beers and other non-alcoholic drinks
AQUAGUARD ON THE GO

4243418    23/07/2019
EUREKA FORBES LIMITED
B1/B2, 701, MARATHON INNOVA, OFF. GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013
LIMITED COMPANY GOVERNED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 01/04/2012
To be associated with:
1084540, 2306567, 2350405, 2545360
MUMBAI
MINERALS AND AERATED WATERS, SOFT DRINKS, SHERBETS, JUICES, SQUASHES, SYRUPS CONCENTRATE, NON-ALCOHOLIC BEVERAGES, BEER, ALE AND PORTER, MINERAL AND OTHER NON-ALCOHOLIC DRINKS AND PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32.
4244332  24/07/2019
SGB FOOD PRODUCTS PRIVATE LIMITED
202, SHANTINAGAR FLATS, OPP MIRA NAGAR UDHNA MAIN ROAD, UDHNA SOUTH ZONE SURAT GUJARAT 394210 INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
DIPESH ANUPKUMAR MISTRY
142, SHANKARNAGAR SOCEITY, PALANPUR PATIYA, RANDER ROAD, SURAT-395005, GUJARAT
Proposed to be Used
AHMEDABAD
GOODS IN RELATION TO NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS, FRUIT JUICES AND MINERAL WATER INCLUDED IN TRADEMARK CLASS 32
KELTIC
4244889   24/07/2019
KHARENDA NEER
Plot No: 135, VILLAGE POST, KHARENDA, KAIMUR, BIHAR
Partnership firm

Address for service in India/Agents address:
VURE PRASAD
FLAT NO.002, SLS ROYAL NEST, BHANDARU LAYOUT, ROAD NO.4, NIZAMPET VILLAGE BUS STOP, HYDERABAD-500090.

Proposed to be Used
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4244956    24/07/2019
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
a company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :23/02/2018
To be associated with:
2959722
DELHI
Sodas, mineral and aerated waters and other non-alcoholic drinks.
Series trade mark u/s 15 of Trade Marks Act, 1999

4244957  24/07/2019
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :23/02/2018

To be associated with:
2959722, 4244956

DELHI
Sodas, mineral and aerated waters and other non-alcoholic drinks.
4245202   24/07/2019
BONOCORE NUTRITION PRIVATE LIMITED
SF 01 SHANGRILA ARCADE OPP SHYAMAL 3A ROW HOUSE, SHYAMAL CROSS ROAD AHMEDABAD Ahmedabad GJ 382120 IN
Body Corporate
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD
NON ALCOHOLIC BEVERAGES INCLUDING REFRESHING DRINKS, PROHYDRATE DRINK, PROTEIN INFUSED WATER, ENERGY DRINKS, WHEY BEVERAGES AND ISOTONIC (HYPER AND HYPOTONIC), DRINKS (FOR USE AND/ OR AS REQUIRED BY ATHLETES), ALE, NON ALCOHOLIC MALT BEVERAGES, MINERAL WATER AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, ESSENCES AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
4245862  25/07/2019
BRIO AGRI PRODUCER COMPANY LIMITED,
A - 60, G I D C., Sector – 25, Gandhinagar - 382044, Gujarat.
Limited Company, (A company incorporate under the company act.)
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
To be associated with:
3839582
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES,
Trade Marks Journal No: 1918, 09/09/2019 Class 32

4246444 25/07/2019
JATINDER MOHAN TRADING AS TRUE INDRA BEVERAGES PRODUCTS
V.P.O. BIBI WALA, NEAR GOVT. SCHOOL, BATHINDA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Mineral and Aerated Waters, Soda Water & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Squashes; Syrups, Sharbat (Beverage), and Other Preparations for Making Beverages.
4246445  25/07/2019
JATINDER MOHAN TRADING AS TRUE INDRA BEVERAGES PRODUCTS
V.P.O. BIBI WALA, NEAR GOVT. SCHOOL, BATHINDA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Mineral and Aerated Waters, Soda Water & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Squashes; Syrups, Sharbat (Beverage), and Other Preparations for Making Beverages.
M/S. NUTRIZO ORGANICS PVT. LTD.
VINAYA SAMUEL, HOUSE NO-2, STREET 7 PANCHSHEEL SECTOR B, BORSI, DURG-491001 (C.G.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Fruit beverages and fruit juices
4246522   25/07/2019
KHURSHEED ALAM TRADING AS: M.A. HERBAL (U&A) REMEDIES
GANGOH ROAD, MANAKMAU, SAHARAN PUR- 247001 (U.P.)
INDIVIDUAL
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
Used Since :02/07/2010
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4247211  26/07/2019
SUJIT KUMAR BERA
Vill. Faridpur, P.O. Chaipat, Dist. Paschim Midnapore, P.S. Daspur, West Bengal-721148
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
Trade Marks Journal No: 1918, 09/09/2019  Class 32

4247250  26/07/2019

SURAJ KARMAKAR

trading as ;J D ENTERPRISE

VILL- HELNA SUSUNIA, POST- HELNA SUSUNIA, P.S- BANKURA (SADAR), BANKURA, WEST BENGAL, PIN - 722146

MANUFACTURER & MERCHANT

Proposed to be Used

KOLKATA

DRINKING WATER.
RULE TOTAL BODY FUEL
Priority claimed from 02/04/2019; Application No. : 88/368522 ;United States of America
4247363  26/07/2019
RULE BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Soft drinks; energy drinks; sports drinks; fitness drinks; carbonated beverages; fruit juice beverages; fruit flavored beverages.
4247496    26/07/2019
ASHISH RAJ LOHIA
LOHIA BHAWAN, KAILASH NAGAR, MPHB, BHILAI, DIST - DURG, (C.G.), INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
HILLKING
4247591       26/07/2019
K.S.GROUP OF INDUSTRIES
VILLAGE HARINAKHALA.PO.FATIKCHARRA, SIDHAI MOHANPUR, AGARTALA, WEST TRIPURA - 799210
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4247644  26/07/2019
M/S. BRIGGS BREWERY PRIVATE LIMITED
NO.778/A, CHINASWAMY CHAMBER, DOUBLE ROAD INDIRANAGAR, BANGALORE-560038, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since: 23/07/2019
To be associated with:
4188243

CHENNAI
BEERS, NON-ALCOHOLIC BEER, LOW-ALCOHOL BEER, DARK BEER, LIGHT BEER, FLAVOURED BEER, CRAFT BEER,
GINGER BEER, BLACK BEER, FRUIT-BASED BEER, LOW-ALCOHOL BEER CONTAINING NOT MORE THAN 1.2% BY
VOLUME OF ALCOHOL, MILK STOUT BEER.
M/S. BRIGGS BREWERY PRIVATE LIMITED
NO.778/A, CHINASWAMY CHAMBER, DOUBLE ROAD INDIRANAGAR, BANGALORE-560038, KARNATAKA, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since : 26/07/2019

To be associated with:
4188243

CHENNAI
BEERS, NON-ALCOHOLIC BEER, LOW-ALCOHOL BEER, DARK BEER, LIGHT BEER, FLAVOURED BEER, CRAFT BEER, GINGER BEER, BLACK BEER, FRUIT-BASED BEER, LOW-ALCOHOL BEER CONTAINING NOT MORE THAN 1.2% BY VOLUME OF ALCOHOL, MILK STOUT BEER.
4247957  26/07/2019

THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS' UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :08/02/2007

CHENNAI

mineral and aerated waters and other non-alcoholic beverages; bottled drinking water; soft drinks; fruit drinks and fruit juices; fruit-based drinks; syrups and other preparations for making beverages; mixed fruit juices; concentrated fruit juices; vitamin fortified non-alcoholic beverages; fruit-flavoured beverages
SIXTREES

4248230  27/07/2019
PICCADILY AGRO INDUSTRIES LIMITED.
G-17, G.F., JMD PACIFIC SQUARE, SECTOR-15, PART-2, GURGAON-122002, HARYANA.

BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets(Beverages); Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
Trade Marks Journal No: 1918, 09/09/2019 Class 32

4248363 27/07/2019
R K C HOSPITALITY AND VENTURES PRIVATE LIMITED
FLAT NO A-105, AASHAPURNA EMPIRE, OPPOSITE DAV PUBLIC SCHOOL, VAISHALI NAGAR, JAIPUR (RAJ.) 302021
Private Limited

Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
THE HEALTHY CUP
4248440    27/07/2019
ANKIT GUPTA
UG-8,ASHOKA PALACE, 877, EAST PARK ROAD, KAROL BAGH, DELHI-110005
INDIVIDUAL
Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001
Used Since :01/04/2019
DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS 32.
MANISH KUMAR JAIN  
C-273 BLOCK -C SURAJMAL VIHAR LAXMI NAGAR EAST DELHI DELHI - 110092  
THE TRADE MARK ACT - 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

**Proposed to be Used**  
DELHI  
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4248782  27/07/2019
MIKS FOODS PRIVATE LIMITED
VPO MIANI WARD NO 1,NEAR RAMGARHIA GURDWARA HOSHIARPUR Hoshiarpur PB 144202 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GURVINDER SINGH
SN - 34C, SHASTRI NAGAR, BACKSIDE HOTEL DOWNTOWN, NAKODAR ROAD, JALANDHAR CITY - 144001

Used Since :01/06/2019
DELHI

Mineral and aerated waters, and other non-alcoholic drinks.
ARCAN CREAMY FOODS,
PLOT NO. 1832, HSIIDC, RAI, SONEPAT – 131 029 (HARYANA)
Smt. SONIA (PROPRIETOR)

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used

DELHI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, ENERGY
DRINKS AND SOFT DRINKS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, MINERAL
ENRICHED, FRUIT DRINKS & FRUIT JUICES, BEVERAGES, SQUASHES, NON-ALCOHOLIC DRINKS, SODA WATER,
SYRUPS AND OTHER PREPARATINS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER INCLUDED IN CLASS -
32.
4249524   29/07/2019
ARYAN CREAMY FOODS,
PLOT NO. 1832, HSIIDC, RAI, SONEPAT – 131 029 (HARYANA)
Smt. SONIA (PROPRIETOR)
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, ENERGY DRINKS AND SOFT DRINKS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, MINERAL ENRICHED, FRUIT DRINKS & FRUIT JUICES, BEVERAGES, SQUASHES, NON-ALCOHOLIC DRINKS, SODA WATER, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER INCLUDED IN CLASS - 32.
4249525    29/07/2019
ARYAN CREAMY FOODS,  
PLOT NO. 1832, HSHDC, RAI, SONEPAT – 131 029 (HARYANA)  
Smt. SONIA (PROPRIETOR)  
Address for service in India/Agents address:  
MARS TRADE MARKS CO.  
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.  

Proposed to be Used  
DELHI  
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, ENERGY  
DRINKS AND SOFT DRINKS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, MINERAL  
ENRICHED, FRUIT DRINKS & FRUIT JUICES, BEVERAGES, SQUASHES, NON-ALCOHOLIC DRINKS, SODA WATER,  
SYRUPS AND OTHER PREPARATINS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER INCLUDED IN CLASS -  
32.
4249531 29/07/2019
M/S.SRI JAYEM ENTERPRISES
NO.783/1, TENKASI ROAD, RAJAPALAYAM, VIRUDHUNAGAR-626117, TAMILNADU, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
SYRUPS FOR MAKING FRUIT-FLAVORED DRINKS, FRUIT SQUASHES, FRUIT SMOOTHIES, FRUIT JUICE
CONCENTRATES, FRUIT BEVERAGES, FRUIT JUICE BASES, FRUIT-FLAVORED CARBONATED BEVERAGES, FRUIT
EXTRACTS, NON-ALCOHOLIC, SYRUPS FOR MAKING FRUIT-FLAVOURED DRINKS, FRUIT-BASED SOFT DRINKS
FLAVOURED WITH TEA, POWDERS USED IN THE PREPARATION OF FRUIT-BASED BEVERAGES, BEVERAGES
CONSISTING OF A BLEND OF FRUIT AND VEGETABLE JUICES
Trade Marks Journal No: 1918 , 09/09/2019           Class 32

Trade Marks Journal No: 1918 , 09/09/2019           Class 32

4250143    30/07/2019
MRS. JYOTI NITIN BAGUL
Kalpataru Farms, Behind Jadhav Sankul, Chunchala, Ambad Link Road, Nashik – 422010
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Preparation of entrees consisting of fruit drinks and fruit juices; cold pressed fruit and vegetable juices; energy drinks;
fruit-based beverages, non-alcoholic beverages containing fruit juices, non-alcoholic fruit extracts used in the preparation
of beverages, non-alcoholic fruit juice beverages, vegetable juices, vegetable-fruit juices; smoothies derived from fruit
and / or vegetables or from natural ingredients.
4250281  30/07/2019
PRASHANT BOKARIA
trading as ;FIND THE GAP
13, 1ST MAIN ROAD, I-BLOCK, ANNA NAGAR EAST, CHENNAI-600102.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NIRMAL KUMAR
NEW NO.32, OLD NO.3, TRIVEYAN BASIN STREET, SOWCARPET, CHENNAI - 600 079.
Proposed to be Used
CHENNAI
AERATED WATERS; NON-ALCOHOLIC BEVERAGES; MINERAL WATERS BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; PREPARATIONS FOR MAKING BEVERAGES; SYRUPS FOR MAKING BEVERAGES.
SANJAY KUMAR DAS
trading as: AVIRAG FOODS AND BEVERAGES LLP
OFFICE: 1, CROOKED LANE, 2ND FLOOR, ROOM NO: 230, KOLKATA - 700069, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used

KOLKATA
MINERAL WATER, AERATED BEVERAGES, SOFT DRINKS, AERATED WATERS AND OTHER NON-ALCHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER AND SODA WATER INCLUDED IN CLASS-32.
4250293    30/07/2019
RIAZUL SARENG
trading as; ROSHNI AQUA DRINKING WATER
OFFICE & WORKS: DAS PARA, BURIKHALI, BAURIA, HOWRAH - 711310, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
BALARAM DAS, TRADING AS- DAS INDUSTRIES
MAMATA PARA, PO- SAHUDANGI HUT, PS- BHAKTINAGAR, JALPAIGURI, PIN-735153, WEST BENGAL
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANLASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Used Since :02/01/2014

To be associated with:
2680677

KOLKATA
PACKAGE DRINKING WATER BEING INCLUDED IN CLASS 32
NAARA AABA
4250530 30/07/2019
TAGE RITA
trading as ;LAMBU SUBU FOOD & BEVERAGES
HONG VILLAGE, ZIRO, LOWER SUBANSIRI DISTRICT, ARUNACHAL PRADESH, PINCODE: 791120
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
MRS. PINKY BAGARIA AGARWAL, ADVOCATES
C/O AGARWAL CONSULTANCY SERVICES, MANDOVI APPARTMENT, 1ST FLOOR, 1A G.N.B. ROAD, OPP. RABINDRA BHAWAN, GUWAHATI, ASSAM, PIN 781 003, INDIA.
Proposed to be Used
KOLKATA
DEALS IN PACKAGED DRINKING WATER, AZIAN DRINKS, WATER, SPRING & MINERAL WATER, MOUNTAIN WATER, FIZZY SODA, GINGER SODA, MASALA SODA, JEERA SODA, FLAVOURED SODA PACKAGED DRINKING WATER, SOFT DRINK. AERATED WATER & FRUIT JUICES INCLUDED IN CLASS 32
4250999  30/07/2019
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076,
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
Suresh & Co.
11 Prabha Kunj Plotno 498 24th Road Khar (West) Mumbai-400052.

Proposed to be Used
DELHI
BEER AND NON-ALCOHOLIC BEVERAGES, MINERALS AND AERATED WATERS, SOFT DRINKS, SHERBETS, JUICES, SQUASHES, SYRUPS CONCENTRATE, MINERAL AND OTHER NON-ALCOHOLIC DRINKS
KHAOWOW

4251036  30/07/2019

ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2019

DELHI

Mineral & Aerated Waters & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Juice Concentrates, Slush Drinks, Fruit Squashes; Frozen Carbonated Beverages, Cordials, Non-alcoholic Fruit Nectar, Sorbets (beverages), Syrups and other preparations for making Beverages.
4251097   30/07/2019
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
QOQO

4251320  30/07/2019
M/S. QOQO FOODS AND BEVERAGES LLP.
NO. 24/A1, I FLOOR, DR. AMBEDKAR ROAD, KODAMBKKAM, CHENNAI-600 024.
Limited Liability Partnership(LLP)
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15
Proposed to be Used
CHENNAI
Packaged Drinking Water
4251718  31/07/2019
MEET SINGH MALHOTRA
66 shri vihar pitampura,Delhi-110034 (2nd floor)
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4251892    31/07/2019

GEETHA

trading as ;KUMARS GROUP OF COMPANIES
NEW NO.20, OLD NO.1084-A, G-BLOCK,17TH STREET, BELLY AREA, ANNANAGAR,CHENNAI-600040, TAMILNADU,INDIA.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM

Proposed to be Used

CHENNAI
MANUFACTURING OF PACKAGED DRINKING WATER
4252002  31/07/2019
D M EXPORTS
53/54 DIAMOND NAGAR IND EAST, B/H MARKETING YARD, MAHUVA - 364290
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2019

DELHI
Mineral & Aerated Waters & other Non-Alcoholic Beverages; Soft Drinks, Fruit Drinks and Juices; Fruit Juice Concentrates, Slush Drinks, Fruit Squashes; Frozen Carbonated Beverages, Cordials, Non-alcoholic Fruit Nectar, Sorbets (beverages), Syrups and other preparations for making Beverages.
Trade Marks Journal No: 1918 , 09/09/2019           Class 32

SWADHIKA FOODS LLP
New No.12, Old No.47, CIT Colony, First Main Road, Mylapore Chennai, Tamil Nadu - 600004
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4252802  01/08/2019
PRADEEP KUMAR
J-3, Sector 18, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301
Sole Proprietor

Address for service in India/Attorney address:
UTKARSH JOSHI
1703, TOWER 2, GOLF AVENUE 2, SECTOR-75, NOIDA-201301
Used Since :12/06/2019

DELHI
Mineral Water, Bottled Water, Aerated Water, Soda Water, Non - alcoholic beverages,
SHRISHANT

4252816   01/08/2019

MUKESH KUMAR JANGID TRADING AS SHRISHANT
8-A, ASHOK VIHAR A, TODI BUS STAND KE PASS, HARMADA, JAIPUR, RAJASTHAN 302032

PROPRIETOR

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used

AHMEDABAD

FOOD DRINKS, JUICES , AND DRINKS
4252902  01/08/2019
BALARAM DAS, TRADING AS- DAS INDUSTRIES
MAMATA PARA, PO- SAHUDANGI HUT, PS- BHAKTINAGAR, JALPAIGURI, PIN-735153, WEST BENGAL
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
PACKAGE DRINKING WATER BEING INCLUDED IN CLASS 32
FRUITASKA

4252997  01/08/2019

AJAY KIRAN F AND B INTERNATIONAL
A-605/606, Hill Crest, Holy Cross Road, IC Colony, Borivali (West), Mumbai - 400103, Maharashtra

A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
Trade Marks Journal No: 1918, 09/09/2019 Class 32

4253605 01/08/2019
KRUPALU NUTRI FOODS LLP
70, SAMRAT ROW HOUSE, BEHIND PANCHVATI, SARTHANA JAKATNAKA SURAT- 395006, GUJARAT
Limited Liability Partnership

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRUIT BEVERAGES, ICED FRUIT BEVERAGES, WHEY BEVERAGES, WATERS [BEVERAGES], ENERGY DRINKS, FRUIT-
FLAVORED DRINKS, NON-ALCOHOLIC COCKTAILS, NON-ALCOHOLIC BEVERAGES, BOTTLED WATER, BOTTLED
DRINKING WATER, MINERAL WATER [BEVERAGES]
NORIANA

4254065  02/08/2019

NAURA FATHI
502, A Wing, Rustomjee Paramount, Khar West, Mumbai - Pin - 400052

Individual

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI

Energy drinks
KOPERWIEK

4254754  02/08/2019
FONT SALEM, S.L.
Partida El Frontó, S/N 46843 Salem, Valencia Spain
A Company Incorporated under the laws of Spain.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4254900  02/08/2019
HEALTH AND HAPPINESS (H&H) HONG KONG LIMITED
SUITES 4007-09 40/F ONE ISLAND EAST TAIKOO PLACE 18 WESTLANDS ROAD QUARRY BAY HONG KONG
A company incorporated and existing under the laws of Hong Kong
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; energy drinks, fruit beverages and fruit juices; syrups and other preparations for making beverages.
4255352  03/08/2019
RITESH KUMAR, TRADING AS SHIVANYA MINERAL WATER INDUSTRIES (INDIA)
K-28 SITE V UPSIDC SURAJPUR INDUSTRIAL AREA KASNA GREATER NOIDA U.P.-201310
PROPRIETOR

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
To be associated with:
4058127
DELHI
Drinking Water Packaging
4255353    03/08/2019
RITESH KUMAR, TRADING AS SHIVANYA MINERAL WATER INDUSTRIES (INDIA)
K-28 SITE V UPSIDC SURAJPUR INDUSTRIAL AREA KASNA GREATER NOIDA U.P.-201310
PROPRIETOR

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
To be associated with:
4058127, 4152102

DELHI
Drinking Water Packaging
4256516    05/08/2019
C.MANIKANDAN
trading as ;FEADAN
NO.3-C, MUTHU GARDEN, CHETPET, CHENNAI-600031. TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
NATHAN AND ASSOCIATES ADVOCATES
OLD NO.41/NEW NO.83,ARMENIAN STREET,MUBARAK MANZIL II FLOOR,PARRYS,CHENNAI-600001

Proposed to be Used

CHENNAI
PACKAGED DRINKING WATER AND MINERAL WATER INCLUDED.
4256703   05/08/2019
AJIT KUMAR SINHA TRADING AS GANPATI TRADERS
ROAD NO.6A,RAJENDRA NAGAR,DIST.- PATNA - 800016, BIHAR
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2,SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091,WEST
BENGAL,INDIA
Used Since :10/01/2015

KOLKATA
MANUFACTURER OF MINERAL AND AERATED WATERS, SODA WATER, BEER (NON-ALCOHOLIC DRINKS), DRINKING
WATER, FRUIT DRINKS AND FRUIT JUICES.
K.P. NAMBOODIRI'S AYURVEDICS

4256854  05/08/2019

K. BHAVADASAN, SOLE PROPRIETOR, TRADING AS K.P. NAMBOODIRI'S AYURVEDICS
NO.15, KPN'S COMPLEX, SHORNUR ROAD, THRISUR-680 022, KERALA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
WATTASHAKE

4257601  06/08/2019
M/S HOTEL KAMAL PVT LTD.
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIx PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

Juices, Fruit Beverages, Mineral Water, Carbonated Soft Drinks, Fruit-flavored beverages.
4257752  06/08/2019
ALLFRU FOODS AND BEVERAGES PRIVATE LIMITED
IHBT Avasia Parisar road Opposite Sub- Regional science center, village.Bharmat, PO. BANURI TEH. PALAMPUR, Kangra 1176061
Private Limited Company

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages included in class 32
4258796 07/08/2019
MR. RAJIV MEHTA, PROPRIETOR OF M/S. KRISHNA TRADERS
186, SECOND FLOOR, GREEN PARK, JALANDHAR, PUNJAB – 144003
PROPRIETOR
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THE ROYAL DEWS

4258880    07/08/2019

CK GROUP OF INDUSTRIES
Dhajanagar Udaipur Gomati Tripura-799114
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1918, 09/09/2019 Class 32

ARSSAM AQUA PROCESSING COMPANY
ROOM NO: MP-18/245A, KARUKAMANNA, MAMPAD, PULLIPPADAM POST, MALAPPURAM, KERALA- 676123, INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, MINERAL WATERS, MOUNTAIN WATERS, SOFT DRINKS AND PURIFIED/OZONIZED DRINKING WATERS INCLUDED IN CLASS-32.
Trade Marks Journal No: 1918 , 09/09/2019    Class 32

VISOLA
4260091   08/08/2019
MRS. DEVIKA KEDA DEVRE TRADING AS HARSH BEVERAGES
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
PACKAGING DRINKING WATER
Trade Marks Journal No: 1918, 09/09/2019          Class 32

TURACO SPIRITS PRIVATE LIMITED
904, 9TH FLOOR, WORLD TRADE CENTRE BRIGADE, GATEWAY COMPLEX MALL ESWARAM, BANGALORE (URBAN), KARNATAKA-560055.
BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
CHENNAI
Flavoured beer, Beer, Light beer, Beer yeast, Draught beer, De-alcoholized beer, Low-alcohol beer, Non-alcoholic beer, Apple juice drinks.
VIHAAN NEER

4264576 14/08/2019
SHASHI BALA PROPRIETOR OF VIHAAN NEER
PLOT NO-24 KA PART KHASRA NO-59, SITAPUR ROAD, SAIDPUR BKT, LUCKNOW, UTTAR PRADESH - 226021

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Drinking water, Mineral water [beverages], Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4264668    14/08/2019
SUBRAMANIAN.K.K
KALLATTUVALAPPIL HOUSE, POTTORE, THRISSUR, KERALA-680581
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :12/07/2019

CHENNAI
FRUIT BEVERAGES AND FRUIT JUICES, FRUIT SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4264738   14/08/2019
MR. RAJNEESH BAHL AND MRS. RANJU BAHL
trading as ;BALAJI INDUSTRIAL CORPORATION
M-3, 14 SCHOOL LANE, CONNAUGHT PLACE NEW DELHI 110001, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4265373  14/08/2019
DREAMSUNSHINE DIGITAL PRIVATE LIMITED
Mumbadevi Welfare Soc-A56 Anna Bhau Sathe Nagar Link Road Mankhurd, Mumbai-400043
Private Limited Company

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Mineral Water
RIDHI AQUA FRUIT FLAVOURED WATER

4265401  14/08/2019
SAROJ W/O VIJENDRA KUMAR
GALI NO. 01, RAMPURA BASTI, LALGARH, BIKANER, RAJASTHAN- 334004, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
beers mineral and aerated waters and other non-alcoholic beverages fruit beverages and fruit juices syrups and other preparations for making beverages
RIVIVO
4266619   16/08/2019
RIYAZ MUBARK INAMDAR
Jotirling Chowk, A/P-Ashta, Tal- Walawa, Dist-Sangli 416301
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
BEERS, MINERAL & AERATED WATERS, NON ALCOHOLIC DRINKS, FRUIT DRINKS & FRUIT JUICES, SYRUP & PREPARATIONS FOR MAKING BEVERAGES
DASANI
4269038   20/08/2019
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4269671  20/08/2019
SARTHAK GOYAL.
DHIMAN PURA SHAMLI, GANDHI GANJ MANDI, SHAMLI, UTTAR PRADESH-247776.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
BEER, CARBONATED WATERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS & BEVERAGES; SODA WATER, TONIC WATER, FRUIT DRINKS, COLD DRINK, ENERGY DRINK, SOFT DRINKS; SPORT DRINKS; ISOTONIC DRINKS; FRUIT JUICES & SQUASHES; SHERBETS(BEVERAGES); SYRUPS, POWDERS, BEER, ALE, STOUT AND PORTER; FLAVOURINGS AND OTHER PREPARATIONS FOR MAKINGS BEVERAGES INCLUDED IN CLASS 32.
St. Shish
4271501   22/08/2019
SHISH RAM KHARESIYA
PLOT NO. 8, KH. NO. 45/2, G/F AND F/F, SRI SAI BABA ENCLAVE, PHASE-1, NAGAFGARH, NEW DELHI-110043
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
WANDA CULTURAL TOURISM CITY

2647679  23/12/2013
DALIAN WANDA GROUP CO. LTD
NO.539 CHANGJIANG ROAD, XIGANG DISTRICT DALIAN CHINA
MERCHANTS & MANUFACTURERS
A COMPANY ORGANIZED UNDER THE LAWS OF CHINA

Address for service in India/Attorney address:
ANSH LAW ASSOCIATES
8 CENTRAL LANE BENGALI MARKET C.P NEW DELHI 110001

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS); ALCOHOLIC BEVERAGES, EXCEPT BPER; WINE; DISTILLED BEVERAGES; BRANDY; WHISKY; COCKTAILS; VODKA; FRUIT (ALCOHOLIC BEVERAGES CONTAINING -); SAKE; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 33
29 HERBALS
2850786  25/11/2014
B SRINIVASA RAYULU
trading as ;S/O DR. B. SRINIVASA AMARNATH
NO. 1288, 14TH MAIN, HAL 2ND STAGE, INDIRA NAGAR, BANGALORE 560 038, KARNATAKA
MANUFACTURER AND MARKETER
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBANKAM, CHENNAI-600 024.
Used Since :01/04/2008
CHENNAI
ALCOHOLIC DRINKS- BRAND, FENNY, GIN, RUM, VODKA, WHISKY AND WINE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
2877807 08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
2877811 08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014
To be associated with:
2877807, 2877809
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
NO EXCLUSIVE RIGHTS OVER THE ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL.
2877813  08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
2877855  08/01/2015
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/02/2014
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
GOLD & DIAMOND

2968943   22/05/2015
PUNJAB LIQUORS PVT. LTD.
SECOND FLOOR-203, JMD GALLERIA SOHNA ROAD, GURGAON-122001.
MERCHANTS & MANUFACTURERS
Used Since :01/05/2015
DELI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)
ASHOKA DISTILLERS & CHEMICALS (P) LTD
501-CHIRANJIV TOWER, 43-NEHRU PLACE, NEW DELHI 110019
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
ALL KINDS OF WINES & SPIRITS, WHISKY, VODKA, RUM, GIN, BRANDY, COUNTRY LIQUOR ALL BEING GOODS INCLUDED IN CLASS 33.
MYNT
3174152  02/02/2016
PREMIER ALCOBEV PVT.LTD.
F 33/4 OKHLA INDUSTRIAL AREA, PHASE-2 NEW DELHI 20
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS); INCLUDED IN CLASS 33
PASSION BLUE

3263301   19/05/2016

MR. ROHIT SHARMA
H. NO. 539, SECTOR-12, PANCHKULA, HARYANA-134112
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
CS PARVEEN KUMAR
909, GALI NO. 3, JAIN BAGH COLONY, SONEPAT 131001, HR

Proposed to be Used
DELI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)
PRESTIGE BLUE

3263302  19/05/2016

ROHIT SHARMA
H. NO. 539, SECTOR-12, PANCHKULA, HARYANA-134112
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
CS PARVEEN KUMAR
909, GARI NO. 3, JAIN BAGH COLONY, SONEPAT 131001, HR

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS)
3263962   19/05/2016
HILL, THOMSON & CO., LIMITED
111-113 Renfrew Road, Paisley, Renfrewshire, PA3 4DY, United Kingdom
Manufacturers & Merchants
a company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
2092194, 2092195, 2092865
DELHI
Alcoholic beverages (except beers).
3285365  15/06/2016
HARDWOOD PRIVATE LIMITED
80 Robinson Road #17-02, Singapore 068898
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Alcoholic Beverages, except Beer; Alcoholic Essences; Alcoholic Extracts; Alcohol (rice-); Alcohol beverages containing fruit; Anise [liquor]; Aperitifs; Beverages (Alcoholic-) except beer; Arrack [Arak]; Bitters; Brandy; Cider; Cocktails; Cognac; Curacao; Digesters [Liqueurs and Spirits]; Distilled Beverages; Dried and fermented extract of black glutinous rice; Fruit Extracts, alcoholic; Fruit (Alcoholic Beverages Containing-); Gin; Hydromel [Mead]; Kirsch; Liqueurs; Mead [Hydromel]; Peppermint Liqueurs; Perry; Piquette; Rice Alcohol; Rum; Sake; Spirits [Beverages]; Vodka; Whisky; Wine

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.OT. Mark shall be used as substantially represented..
RAJENDER KUMAR SHARMA  
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA.  
TRADING AND MANUFACTURING  

**Proposed to be Used**  
To be associated with:  
3104867  
DELHI  
ALCOHOLIC BEVERAGES (EXCEPT BEERS)  
*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*
Hero Enterprise

3326169  02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
2660558, 2660677

DELHI
Alcoholic beverages (except beers), wines, spirits (beverages) and other liquors including whisky, brandy, gin, rum, vodka, brandy.
SEREIN
3343663  23/08/2016
HARPREET SACHDEVA
A-1/132 IIND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-29
MANUFACTURING & TRADING
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since : 12/08/2016
DELHI
Alcoholic beverages(except beers)
3344784  23/08/2016
NAO SPIRITS AND BEVERAGES PRIVATE LIMITED
trading as ;Nao Spirits and Beverages Private Limited
16-D, Community Center, Basant Lok, Vasant Vihar, New Delhi - 110029
Distillers, manufacturers, merchants.

Address for service in India/Attorney address:
RHA LEGAL
B-31/5, Ramesh Nagar, DS, New Delhi - 110015

Proposed to be Used
DELHI
Alcoholic beverages (except beers).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "LONDON DRY GIN" and "MARK TO BE USED AS A WHOLE".

3344783.
GLEN'S

3353529  01/09/2016
Loch Lomond Distillers Limited
12 Henrietta Street London WC2E 8LH United Kingdom
Merchants & Manufacturers

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Alcoholic beverages (except beers); distilled beverages; spirits [beverages]; whisky; scotch whisky; scotch whisky liqueurs; liqueurs; rum; gin; vodka; brandy.
3422774  29/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
To be associated with:
2403057
DELHI
Alcoholic beverages (except beers)
3668681  02/11/2017
NIPPON PAINT (INDIA) PVT. LTD
PLOT NO: K-8 (1), PHASE - II, SIPCOT INDUSTRIAL PARK, MAMBAKKAM VILLAGE, SRIPERUMBUDUR,
SUNGUVARCHATIRAM, KANCHEEPURAM - 602106, TAMILNADU, INDIA

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI

Alcoholic beverages (except beers).
GRAND NOBLE

3770138   05/03/2018
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
PARANJAPE SCHEMES

3867360  22/06/2018
PARANJAPE GRIHA NIRMAN PRIVATE LIMITED
34, M.G. ROAD, VILE PARLE (EAST), MUMBAI -400057, MAHARASHTRA, INDIA
Private Limited Company
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since: 01/09/1987
MUMBAI
Providing ALCOHOLIC BEVERAGES Wine-based beverages; Fenny (Alcoholic beverages); Alcoholic fruit beverages; Rum-based beverages; Flavored liquors [alcoholic beverages]; Alcoholic beverages containing fruit; Alcoholic energy drinks; Alcoholic beverages flavored with chocolate; Flavored brewed malt beverages, except beers; Alcoholic fruit cocktail drinks; Alcoholic beverages flavored with coffee; Alcoholic beverages flavored with tea.
3943570  12/09/2018
PRAVIN AGARWAL
SAIPRASAD, BURUDGAON ROAD, AHMEDNAGAR - 414 001, MAHARASHTRA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :06/11/2011
MUMBAI
DESI DARU, ALCOHOLIC BEVERAGES.
Trade Marks Journal No: 1918, 09/09/2019

Class 33

BLU LEONE

3996228  13/11/2018
MR. DWARAM MADHAVA REDDY

3-4-114/11, SAI CHITRA NAGAR, RAMANTHAPUR, AMBERPET, HYDERABAD - 500013, TELANGANA, INDIA.

Individual

Address for service in India/Attorney address:

PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

SPIRITS AND LIQUORS; WINE; WHISKY; RUM; BRANDY; GIN; VODKA; ALCOHOLIC BEVERAGES [EXCEPT BEERS].
4085024  12/02/2019
BERKEY SOLUTIONS PVT. LTD.
76-B, Mahanirban Road, Kolkata- 700 029
body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
KOLKATA
Alcoholic beverages [except beer]
4228059   07/07/2019

SULA VINEYARDS PRIVATE LIMITED
901 Hubtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Used Since :10/01/2015

To be associated with:
1438447, 2099607, 2099608, 4228059

MUMBAI

Wines, spirits, liquors and alcoholic beverages
4228060 07/07/2019
SULA VINEYARDS PRIVATE LIMITED
901 Huhtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :14/02/2013
To be associated with:
1438447, 2099607, 2099608
MUMBAI
Wines, spirits, liquors and alcoholic beverages
10Q

4242114  22/07/2019

AMRIT MAAN
17/A, FIRST FLOOR, F BLOCK, MOTI NAGAR, RAMESH NAGAR, NEAR BHIKSHU HOSPITAL, KARA M PURA RAJOUR I GARDEN W NEW DELHI 11001

INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used

DELHI

4243393   23/07/2019
Vasse Felix Pty Ltd
Suite 1, 464 Murray Street, Perth 6000, Western Australia, Australia
an Australian company

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-I,GURGON

Proposed to be Used
DELHI
Wine
SULA VINEYARDS PRIVATE LIMITED
901 Huhtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Used Since :15/05/2015

To be associated with:
849852, 1198694, 1996114, 1996115, 1996117, 1996119, 2492219, 2492221, 3560266

MUMBAI
Wines, spirits, liquors and alcoholic beverages
4243887  23/07/2019
SULA VINEYARDS PRIVATE LIMITED
901 Huhtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.
Used Since :25/04/2017
To be associated with:
2112667
MUMBAI
Wines, spirits, liquors and alcoholic beverages
4243888  23/07/2019
SULA VINEYARDS PRIVATE LIMITED
901 Hubtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :29/12/2015
To be associated with:
1300227, 1888994, 2112665, 4187274, 4187277, 4187278
MUMBAI
Wines, spirits, liquors and alcoholic beverages
4243889  23/07/2019
SULA VINEYARDS PRIVATE LIMITED
901 Hubtown Solaris, N. S. Phadke Marg, Andheri (East), Mumbai – 400069
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :15/05/2015

To be associated with:
1300227, 1888994, 2112665, 4243888

**MUMBAI**
Wines, spirits, liquors and alcoholic beverages
4244951 24/07/2019
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since: 06/04/2018

To be associated with:
709137, 1552103

DELHI
Alcoholic beverages including whisky, spirits and liquors.
4244952 24/07/2019

PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Used Since: 06/04/2018

To be associated with:
709137, 1552103

DELHI
Alcoholic beverages including whisky, spirits and liquors.
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :06/04/2018

To be associated with:
1552103

DELHI
Alcoholic beverages including whisky, spirits and liquors.
BRO HOUSE

4245004    24/07/2019
INDOSPIRIT BEVERAGES PVT. LTD
B-230, POCKET B, OKHLA I, OKHLA INDUSTRIES AREA NEW DELHI-110020
PRIVATE LIMITED

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
DELHI
Alcoholic Beverages, Wine, Spirits, Liquors, Whisky, Brandy, Rum, Vodka, Gin and Scotch.
AZELLO
Priority claimed from 30/01/2019; Application No. : 88283263 ;United States of America
4246622  25/07/2019
FUZZY'S SPIRITS, LLC
12701 Covered Bridge Road, Sellersburg, Indiana, United States of America 47172
Limited Liability Company incorporated under the laws of Ohio, United States of America

Address for service in India/Attorney address:
SEWAK & ASSOCIATES
B-61, Second Floor, SFS, Triveni Apartments, Sheikh Sarai - 1, New Delhi - 110017

Proposed to be Used
DELHI
Liqueurs; spirits; alcoholic beverages, except beer.
4247123    26/07/2019
DORETY DSOUZA ALIAS DORETY VAZ
H. No. 863/B, Dhulgal, Shelim Loliem, Canacona, Loliem, South Goa, Goa- 403728
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES(EXCEPT BEERS)
SIXTREES
4248231   27/07/2019
PICCADILY AGRO INDUSTRIES LIMITED.
G-17, G.F., JMD PACIFIC SQUARE, SECTOR-15, PART-2, GURGAON-122002, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Alcoholic Beverages including Wine, Spirits, Liquors, Whisky, Brandy, Rum, Vodka, Gin and Scotch included in class 33.
7 HORSE BREWERIES & DISTILLERIES LLP
506, FIFTH FLOOR, VAIBHAV COMPLEX, GAUTAM MARG, VAISHALI NAGAR, JAIPUR (RAJASTHAN) INDIA
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/07/2019

AHMEDABAD
ALCOHOLIC BEVERAGES AND DRINKS INCLUDING BEER, WHISKY, WINES, GIN, LIQUEURS, RUM AND SPIRITS WHICH ARE INCLUDED IN CLASS 33
Pharaoh

4249206   29/07/2019

HEM IMPEX
13 Halima Manzil, Flat No.5, 4th Floor Forjett Street, Gowalia Tank, Mumbai - 400026, Maharashtra, India
Proprietorship (Proprietor - Anuj Malde)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Alcoholic beverages as covered under Class 33.
YAMLA JATT
4250841  30/07/2019
REDMOND BEVERAGES PRIVATE LIMITED
H. NO. 103A, SECTOR - 14, SONEPAT HR 131001 IN
Private Limited Company
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since: 01/07/2019
DELHI
Alcoholic Beverages (except beer)
REDMOND PREMIUM
4250842  30/07/2019
REDMOND BEVERAGES PRIVATE LIMITED
H. NO. 103A, SECTOR - 14, SONEPAT HR 131001 IN
Private Limited Company
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :01/07/2019
DELHI
Alcoholic Beverages (except beer)
REDMOND BLUE

4250845   30/07/2019

REDMOND BEVERAGES PRIVATE LIMITED
H. NO. 103A, SECTOR - 14, SONEPAT HR 131001 IN

Private Limited Company

Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi-110018

Used Since :01/07/2019

DELHI

Alcoholic Beverages (except beer)
REDMOND'S DOUBLE DAGGER

4250846    30/07/2019
REDMOND BEVERAGES PRIVATE LIMITED
H. NO. 103A, SECTOR - 14, SONEPAT HR 131001 IN
Private Limited Company
Address for service in India/Attorney address:
ASHU BATRA & ASSOCIATES
A-341, DDA Colony, Chowkhandi, Tilak Nagar, New Delhi–110018
Used Since :01/07/2019
DELHI
Alcoholic Beverages (except beer)
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076,
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
WHISKY, BRANDY, GIN, RUM & VODKA WINES, SPIRITS (BEVERAGES), LIQUORS (SPIRITUOUS), ALCOHOLIC BEVERAGES
Girlfriend
4251307  30/07/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
Blueprint
4251308    30/07/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
ASHNAM

4252447  31/07/2019

ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Alcoholic beverages, except beers; alcoholic preparations for making beverages.
OLD FORESTER

4252493   31/07/2019
BROWN-FORMAN DISTILLERY, INC.
2921 Dixie Highway Shively, Kentucky 40216, United States of America
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
684786

DELHI
Alcoholic beverages, including whiskey.
SNJ VSOP

4255964   04/08/2019
SNJ DISTILLERS PRIVATE LIMITED
SNJ DISTILLERS PRIVATE LIMITED, #99, CANAL BANK ROAD, C.I.T.NAGAR, NANDHANAM, CHENNAI - 600 035
A company incorporate under the Laws f Republic of India

Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.

Proposed to be Used
CHENNAI
ALL TYPES OF ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDING BRANDY, WHISKY, RUM, VODKA, LIQUEUR, GIN AND SPIRITS
ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3577569, 4005396

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS), WINES, SPIRITS AND LIQUEURS, WHISKY, RUM, VODKA, GIN, BRANDY, COUNTRY LIQUOR INCLUDED IN CLASS 33
Proposed to be Used
To be associated with:
3577569, 4005396

MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS), WINES, SPIRITS AND LIQUEURS, WHISKY, RUM, VODKA, GIN, BRANDY, COUNTRY LIQUOR INCLUDED IN CLASS 33
4256559   05/08/2019
ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Proposed to be Used
To be associated with:
3577569, 4005396
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS), WINES, SPIRITS AND LIQUEURS, WHISKY, RUM, VODKA, GIN, BRANDY, COUNTRY LIQUOR INCLUDED IN CLASS 33
4256560   05/08/2019
ALLIED BLENDERS AND DISTILLERS PVT LTD
No. 394/C, Lamington Chambers, Lamington Road, Mumbai, Maharashtra 400004
Body Incorporate

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
4005393, 4005394, 4011347

MUMBAI
Alcoholic beverages (except beers), wines, spirits and liqueurs; whisky, rum, vodka, gin, brandy, country liquor included in class 33
4256696  05/08/2019
MOUNT EVEREST BREWERIES LIMITED
4TH FLOOR BPK STAR TOWER ABOVE SHOPPERS STOP AB ROAD INDORE
A Company Incorporated Under the Companies Act, 1956
Address for service in India/Attorney address:
AMIT DUBEY
JMVD & CO. 302 MAN HERITAGE OPP. HIGH COURT SOUTH TUKOGANJ INDORE-452001 MADHYA PRADESH INDIA
Used Since :13/08/1999

MUMBAI
SPIRITS, LIQUORS, WINES, RUM, WHISKY, ALCOHOLIC BEVERAGES AND ALCOHOLIC MIXTURES INCLUDED IN CLASS 33
PRINCE APPLE

4257577  06/08/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIAN COLONY, 275E TARDEO ROAD, MUMBAI - 400007
BODY CORPORATE

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
To be associated with:
3967391

MUMBAI
Liquors and Alcohol, Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic fruit beverages
PRINCE PUNCH
4257579  06/08/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIION COLONY, 275E TARDEO ROAD, MUMBAI - 400007
BODY CORPORATE
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Proposed to be Used
MUMBAI
Liquors and Alcohol, Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic fruit beverages.
PRINCE LIMBU
4257581  06/08/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIAN COLONY, 275E TARDEO ROAD, MUMBAI - 400007
BODY CORPORATE
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Proposed to be Used
MUMBAI
Liquors and Alcohol, Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic fruit beverages
S.S.G FURNISHING LLP
G-112, SECTOR-1, BAWANA INDUSTRIAL AREA, DELHI-110039
LIMITED LIABILITY PARTNERSHIP( LLP)

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTATION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES(EXCEPT BEERS)
HARTLEY
4258460  07/08/2019
SAZERAC BRANDS, LLC
10101 Linn Station Road, Suite 400 Louisville Kentucky 40223, United States of America
A Delaware Limited Liability Company
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Alcoholic beverages, except beers; alcoholic preparations for making beverages; spirits [beverages]; distilled beverages; distilled spirits; spirits and liquors; liqueurs; digesters [liqueurs and spirits]; aperitifs; cocktails; brandy; cognac.
4260567  08/08/2019

TURACO SPIRITS PRIVATE LIMITED
904, 9TH FLOOR, WORLD TRADE CENTRE BRIGADE, GATEWAY COMPLEX MALL ESWARAM, BANGALORE (URBAN), KARNATAKA-560055.
BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used

CHENNAI

Alcoholic beverages, Alcoholic beverages containing fruit, Alcoholic beverage produced from a brewed malt base with natural flavors, Alcoholic beverages, essences and extracts, Alcoholic cider, Alcoholic carbonated beverages, except beer, Alcoholic fruit extracts, Alcoholic margarita mixes, Alcoholic energy drinks.
COHERENCE

4260674  09/08/2019
LLOYD MARK BROWN
PO BOX 40, WHITFORD, AUCKLAND 2149, NEW ZEALAND
TRUST

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES EXCEPT BEER, ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4260691   09/08/2019
LLOYD MARK BROWN
PO BOX 40, WHITFORD, AUCKLAND 2149, NEW ZEALAND TRUST
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES EXCEPT BEER, ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
OLD CHUM

4261626   09/08/2019

NARINDER KUMAR LAMBA
168, Ground Floor, Pocket -1, Jasola Vihar, NEW DELHI-110025

Individual

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI

WHISKEY, RUM, VODKA,GIN, BRANDY, WINE, ALL SPIRITUOUS, LIQUEURS AND ALCOHOLIC BEVERAGES UNDER CLASS 33
4264739  14/08/2019
MR. RAJNEESH BAHL AND MRS. RANJU BAHL
trading as ;M/S. BALAJI INDUSTRIAL CORPORATION
M-3, 14 SCHOOL LANE, CONNAUGHT PLACE NEW DELHI 110001, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
ALCOHOLIC BEVERGES (EXCEPT BEERS)
JUGGERNAUT

4266083    16/08/2019
GARDENS OF THE EARTH PVT. LTD.
trading as; GARDENS OF THE EARTH PVT. LTD.
F-2, SECOND FLOOR, KAILASH COLONY NEW DELHI-110048
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.

Proposed to be Used

DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEER), WINE AND SPARKLING WINE AND PRE-MIXED ALCOHOLIC BEVERAGES
3152733   06/01/2016
MR. FARHAN MIYANOOR
trading as ;M/s.Saurashtra Tobacco Company
Kasturba Marg,Ward No-20,Balaghat-481001(M.P.)
Manufacturer & trader
Single firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
MUMBAI
Tobacco
3237404 19/04/2016
MR. VIKAS MALU
3909 GANTI BARNI SADAR THAN ROAD, DELHI 110006
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KARB (WEST) MUMBAI-400052.
Used Since: 01/01/2016
DELHI
CIGARETTES, CIGAR, BIDIES, SMOKER ARTICLES, CHEWING TOBACCO & TOBACCO PRODUCTS.
3237405  19/04/2016

MR. VIKAS MALU
3909 GALI BARN SADAR THAN ROAD, DELHI 110006
MERCHANT & MANUFACTURERS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO. 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/01/2016

DELHI
CIGARETTES, CIGAR, BIDIES, SMOKER ARTICLES, CHEWING TOBACCO & TOBACCO PRODUCTS.
KING CARLTON

3237418  19/04/2016
MR. VIKAS MALU
3909 GALI BARNA SADAR THANA ROAD, DELHI 110006
MERCHANT & MANUFACTURERS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/01/2016

DELHI
CIGARETTES, CIGAR , BIDIES, SMOKER ARTICLES , CHEWING TOBACCO & TOBACCO PRODUCTS
<table>
<thead>
<tr>
<th>Trade Marks Journal No: 1918, 09/09/2019</th>
<th>Class 34</th>
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<tr>
<th>Registration No: 3259373</th>
<th>Date: 15/05/2016</th>
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</thead>
</table>

ASHOK KUMAR GUPTA & SONS HUF trading as: Ashok Kumar Gupta & Sons HUF

F-11 Harishankar Puram, Jhansi Road, Gwalior - 474002 (M.P.)
Manufactures, Packer and Merchants
M/s Ashok Kumar Gupta & Sons HUF, F-11 Harishankar Puram, Jhansi Road, Gwalior - 474002 (M.P.)

Address for service in India/Agents address:

J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Used Since: 21/03/2012

To be associated with:

3259371

MUMBAI

TOBACCO
PAN DIWAN

3294508  25/06/2016

SH. HARDIK MODI S/O SH. RAJESH MODI
D-11/1, Model Town-II, New Delhi
Manufacturers and Merchants
An Indian National

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used

DELHI
Gutkha, Zarda, Quiwam, Snuff, Jafriani, Khaini, Chewing Tobacco, Tobacco Products, Smokers Articles.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately.Mark shall be used as a whole..
KHALIL MAAMOON

3297470   29/06/2016

VISHAL GOYAL.
2273, HUDSON LANE, MALL ROAD, DELHI-110009, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2011

DELHI

Hukka & Hukka Articles, Smoking Articles, Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Bidi, Cigarette, Zarda, Khaini, Snuff, Qiwm, Zafrani Patti, Cigar and Match Box included in class 34.
EXXON

3321474 28/07/2016
EXXON MOBIL CORPORATION
5959 LAS COLINAS, BOULEVARD, IRVING, TEXAS 75039 - 2298, U. S. A.
MANUFACTURERS AND MERCHANTS
( A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEW JERSEY, U. S. A.)

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
TOBACCO; SMOKERS' ARTICLES; MATCHES.
Trade Marks Journal No: 1918, 09/09/2019
Class 34

SH RAJESH KUMAR MAKHIJA
trading as; VIJAY CHEMICALS
108/49 GANDHI NAGAR KANPUR U.P
MANUFACTURERS/MERCHANTS

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 01/07/2016

DELHI
GUTKHA, KHAINI, ZARDA, GUDAKHU, JAFRANI PAHI CHEWING TOBACCO & TOBACCO PRODUCTS IN CLASS 34,
MOHD. ISLAM trading as ;NASIB BIDI COMPANY
MOHALLA-TRIPOLIA, NOBAT KHANA, AMROHA, DISTT-J.P. NAGAR, U.P. 244221
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
ADITYA NARAIN MISRA.
36,JAIPURIA BUILDING, S.P.MUKHERJI MARG, DELHI - 110 006.
Used Since :01/04/1978
DELHI
BIDI
3337407 14/08/2016
SANJAY MADHAWANI
trading as ;M/s. BHAWANI TRADING COMPANY
Sai Mauli, Sales Tax Colony, Fulchurtola, Pin - 441601, Gondia, MAHARASHTRA
MANUFACTURES, TRADER, MERCHANTS
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRIVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :03/08/2016
MUMBAI
BIDI,TOBACCO,CIGARETTES,MATCHES, INCLUDED IN CLASS 34
BHARTI

3357980  08/09/2016
BHARTI ENTERPRISES (HOLDING) PRIVATE LIMITED
BHARTI CRESCENT 1, NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI – 110070, INDIA
Manufacturer and merchants

Address for service in India/Attorney address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE SAINIK FARMS NEW DELHI-110 062
Used Since : 01/04/2016

DELHI
CHEWING TABACCO, CIGARETTES, MATCH BOXES, NOT OF PRECIOUS METAL, MATCHES, TABACCO, BEEDI
3368064   21/09/2016

V.VIJAYALAKSHMI

trading as ;SRI KANNIKA MATCH WORKS

NO.39, BODIPET ROAD, BHUVANESWARIPET, GUDIYATTAM-632602.

MANUFACTURER AND MERCHANTS

A PARTNERSHIP CONCERN

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :26/08/1975

CHENNAI

SAFETY MATCHES.

Subject to restrict the area to Andhra Pradesh, Telangana, Maharashtra, Gujarat, Madhya Pradesh, Uttar Pradesh and Delhi only.
3393249  21/10/2016
SHRIKISHAN ARORA
trading as ;RANCHHRORDAS SITARAM
5, MAHAVEER NAGAR EXT., NEAR BSNL OFFICE, PALI - MARWAR - RAJASTHAN
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/08/2016
AHMEDABAD
SNUFF, ZAFRANI ZARDA, GUTHKA, FLAVOURED CHEWING TOBACCO, KHAINI UNDER CLASS 34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI PUNJABI & other descriptive matters.
3418361  24/11/2016
SH. PANNA LAL
trading as ;M/s Sachdeva Snuff Industries,
Laxmi Nagar, Gali No. 1, Ward No. 14, Giddarbha (Punjab).
Manufacturers and Merchants

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :12/08/1968

DELHI
Snuff (Naswar) for sale in the state of Uttar Pradesh, Uttarakhand, Punjab, Himachal Pradesh, Rajasthan, Haryana(except Distt. Sirsa and Hisar).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SNUFF. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED..
3423725  30/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :12/05/2003
DELHI
Articles of Tobacco including chewing tobacco, gutkha, khaini, zarda, smoker articles and match boxes. (for export).
3775736  12/03/2018
MR.PRAVEEN KUMAR GUPTA, S/O.-MURARI LAL GUPTA
M/s. TOP TOBACCO COMPANY,LOHA MANDIWALIOR-474003 (M.P.) INDIA.
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :20/07/1992
MUMBAI
BIDI, MATCHES, INCLUDED IN CLASS -34
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4036908.
Trade Marks Journal No: 1918 , 09/09/2019  Class 34

3782368  19/03/2018
MR.PRAVEEN KUMAR GUPTA, S/O.- MURARI LAL GUPTA
M/s. TOP TOBACCO COMPANY,LOHA MANDI GWALIOR-474003 (M.P.) INDIA.
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since : 20/07/1992
MUMBAI
BIDI, MATCHES, INCLUDED IN CLASS -34
3863066   18/06/2018
Red Sea Exports
6/2, Aghadi Nagar, Rajmata Jijabai Marg, Pump House, Andheri East, Mumbai - 400093.
Indian National
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :08/09/2017
To be associated with:
3431742
MUMBAI
Cigarettes, Beedies , Filter & Non Filter Khaini, Tobacco (Raw & Processed), Hookah Tobacco & Paste, Molasses, Snuff, Qiwan, Gutkha & Panmasala with Tobacco, Match Box.
3871148  26/06/2018
AGRAWAL PRODUCTS
P.O. KHARSIA, DISTT: RAIGARH – 496661 (CHHATTISGARH)
Partnership Firm registered under the Indian Partnership Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
MUMBAI
Tobacco, Chewing Tobacco, Smokers’ Articles.
Trade Marks Journal No: 1918 , 09/09/2019   Class 34

3947701  17/09/2018
KISANLAL BASTIRAM SARDA (PROPRIETOR) TRADING AS KISANLAL BASTIRAM SARDA
CAMEL HOUSE, NASHIK PUNE ROAD, NASHIK - 422011
Proprietorship

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :02/10/1978
MUMBAI
Smokers' Articles, Bidies
3978225  19/10/2018
GIRRAJ SHIVHARE
S/o.- SHRI - RAMJIDAS SHIVHARE, NAKA CHANDRVADNI, NAHAR WALI MATA ROAD, LASHKAR, GWALIOR - 474009, (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.) 474009

Proposed to be Used
MUMBAI

BIDI, MATCHES, ZARDA, TOBACCO & TOBACCO PRODUCTS, INCLUDED IN CLASS 34.
MARIYAPPAN trading as; G.R.BEEDI
11, B BLOCK EZHIL NAGAR, 1ST STREET, KODUNGAIYUR CHENNAI-600 118, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
BEEDI
3989764  01/11/2018
MR. SOHEL YUSUF SUPARIWALA
27/29, YAKUB HOUSE, SHOP NO. 11, KHOJA CROSS LANE, PANGALI NULL BAZAR, MUMBAI – 400 003
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
PAN MASALA (WITH TOBACCO), CHEWING TOBACCO, GUTKHA, ZAFRANI ZARDA (TOBACCO), SCENTED TOBACCO
DRYORGANIC

4082534 09/02/2019
GAURAV SINGHAL TRADING AS BRITISH TOBACCO CO.
H-1419, NARELA, DSIDC, DELHI-110040
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELI
Tobacco and tobacco products (including substitutes), bidi, Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigars, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vapourisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
4086639  14/02/2019
TOBACCO AUTHORITY OF THAILAND
184, RAMA IV ROAD, KLONG TOEY SUB-DISTRICT, KLONG TOEY DISTRICT, BANGKOK, 10110, THAILAND
THAILAND STATE ENTERPRISE

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI
CIGARETTES
Trade Marks Journal No: 1918, 09/09/2019  Class 34

4243782 23/07/2019
SAHIR THAPAR S/O SHALLY THAPAR
THAPAR FARM CHURCH ROAD VASANT KUNJ, NEW DELHI 110070
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

tobacco smokers' articles matches
4246372   25/07/2019
PAAN CHAUPAL
85A, C2B BLOCK, 85A, C2B BLOCK, JANAKPURI, NEW DELHI 110058
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Tobacco; Smokers' articles; Matches
DILMILAN
4248224  27/07/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
BEPANAAH

4248225   27/07/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
NILATARA
4248226  27/07/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
SAANJH

4250121  30/07/2019
RAKESH BHARTIA
H.NO. 95, SECTOR 8, PUNCHKULA HARYANA
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Beedi (Conical smoking stick made with leaves and raw tobacco), Tobacco, Tobacco containers, Tobacco evaporators, Tobacco substitutes, Tobacco filters, Smokeless tobacco, Tobacco products for the purpose of being heated, Flavorings, other than essential oils for tobacco substitutes
RED RUBY

4250313  30/07/2019
YONG WAI HONG
NO.23, JALAN SEKSYEN 2/14 TAMAN KAJANG UTAMA, MALAYSIA

Address for service in India/Attorney address:
RAJEEV MUNDRA
A-601, RIDDHI VINAYAK TOWER, NEAR VIJAY NAGAR RLY. CROSSING, NARANPURA, AHMEDABAD - 380013

Proposed to be Used
AHMEDABAD
CIGARETTES, CIGARS
WISMEC

4251077  30/07/2019
HONGKONG CFA HOLDINGS LIMITED
Rm.6, 11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077
A Company existing as per the laws of Hongkong
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
GEEKVAPE

4251083  30/07/2019
HONGKONG CFA HOLDINGS LIMITED
Rm.6, 11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077
A Company existing as per the laws of Hongkong

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS’ ARTICLES; MATCHES
INNOKIN

4251090  30/07/2019
HONGKONG CFA HOLDINGS LIMITED
Rm.6,11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077
A Company existing as per the laws of Hongkong

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
VANDYVAPE

4251111  30/07/2019
HONGKONG CFA HOLDINGS LIMITED
Rm.6 ,11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077
A Company existing as per the laws of Hongkong

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
SMOANT
4251140  30/07/2019
HONGKONG CFA HOLDINGS LIMITED
Rm.6 ,11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077
A Company existing as per the laws of Hongkong
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
WOTOFO

4251162   30/07/2019

HONGKONG CFA HOLDINGS LIMITED

Rm.6 ,11/F Floor Hang Fung Industrial Building, Phase 1 NO.2G Hok Yuen Street Hunghom Kowloon, HongKong, Post: 999077

A Company existing as per the laws of Hongkong

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS’ ARTICLES; MATCHES
SHENZHEN THINKVAPE TECHNOLOGY CO.LTD
Flr 3rd, Baoxianghe Industry Area, Baoan District, Shenzhen, China
A Company existing as per the laws of China

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
4252043   31/07/2019
TARUN BEHRANI
84, Bhagirathi Apartments, Sector – 9, Rohini, New Delhi – 110085, India
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
To be associated with:
3842473

DELHI
Smoker’s Articles, Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Cigarettes & Matches.
4252044    31/07/2019
TARUN BEHRANI
84, Bhagirathi Apartments, Sector – 9, Rohini, New Delhi – 110085, India
an individual of Indian Nationality
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
To be associated with:
3842473
DELHI
Smoker’s Articles, Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Cigarettes & Matches.
Trade Marks Journal No: 1918 , 09/09/2019 Class 34

SHENZHEN BUDDY TECHNOLOGY DEVELOPMENT CO., LTD
BLOCK C AND 2ND FLOOR & 4TH FLOOR OF BLOCK D, BUDDY HI-TECH INNOVATION PARK, NO.1, XIASHIWEI ROAD, FUYONG TOWN, BAO'AN DISTRICT, SHENZHEN, GUANGDONG, CHINA
BODY INCORPORATE

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

ELECTRONIC CIGARETTES; LIQUID SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES; CIGARETTES; CIGARETTE TIPS; CIGARETTE CASES; MOUTHPIECES FOR CIGARETTE HOLDERS; ORAL VAPORIZERS FOR SMOKERS; LIGHTERS FOR SMOKERS; CIGARETTE FILTERS
ASHNAM

4252448  31/07/2019

ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
ASHIM KATARIA S/O LATE SH. MOHAN LAL KATARIA
29-K- BLOCK, NEAR TANDON DIAGNOSTIC LABORATORY, SRI GANGANAGAR, RAJASTHAN- 335001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
tobacco smokers' articles matches
JAT

4255766  03/08/2019
RAJENDRAKUMAR AMBALAL PRAJAPATI AN INDIAN NATIONAL SOLE PROPRIETOR OF AMBALAL TRADING COMPANY
16, HARSIDDH COMPLEX, NEAR DOCTOR HOUSE, KARIKUVI, KHERALU - 384325. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since: 19/07/2019
AHMEDABAD
IN RESPECT OF TOBACCO INCLUDED IN CLASS – 34.
Trade Marks Journal No: 1918,  09/09/2019          Class 34

SATURN
4256298    05/08/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.
RAJSAMRAT
4256953 05/08/2019
SANTOSH KUMAR GARG
141, 1st FLOOR, SUNDER NAGAR, NEW DELHI 110003
INDIVIDUAL
Address for service in India/Agents address:
HARPREEET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Proposed to be Used
DELHI
CHEWING TOBACCO, TOBACCO PRODUCTS, GUTKHA
4260622 09/08/2019

MOHAMED YASEEN TRADING AS MOHAMED YASEEN
No.622, Arundathinagar, Gangondanahalli, Nayandahalli, Mysore Road, Bangalore - 560039
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/10/2011

CHENNAI
Cigarettes,Tobacco, Smoking tobacco.
4260623    09/08/2019
MOHAMED YASEEN TRADING AS MOHAMED YASEEN
No.622, Arundathinagar, Gangondanahalli, Nayandahalli, Mysore Road, Bangalore - 560039
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2011
CHENNAI
Cigarettes,Tobacco,Smoking tobacco.
4260942  09/08/2019

CHINA TOBACCO HEBEI INDUSTRIAL CO., LTD
NO.1, WEI MING SOUTH STREET, QIAOXI DISTRICT, SHIJIAZHUANG CITY, HEBEI PROVINCE, CHINA
(A Company Incorporated under the Laws of China)

Address for service in India/Attorney address:

ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Proposed to be Used

DELHI

cigarettes; chewing tobacco; cigars; cigarettes containing tobacco substitutes, not for medical purposes; cigarillos;
herbs for smoking; tobacco; cigarette tips; electronic cigarettes; liquid solutions for use in electronic cigarettes;
SHENZHEN IVPS TECHNOLOGY CO., LTD.
Room 101, Building 69, Liantang Industrial Zone, Tangwei Community, Fenghuang Street, Guangming New District, Shenzhen 518000, CHINA
A company incorporated under the laws of CHINA.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD
Cigarettes containing tobacco substitutes, not for medical purposes; cigarillos; electronic cigarettes; tips of yellow amber for cigar and cigarette holders; liquid solutions for use in electronic cigarettes; flavorings, other than essential oils, for use in electronic cigarettes; cigarette cases; oral vaporizers for smokers; pipe racks for tobacco pipes; cigarette tips.
SHENZHEN IVPS TECHNOLOGY CO.,LTD.
Room 101, Building 69, Liantang Industrial Zone, Tangwei Community, Fenghuang Street, Guangming New District, Shenzhen 518000 CHINA
A company incorporated under the laws of CHINA.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD
Cigarettes containing tobacco substitutes, not for medical purposes; cigarillos; electronic cigarettes; tips of yellow amber for cigar and cigarette holders; liquid solutions for use in electronic cigarettes; flavorings, other than essential oils, for use in electronic cigarettes; cigarette cases; oral vaporizers for smokers; pipe racks for tobacco pipes; cigarette tips.
4281399  01/09/2019
G. K TOBACCO INDUSTRIES PVT. LTD
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KAR (WEST) MUMBAI-400052.

Proposed to be Used
AHMEDABAD
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI, SNUFF, ZAFARANI ZARDA.
2303631  21/03/2012
SITHY KAMILA ABDUL KASIM
trading as ;CAMEELLA BOUTIQUE
PRESS CLUB ROAD, OPP. CATHOLIC SYRIAN BANK, ERNAKULAM-682011, KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
ANUP JOACHIM
CC43/ 1983, SRSRA-2, SANTHIPURAM ROAD, COCHIN-682025,KERALA
Used Since :30/07/2009
CHENNAI
RETAIL OUTLET SELLING DESIGNER COLLECTIONS; DRESS MATERIALS, READYMADE, TEXTILES, HEAD GEAR, FOOT WEAR, BAGS, COSMETICS AND LADIES FANCY ITEMS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ROHIT GANDHI & RAHUL KHANNA

2524978   03/05/2013

ROHIT GANDHI
E-56 SEC-8 NOIDA UP
SERVICE PROVIDERS

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/1997

DELHI

RETAIL SERVICES; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
RAHUL KHANNA
2524983  03/05/2013
RAHUL KHANNA
E-56 SEC-8 NOIDA UP
SERVICE PROVIDERS
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/01/1997
DELHI
RETAIL SERVICES; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
2534638  21/05/2013
MR. DEVANGBHAI RAMESHBHAI PATEL
MRS. ANITABEN DEVANGBHAI PATEL
trading as ;ASHA INDUSTRIES
PRISHRAM, IPCOWALA TRUST BLDG., NEATR HIMANSHU BUNGLOW, PETALAD ROAD, NADIAD-387 001, GUJARAT.
SERVICE PROVIDER
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/01/1959
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, TRADING AND MARKETING, IMPORT-EXPORT, WHOLESALE RETAIL AND DISTRIBUTIONSHIP SERVICES, OFFICE FUNCTIONS
2557898 02/07/2013
GOVIND AGARWAL
trading as; AASHIRWAD SALES CORPORATION
C 116, FLOOR, BABU KHAN ESTATE, BASLICERBAGLI, HYDERABAD-500 029, ANDHRA PRADESH, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since: 27/06/2000

CHENNAI
DISTRIBUTION OF FOOD AND DAIRY PRODUCTS; DEMONSTRATION OF GOODS SALES PROMOTION FOR OTHERS;
PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL; RETAILS AND WHOLESALE SERVICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO ANDHRA AND TELANGANA.
TRADE MARKS JOURNAL NO: 1918, 09/09/2019
CLASS 35

2561963 09/07/2013
ALPHA CORP DEVELOPMENT PRIVATE LIMITED
trading as: ALPHA CORP DEVELOPMENT PRIVATE LIMITED
UPPER BASEMENT, ALPHA MALL, MBM FARM, GT ROAD, SULTAN WIND SUB URBAN, AMRITSAR, PUNJAB, INDIA,
143001
SERVICES
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since: 01/01/2013
To be associated with:
1329093, 2477836
DELHI
ORGANIZATIONS AND MANAGEMENT, BUSINESS CONSULTANCY AND BUSINESS FUNCTIONS, OFFICE FUNCTIONS,
MANAGEMENT SERVICES, BUSINESS INFORMATION SERVICES, CUSTOMER AND RETAIL RELATIONSHIP
MANAGEMENT, LOYALTY MANAGEMENT SERVICES; CORPORATE SERVICES; MANAGING DISCOUNT PROGRAMS AT
SHOPS, RETAIL OUTLETS AND IN MALLS, RETAIL AND WHOLESALE MANAGEMENT SERVICES; ADVERTISING AND
PROMOTION SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BATHINDA.
2571966    29/07/2013
SIDDEEK AHMED HAJI PANAMTHARAYIL
P.O. BOX 122358 DUBAI UNITED ARAB EMIRATES
SERVICE PROVIDER
Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Used Since :01/07/2013
DELHI
Consultation Services in the field of Business Solutions and Business project management
Legacy Management Services

2607177   04/10/2013
MR. GAGAN ANAND
LEGACY HOUSE #333, SEC 4, MANSA DEVI COMPLEX PANCHKULA 134114
SERVICES
Used Since :13/05/2011
DELHI
SERVICES PERTAINING TO ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE
FUNCTIONS.
No exclusive right over the words Management Services.
FAMINITY Lifesciences
2629218  19/11/2013
MR. RAM LAL GARG
trading as : OYSTER Pharma Pvt. Ltd
BAROG ROAD, KUMARHATTI, SOLAN (H.P).
Advertising, Marketing, Publicity, Invoicing.
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since : 14/11/2013
DELHI
Advertising, Marketing, Publicity, Invoicing.
2646395  20/12/2013
MR. GOPAL MAHESHWARI
MR. PRASHANT VENKATA VADDIRAJU
trading as ;PROMARCOM
B-125, LGF, CHITTARANJAN PARK, NEW DELHI-110019
SERVICE PROVIDER
Used Since :09/12/2013
DELHI
ORGANISING EVENTS, EXHIBITIONS, MARKETING SERVICES AND BRAND PROMOTION.
EROS

2668970  29/01/2014
EROS ENVIROTECH PRIVATE LTD.
trading as ;EROS ENVIROTECH PRIVATE LTD.
SIDWAN BET ROAD, V.P.O. HAMBRAN LUDHIANA (PUNJAB)
Service Provider
A company registered under companies Act, 1956

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :23/07/1990

DELHI
Advertising, Business Management, Retail & Wholesale, Marketing, Import & Export Consultancy relating to apparatuses for water & waste water treatment, sewage disposal, Air Pollution control & Lead recycling & processing

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2582598.
PRASHANT VENKATA VADDIRAJU
trading as ;EVENTS ACTIVE
403 ROSEBAY APARTMENTS OMAXE VALLEY SEC 41-42 FARIDABAD 121009
SERVICE PROVIDER
Used Since :04/05/2009
DELHI
ORGANISING EVENTS, EXHIBITION FOR BRAND PROMOTION.
Mark shall be used as a device as represented and filed with no right over the word EVENTS ACTIVE ENTERTAINMENT ..
2703591    21/03/2014
MITIKA KHANDELWAL
trading as ;M/S KHANDELWAL MOTORS PVT. LTD.
G-465, ROAD NO-9A, INDUSTRIAL AREA, VKI, JAIPUR
SERVICE PROVIDER
Director
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/04/1998

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE REGARDING TRADING OF TWO WHEELERS, FOUR WHEELERS, COMMERCIAL VEHICLES, LIGHT COMMERCIAL VEHICLES, HEAVY COMMERCIAL VEHICLES, MEDIUM COMMERCIAL VEHICLES UNDER CLASS 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.letter KM..
2766692 02/07/2014
SHANTHI SOCIAL SERVICES
trading as ;SHANTHI SOCIAL SERVICES
SF NO.128/2 (2249), TRICHY ROAD, SINGANALLUR, COIMBATORE - 641 005
SERVICE PROVIDER
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :20/11/1996
CHENNAI
IMPORT AND EXPORT, WHOLESALE AND RETAIL TRADING IN SUPERMARKETS, PHARMACY AND PETORLBUNK AND SERVICE
subject to the mark should be use as a whole.
SAVITA BHABHI

2794328  21/08/2014
NITIN KUMAR GUPTA
1101 SHIROMANI TOWER, RAJKAMAL LANE, NEAR GANDHI HOSPITAL PAREL, MUMBAI 400012 MAHARASHTRA, INDIA
SERVICES PROVIDERS
INDIAN NATIONAL
Address for service in India/Attorney address:
ROHINI VAKIL, ADVOCATE.
503, B WING, SHIV ARADHANA, AHIMSA MARG, OPP. LINK WAY ESTATE, NEAR INORBIT MALL, MALAD (W), MUMBAI-400 064
Used Since :10/02/2014
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTION; EMPLOYMENT COUNSELING AND RECRUITING
2794583  21/08/2014
M/S. TOPPERS INFOCOMM (P) LTD.
C-30, KALU SARAI, SARVPRISH VIHAR, HAUZ KHAS, NEW DELHI-110016
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2002
DELHI
ADVERTISEMENT, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICIAL FUNCTION RELATED TO
EDUCATION AND TEACHING ACTIVITIES; INCLUDED IN CLASS 35
2807369  11/09/2014
PEOPLE RESEARCH ON INDIA'S CONSUMER ECONOMY (PRICE)
C-110, UPPER GROUND FLOOR, NARAINA VIHAR, NEW DELHI-110028
SERVICE PROVIDER
A NON-PROFILE COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/07/2014
DELHI
PROVIDING SERVICES OF CONDUCTING, INSTITUTING, UNDERTAKING, ORGANISING, ARRANGING, HOLDING.
MANAGING HOUSEHOLD AND INSTITUTIONAL SURVEYS AND RESEARCH ON CONSUMER ECONOMY, LIVING
CONDITIONS, WELL BEINGS STATUS, INFRASTRUCTURE, EARNING AND SPENDING PATTERNS, BANKING AND
FINANCIAL BEHAVIOUR, DEMOGRAPHICS, URBANISATION: PROVIDING BUSINESS ANALYSIS AND RESEARCH
SERVICES: BUSINESS MANAGEMENT ADVICE AND CONSULTANCY: MARKETING STUDIES, MARKET ANALYSIS,
MARKET STRATEGISTS:
Trade Marks Journal No: 1918 ,   09/09/2019           Class 35

2808745    15/09/2014  
MR. PADAM JAIN  
trading as ;JAWAHAR SHAH KUNDAL LAL  
2923, BAHADUR GARH ROAD, ADJACENT TO KOTAK MAHINDRA BANK, SADAR BAZAR, DELHI-110 006  
SERVICES  
Address for service in India/Attorney address:  
INDIAN TRADE MARKS CO.  
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048  
Used Since :04/05/2000  
To be associated with:  
2808746  
DELHI  
ADVERTISING, DISTRIBUTION, ONLINE MARKETING, ADVERTISING, SAFE, TRADE, BUSINESS ADMINISTRATION & MANAGEMENT ACTIVITIES THROUGH VARIOUS MEDIA INCLUDING ONLINE MEDIA, INTERNET WEBSITE, TELE-COMMUNICATIONS, MAIL ORDER, DISTRIBUTION OF ADVERTISING MATERIALS, WHOLESALE AND RETAIL OUTLETS SERVICES, IMPORT AND EXPORT SERVICES OF PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH (EXCEPT CUTLERY, FORKS AND SPOONS) JEWELLERY PRECIOUS STONES, HARDOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS, CHORSA AND SILVER PIECES, AND PARTS THEREFROM, SILVER BARS, SILVER MEDALS, SILVER GOLD, SILVER CHORSA AND SILVER PIECES, WALL CLOCKS, DESK CLOCKS, BANGLES NON PRECIOUS METALS , DIAMONDS STONES (PRECIOUS SEMI-PRECIOUS AND IMITATION) AND BULLION AND ARTICLES MADE THEREFROM ELECTRONIC WATCHES AND PARTS THEREOF, GLASS PEARLS (IMITATION JEWELLERY) ARTIFICIAL STONES, REAL JARI, GOLD JEWELLERY, SILVER JEWELLERY, GEM JEWELLERY & OTHER KINDS OF JEWELLERY GOODS IN CLASS-35  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately.Mark shall be used as substantially represented. Associated with 2808746.
2812125  19/09/2014
RETZEN RETAIL PVT. LTD.
309, SAGAR INDUSTRIAL ESTATE, NEAR DAHISAR TOLL PLAZA, DAHISAR EAST MUMBAI 400068
SERVICE PROVIDER
A REGISTERED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :08/09/2014

MUMBAI
WHOLESALE AND RETAIL SERVICES; ONLINE RETAIL STORE SERVICES; SHOPPING CENTRE; RETAIL
DEPARTMENTAL STORE; ALL INCLUDING IN CLASS IN CLASS 35
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
STAPLES
2846452  20/11/2014
STAPLES INC.,
500 STAPLES DRIVE, FRAMINGHAM MASSACHUSETTS 01702, USA
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/05/1986
To be associated with:
1443301, 1616832, 1616833, 1723220, 1929942
DELHI
RETAIL SERVICES INCLUDING RETAIL STORE SERVICES FOR INK & TONER; OFFICE SUPPLIES; PAPER & STATIONARY; FURNITURE; COFFEE, TEA, WATER & SNACKS; SHIPPING, PACKING & MAILING; SAFETY SUPPLIES; ARTS & CRAFTS; HOMEWARES & APPLIANCES; COPY & PRINT; GIFT CARDS; ELECTRONIC SUPPLIES; PERSONAL CARE; MOPS & FLOOR CARE; TISSUES & NAPKINS; DUSTBINS & BAGS; AIR FRESHENERS; DISPOSABLE CUTLERY; SAFETY SUPPLIES.
SMART kisan

2855380  04/12/2014

DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014

Proposed to be Used
To be associated with:
2855374, 2855375

DELHI
COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2847420.
2878745 09/01/2015
MR. MITHUN SACHDEVA
517, 5th FLOOR, TOWER B-4, SPAZE I-TECH PARK, SOHNA ROAD, SECTOR-49, GURGAON-122002
SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :13/10/2013
DELHI
ELECTRONIC COMMERCE; CLASSIFIED ADVERTISING SERVICES; PROVISION OF AN ONLINE MARKETPLACE;
OFFERING FOR SALE & THE SALE OF GOODS IN THE RETAIL AND WHOLESALE TRADE; ADVERTISING, PROMOTION &
AGENCY SERVICES; RENTAL OF ADVERTISING SPACE; BUSINESS MANAGEMENT SERVICES; ACCOUNTANCY
SERVICES, ADVISORY, CONSULTANCY AND INFORMATION SERVICES ALL RELATING TO BUSINESS; MARKET
RESEARCH SERVICES; BILLING SERVICES; PUBLICITY AND MARKETING SERVICES; DISSEMINATION OF ADVERTISING
& PROMOTIONAL MATTER; PROVISION & DISSEMINATION OF INFORMATION RELATING TO ALL THE AFORESAID
SERVICES
2884857    15/01/2015
INSTITUTE OF DIRECTORS  
M-56 A, Greater Kailash Part-II (Market) New Delhi - 110048, India
SERVICE PROVIDER
Address for service in India/Agents address:  
HARPREET OBEROI  
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024  
Used Since :02/02/2003
DELHI
ADMINISTRATION AND MANAGEMENT OF BUSINESS CONFERENCES, MARKETING, ADVERTISING & BUSINESS MANAGEMENT, BUSINESS CONSULTATION IN THE FIELD OF BUSINESS LEADERSHIP DEVELOPMENT & CONDUCTING CORPORATE RECOGNITION BY WAY OF AWARDS

*no right to the exclusive use of the word "MASTERCLASS and DIRECTORS". Mark should be used as whole.*
NATURES ORGANICS

Priority claimed from 05/08/2014; Application No. : 1638813 ;Australia

2896540   30/01/2015

NATURES ORGANICS PTY LTD

trading as ;Natures Organics Pty Ltd

31 Cornhill Street, Ferntree Gully Vic 3156, Australia

Manufacturers, Merchants and Service Providers

A company duly organized and existing under the laws of Australia

Address for service in India/Attorney address:

CHADHA AND CHADHA

F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Retail and wholesale sales services; retailing of goods (by any means); on-line retail sales services; organisation, operation and supervision of customer loyalty schemes; consultation services to personal and corporate customers in relation to the foregoing services; provision of information and advice in relation to all the foregoing services
2923809  17/03/2015
ANIL AULUCK
trading as ;LUXMI INTERNATIONAL
426 INDUSTRIAL AREA-A LUDHIANA 141003
SERVICE PROVIDER
Address for service in India/Agents address:
D. K. DHINGRA, ADVOCATE.
39, G. T. ROAD, MILLER GANJ, LUDHIANA - 141 003.
Used Since :10/03/1994
To be associated with:
2923808
DELHI
SERVICES RELATING TO MARKETING,& FXPORTINC; OF SEWING MACHINES, PARTS OF ELECTRIC FANS , PARIS OF CYCLES, PARTS OF MOTOR LAND VEHICLES, ELECTRIC MOTORS FOR SEWING MACHINES AND ADVERTISMENTS AS WELL AS PUBLICITY THEREOF.
2944410   17/04/2015
VIPUL AGARWAL
292 FAIZ ROAD, KAROL BAGH NEW DELHI 110005
SERVICE PROVIDER
Address for service in India/Attorney address:
JURIS NEXTGEN LLP
E-56, LGF, GREATER KAILASH ENCLAVE, PART-I, NEW DELHI 110048
Used Since :01/01/2006
To be associated with:
2944409
DELHI
TEMPORARY STANDS/ BOOTHS/ PAVILION, PROVIDING COMPLETE SET UP SOLUTION FOR EVENTS/ EXHIBITIONS/
TRADE FAIRS/ SPORTING EVENTS/FASHION EVENTS/MEDICAL CONFERENCES/RELIGIOUS GATHERING/B2B & B2C
EVENTS/ART FAIRS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2944409. NO EXCLUSIVE RIGHT
OVER THE TERM “events exhibits”..
FLEETMATICS

2953163  29/04/2015
FLEETMATICS IRELAND LIMITED
Verdala Business Centre, Level 1, LM Complex, Brewery Street, Mriehel, Birirkara BKR3000, Malta
Service Providers
A private limited company

Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.

Proposed to be Used
DELHI
Fleet vehicle management services, namely, monitoring position and parameters of operation of mobile vehicles for business purposes; providing an on-line computer database for the reporting and tracking of vehicle moves and location for business purposes; providing tracking services and information concerning tracking of assets in transit, namely, vehicles, trailers, drivers, cargo and delivery containers for business inventory purposes; tracking, locating and monitoring of vehicles for commercial purposes; Commercial fleet tracking services, namely, electronic locating tracking, locating and monitoring of vehicles.
2955215  05/05/2015

HERO FUTURE ENERGIES PRIVATE LIMITED
Plot 201, First Floor, Okhla Industrial Estate, Phase III, New Delhi-110020
SERVICE PROVIDERS

Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.
Used Since :01/01/2013

DELHI
BUSINESS MANAGEMENT SERVICES, CONSULTANCY SERVICES IN WIND RESOURCES AND MARKETING STUDIES, POWER TRADING, TRADE IN CERTIFIED EMISSION REDUCTIONS/ ENERGY EFFICIENCY ETC.

This is condition of registration that no exclusive right to use the word Power.
2957088    06/05/2015
SARB HERB HEALTH CARE PVT.LTD.
24, MAYUR VIHAR, NEAR DIET, SAHASTRADHARA ROAD, DEHRADUN-248001
SERVICE PROVIDERS
Used Since :15/12/2014
DELHI
RETAILING AND MARKETING OF MEDICINES
JATIN ARORA trading as; JATIN ARORA
TOWER 6, 1802, THE CLOSE SOUTH, NIRVANA, SECTOR 50, GURGAON, HARYANA 122018,
SERVICE PROVIDER
Used Since: 18/09/2013
DELHI
BUSINESS MANAGEMENT
Trade Marks Journal No: 1918, 09/09/2019 Class 35

2970007 22/05/2015
BENETTON GROUP S.R.L.
VIA VILLA MINELLI, 1, 31050 PONZANO VENETO (TV), Italy
Service Providers
Address for service in India/Agents address:
KAN AND KRISHME
B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-110063, INDIA.
Used Since: 27/10/2006

DELHI
Organization of exhibitions in halls and/or showrooms for commercial or advertising purposes; advertising and marketing services; arranging shop space, the use of signs and advertising; services consisting of the bringing together for the benefit of others, of a variety of goods (excluding transport thereof), enabling customers to conveniently view and purchase those goods of spectacles, leather articles, articles of clothing, footwear, headgear, sacks and bags, raw fibrous textile materials, textiles and textile goods.
KOMPAREALL

2987956  17/06/2015
PARAMOUNT PROPBUILD PVT. LTD.
trading as : PARAMOUNT PROPBUILD PVT. LTD.
85, PUSHPANJALI, VIKAS MARG EXTENSION, DELHI.
SERVICES

Address for service in India / Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since : 08/06/2015

DELHI
ADVERTISING, PROVIDING ADVERTISING SPACE ON WEBSITES & COMMUNICATION MEDIA, BUSINESS MANAGEMENT,
BUSINESS SUPPORT & CONSULTANCY, BUSINESS INFORMATION VIA WEB SITE, DIRECTORY SERVICES, DESIGNING
ADVERTISING MATERIALS, MARKETING, EXHIBITIONS / TRADE FAIRS, PRESENTATION OF GOODS / SERVICES ON
COMMUNICATION MEDIA FOR RETAIL / WHOLESALE PURPOSE, SALES PROMOTION, SEARCH ENGINE & WEB SITE
TRAFFIC OPTIMIZATION, SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASE, TELEMARKETING,
UPDATING & MAINTENANCE OF DATA IN COMPUTER DATABASE, WORD PROCESSING, WRITING OF PUBLICITY TEXT
SHOUUT

2988429 18/06/2015
MR. PRAVEER KOCHHAR
F-98, SHEIKH SARAI, PHASE-I GREEN VIEW APTS, NEW DELHI 110017
SERVICE PROVIDERS

Address for service in India/Agents address:
INDO JURIS LAW OFFICES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004

Proposed to be Used
DELHI

PROVIDING SERVICES RELATING TO ADVERTISING, MARKETING, PUBLICITY, SALES PROMOTION, DIGITAL AND ON-LINE ADVERTISING INCLUDING DISPLAY AND COMMUNICATION OF OFFERS, DISCOUNTS, COUPONS, REBATES, VOUCHERS FOR THE GOODS AND SERVICES OF OTHERS AND PROVIDING LINKS TO RETAIL WEBSITE OF OTHERS ETC., AND PROVIDING BUSINESS AND CONSUMER INFORMATION VIA DIGITAL MEDIA AND DISSEMINATION OF ADVERTISING MATTER
PARTNER ONE ALLIANCE

Priority claimed from 07/04/2015; Application No. : 86589795 ;United States of America

3012682    20/07/2015

HEWLETT PACKARD ENTERPRISE DEVELOPMENT LP
11445 Compaq Center Drive West, Houston, TX 77070, United States of America
Service Providers
a Texas limited partnership

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI

Business services in the field of affinity programs, alliance programs, affiliate programs, solution developer programs, and agent programs, namely, developing commercial partner strategies, identifying appropriate partner companies to go to market with, and developing alliance strategies; business services, namely, assisting others in the negotiation and development of business partnerships and business alliances.
3015562  23/07/2015
ARCS ADVISORS PRIVATE LIMITED
B-5/22, SAFDARJUNG ENCLAVE, NEW DELHI-110029
TRADING OF READYMADE GARMENTS & MANAGEMENT AND BUSINESS CONSULTANT.
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since : 01/04/2014
DELHI
TRADING OF READYMADE GARMENTS & MANAGEMENT AND BUSINESS CONSULTANT.
3016281  22/07/2015
HIRALAL AGRAWAL
trading as ;Hiralal Rajkumar
H.No. 65, Bajarpara, Vill-Mudpar, Teh-Pallari, Dist-Balodabazar-Bhatapara - 493229
Service Provider
Active
Address for service in India/Attorney address:
NIKHIL AGRAWAL
121, 1st Floor, Samta Shopping Arcade, Samta Colony, Raipur (C.G.) 492001
Used Since :01/04/2010
MUMBAI
1) WHOLESALE, SEMI WHOLESALE, RETAIL SERVICE & FRANCHISEE BUSINESS SERVICES CONNECTED WITH SALE OF HORTICULTURE & AGRICULTURAL EQUIPMENTS & PRODUCTS; CONSTRUCTION EQUIPMENTS; ANIMAL FODDER; CHEMICALS USED IN AGRICULTURE & HORTICULTURE; HANDOPERATED TOOLS FOR CONSTRUCTION, PESTICIDES, INSECTICIDES, PADDY & WIDE VARIETY OF CONSUMER GOODS FOR OTHERS 2) WHOLESALE, SEMI WHOLESALE, SUBDISTRIBUTOR, RETAIL & FRANCHISEE BUSINESS SERVICES CONNECTED WITH SALE OF VEHICLES, AUTOMOBILES, AUTOMOBILE PARTS & ACCESSORIES STORES & INDEPENDENT SALES REPRESENTATIVE IN FIELD OF AUTOMOBILES
DIGVIJAY  
trading as ;GABBERR.COM  
5520 IIND FLOOR, BASTI HARPHOOL SINGH SADAR BAZAR DELHI 110006  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
SINGH & KUMAR TRADE MARK CO.  
A-1-281, HASTSAL ROAD UTTAM NAGAR NEW DELHI 110059  
Used Since :01/05/2015  
DELHI  
ONLINE MARKETING AND ONLINE SELLING OF GOODS LIKE MOBILES, CAMERAS, LAPTOPS, GIFTS, CLOTHING, READYMADE GARMENTS, ELECTRONICS AND LIFESTYLE PRODUCTS INCLUDED INCLASS-35.
3018509  28/07/2015
MR. VIPIN GARG
FF-7 TDI CENTRE, JASOLA NEW DELHI
SERVICE PROVIDERS
Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :01/06/2012
DELHI
BUSINESS MANAGEMENT, MANAGEMENT CONSULTANCY, BUSINESS SUPPORT LOGISTICS, SOLUTIONS FOR
BUSINESS DOCUMENTS, SERVICES RELATING TO DELIVERY OF GOODS AND SERVICES, INVENTORY MANAGEMENT,
WAREHOUSING, STORAGE AND DELIVERY OF GOODS BY MAIL ORDER OR COURIER SERVICES FALLING.
3020503  30/07/2015
UMENDRA EXPORTS PVT. LTD.
1102 DEVIKA TOWER 6 NEHRU PLACE NEW DELHI 110019
SERVICE PROVIDERS

Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :04/08/1995

DELHI
BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO GENERAL MERCHANDISE.

Mark shall be used as substantially represented..
3030338    12/08/2015
M/S FUTURE 101 DESIGN PRIVATE LIMITED
28, 1st Floor, Khan Market, New Delhi 110003.
SERVICE PROVIDER
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/07/2015
DELHI
SERVICES OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Mark shall be used as substantially represented.
3031184   13/08/2015
SURINDER KUMAR VATS
trading as ;SHREE RAM TRADERS
PLOT NO 1, BEHIND DC COURT, NEAR AGGARWAL SWEETS, KAPASHERA NEW DELHI 110037
SERVICE PROVIDER
Used Since :08/01/2013
DELHI
PROVIDING SERVICE OF TRADING , ADVERTISING, DISTRIBUTION MARKETING WHOLESALE AND RETAIL SERVICES
RELATING TO MOBILES & TABLETS MOBILE ACCESSORIES , ELECTRONICS & ELECTRICAL ITEMS, TOYS , SPORTS ,
VIDEO GAMES , READYMADE GARMENTS, HARDWARE & FITTINGS
3031740 13/08/2015
PANKAJ JAIN
AMIN ROAD, NEAR SUBHASH GALL, KURUKSHETRA, HARYANA, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO., 1ST FLOOR, UNION BANK BUILDING, KHUNIPUL, BEGUM BRIDGE ROAD, MEERUT- 250001 (U.P.)
Used Since:01/07/2015

DELHI
SERVICES RELATED TO ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS TRADING & EXPORT OF FOOD GRAINS, RICE & PULSES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INTERNATIONAL.
3037336  20/08/2015
PARADIGM LIFESTYLE STORES PVT. LTD.
483, SECTOR 7 GURGAON, HARYANA- 122001.
Service Provider & Retailer & Trader
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :14/08/2015
DELHI
Advertising, business management, business administration, office functions.
NEELKAMAL

3045990  02/09/2015

MOHD. ABDUL KARIM

trading as ; SHAFIQUE & SONS

Lakkar Bazar, Ludhiana, (Punjab)

Marketing, Supply, Trading, Distribution, Wholesale and Retail services relating to Industrial & Domestic Sewing Machine & its Parts including Table for Machines.

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 19/08/2015

DELHI
3045995  02/09/2015
S. BHUPINDER SINGH
trading as ;CHEEMA ENTERPRISES
823/2 A, Punjab Mata Nagar, Ludhiana. (Pb.)
Services
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/12/2002
DELHI
99-STOCKS

3047891  03/09/2015
MR. SANCHIT GIRI DHAR, PROPRIETOR
trading as ;M/S 99-STOCKS
4/27, ROOP NAGAR, DELHI-110007
Service Provider

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI

Advertising, Business Management, Business Administration, Office Functions, Consultancy Relating To Business Promotion, Sales Promotions, e-commerce services, Retail services of various goods, in store or by electronic means (e-commerce), Departmental and Retail Store services for Liquors, Rum, Wines, Spirits, Whisky, Gin, Vodka and Alcoholic beverages
ARORA TRADING CO.

3050479  08/09/2015

MUNISH ARORA

trading as ;ARORA TRADING CO.

BAZAR PUNJ PEER, JALANDHAR CITY (PB.)

Service Provider

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :26/07/1991

DELHI

Advertising, Marketing, Retailing, Whole selling, Trading services relating to Footwears Including Shoes, Slippers, Rubber Chappals, Soles & Straps
3055405  14/09/2015
THUNDER WORLD BUSINESS PVT. LTD.
trading as ;THUNDER WORLD BUSINESS PVT. LTD.
VILL KILLING PO SUKIBAIN TEHSIL CHACHYOT DISTT. MANDI, H.P. 175028
Service Provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :22/01/2015
DELHI
TRADING, RETAIL, WHOLE SELLING, MARKETING, SALE & PURCHASE SERVICES RELATING TO CUTLERY, STATIONERY, LAPTOP, COMPUTER & COMPUTER PARTS, PRINTER, CLOTHES, HOSIERY & READYMADE GARMENTS, Electrical & Electronics apparatus, by indirect & direct marketing
3059755  21/09/2015
RAHUL SETIA
trading as ;HOT STORE.
WZ-12C, NEW MAHAVIR NAGAR, NEW DELHI-110018.
SERVICE PROVIDER
Used Since :04/09/2015

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
DEEPAK BERI
KARAN BERI
trading as; D.B. ENGINEERING SOLUTIONS LLP
E-539, GREATER KAILASH, PART-II, NEW DELHI.
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since: 15/06/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOIHEREHING, DISTRIBUTORS, MARKETING, TRADING, STOCKIEST AND IMPORTS & EXPORTS OF KNIVES FOR PAPER, PRINTING AND PACKAGING INDUSTRIES. KNIVES FOR USE IN PLASTIC AND RECYCLING INDUSTRIES, WOOD PEELING KNIVES. TUBE MILL ROILS AND WORK ROLLS. SHEARING BLADES, SLITTING CUTTER AND SPACERS.
3071384  06/10/2015
YOUR CONSTRUCTION GURU INC.
215A, JAINA TOWER -2, JANAK PURI, DISTRICT CENTRE, NEW DELHI-110058
SERVICE PROVIDERS
Used Since :01/04/2015
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
HARVINDER SINGH
trading as ;HARVINDER A GRO INDUSTRIES
VILLAGE KANAKWAL CHEHLLAN P.O. AL AMPUR BODLA TEHSIL BUDHOLADA DIST M ANSA
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/06/2009
DELHI
Advertising, Marketing, Retailing, Whole selling, Trading Services relating to MUD LOADER MACHINES, MACHINES,
MACHINE TOOLS & PARTS & AGRICULTURAL IMPLEMENTS of LARGER SIZE ; parts , Fittings of agricultural implements
of Larger size; Import & Export Agencies
3079288  15/10/2015
MR. PUNEET TANDON
trading as ;MR. PUNEET TANDON
WZ-7, F.F, PAYALSAR ROAD, UTTAM NAGAR, NEW DELHI-59
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :24/12/2007
DELHI
Online/Offline/Retailing and Wholesaling Services for Readymade Garments, Footwear, Fashion Articles and Its Accessories, E-Commerce Services, Events, Placement, Human Being Products.

The Trade Mark shall be used as a whole..
NARESH KUMAR MOTIANI
R/O 17, 18 SINDH MARKET, AMINABAD ROAD, LUCKNOW, U.P., INDIA
SERVICE PROVIDERS
Used Since :15/04/1990
To be associated with:
3080406  
DELHI
BUSINESS MANAGEMENT, DEALING IN RETAIL AND WHOLESALE OF READYMADE GARMENTS, UNDERGARMENTS, DRESS MATERIALS, SUITING SHIRTINGS, SHERWANI, DHOTI KURTA, KURTA PYJAMA, SAREES, TEXTILE PIECE GOODS, & ITS OFFICE ADMINISTRATION
3083288  20/10/2015
RATESH DHIR
trading as ;UNIWORLD
69-C, GLOBE COLONY, INDUSTRIAL AREA, JALANDHAR-144004 (PUNJAB)
MERCHANTS / SUPPLIERS
SOLE PROP
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :13/10/2015
DELHI
ADVERTISMENT,BUSINESS MANAGEMENT, OFFICE FUNCTION, RELATED TO MARKETING OF SCHOOL AND INSTITUTIONAL UNIFORMS, CORPORATE UNIFORMS, AND UNIFORM ACCESSORIES, READYMADE GARMENTS, WOOLEN GARMENTS, SHOES , BAGS, STATIONARY GOODS, NOTE BOOKS.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TORC
3085750  26/10/2015
DEVENDER CHAWLA
trading as ;EMM DEE PLYWOOD INDUSTRIES
VILL. JORIAN YAMUNA NAGAR 135001 HARYANA STATE
Service Providers
Address for service in India/Agents address:
PUPI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2014
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO PLYWOOD INCLUDING LAMINATED &DECORATIVE PLYWOOD, VENEERS, FLUSH DOORS, BLOCK BOARDS, PARTICLE BOARDS, PENAL DOORS, FILM FACED, MARINE PLYWOOD INCLUDED IN CLASS 35.
3085958    27/10/2015
MOHD. SHAFIQ
trading as 'TRIAD SHOE'
18/371, NALA MANTOLA, AGRA, UP
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :28/01/2006
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL & ONLINE TRADING FOR FOOTWEAR BEING INCLUDED IN CLASS-35.
CHARMS INDIA PRIVATE LIMITED
SE-111, SHASTRI NAGAR, GHAZIABAD, U.P., INDIA.
SERVICE PROVIDERS

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since:19/03/1996

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS SERVICES RELATED TO REAL ESTATE AFFAIRS, BUILDING CONSTRUCTION, REPAIRS.
DAHIRAM
3087191  28/10/2015
DAHI RAM FOODS LLP
3208, IIND FLOOR, MAHINDRA PARK, DELHI -110034
SERVICE PROVIDERS
Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.
Used Since :01/08/2015
To be associated with:
3024700, 3024701
DELHI
WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATED TO DISTRIBUTION, TRADING,
ADVERTISING, RETAILING AND MARKETING OF SWEET, SNACKS, NAMKEEN, FAST FOOD, MILK AND MILK PRODUCTS,
BEVERAGES, JUICES, MINERAL WATER AND NON-ALCOHOLIC DRINKS; INCLUDED IN CLASS 35
Mark should be used as whole..
DAHI RAM FOODS LLP
3208, IIIND FLOOR, MAHINDRA PARK, DELHI -110034
SERVICE PROVIDERS

Address for service in India/Agents address:
ASHOK KUMAR GUPTA
5/B-5, SECTOR-8, ROHINI, DELHI-85.
Used Since :01/08/2015

To be associated with:
3024700, 3024701, 3087191

DELHI
WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATED TO DISTRIBUTION, TRADING, ADVERTISING, RETAILING AND MARKETING OF SWEET, SNACKS, NAMKEEN, FAST FOOD, MILK AND MILK PRODUCTS, BEVERAGES, JUICES, MENERAL WATER AND NON- ALCOHOLIC DRINKS; INCLUDED IN CLASS 35
EFFIEL ENTERPRISES

3087322    28/10/2015
AKSHAY AGGARWAL
trading as ;EFFIEL ENTERPRISES
H.NO. 145 , SECOND FLOOR, NEAR SUBHASH PLACE, SANDESH VIHAR, PITAMPURA, DELHI-110034.
SERVICE PROVIDERS

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/10/2015
DELHI

E-COMMERCE, RETAIL & WHOLESALE DISTRIBUTION , ADVERTISING, MARKETING
3094582 06/11/2015
NITIN BHATI
trading as ;EVENTARIANS
H.NO.301, IIND FLOOR, MASJID MOTH NEW DELHI 110049
SERVICE PROVIDER
Address for service in India/Attorney address:
SHANKAR DANGWAL (ADV.)
1512 - T, WAZIR NAGAR, KOTLA MUBARAK PUR, NEW DELHI
Used Since :01/08/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
SMT. SUMAN BANSAL
trading as ;THE NEWS NOW
144 A/D, GANDHI NAGAR, JAMMU
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :16/03/2006
DELHI
Advertising; Advertising agencies; Advertising material (Updating of); Dissemination of advertising matter; Advertising space (Rental of ); Arranging newspaper subscriptions for others; Business information; Information agencies; Layout services for advertising purposes; On-line advertising on a computer network; Opinion polling; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes; Rental of advertising space; Rental of advertising time on communication media
3103018   21/11/2015
SATBIR KOUR
trading as ;BEHL COLLECTION
OPP- PNB BANK SHALAMAR ROAD, JAMMU
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :05/05/2015
DELHI
WHOLESALE AND RETAIL BUSINESS SERVICES RELATING TO HOSIERY & READYMADE GARMENTS, CLOTHINGS, SUITING & SHIRTING, SAREES, DRESS MATERIALS, UNDER GARMENTS, LADIES SUITS, COSMETICS, FOOTWEARS, PURSE, BELT, BAG, SOLE FOR FOOTWEARS, LADIES PURSE, WALLETS INCLUDING THROUGH BUSINESS CENTRE, HYPER MARKETS, DEPARTMENTAL STORES, SUPER MARKETS, SHOPPING MALLS, DISCOUNT STORES, SPECIALTY STORES, SHOPPING OUTLETS,, CONVENIENCE STORES, COMMERCIAL COMPLEXES
SHISHU CARE

3103399  23/11/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
SERVICE PROVIDERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2012

To be associated with:
3103132, 3103135

DELHI
ADVERTISING IN RELATION TO KIDS COSMETICS AND PREPARATIONS; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3103132,3103135..
3108736  26/11/2015  
MR. CHARANJIT SINGH  
trading as ;HERBS FORME  
Services  
proprietorship  
Address for service in India/Agents address:  
BASSI & ASSOCIATES  
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1  
Used Since :14/11/2015  
DELHI  
Marketing, Supply, Trading, Distribution, Wholesale & Retail services relating to Ayurvedic & Herbal Preparations for  
Medical Purpose
NAVIN MEDICAL HALL

311611  01/12/2015  
RAHUL KHAITAN  
trading as ;NAVIN MEDICAL HALL  
PLOT NO. 208, KH. NO. 445, KISHANPUR JAMALPUR, DEHRADUN ROAD, ROORKEE -247667, DISTT. - HARIDWAR , UTTARAKHAND.  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
TYAGI CERTIFICATIONS SERVICES PVT. LTD.  
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92  
Used Since :19/04/1986  
DELHI  
MARKETING, ADVERTISING, RETAIL & WHOLESALE DISTRIBUTION OF MEDICINES & PHARMACEUTICAL PREPARATIONS
3112952  02/12/2015
SNB ENTERPRISES PRIVATE LIMITED
C-16, SMA INDUSTRIAL AREA, GT KARNAL ROAD, NEW DELHI 110033
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since: 22/01/1996

DELHI
RETAIL STORES, ONLINE RETAIL SERVICES OR STORES, ONLINE MARKETING OF KITCHEN UTENSILS, CROCKERY, TABLEWARE, COOKWARE AND CONTAINERS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3113103 02/12/2015
MR. ZARIF KHAN
trading as ; A. R. K ENTERPRISES
29/30, GALI NO. 9/3, CHOUPHAN BANGER MAUJPUR , DELHI-53.
SERVICE PROVIDERS
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Used Since : 13/09/2014

DELHI
GENTS & KIDS JEANS, PANTS, NON-DENIM PANT, TROUSER AND JACKETS SHIRTS, T-SHIRT, CAPS TROUSERS, COAT
SUITS, UNDER GARMENTS, MEN'S WOMEN'S, BOY'S AND GIRL'S SHIRTS, TOPS, SWEATERS, JACKETS, PANTS, SUITS,
BOTTOMS, SOCKS, HATS AND CAPS, SHOES, SHORTS, COATS, NECKTIES, READYMADE GARMENTS AS PER CLASS-
35

Mark shall be used as a device as represented and filed..
THE KALEIDO STORE
3115171  03/12/2015
MR. HITEN UDHAVDAS MANWANI
trading as ;M/s. KALEIDO LIGHTING COMPANY
503 A, ARISTO SAPPHIRE, 2nd HASNABAD LANE, SANTACRUZ WEST, MUMBAI – 400 053 (MAHARASHTRA)
Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
iPLECTUALS, D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G. T. ROAD, SAHIBABAD, GHAZIABAD-201005 (U. P.)
Used Since :14/04/2015
MUMBAI
E-COMMERCE; ON-LINE SHOPPING THROUGH WEBSITES; ADVERTISING, MARKETING & SHOPPING THROUGH TELEVISION PROGRAMS; BRINGING TOGETHER A VARIETY OF GOODS FOR BENEFIT OF OTHERS; ENABLING CUSTOMERS TO CONVENIENTLY VIEW & PURCHASE THOSE GOODS THROUGH WEBSITES; RETAIL STORES AND/OR WHOLESALE OUTLETS FOR DECORATIVE LIGHTING FIXTURES, HOUSEHOLD ARTEFACTS, FURNITURE & OTHER RELATED HOUSEHOLD GOODS & DECORATIVE ITEMS; CUSTOMER SERVICES; BUSINESS CONSULTANCY & MARKET RESEARCH; HR, MANPOWER & PERSONNEL MANAGEMENT
3138717  24/12/2015
VIVEKANAND EDUCATIONAL SOCIETY
trading as ;CD KIDS WORLD
P-14, UPPAL SOUTHEND, SECTOR 48, SOHNA ROAD, GURGAON (HARYANA)
SERVICE PROVIDERS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :01/12/2012
DELHI
ADVERTISEMENT, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS RELATED TO
EDUCATION; CONSULTATION VIA ONLINE AND OFFLINE IN THE FIELDS OF EDUCATION; ORGANISATION OF
SEMINARS; FRANCHISE SERVICES
SRINIVASULU DAWAT
SOJANYA DAWAT
trading as ;DESIGN DAWAT
G2, USHA DELUXE, APARTMENTS, MOTILAL NEHRU NAGAR, BEGUMPET, HYDERABAD- 500 016. TELANGANA (INDIA)
SERVICE PROVIDERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/12/2014

CHENNAI
WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND
MARKETING OF OPTICAL, EYEGLASSES, SUNGLASSES, EYEGLASSES FRAMES, LENS, SPECTACLES, GOGGLES AND
CASES, PARTS AND ACCESSORIES A VARIETY JEWELLERY ENABLING CUSTOMERS CONVENIENTLY VIEW AND
PURCHASE THIS GOODS WATCHES SHOPS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3163366 19/01/2016
UMARANI FOODBOWL RETAILS (OPC) PRIVATE LIMITED
trading as ;RETAIL FOOD STORES TO DEAL DAILY NEED FOOD ITEMS SUCH AS BAKERY, DIARY, GRAINS, BISCUITS, INSTANT FOODS ETC.
SHOP NO 1, MIRAJGAVE CASTLE, FLAT NO 44, GUT NO 11,NATHVALLEY SCHOOL ROAD,
KANCHANWADLURANGBAD-431005
SERVICES.
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
RETAIL FOOD STORES TO DEAL DAILY NEED FOOD ITEMS SUCH AS BAKERY, DIARY, GRAINS, BISCUITS, INSTANT FOODS.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3164391  20/01/2016
NECKED JEANS PRIVATE LIMITED
trading as ;NECKED JEANS PRIVATE LIMITED
01ST FLOOR, NIRANT PARK SOCIETY, OPP. SUBHASH ESTATE, RAMOL, AHMEDABAD - 380001, GUJARAT, INDIA.
MANUFACTURER
BODY INCORPORATE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2002

To be associated with:
1480617

AHMEDabad
ONLINE AND OFFLINE RETAILING, WHOLESALING, TRADING, SHOWROOM, OUTLET, FOR READY MADE GARMENTS, IMPORTING & EXPORTING OF READYMADE GARMENTS, ADMINISTRATING BUSINESS AND OFFICE FUNCTION HANDLING FOR SELLING OF READYMADE GARMENTS.
DASMESH ENGINEERING WORKS

3166109  22/01/2016
AMANPREET SINGH
SHRIMATI PRITPAL KAUR
MASTER YUVRAJ SINGH
trading as ;DASMESH ENGINEERING WORKS
35, EAST MOHAN NAGAR, AMRITSAR 143001, PUNJAB STATE
SERVICE PROVIDER

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Used Since :01/04/1960

DELHI
SERVICES PERTAINING TO ADVERTISEMENT, PUBLICITY MANAGEMENT, ADMINISTRATION, DISTRIBUTION,
MANUFACTURING, MARKETING, SELLING, SUPPLYING, TRADING, EXPORTING AND WHOLESALE/RETAIL/OUTLET
SERVICES PERTAINING TO WATER METERS, DOMESTIC WATER METERS, INDUSTRIAL WATER METERS,
COMMERCIAL WATER METERS, OIL METERS, HOT METERS, DIRT. BOXES AND PARTS, FITTINGS & ACCESSORIES-
THEREOF.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 240307. THIS IS CONDITION OF
REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
i tech Solutions

3172144  29/01/2016

I TECH SOLUTIONS
trading as ;i tech Solutions
192 / 1537, Motilal Nagar No.1, Opp : Sejal Tower, Goregaon West, Mumbai - 400 104, Maharashtra

SERVICE PROVIDER
Proprietorship Firm

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :16/11/2006

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES, HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES, EMPLOYMENT AGENCY SERVICES, PERSONNEL MANAGEMENT CONSULTANCY, PERSONNEL RECRUITMENT, PSYCHOLOGICAL TESTING FOR THE SELECTION OF PERSONNEL

IN USE.
3185794    15/02/2016
HEMAL ANILBHAI PAREKH
trading as :OPTIC PLANET
GF/F/6 Balaji Avenue Judges Bungalows Road, Vastrapur, Ahmedabad-15
SERVICE PROVIDER
Address for service in India/Attorney address:
J.T.JHALA & CO.,ADVOCATE
A-10, SUKH SHANTI APTS., ANAND NAGAR CROSS ROAD, 100 FEET ROAD, SATELLITE, AHMEDABAD - 380 015 -
GUJARAT
Used Since :05/02/2016
AHMEDABAD
OPTICAL STORES, RETAILER SHIP SERVICES OF OPTICAL GOODS, APPARATUS, INSTRUMENTS ACCESSORIES AND
PARTS, GOGGLES, SPECTACLES, OPTICAL LENSES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word OPTIC.
3213303  17/03/2016
MRS. MANINDER KAUR
trading as ;JB PLASTICS
STREET NO 4 AMAN NAGAR NEAR BUS STAND MALOUT MANDI DISTT SRI MUKATSAR SAHIB-152107
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/09/2008
DELHI
Advertising, Trading, Marketing, Retailing, Wholeselling, Import & Export Agencies, Distributorship, Online sale & Purchase related to Flexible pipes, not of metal; Flexible PVC pipes; Flexible plumbing pipes of plastic; Flexible hose pipes of rubber; Flexible hose pipes of plastic; Non-metallic flexible hose pipes; Non-metallic couplings for flexible pipes; Pipes made of synthetic flexible material; Non-metal pipe fittings for flexible pipes; Elbow joints (Non-metallic -) for flexible pipes
3217573  23/03/2016
CHAND BI
trading as ;SHANA INTERNATIONAL EXPORT
PLOT NO. 406, UDYOG KENDRA -II, ECOTECH-III, GAUTAM BUDH NAGAR, GREATER NOIDA , PIN CODE-201308, UP, INDIA.
SERVICE PROVIDER
Used Since :27/05/2011
DELHI
ADVERTISING,BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT ,ONLINE MARKETING, EXPORT & IMPORT ACTIVITIES INCLUDING DISTRIBUTION MARKETING AND TRADING SERVICES RELATING TO WHOLESALE AND RETAIL SHOWROOMS OF MADE UPS TEXTILE ARTICLES HOME FUNISHIN, HANDICRAFTS AND READYMADE GARMENTS .
3217646  23/03/2016

VIKRAM CHOPRA
NASIR ALI
trading as ; ALTIUS LIFESTYLE
B1/30, HAUZKHAS, AUROBINDOMARG, NEW DELHI-110016, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
78,N.S.C. BOSE ROAD,1ST FLOOR,KOLKATA 700 040,WEST BENGAL,INDIA.
Used Since :01/07/2014

DELHI
PROMOTION OF SPORTS COMPETITIONS AND EVENTS; ADVERTISING; MARKETING; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; MARKETING RESEARCH; PUBLICITY AND SALES PROMOTION SERVICES; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT SERVICES RELATING TO FRANCHISING; PUBLIC RELATIONS; BUSINESS INFORMATION; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; TELEMARKETING SERVICES; RETAIL OR WHOLESALE SERVICES FOR SPORTS GOODS.
3222003  30/03/2016
BIOCHEMIX HEALTHCARE PVT. LTD.
SCO-54, DSC, TAU DEVI LAL MARKET, NEAR KANHAIYA SAHIB CHOWK, YAMUNA NAGAR, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA
Used Since :15/01/2014
To be associated with:
2830062
DELHI
MARKETING & ADVERTISING OF MEDICINES
3223375    31/03/2016

NIRAJ DAVE
trading as ;SHIVEN ENTERPRISES
MANJULA BUNGALOW, EVERSINE CITY, VASAI (EAST), TAL: VASAI, DIST: PALGHAR, PIN 401205, MAHARASHTRA, INDIA.
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:
RAM MURTI PAL
SHOP NO. 2 & 3, SANSKRUTI 1 BLDG., POONAM VIHAR, NEAR P. G. VORA SCHOOL LANE, MIRA ROAD (EAST), DIST. THANE 401107, MAHARASHTRA, INDIA

Used Since :27/09/2013

To be associated with:
2603688

MUMBAI
ADVERTISING, RETAIL, WHOLESALER, IMPORTERS, EXPORTS, STOCKIEST RELATED TO BELTS, WATCHES, BAGS, GOGGLES, SOCKS AND HANDKERCHIEF, PERFUMES, HOUSE HOLD UTENSILS, POUCHES, JACKET AND COATS, SHOES, GARMENTS, ARTIFICIAL JEWELLERY AND COSMETICS INCLUDED IN CLASS 35.
3224274    31/03/2016

SHRI PRAKASH RADHOMAL TANWANI
trading as ;BAKER'S & CHOCOLATIER'S STREET
GF/02,SAVORITE COMPLEX,NR, SNDT COLLEGE,AKOTA,NR. MANISHA CROSS ROAD,(MY RESTAURANT'S LANE),OLD PADRA ROAD,VADODARA - 20,GUJARAT,INDIA.
SERVICES PROVIDER
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2016

AHMEDABAD
RETAILLING & WHOLESSELLING,TRADING OF TAPIOCA; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; BAKERY PRODUCT, VINEGAR, SAUCES,CONDIMENTS,ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Abhishek Traders
Pratap Market Road, (Opp. Gadbadjhal Market), Aminabad-226 001 (Uttar Pradesh)

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 01/04/1985

DELI
Retailing, Trading, Display Distribution of Branded & Unbranded Readymade Garments, Sarees, Suits
3227799   05/04/2016
R.KARTHIK ALIAS KANNAN
trading as ;FARM ASSOCIATES
FLAT NO.A1, WINNER FLATS, NO.5069, RAM NAGAR 6TH STREET, MADIPAKKAM, CHENNAI - 600091
SERVICE PROVIDER
A PROPRIETOR FIRM
Address for service in India/Attorney address:
D.R.RAGHUNATH
NO.323/157, 3RD FLOOR,LINGHI CHETTY STREET, CHENNAI-600001.

Proposed to be Used
CHENNAI
Online business services relating to agriculture.
3228083  05/04/2016
KAMAL KALYANI
trading as ;UNITED BAKERY HOUSE
AC -56D, SHALIMAR BAGH, DELHI-110088.
SERVICE PROVIDER
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.
Used Since :02/04/2014

DELHI
SERVICE OF SALE-PURCHASE, TRADING, RETAILING, WHOLESELLING, IMPORT-EXPORT, MARKETING, SUPPLYING, DISPLAYING, PUBLICITY, ADVERTISING, BUSINESS MANAGEMENT, SALE PROMOTIONAL SERVICES, EXHIBITIONS, DEMONSTRATION, PROMOTING & SELLING THE PRODUCT OF THIRD PARTIES, ONLINE RETAIL STORES & MAIL ORDER SERVICES, ENABLING CUSTOMERS TO CONVENIENTLY VIEW & PURCHASE OF CONFECTIONERY & BAKERY PRODUCTS, READY TO SERVE ARTICLES OF FOOD FOR HUMAN CONSUMPTION.
OSEM

3228630  06/04/2016
PUNEET NARANG
trading as ;BRAND BUILDERS & ASSOCIATES
S.C.O.2,3,4, OLD JUDICIAL COMPLEX, JHARSA ROAD, SECTOR-15, GURGOAN 122001
SERVICE PROVIDER
Address for service in India/Attorney address:
B. KAUSHIK & ASSOCIATES
D-248, 101, ABHISHEK BUSINESS CENTRE LAXMI NAGAR NEW DELHI 110092
Used Since :17/03/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, SERVICES IN THE
BUSINESS AS AGENTS, IMPORTERS, EXPORTERS, BUYERS, SELLERS, STOCKISTS, DISTRIBUTORS & MARKETERS IN
ALL KINDS OF TELECOM RELATED PRODUCTS INCLUDING MOBILE HANDSETS INCLUDING THEIR SOFTWARE AND
HARDWARE AND PARTS THEREOF, OTHER TELECOM APPARATUS AND TO ASSIST DEVELOP, MANAGE, LEASE,
SERVICING STATIONS, RETAIL OUTLET OR Depot OR OTHER MODES OF DISTRIBUTION AND MARKETING OF ANY
TELECOM RELATED PRODUCTS AND OTHER RELATED GOODS ACROSS INDIA OR OVERSEAS.
OSIA SUPER MART

3231296  09/04/2016
MAPPLE EXIM PVT. LTD.
trading as ;MAPPLE EXIM PVT. LTD.

OSIA HYPERMART(A UNIT OF MAPPLE EXIM PRIVATE LIMITED) -4D SQUARE, BASEMENT-ONE, VISAT TO GANDHINAGAR HIGHWAY, MOTERA, AHMEDABAD, GUJARAT INDIA.

SERVICE PROVIDER
Body Incorporate firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/08/2014

To be associated with:
3231293

AHMEDABAD
MALL AND RETAIL SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words SUPER MART.

restriction of services for providing in the state of GUJARAT only.
OSIA MART

3231297  09/04/2016
MAPPLE EXIM PVT. LTD.
trading as ;MAPPLE EXIM PVT. LTD.
OSIA HYPERMART(A UNIT OF MAPPLE EXIM PRIVATE LIMITED) -4D SQUARE, BASEMENT-ONE, VISAT TO
GANDHINAGAR HIGHWAY, MOTERA, AHMEDABAD, GUJARAT INDIA.
SERVICE PROVIDER
Body Incorporate firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :01/08/2014
To be associated with:
3231293, 3231296
AHMEDABAD
MALL AND RETAIL SERVICES.
WG WOOL GARDEN
3234964  15/04/2016
JIVAN KUMAR JAIN
trading as J.B. OSWAL HOSIERY
3538/4/A, ST. NO-15 1/2, NEW MADHOPURI, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2011
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
KAPSON SPORTS IND.

3241887  22/04/2016
MR. RAJESH KAPOOR
trading as ;M/S KAPSON SPORTS IND.
8-VICTORIA PARK, SPORTS COLONY, MEERUT.
BUSINESS ADMINISTRATOR
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2012

DELHI
BUSINESS ADMINISTRATOR & MANAGMENT OF SPORTS GOODS RETAIL OF CRICKET, BATS, STUMPS AND ACCESSORIS
3243947   26/04/2016
OUTDOOR CATALYST MEDIA SERVICES PRIVATE LIMITED
trading as ;Outdoor Catalyst Media Services Private limited
Partap bagh, Adj. Citizen Urban Cooperative Bank, jalandhar-144001
Service Provider
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4,GURGAON
Used Since :27/09/2010
DELHI
Online retail store services featuring Shoes; On-line trading services featuring Shoes
FRANCHISE KING

3255474   09/05/2016
ASHISH SACHDEVA
#188, SECTOR - 15 A, CHANDIGARH.
SERVICE PROVIDERS.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :21/04/2016

DELHI
Providing assistance in the management of franchised businesses, Business advisory services relating to the establishment and operation of franchises, Providing assistance in the field of business management and product commercialization within the framework of a franchise contract, Business management consultancy, Business advisory, consultancy and information services.
3256920  11/05/2016

MR. RAMAN KWATRA.

trading as ;KWALITY ELECTRICO INDIA.

M-123, SECTOR-3, DSIIDC BAWANA, DELHI-110039, INDIA.

Services

Address for service in India/Attorney address:

S.SINGH & ASSOCIATES

213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2008

DELHI

3257085  11/05/2016
JAGSIR KUMAR BANSAL
trading as ;ASHU HANDLOOM STORE
DHARAMSHALA ROAD, BRETA, MANSA, PUNJAB-151501.
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANHUR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/11/2014
DEHLI
RETAILING, WHOLESSELLING & TRADINGS SERVICE RELATED TO MATTRESSES, PILLOWS, CUSHIONS, CURTAINS & BED SHEETS.
Mogambo
3259403   14/05/2016
MOGAMBO
SAUMIL VISHARIA
PAMMY VISHARIA
trading as ;MOGAMBO
2339,NANI MAKERIWAD,KADIA KUI,RELIEF ROAD,AHMEDABAD-380001,GUJARAT INDIA.
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :11/05/2016
AHMEDABAD
ADVERTISING, MARKETING FOR OTHERS ON DIGITAL NETWORKS IN THE FORM OF WEB ADVERTISING; ARRANGING OF CONTRACTS, FOR OTHERS, FOR THE BUYING AND SELLING OF GOODS & THE PROVIDING OF SERVICES IN THE FIELD OF PROVIDING FOOD & DRINK; SALES PROMOTION OF GOODS & SERVICES FOR OTHERS IN THE FIELD OF PROVIDING FOOD & DRINK BROADCASTING INFORMATION CONCERNING OFFERS FOR GOODS & SERVICES, IN PARTICULAR CONCERNING ACCESS TO THE INTERNET OR TO OTHER NETWORKS, CONCERNING OFFERS IN THE FIELD OF PROVIDING FOOD & DRINK IN DATABASES WITH INTERACTIVE ACCESS & IMMEDIATE ORDER PLACEMENT.
ACCORD SALON
3263630   19/05/2016
S. MANKIRAN SINGH SEMBHI
trading as ;ACCORD SALON
H.NO. 4289/3, ST. NO. 5, SHIMLAPURI, GILL ROAD, LUDHIANA-141003 (PUNJAB)
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 16/08/2013

DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, ONLINE SELLING, OUTLETS, SHOPS, SHOWROOMS, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO COSMETICS PRODUCTS, PERFUMERY, DEODORANTS, ESSENTIAL OILS, HAIR LOTIONS, DENTIFRICIES, BLEACHING PREPARATIONS, SOAPS, BEAUTY SOAPS RELATED PRODUCTS INCLUDED IN CLASS 35

NO EXCLUSIVE RIGHT OVER THE TERM "SALON" ..
THE MYSTIC SOLUTIONS
3269461  26/05/2016
PUNPREET SINGH
trading as ;M/S. THE MYSTIC SOLUTIONS
D-210, SAKET, NEW DELHI-110017
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2007
DELHI
Advertising, business management, business administration, office functions
MARK SHOULD BE READ AND USE AS A WHOLE..
3271661  30/05/2016
VIVEK CHOPRA
trading as ;VIVEK CHOPRA
57/10, BLOCK-6, GOVIND NAGAR, KANPUR-208006
SERVICES
Used Since :01/04/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE AND RETAIL
STORE SERVICES FEATURING ELECTRONIC PRODUCTS, FASHION CLOTHING, APPAREL, JEWELLERY, HOME DECOR,
ART AND GENERAL CONSUMER MERCHANDISE; SALES, MARKETING, MARKETING RESEARCH AND STUDIES;
SERVICES CONSISTING OF THE REGISTRATION, RATING, COMPOSITION, COMPILATION, EVALUATION OF SERVICES
PROVIDED BY DIFFERENT SERVICE PROVIDER AND SELLERS OF PRODUCTS AND SERVICES VIA ONLINE AND
OFFLINE TRADING CHANNELS
3276145  03/06/2016
CUBE26 SOFTWARE PVT. LTD.
B-103, 2nd Floor, Panchsheel Vihar, Sheikh Sarai Phase- 1, New Delhi 110017
Service provider
Address for service in India/Agents address:
OBHAN & ASSOCIATES
501/7, LANE W-21A, WESTERN AVENUE, SAINIK FARMS NEW DELHI-62

Proposed to be Used
To be associated with:
3249759
DELHI
Trading and retail services for home automation products including smart phones, lighting solutions, virtual reality products included in Class 35
Trade Marks Journal No: 1918 , 09/09/2019           Class 35

3282319    13/06/2016
AMIT JAIN S/O. PARAS MAL JAIN
trading as ;BRANDZ FOR YOU
PLOT NO. 40A, 9TH E ROAD, SARDARPURA JODHPUR, RAJASTHAN.

Address for service in India/Agents address:
SHARAD AGRAWAL
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :02/03/2013

AHMEDABAD
BUSINESS RESEARCH, BUSINESS INFORMATION, BUSINESS MANAGEMENT ASSISTANCE, MARKETING STUDIES AND RESEARCH.
3283615 14/06/2016
SH. SUBHASH CHAND VERMA
trading as ;HEMANT MAP COMPANY
C-21, MANSAROVAR PARK, SHAHDARA, DELHI-32
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/04/2006
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOLESELLING, DISTRIBUTORS, MARKETING, TRADING, STOCKIEST AND IMPORTS & EXPORTS OF PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES, PRINTED MATTER, BOOK BINDING MATERIAL, PHOTOGRAPHS, SCHOOL STATIONERY, ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES, ARTIST MATERIALS, INSTRUCTIONAL & TEACHING MATERIAL, PAINT BRUSHES, TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE), INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS), PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES), PLAYING CARDS, PRINTERS TYPE, PRINTING BLOCKS INCLUDING MAPS, CHARTS, DUSTER, POINTER, WOODEN BLOCKS, BLACK BOARDS, GEOMETRY BOX, SCALE, FLASH CARD, PUZZLE, CHALK, SALETI, GLOBE, SLATE, COUNTING FRAME & COPY COVER, PENCIL, COPY, CLIP BOARD, CARDBOARD AND GOODS MADE FROM THESE MATERIALS
GEMCO

3284842  14/06/2016

VINAY DUA

trading as; GEMINY INDUSTRIAL CORPORATION

270, G.T. ROAD, DHANDARI, LUDHIANA-141014 (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 12/09/1958

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Industrial & Domestic Sewing Machines, Sewing Machine Stands & Parts thereof; Electric Fans & Desert Coolers.
3285366   15/06/2016
HARDWOOD PRIVATE LIMITED
80 Robinson Road #17-02, Singapore 068898
SERVICE PROVIDER
Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
retail; e-commerce; Convenience store; bakery shop; Liqueurs shop; Alcoholic Beverages shop; Shops; distribution; sales; export import; office management
Mark shall be used as substantially represented..
GEM TO INCREASE YOUR BEARING LIFE

3287620    17/06/2016
M/S. PARAS LUBRICANTS LIMITED
311-312, MANGLAM PARADISE, PLOT NO.-8, MANGLAM PALACE, SECTOR-3, ROHINI, NEW DELHI-110085

service provider

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :26/05/2016

DELHI

Advertising, business management, business administration, office functions
3287805  18/06/2016
ANAND HR MANAGEMENT PRIVATE LIMITED
trading as ;Anand HR Management Private Limited
Anand Tower, 3rd Floor, VPO Ghurkari, Tehsil & Distt. Kangra-176001. (H.P.)
Services
A Company duly regd. under the companies act, 1956
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/06/2012
DELHI
AVA MERCHANDISING SOLUTIONS PVT. LTD
801, 8TH FLOOR, PALM COURT BUILDING, MAHARANA PRATAP CHOWK, GURGAON-122001, HARYANA, INDIA

Service Providers

Address for service in India/Attorney address:
MR. NEERAJ LAL
D 1A-26, JANAK PURI DELHI-58

Used Since: 01/06/2016

DELHI

Marketing Services and Merchandising Services in respect of Toys, mobile phone chargers, head phones, speakers, luggage, Trolleys, watches and perfumes, imitation Jewellery & Handbags
SHEETAL GALLERY

3289670 21/06/2016
PRABH DAYAL OM PARKASH INFRASTRUCTURE PVT. LTD.
2880, SIRKIWALAN, HAUZ QAZI, DELHI-110006
SERVICE PROVIDER

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Used Since :01/06/2016

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; WHOLESALE AND RETAIL OUTLETS AND SHOWROOMS IN RELATION TO APPARATUS FOR WATER SUPPLY AND SANITARY PURPOSES; WATER STORAGE TANKS; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.

SHEETAL.
3291207 22/06/2016
OUTSOURCING INC.
1-8-3 Marunouchi, Chiyoda-ku, Tokyo, 100-0005 Japan
Service Providers

Address for service in India/Agents address:
KAN AND KRISHME
B-483, KNK HOUSE, MEERA BAGH, PASCHIM VIHAR, NEW DELHI-110063,INDIA.

Proposed to be Used
DELHI
Payroll preparation; data processing services in the field of payrolls; payroll advisory services; employee management services and employee helpdesk support services; human resources management
VELTEK
3294459 27/06/2016
VELTEK ASSOCIATES INC.
15 LEE BOULEVARD MALVERN PENNSYLVANIA 19355 U.S.A
MANUFACTURERS
A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
ADVERTISING AND SALES SERVICES FOR PARDCULATE AND MICROBIAL CONTAMINATION IN PHARMACEUTICAL AND BIOTECHNOLOGY OPERATIONS
ADI E-SHOPPE

3294843    27/06/2016
M/S. ADI SHOPPING PVT. LTD.
A-105, 3RD FLOOR, SECTOR-63, NOIDA, U.P.-201301
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2016

DELHI

advertising, business management, business administration and office functions, on-line trading services to facilitate the
sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers" goods and
services, the value and prices of sellers" goods, buyers" and sellers" performance, delivery, and overall trading
experience in connection therewith

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS E-SHOPPE.
KLOSTER HEALTHCARE
3296751  29/06/2016
SH. KHALEKUZZAMAN BISWAS
trading as ;KLOSTER HEALTHCARE
PLOT NO. 421, PHASE II INDUSTRIAL AREA RAMDARBAR U.T. CHANDIGARH
MANUFACTURERS, MERCHANTS, TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.
Used Since :24/06/2016
To be associated with:
2858501
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO MEDICINES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HEALTHCARE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2858501.
3300045 04/07/2016
SH. DEEPAK BERI
KARAN BERI
trading as ;D.B. ENGINEERING SOLUTIONS LLP
E-539, GREATER KAILASH, PART-II, NEW DELHI.
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :15/06/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOLESELLING, DISTRIBUTORS, MARKETING, TRADING, STOCKIEST AND IMPORTS & EXPORTS OF INDUSTRIAL MACHINE KNIVES AND BLADES, CUTTING TOOLS FOR METAL, PAPER, PRINTING, PLASTIC, WOOD, RUBBER AND ALLIED MATERIALS, CIRCULAR KNIVES, CHIPPER KNIVES, FLAKER KNIVES, VENEER KNIVES, PLANNER KNIVES, VEENER RECHIPPER KNIVES, GULLOTINE KNIVES, SHEDDER KNIVES, PUIVERISZER KNIVES, ROTAR AND STATOR KNIVES, CORRUGATED KNIVES, TOP AND BOTTOM STILTTERS, ALFA SHEAR BLADES, PELJETIZER BLADES, SHEATER BLADES, SERRATED BLADES TRIMMERS, KNIFE HOLDERS, SLITTING CUTTER SPACERS, BONDED STRIPPER RINGS, HOT CROP SHEARS, BILLET BLOOM SLACERS, HIGH PRECISIONS GRINDING MACHINES, HIGH PRECISIONS BAND SAWS, MULTI KNIFE BLOCKS, WORK ROLLS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KNIVES.
WWW.MADNESS21.COM

3300724  04/07/2016

RAHUL SHARMA

trading as ;BELLA CAFE

1/2, PARAS TRADE CENTRE, SECTOR-2, GWAL PAHARI, GURGAON, HARYANA

SERVICE PROVIDER

Address for service in India/Agents address:

LEGALSE LAW FIRM

H. NO.-285, SECTOR-14, GURGAON, HARYANA

Used Since :30/03/2015

DELHI

ONLINE MARKETING, TRADING AND ADVERTISING
AARTI INT.

3301298  04/07/2016
AARTI INTERNATIONAL LIMITED
trading as ;AARTI INTERNATIONAL LIMITED
G.T. ROAD, MILLER GANJ, LUDHIANA-141003 (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :22/12/1993

To be associated with:
3292508

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online
Sale, Trading, Marketing, Import & Export of Yarns & Threads; Textile Piece Goods, Suiting, Shirting, Dress Material, Un-
stitched Clothes & Knitted Fabrics; Hosiery, Readymade Garments & Knitted Clothing.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3292508..
AARTI USTERIZED
3303150  07/07/2016
AARTI INTERNATIONAL LIMITED
trading as : AARTI INTERNATIONAL LIMITED
G.T. ROAD, MILLER GANJ, LUDHIANA-141003 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 22/12/1993
To be associated with:
3301298
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Yarns & Threads; Textile Piece Goods, Suiting, Shirting, Dress Material, Un-stitched Cloths & Knitted Fabrics; Hosiery, Readymade Garments & Knitted Clothing.
LYFON
3303459  05/07/2016
ALOK SETHI
KUNAL SETHI
KARAN SETHI
ANITA SETHI
TRIPTA SETHI
SUNITA SETHI
trading as ;FEWA ELECTRICAL CORPORATION
HOSHIARPUR ROAD, KRISHNA NAGAR, GAGRET, TEH. AMB, DISTT. UNA-177201 (H.P.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/08/2005
DELHI
EVLON

3303724 06/07/2016

AJAY JAIN
47, FIRST FLOOR, VASUDHA ENCLAVE, PITAM PURA, NEW DELHI-110034
Wholesaler & Retailer

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :28/06/2016

DELHI
MARKETING, WHOLESALING & RETAILING, DISTRIBUTION SHIP SERVICES, ADVERTISING, ONLINE RETAILING AND IMPORT EXPORT RELATED TO KITCHEN SINKS, SINK, SINK UNITS, BATHROOM SINKS, STAINLESS STEEL SINKS, PEDESTAL BATHROOM SINKS, SINK STRainers (PLUMBING FITTINGS), BATHROOM FITTINGS & SANITARY INSTALLATIONS, SANITARY AND HARDWARE GOODS
**ZANSKAR INC**

3303990 07/07/2016

AAYUSH JAIN

trading as ;Zanskar INC

Jakkimulls Mall Road, Kasauli, District-Solan, Himachal Pradesh-173204

Import-export agencies, Marketing, Retail purposes (Presentation of goods on communication media, for —), Retail or wholesale services for Clothing, footwear, headgear

Proprietor

Address for service in India/Attorney address:

RAJESH KUMAR KADIAN

Rajesh Kadian, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore, District-Panchkula, Haryana, Pincode-134104

Ph.01733266666, 9216333435

Used Since :06/07/2016

DELHI

Import-export agencies, Marketing, Retail purposes (Presentation of goods on communication media, for —), Retail or wholesale services for Clothing, footwear, headgear
MYLOZ
3304630  10/07/2016
MANISHA CHADDA.
trading as ;MYLES TRADERS.
38/30-D, MOTI KUNJ, LOHA MANDI, AGRA, U.P., INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2016
DELHI
3305143  11/07/2016
S. GURPREET SINGH
trading as ;MEHAZ & KRIPS INTERNATIONAL
H.NO. 5397/63, ST. NO. 8, GOBIND NAGAR, NEW SHIMLA PURI, LUDHIANA-141003, PUNJAB.
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2011
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO AGRICULTURAL IMPLEMENTS & PARTS INCLUDED IN CLASS 35.
3305163   11/07/2016
ANUPAM KUMAR JAIN
trading as ;B.H.S. PHARMACEUTICALS
5/180 LALITA PARK LAXMI NAGAR DELHI 92
MERCHANTS / MANUFACTURERS
Address for service in India/Attorney address:
R.K. ASSOCIATES
S-551, SCHOOL BLOCK-II, SHAKARPUR, DELHI-92
Used Since :13/03/2016
DELI
PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PURCHASE AND SALE OF COSMETICS AND ALL TYPE MEDICINES ITEMS, GROCERY ITEMS, NATURAL AGRICULTURAL PRODUCTS ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL MEDICINAL AND AYURVEDIC VETERINARY PREPARATION AS PER CLASS - 35
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.No exclusive right to the use of the word PHARMACEUTICALS...
PURE LEAF
3305285  09/07/2016
PARDEEP KUMAR JAIN
PARDEEP KUMAR MITTAL
trading as ;JINVANI ORGANICS
BAGHA ROAD, RAMAN-151301, BATHINDA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2016
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Milk & Milk Products; Pickles; Edible Oils including Mustard Oil; Frozen & Preserved Foods; Nuts & Dry Fruits; Rice, Tea, Coffee, Sugar, Besan, Maida, Dalia, Suji, Pepper, Salt, Spices, Flour & preparations made from Cereals; Confectionery & Bakery Products; Cattle Feed, Seeds & Pulses.
MARK SHOULD BE READ AND USE AS A WHOLE.
3305645 11/07/2016
AKSHAY TALWAR
REKHA TALWAR
trading as :DIRE FIT. LLP
23A DDA FLAT (MIG) RAJOURI GARDEN NEW DELHI
SERVICE PROVIDER
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :06/07/2016
DELI
GYM EQUIPMENT ACCESSORIES, FOOTWEAR, CLOTHING & DIETARY SUPPLIMENTS INCLUDE IN CLASS 35.
eChemMart
3307357  13/07/2016
MASTERSTOKE INNOVATIONS PVT. LTD.
7, LGF, SHRESTHA VIHAR, DELHI-110092.
SERVICES
A COMPANY DULLY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
RITESH JAIN & ASSOCIATES
DA-3/1, IIIRD FLOOR, VIKAS MARG SHAKARPUR DELHI 110092
Used Since :17/06/2016
To be associated with:
3307356
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION & OFFICE FUNCTION, E-COMMERCE PLATFORM
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3307356..
3312035  18/07/2016
SHAKTISHALI CEMENT PRIVATE LIMITED
VILLAGE LANGIANA, TEHSIL BAGHA PURANA, DISTRICT MOGA (PUNJAB).
SERVICE PROVIDERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2015
DELHI
35, TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO CEMENTS INCLUDED IN CLASS 35.
No exclusive right over the descriptive matters appearing on the label.
DOUBLE AACC SUPER GOLD CEMENT
3313169  19/07/2016
MR. SUKHDEV SINGH
trading as ; A & A CEMENT COMPANY
Plot No. 5, I.A Jeetpur Baheri, Tehsil Amb. Distt. Una (HP.)
Services
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :18/07/2016
DELHI
Distribution of goods for advertising purpose, Marketing, Wholesale & Retail Services of Cement, Clinker Stones, Sintered Mixtures of Fly Ash, and Coal, Bricks, Building Blocks (non-metallic), Building Stone, Ceilings (not of metal), Tiles and Monuments (not of Metal)
SH MANISHA GARG
trading as: BABA SHYAM TRADER
DELHI ROAD, OPP. DAMODAR COLD STORE, SIKANDRABAD, DISTT. BULANDSHAHR. U.P.
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since: 27/06/2011

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOLESELLING, DISTRIBUTORS, MARKETING. SUPPLIERS, TRADING, STOCKIEST AND IMPORTS & EXPORTS OF FLOUR, BESAN AND PULSES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Organ C and Besan. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
WALKLIKE
3314458 20/07/2016
KARAN KUMAR JAIN
trading as; KARAN RUBBER & CHEMICAL INDUSTRIES
BASTI BAWA KHEL, NEAR JAINSON INDUSTRY, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/03/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
3315658  21/07/2016
MR. ANIL KUMAR AGGARWAL, MR. MOHIT AGGARWAL & MRS. MADHU AGGARWAL
Mr. Anil Kumar Aggarwal
Mr. Mohit Aggarwal
Mrs. Madhu Aggarwal
trading as ;GOBINDRAM & SONS
Naka Satrikh, Barabanki-225001. (U.P.)
Services
Partnership Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :18/07/2016
DELHI
Distribution of goods for advertising purpose, Marketing, Wholesale & Retail Services of Agricultural Implements other than hand-operated
3316309  22/07/2016
SWATI MANSUKHBHAI MALAVIYA
trading as ;AMBITION FRAGRANCES
118, MAN SAROVAR SOCIETY, BEHIND NATIONAL PARK SOCIETY, SARTHANA JAKATNAKA, SURAT - 395 006,
GUJARAT.
SERVICE PROVIDER
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since :11/07/2016
AHMEDABAD
RETAIL AND WHOLESALE OF PERFUMES, BODY SPRAY, DEODORANT, TALCUM POWDER, INCENSE STICK, DHOOP,
SHAMPOO, LOTION, CREAMS, SCRUBS, HAIR OIL, SKIN CARE PREPARATION, BLEACHING PREPARATIONS, HAIR
CARE PRODUCTS, FACE PACK, NAIL POLISH AND MAKE-UP PREPARATIONS.
3316707  25/07/2016
MS. NISHA AGARWAL
MS. MONICA AGARWAL
trading as ;SRI JSB LIGHTING COMPANY
3, GOKUL PURA RAMTE RAM ROAD GHAZIABAD UP 201001
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, HIND FLOOR, H-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :10/08/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOLESELLING, DISTRIBUTORS, MARKETING, SUPPLIERS, TRADING, STOCKIEST AND IMPORTS & EXPORTS OF LIGHTS, HOME APPLIANCES, SWITCHES, ELECTRICAL ACCESSORIES
3316970  22/07/2016

VIKRAM ANAND
trading as ;Shree Radhika Sales
1417, OCUS Quantum, Sector 51, Gurgaon, Haryana - 122018
Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :22/07/2016

DELHI
Trading and retailing of Mobile phones, Battery chargers, Smartphones, Earphones, Headphones, Speakers, Woofers, LCD televisions, LED televisions, Tablet computers, Computers, Desktop computers, Laptop computers.
3318106   25/07/2016
MONTE CARLO FASHIONS LTD.
B-XXIX-106, G.T. ROAD SHERPUR LUDHIANA 141003
MANUFACTURERS, TRADERS & SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/09/2011

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, WHOLESALE & RETAIL OUTLETS AND SHOWROOM INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF READYMADE GARMENTS TEXTILE AND TEXTILE GOODS SERVICES FALLING IN CLASS 35
3318329  25/07/2016
SH. RAVI SHANKAR RAJGARHIA.
trading as ;RAJ ELECTRICALS.
S-30/96, SHIVPUR, VARANSI, U.P.-221003, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2010
DELHI
Advertising, Business Administration & Business Management, Activities including Distribution Marketing & Trading
Services Relating to On-Line Marketing, Wholesale & Retail Showrooms of Mixer, Juicers, Grinders, Washing Machines,
Madhani, Water Pump, Electric Motors, Electric Wire and Cables, Electric Iron, M.C.B., M.C.B. Box, Kit-Kat, Change Over,
Starter, Cut Outs, Plugs, Sockets, Holders, PVC Pipe & Fitting, Flexible Pipe, Conduit Pipes, Joint Packaging For Pipes,
Adhesive Bands, Packing, Stopping And Insulating Material included in class 35.
WOOL WORTH (INDIA)

3318707  25/07/2016
MR. ASHWANI TANDON
trading as ;WOOL WORTH (INDIA)
Services
proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/1980

DELHI
Distribution of Goods for Advertising Purpose, Marketing, Wholesale & Retail Services of Hosiery & Readymade Garments.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA.
Trade Marks Journal No: 1918 ,   09/09/2019           Class 35

3319220    26/07/2016
MR ADITYA SACHDEV
trading as ;DIAMOND AUTO INDUSTRIES
C-35, MEERUT ROAD INDUSTRIAL AREA, GHAZIABAD-201001, U.P., INDIA
SERVICES
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :01/10/2015

DELHI
IN RESPECT OF "ONLINE ADVERTISING AND MARKETING SERVICES, IMPORT-EXPORT AGENCY SERVICES, ONLINE RETAIL SERVICES RELATING TO ALL TYPE OF PISTON, PISTON RINGS, CYLINDER LINERS AND CYLINDER KITS FOR SILENCERS, INTERNAL COMBUSTION ENGINES USE FOR SPARKING PLUGS AND IGNITION APPARATUS FOR USE WITH INTERNAL COMBUSTION ENGINES PARKING PLUGS AND IGNITION APPARATUS FOR USE WITH INTERNAL, OIL FILTERS BEING ELEMENTS IN THE LUBRICATION SYSTEM OF INTERNAL COMBUSTION ENGINES, STARTING AND CONTROLLING APPARATUS FOR INTERNAL COMBUSTION ENGINES, CARBURETTERS AND THEIR PARTS, PUMPS AND PRESSURE OR SUCTION OPERATED DEVICES, ALL FOR SUPPLYING OR INJECTING LIQUID FUEL TO INTERNAL COMBUSTION ENGINES; AIR SUPPLY PUMPS, INJECTION VALVES, ATTACHMENTS, FOR INTERNAL COMBUSTION ENGINES, SUPER CHARGES AND BLOWERS, GOVERNORS, VAPOURISERS, SILENCERS, INLET AND EXHAUST PIPES AND MINI BOLDS, ALL BEING PARTS INTERNAL COMBUSTION ENGINES IN CLASS-35"
3319405  26/07/2016
M/S. J R FOODS AND BEVERAGES COMPANY
trading as ;M/S. J R FOODS AND BEVERAGES COMPANY
C-3B, FIRST FLOOR, EAST BALDEV PARK, PARWANA ROAD, DELHI-110051
Service Provider
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :15/07/2016
DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing and import-export services in respect of fruit drink, fruit juices, non alcoholic drinks, soft drinks and mineral water
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3321634  27/07/2016
MANKING PHARMACEUTICAL PRIVATE LIMITED
trading as ;Manking
Level-2, Elegance Tower, Mathura Road, Jasola, New Delhi 110025, Delhi
Service Provider
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/07/2016
DELHI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, SALES PROMOTION FOR OTHERS, SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION, PRODUCT DEMONSTRATIONS AND PRODUCT DISPLAY SERVICES, COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
3323579  30/07/2016

VIKAS BANDHA

trading as ;BANDHA KNITWEARS

STREET NO-12, OPP. AMAR SWEET SHOP, NEW SHIVPURI, LUDHIANA (PB.)

SERVICES

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2012

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments.

Mark shall be used as represented.
UNIRIZE
3323944  01/08/2016
UNITED METALIK PVT. LTD.
A-48 MOHAN CO-OP INDUSTRIAL ESTATE NEW DELHI 110044
MANUFACTURER AND TRADER
A COMPANY INCORPORATED AND REGISTERED UNDER THE PROVISION OF THE COMPANIES ACT, 1956)
Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008
Proposed to be Used
DELHI
ADVERTISING INCLUDING ONLINE ADVERTISING ON A COMPUTER NETWORK, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION, MARKETING & WHOLESALE SERVICES, BUSINESS INTERMEDIARY SERVICES FOR SALE AND PURCHASE OF GOODS, MAIL ORDER SALES, EXPORT SALES, RETAIL STORE SERVICES, RETAIL STORE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK, PROVISION OF ONLINE MARKETPLACE FOR BUYING AND SELLING OF GOODS, ONLINE BUSINESS INFORMATION SERVICES NAMELY FEATURING AVAILABILITY OF SPECIFIC PRODUCT OF INTEREST TO CUSTOMERS, ANALYZING INDIVIDUAL PREFERENCES, PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS, CONDUCTING CUSTOMER LOYALTY, REWARD, AFFINITY, INCENTIVE PROGRAM FOR COMMERCIAL PROMOTION AND FOR ADVERTISING PURPOSES, COMPILATION OF STATISTICS.
3324699  01/08/2016
DR. BANSAL OPTICS (P) LTD.
trading as ;DR. BANSAL OPTICS (P) LTD.
13-GF, SANT ISHER SINGH NAGAR, PAKHOWAL ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Goggles, Spectacles, Spectacle Cases, Spectacle Frames, Optical Glasses, Contact Lenses & their Cases.
NO EXCLUSIVE RIGHT OVER THE TERM ”SWISS LENS”..
Trade Marks Journal No: 1918 , 09/09/2019 Class 35

3324907 02/08/2016
SACHIN KUMAR
trading as ;KEMBLE VET PHARMA
VPO MACHHRAULI, TEHSIL AND DISTT. JHAJjar 124108 HARYANA
SERVICES

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI

RETAIL AND WHOLESALE SERVICES OF PHARMACEUTICAL PREPARATIONS, MEDICINES AND VETERINARY MEDICINES.
CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

DELHI
MAIL ORDER OF PHARMACEUTICALS; PHARMACEUTICAL COST MANAGEMENT FOR THE HEALTH CARE BENEFIT PLANS OF OTHERS; HEALTH CARE UTILIZATION AND REVIEW SERVICES AS THEY RELATE TO PRESCRIPTION DRUGS, INCLUDING, PHARMACEUTICAL COST MANAGEMENT, DRUG REVIEW UTILIZATION SERVICES, VERIFICATION OF BENEFITS, PRIOR AUTHORIZATION AND REVIEW SERVICES

*The Trade Mark shall be used as a whole with no exclusive right on the words CARE MARK.*
CVS/CAREMARK
3325520 02/08/2016
CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/09/2014
DELHI
MAIL ORDER OF PHARMACEUTICALS; PHARMACEUTICAL COST MANAGEMENT FOR THE HEALTH CARE BENEFIT PLANS OF OTHERS; HEALTH CARE UTILIZATION AND REVIEW SERVICES AS THEY RELATE TO PRESCRIPTION DRUGS, INCLUDING, PHARMACEUTICAL COST MANAGEMENT, DRUG REVIEW UTILIZATION SERVICES, VERIFICATION OF BENEFITS, PRIOR AUTHORIZATION AND REVIEW SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
Hero Enterprise
3326173    02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Assistance, advice and consultancy with regard to business planning, business analysis, business management;
customer relationship management (CRM), offering for sale and sale of goods, services of marketing, advertising, retail
and wholesale services, Business administration; Office functions; Outsourcing services, Call center services; Operation
and management of telephone, email, and chat communications centers for others.
SWISS EYE CARE

3327486    03/08/2016

DR. BANSAL OPTICS (P) LTD.
trading as ;DR. BANSAL OPTICS (P) LTD.
13-GF, SANT ISHER SINGH NAGAR, PAKHOWAL ROAD, LUDHIANA (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2000

DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Goggles, Spectacles, Spectacle Cases, Spectacle Frames, Optical Glasses, Contact Lenses & their Cases.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SWISS.
CVS/SPECIALTY

3328147 04/08/2016

CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/04/2015

DELHI
PROCUREMENT, NAMELY, PURCHASING PHARMACEUTICALS FOR OTHERS; SUPPLYING PRESCRIPTION DRUGS TO HEALTH PLAN PARTICIPANTS FOR THE FUNDING ORGANIZATIONS.
MI CVS PHARMACY

3328150 04/08/2016
CVS PHARMACY, INC.
ONE CVS DRIVE, WOONSOCKET, RHODE ISLAND 02895, UNITED STATES OF AMERICA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF RHODE ISLAND, UNITED STATES OF AMERICA.
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 12/06/2012
DELHI
RETAIL STORE SERVICES, NAMELY, PHARMACY, RETAIL DRUG STORE AND GENERAL MERCHANDISE STORE SERVICES, PROVIDED VIA THE INTERNET.
VSQUARE
3331868  08/08/2016
SUNITA VERMA
trading as ; VAISHNAVI TRADERS
RZ-186, RAGHU NAGAR, SHIV BLOCK, PANKHA ROAD, NEW DELHI-110045
SERVICE PROVIDING
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Used Since :06/07/2016
DELHI
Online Trading of electric and electronics, lighting, heating, steam generating, cooking, jewellery, precious stones, Paper, cardboard, travelling bags; umbrellas, Furniture, mirrors, picture frames, Household or kitchen utensils and containers, glassware, Clothing, footwear, headgear, Games and playthings and e-commerce web site.
3333131  10/08/2016
MR. ANWAR CHAUDHARY
trading as ;BDN GARMENTS
E-16/693, GANESH, GALI NO. 03, TANK ROAD, KAROL BAGH, DELHI-110005.
MANUFACTURE/TRADE/MERCHANT/SERVICE PROVIDERS
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.
G-51, GROUND FLOOR, VARDHMAN FORTUNE, MALL, G.T. KARNAL ROAD, DELHI-110033.
Used Since :08/06/2016
DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND
DISTRIBUTION OF MEN, WOMEN & CHILDREN'S READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS
PER CLASS 35.
3333302  09/08/2016
NARINDER SINGH
trading as ;NARINDER SINGH SEHGAL & SONS
513, IQBAL GANJ CHOWK, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1992

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Atta, Maida, Suji, Besan, Dalia, Flour & Preparations made from Cereals.

NO EXCLUSIVE RIGHT OVER THE TERM “KWALITY ATTA” AND OTHER DESCRIPTIVE MATTER..
3333313    09/08/2016
SHAILENDER KUMAR
trading as :RELLICURE PHARMA
56, ASHOK NAGAR, NEAR BUS STAND, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :15/01/2013
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Franchisees including Services relating to Online Sale, Trading & Marketing of Medicinal & Pharmaceutical Preparations.
HOMDAY
3333475  09/08/2016
NAVEEN KUMAR
KRISHAN SINGLA
trading as ;FINE FOOD PRODUCTS
PLOT NO-F1, GROWTH CENTRE, INDUSTRIAL AREA, MANS ROAD, BATHINDA-151002 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Milk & Milk Products; Fats, Edible Oils, Mustard Oil, Soya Products; Meat & Eggs; Tea, Coffee, Sugar, Rice, Atta, Maida, Suji, Besan, Dalial, Spices, Bakery Products, Sweets, Namkeens & Ice Creams; Pulses; Cattle Feed, Poultry Feed, Seeds, Fresh Fruits & Vegetables.
Trade Marks Journal No: 1918 , 09/09/2019       Class 35

VINAY KUMAR DUGGAL
trading as ;UNIMAX PUBLICATIONS
SANT MILLS MARKET, OPPOSITE DAMORIA PUL, OLD RAILWAY ROAD, JALANDHAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2003
DELHI
OZI SPORTS
3334208  10/08/2016
SACHIN SHARMA
trading as ;OZI SPORTS
331, DASHMESH NAGAR, NEAR BELA CHOWK, ROOP NAGAR (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Sporting Articles, Gymnastic Equipments, Games and Playthings.
SANJIV JAIN
NEERAJ JAIN
trading as ;INFINITY BOOKS INDIA
SHOP NO-67, 1ST FLOOR, RADHA SWAMI ROAD, CHANDIGARH ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :16/07/2015
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Children Educational Books.
3334290  10/08/2016

ABHINAV AGARWAL

trading as ;V.S. Books

First Floor, 173/45, B.N. Verma Road, Near Union Bank of India, Lucknow - 226018

Service Provider

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/08/2016

DELHI

Trading and retailing of Paper, Paperboard, Bookbinding materials, Bookbinding apparatus and machines office equipment, Photographs, Adhesives for household use, Adhesives for stationery use, Artists' materials, Paintbrushes, Typewriters, Office requisites except furniture, Instructional and teaching materials except apparatus, Plastic materials for packaging, Printing blocks
DHARMVEER SINGH
trading as ;CALIBER MANAGEMENT SOLUTIONS

E-327, NEW ASHOK NAGAR, DELHI-110096.

SERVICES

Address for service in India/Attorney address:

ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92

Used Since :01/01/2011

DELHI

MANAGEMENT SYSTEM CERTIFICATION SERVICES, QUALITY MANAGEMENT SYSTEM SERVICES, TOTAL QUALITY MANAGEMENT SERVICES, INTERNATIONAL STANDARD CERTIFICATION SERVICES, STATISTICAL QUALITY CONTROLS SERVICES, PROCESS CONTROLS SERVICES, TECHNICAL CERTIFICATION SERVICES, ACCREDITED/NON ACCREDITED /NON ACCREDITED CERTIFICATION SERVICES, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ISO SERVICES, MANAGEMENT CONSULTANCY
3334402  10/08/2016
TEAMWORK ARTS PRIVATE LIMITED
S-349, PANCHSHEEL PARK, NEW DELHI – 110017, INDIA
service providers
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi-110 024
Used Since :01/10/2015
DELHI
Advertising services including on-line advertising on a computer network, organization of exhibitions & Cultural Festivals for commercial or advertising purposes, organization of trade fairs for commercial or advertising purposes, outdoor advertising, public relations, publication of publicity texts, publicity, radio advertising, radio commercials, rental of advertising space, rental of advertising time on communication media, sponsorship search, television advertising, television commercials; business management services including business management assistance, business management of performing artists
Trade Marks Journal No: 1918, 09/09/2019

3334427  11/08/2016
Amit Agarwal
SH VIRENDRA KR. AGAWAL
SH VIJAY KR AGARWAL
SH RAVINDRA KR AGARWAL
SH MANISH AGARWAL
SH RAJIV AGARWAL

trading as ;M/s Ravindra Oil & Ginninq Mills
3-1/1, KHURJA PENCH, GARIH ROAD, HAPUR-245101(U.P.) INDIA

SERVICE PROVIDER
Address for service in India/Agents address:
The Ghaziabad Trade Mark Co.
Deepak Gupta, Flat No. S-3, Ind Floor, II-A/20, Nehru Nagar, (nr. Jain Mandir Crossing) Ghaziabad

Used Since :01/04/1978

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING. WHOLESELLING. DISTRIBUTORS. MARKETING. TRADING. STOCKIEST AND IMPORTS & EXPORTS, PACKERS INCLUDING PACKAGING. REFILLING. BLENDING, STORAGE AND WAREHOUSING OF EDIBLE OILS. MUSTURD OIL, REFINED OILS. VANASPATI GHEE. DESI GHEE. BLENDED OIL. HYDROGENATED EDIBLE OIL. PALM OIL, SOYABEAN OIL. COCONUT OIL. GROUNDNUT OIL. SUNFLOWER OIL. COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE AGRICULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.
3334430  11/08/2016
SH AMIT AGARWAL
SH VIRENDRA KR. AGAWAL
SH VIJAY KR AGARWAL
SH RAVINDRA KR AGARWAL
SH MANISH AGARWAL
SH RAJIV AGARWAL
trading as :RAVINDRA OIL & GINNING MILLS
3-1/1, KHURJA PENCH, GARH ROAD, HAPUR-245101(U.P.) INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :17/12/1998
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING. WHOLESELLING. DISTRIBUTORS. MAR-CETING. TRADING. STOCKIEST AND IMPORTS & EXPORTS, PACKERS INCLUDING PACKAGING, REFILLING. BLENDING. STORAGE AND WAREHOUSING OF EDIBLE OILS. MUSTURD OIL, REFINED OILS. VANASPATI GHEE. DESI GHEE. BLENDED OIL. HYDROGENATED EDIBLE OIL. PALM OIL. SOYABEAN OIL. COCONUT OIL. GROUNDNUT OIL. SUNFLOWER OIL. COFFEE, TEA, COCOA, SUGAR, RICE, TAOIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY. ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT. MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE AGCULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
no right to the exclusive use of the word “AONE”. Mark should be used as whole.
3334431   11/08/2016
SH AMIT AGARWAL
SH VIRENDRA KR. AGAWAL
SH VIJAY KR AGARWAL
SH RAVINDRA KR AGARWAL
SH MANISH AGARWAL
SH RAJIV AGARWAL
trading as ;RAVINDRA OIL & GINNING MILLS
3-1/1, KHURJA PENCH, GARIH ROAD, HAPUR-245101(U.P.) INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :01/04/1978
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES INCLUDING RETAILING, WHOLESELLING, DISTRIBUTORS, MARKETING, TRADING, STOCKIEST AND IMPORTS & EXPORTS, PACKERS INCLUDING PACKAGING, REFILLING, BLENDING, STORAGE AND WAREHOUSING OF EDIBLE OILS, MUSTURD OIL, REFINED OILS, VANASPATI (3HEE. DESI GHEE. BLENDED OIL. HYDROGENATED EDIBLE OIL. PALM OIL. SOYABEAN OIL. COCONUT OIL. GROUNDNUT OIL. SUNFLOWER OIL, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE AGRICULTURAL,HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.
PAMPY

3335569  11/08/2016
PAMPY FOODS PVT. LTD.
trading as ;PAMPY FOODS PVT. LTD.
3841, SECTOR 32-D, CHANDIGARH.

SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/11/2012

DELHI

Advertising, Business Administration, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Milk & Milk Products including Desi Ghee, Butter, Cheese & Yogurt; Jams, Jellies & Pickles; Pizza, Pasta, Burger, Kulcha, Hotdog, Sandwich, Noodles; Tea, Coffee, Sugar, Rice, Besan, Maida, Dalia, Suji, Spices, Flour & preparations made from Cereals; Bread, Biscuit, Pastry, Confectionery & Bakery Products; Fruit Drinks, Fruit Juices, Syrups, Soft Drinks; Mineral & Aerated Water, Preparation for making Beverages & other Non-Alcoholic Drinks.
TOP ONE INDIA

3336554    13/08/2016

TOPSHOP (INDIA) PVT. LIMITED
J - 77, RAJAURI GARDEN, NEW DELHI - 110 027.

Service Provider
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Used Since :01/04/2005

To be associated with:
1572912

DELHI

OFFERING FOR SALE AND SALE OF GOODS, SERVICES OF IMPORT, EXPORT, MARKETING, DISTRIBUTION, ADVERTISING, PROMOTING GOODS, RETAIL AND WHOLESALE SERVICES THROUGH ONLINE AND OFFLINE SHOPS, STORES, DEPARTMENTAL STORES, SUPER MARKETS, SHOPPING MALLS, BRINGING TOGETHER FOR THE BENEFIT OF OTHERS A VARIETY OF THE GOODS AND SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS AND SERVICES.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD INDIA.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1572912.
P.K. PRUTHI HOSIERY
3337336  13/08/2016
MAHESH KUMAR
trading as ;P.K. PRUTHI HOSIERY
TILAK NAGAR, NEAR PREM MANDIR, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :03/06/1988
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments.
3337823    16/08/2016
INFO EDGE (INDIA) LIMITED
A-88, SECTOR-2, NOIDA 201301
SERVICE PROVIDERS
AN INDIAN COMPANY
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Used Since :01/02/2008
To be associated with:
1603038, 2051208, 2151855
DELHI
CANDIDATE SHORT LISTING & RESUME SCREENING SERVICES; PROVIDING A DATABASE OF SHORTLISTED
RESUMES OF PROSPECTIVE EMPLOYEES TO CLIENTS; SERVICES NAMELY, THE ADMINISTRATION OF THE
EMPLOYMENT PROCESS ON-SITE, ONLINE SHORTLISTING, RESUME REVIEW, EMPLOYMENT APPLICATION
ACQUISITION, ADVERTISING FOR RECRUITMENT OF CLIENT JOBS, CONDUCTING OF INTERVIEWS OF RELEVANT
CANDIDATES, FOLLOWING UP WITH SHORTLISTED CANDIDATES, AITANGING FOR CLIENT INTERVIEWS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2151855. THIS IS CONDITION OF
REGISTRATION THAT MARK SHALL BE USED AS A WHOLE...
3339343 17/08/2016
MR. MANPREET SINGH
trading as ;Mr. Manpreet Singh
Shop No. 294, 2nd Floor, Sarafan Bazar, Ludhiana. (Punjab)
Services
proprietorship
Address for service in India/Airnts address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/06/2010
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TAJ MAHAL & ITS DEVICE.
TELE FLORA
3342275  22/08/2016
SHRI PULKIT GOGNA
# 380,SEC-C DEFENCE COLONY AMBALA CANTT. 133001
MANUFACTURERS, MERCHANTS, TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RELATED TO FLOWERS
Mark should be used as whole..
3342447  22/08/2016
B2B HUB RETAIL PVT. LTD.
RAMA HERITAGE, A-8, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR, RAJASTHAN, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 22/12/2015
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; ONLINE PORTAL FOR BUYING AND SELLING PRODUCTS; WEB BASED BUSINESS AND MARKETING; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES;
3342834  23/08/2016
BINDIYA CHHABRA
trading as; MAADHY EVENTS
6836, GROUND FLOOR, DLF CITY PHASE-4, GURGAON, HARYANA-122002
SERVICE PROVIDER
Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, IIIND FLOOR, RANA PRATAP BAGH, DELHI - 110 007.
Used Since :03/06/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS. - 35
Mark shall be used as substantially represented.
3342964   20/08/2016
NAVEEN SHARMA
E-10/12,SHOP NO.21,GROUND FLOOR,TRIVENI COMPLEX, JAWAHAR PARK, LAXMI NAGAR, DELHI-110092
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :30/07/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
SPARK IT WORLD

3344316  24/08/2016
RANDHIR KUMAR PANDEY
251, NAHARPUR, SEC-7, ROHINI -110085.
SERVICE PROVIDER
Address for service in India/Attorney address:
PRABHAKAR KUMAR
310, H1, GARG TOWER, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034.
Used Since :01/07/2016
DELHI
"BUSINESS PROCESS OUTSOURCING, CALL CENTRE SERVICES, BUSINESS ADMINISTRATION AND BUSINESS NETWORKING ASSISTANCE; INCLUDED IN CLASS 35"
3345418  24/08/2016
SACHIN MEHENDIRATTA
MEENU MEHENDIRATTA
trading as ;M/S. AYKA PAINTS
F-63, INDUSTRIAL AREA, HARIDWAR, UTTARAKHAND-249401
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :10/06/2016
DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export and online business services in respect of building materials, non-metallic building materials and white cement based putty, paints and varnishes
Registration of this Trade Mark shall give no right to the exclusive use of the other descriptive matter appearing on the label.
DEEPA KAUR CHAHAL
trading as ;Amayra Naturals
139 Panditwari, Dehradun, Uttarakhand - 248001
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/12/2014

DELHI
Retail or wholesale services for cosmetics, Wholesale services for art materials, Trading of aromatherapy fragrance candles, Jute bags for the transport and storage of materials in bulk, Plastic materials for packaging, Packaging materials of cardboard, and Packaging materials of paper, Aromatherapy oils
MARQUIS
3346971    25/08/2016
MARRIOTT WORLDWIDE CORPORATION
10400 Fernwood Road, Bethesda, Maryland 20817, United States of America
SERVICE PROVIDER
a corporation incorporated in Maryland, USA
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Proposed to be Used
DELHI
FRANCHISE SERVICES, NAMELY, OFFERING BUSINESS MANAGEMENT ASSISTANCE IN THE ESTABLISHMENT AND OPERATION OF HOTELS, RESTAURANTS, NIGHT CLUBS, BARS, SPAS, RECREATIONAL AND FITNESS FACILITIES, RETAIL STORES; BUSINESS MANAGEMENT SERVICES, NAMELY, MANAGEMENT AND OPERATION OF HOTELS, RESTAURANTS, NIGHT CLUBS, BARS, SPAS, RECREATIONAL AND FITNESS FACILITIES, RETAIL STORES, CONFERENCE CENTERS, AND TIMESHARE RESORTS FOR OTHERS; RETAIL STORE SERVICES; BUSINESS MANAGEMENT CONSULTATION SERVICES; PROVIDING FACILITIES FOR THE USE OF OFFICE EQUIPMENT AND MACHINERY; ONLINE RETAIL SERVICES; RETAIL CATALOG SERVICES; BUSINESS ADMINISTRATION SERVICES; BUSINESS MEETING PLANNING SERVICES; PROVIDING CONVENTION AND CONFERENCE FACILITIES FOR BUSINESS MEETINGS; CUSTOMER LOYALTY SERVICES; PROCUREMENT SERVICES
SHIVA BRAND
3348369  29/08/2016
ASHOK KUMAR
trading as ;MAYYA DASS ASHOK KUMAR
SABAN BAZAR, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :18/09/1982
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online
Sale, Trading, Marketing, Import & Export of Screws, Self Tapping Screws, Hydraulic Door Closer, Door Springs, Door
Stopper Element Patti, Door Chain, Gate Hook Magnetic Catcher, Kunai, Machine Screws, Rivet, Tower Bolt, Safety
Curtain, Bracket & Chest Handles; Stain Less Steel Railings, Wires & Kitchen Accessories.
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD BRAND.
3348553  30/08/2016
SH. OM PRAKASH SINGHAL
trading as ;BABU RAM OM PRAKASH
PLOT NO 82-B, BASSA PASRA FARIDABAD CITY 121002
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :01/04/1980

DELHI
"ONLINE ADVERTISING AND MARKETING SERVICES, IMPORT-EXPORT AGENCY SERVICES, ONLINE RETAIL SERVICES RELATING TO ALL TYPE OF MEHNDI (HINA, HERBAL COSMETICS)\^ HERBAL HENNA, BLACK HENNA (MEHANDI), COSMETICS\^ SOAPS & DETERGENTS BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING POLISHING, SOURCING AND ABRASIVE PREPARATIONS, SOAPS; PERFUMERY, ESSENTIAL OILS, HAIR LOTIONS; DENTIFRICES; COSMETICS TALCUM POWDER, CREAMS, LOTIONS, OILS, HERBALS OILS, AROMATICS OILS, SHAMPOOS, DOES, OINTMENTS, TOILETRIES. PERSONAL CARE. COSMETICS, (NON-MEDICATED), IN CLASS-35"
3351109  01/09/2016
SH SHASHANK KUMAR GUPTA
trading as :BHARAT BHUSHAN & SONS
384, RAM NAGAR, KIRANA MANDI, GHAZIABAD U.P
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :01/04/1999
DELHI
Advertising, business management, business administration, office function services including Retailing, Wholesaling, Distributors, Marketing, Trading, Stockiest and imports & exports, Packers including Packing, Storage and Warehousing of Copra and Coconut Powder
Trade Marks Journal No: 1918, 09/09/2019

3352156 01/09/2016
RR MILK & MILK PRODUCTS PVT. LTD.
trading as: RR MILK & MILK PRODUCTS PVT. LTD.
NANKANA CHOWK, NEAR K.T. ROYAL HOTEL, PATIALA BYE PASS, SANGRUR (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 12/06/2007

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading & Marketing of Milk & Milk Products including Desi Ghee, Butter, Milk Shakes; Cheese, Thick Cream, Butter Milk & Other Dairy Products; Edible Oils & Fats.
3352188    01/09/2016
RAKESH DUMRA
DEEPAK DUMRA
NUTEX INVESTMENTS PRIVATE LIMITED
EVERSMART INVESTMENTS PRIVATE LIMITED
trading as: EVELINE INTERNATIONAL
G.T. ROAD, DHANDARI KALAN, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 23/01/1975

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery & Readymade Garments.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INTERNATIONAL.
3352538  02/09/2016
RAVINDER SINGH
trading as : SUPERSTRENGTH
H. NO-2, PRAHLAD COLONY, NEAR RED LIGHT CHOWK, ASSANDH ROAD, PANIPAT, HARYANA-132103
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since: 01/08/2016
To be associated with:
3059655, 3223421

DELHI
MARKETING, ADVERTISING, RETAIL & WHOLESALE DISTRIBUTION OF FOOD SUPPLEMENTS, DIETARY SUPPLEMENTS, NUTRITIONAL HEALTH SUPPLEMENTS, SPORTS GOODS & SPORTS WEARS.
Registration of this Trade Mark shall give no right to the exclusive use of the word Super and Strength..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3223421 Mark should be used as a whole.
3353836    05/09/2016
SANDEEP DUA trading as ; EON CLOTHING CO.
PLOT NO 100, PACE CITY 1, SEC-37, NEAR HERO HONDA CHOWK, GURGAON HARYANA-122001
MANUFACTURERS, TRADERS & SERVICE PROVIDERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/06/2015
DELHI
ADVERTISING; DISTRIBUTION; MARKETING; WHOLESALE; EXPORTING; AND RELATED, SERVICE; EVENT MANAGEMENT; C & F OPERATIONS; DISTRIBUTION, AND READYMADE GARMENTS; SALES PROMOTION; SHOP WINDOW DRESSING ; FRANCHISEE, AND CHAIN OF RETAIL AND WHOLE SALE SHOPS OR OUTLETS;
DEMONSTRATION, TRANSCRIPTION, COMPOSITION, COMPILATION, OR SYSTEMATIZATION OF WRITTEN COMMUNICATIONS SERVICES INCLUDED IN CLASS-35
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2596160,3353837.
Trade Marks Journal No: 1918, 09/09/2019

3354921   05/09/2016
NEETI BANSAL
trading as ;IK FOODS
KARTAR COMPLEX, PAKHOWAL ROAD, ADJ. IMPERIAL HOTEL, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2016

DELHI
Advertising, Business Administration, Office Functions including Services relating to Online Sale, Trading & Marketing of Breads, Biscuits, Rusks, Snacks, Sweets, Chocolates, Namkeens, Confectionery & Bakery Products.
BHARAT HOTELS LIMITED
Barakhamba Avenue, Connaught Place, New Delhi – 110001, India

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Advertising, business administration, marketing services, enabling customers to conveniently view and purchase those goods in a department store or a retail toy store
The Lalit Elphie
3355017  05/09/2016
BHARAT HOTELS LIMITED
Barakhamba Avenue, Connaught Place, New Delhi – 110001, India
Service providers
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Proposed to be Used
DELHI
Advertising, business administration, marketing services, enabling customers to conveniently view and purchase those goods in a department store or a retail toy store
3356057  06/09/2016

SILKY KANDHARI
SHILPA JAIN
SONAM ANEJA
APURVA BHASKAR

trading as ;FLEA MARKET EVENT CO.

200/7A, 1ST FLOOR, SHAKTI NAGAR, NEAR HOTEL CITIDINE, FOOTBALL CHOWK, JALANDHAR (PB.)

SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI

3356193 07/09/2016
MR. BHUWAN BHASKAR
C-2/8, MOD APARTMENTS, VASUNDHARA ENCLAVE, MAYUR VIHAR, PHASE-III, NEW DELHI-110096.
SERVICE PROVIDER
Address for service in India/Agents address:
SURI & CO.
12, GOLF APARTMENTS, SUJAN SINGH PARK, N. DELHI-3.
Used Since :01/04/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
Mark shall be used as substantially represented..
3357696    09/09/2016
KARAN SINGH CHETTRI
FLAT NO. 48, REGENCY PARK II, DLF PHASE-IV, GURGAON-122002, HARYANA.
SERVICES
Address for service in India/Attorney address:
TEESTA HANS, ADVOCATE
SS Intellectual Property Neeti Consultancy LLP A-32, Sector 35, Noida, UP-201301
Used Since :08/08/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS. FOR EDUCATION;
PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
BHARATBHAI GIRDHARBHAI VASOYA  
trading as : KRISHNA JEWELLERS

OPP. INDRAPRASHTHA HALL, NEAR ATUL ICE-CREAM, MAVDI CHOWKDI, RAJKOT

SERVICE PROVIDER

Address for service in India/Attorney address:

REGAL IPR ASSOCIATES

717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT

Used Since : 12/12/2011

AHMEDABAD

RETAILING OF ORNAMENTS, JEWELLERY.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

Services restricted in the state of Gujarat only...
KAMSONS PHARMACEUTICALS
3360261    12/09/2016
MR. SANDEEP RAHEJA & MR. KAMAL SHARMA
Mr. Sandeep Raheja
Mr. Kamal Sharma
trading as ;M/S KAMSONS PHARMACEUTICALS
Shop No. 1900/51, Gobindsar, Tedi Road, Shimlapuri, Ludhiana. (Pb.)
Services
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :10/09/2016
DELHI
Distribution of goods for advertising purpose, Marketing, Supply, Wholesale & Retail Services for Medicinal & Pharmaceutical Preparations.
3360472  13/09/2016
RAJ KUMAR JAIN
PRADEEP JAIN
trading as :PRADEEP PUBLICATIONS
OPPOSITE SITLA MANDIR, JALANDHAR-144008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/1980
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing, Import & Export of Text, Help & Educational Books for Schools & Colleges; Competition Books.
Akashvaani

3360842    12/09/2016
ANIL SHARMA
trading as ;Akashvaani
No.246, First floor, Sector 45, Gurgaon-122003, Haryana
Service Provider
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/07/2016

DELHI
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, IMPORT-EXPORT AGENCIES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, SALES PROMOTION FOR OTHERS
3361152    12/09/2016
TRECO TECHNOLOGIES PRIVATE LIMITED
B-50, GROUND FLOOR, PANDAV NAGAR, DELHI, NEW DELHI-110092
SERVICE PROVIDER
Address for service in India/Attorney address:
NAVIN PRABHAT
D-30, 3RD FLOOR, DAYANAND BLOCK,SHAKARPUR, DELHI-110092
Used Since :08/09/2016
DELHI
Advertising, business management, business administration, office functions
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
GOZZY

3362515  14/09/2016
FRESH FOOD AGRO INDUSTRIES
MR. RAMESH KUMAR
MR. RAJESH KUMAR
MR. MODIT GUFTA
MR. DAYANAND
MR. VIJAY KUMAR
trading as ;FRESH FOOD AGRO INDUSTRIES
PLOT NO. 225 & 226, SECTOR-27, 28, INDUSTRIAL AREA, HISSAR-125041 (HR)
The Service Provider

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :17/12/2014

DELHI
WHOLESALE & RETAIL SHOPS, OUTLET, TRADING, MARKETING AND DISTRIBUTION IN RESPECT OF FRUIT DRINKS, FRUIT JUICES, NON-ALCOHOLIC DRINKS, SOFT DRINKS, MINERAL WATER, SQUASHES, SODA WATER SUGAR, RICE, FLOUR, MAIDA, SUJI, BESON, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, NAMKEEN, CAKES, CHEWING GUM, JEERA, HING, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, SWEETS, SAUCES, HONEY, NOODLES, TRECACLE, CUSTARD POWDER, TURMERIC POWDER, CHILLY POWDER, CORIANDER POWDER, MIX MASALA, GARAM MASALA, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS.
DINESH WINTER TEXTILE MILLS

3362567    14/09/2016
DINESH JAIN
trading as ;DINESH WINTER TEXTILE MILLS
B-IX, 1326, BAGH WALI GALI, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2012
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading & Marketing of Shawls, Lohis (Gents Shawls)& Stoles.
3362722  15/09/2016
ASHISH SINGH
trading as ;ASHISH SINGH
117, SHIV PURI, KRISHNA NAGAR, DELHI-110051.
MANUFACTURER/ MERCHANTS, TRADERS
PROPRIETOR

Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GAMI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/01/2014

DELHI
ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION WHOLE SALES AND RETAIL BUSINESS, STOCKING, TRADING BUSINESS IN RELATING TO PERFUMES, SOAPS, WASHING POWDER, SPICES, EDIBLES OILS, DRIED AND COOKED FRUITS, FRUITS DRINKS, JUICES, SEEDS, PULSE, RICE, BESAN, TEA, BAKERY PRODUCTS.
LEKLITE

3364497  16/09/2016

NAVDEEP ARORA
ANSHU MAGGU
trading as ;SHALIMAR POLYMERS
C-79, SPORTS & SURGICAL COMPLEX, KAPURTHALA ROAD, JALANDHAR-144021 (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2013

DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Online Sale, Trading, Marketing & Import of Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
3364716  17/09/2016
SUDHIR JAIN
YOGESH JAIN
trading as :SUDHIR JAIN HOSIERY
B-III-717, CHOWK SAIDAN, CHATTI GALL, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing & Export of Hosiery & Readymade Garments.
Trade Marks Journal No: 1918, 09/09/2019, Class 35

DIRECTORS: VIJENDER KUMAR & ASHWINDER KAUR & MOHAMMAD IRFAN
trading as: SUHANA ENTERPRISES INDIA PRIVATE LIMITED
#84, SECTOR - 12, PANCHKULA, HARYANA - 134112.
SERVICE PROVIDERS

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since: 15/09/2016

DELHI
Retail services relating to sanitary installations, Retail or wholesale services for electrical machinery and apparatus, Electronic stock management services, Retail services for metal hardware.
3365485 17/09/2016
SANJIV VERMA
trading as ;VELITE PHARMACEUTICALS
GREWAL NAGAR, HAMBRAN, DISTT. LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :20/05/2005
DELHI
Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets including Services relating to Trading, Marketing & Import of Cosmetics including Essential Oils, Hair Oils, Hair Lotion; Beauty & Skin Care Products, Face Washes, Face Packs; Shampoo, Perfumery and Tooth Paste; Medicinal & Pharmaceutical Preparations.
3371751   27/09/2016
JITESH DEVJIBHAI VAGHASIYA
VARSHABEN DHARAMBHAI KANANI
trading as ;NEW SURAT SUPER STORE
5, CITY LIGHT ROW HOUSE, SATELLITE ROAD, NR. MAHADEV CHOWK, MOTA VARACHHA, SURAT - 395004, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :16/04/2015

AHMEDABAD
SERVICES RELATED TO DEPARTMENTAL STORE, MULTI LEVEL MARKETING, BUSINESS MANAGEMENT, EXPORT, IMPORT, WHOLESALER, RETAIL, OUTLETS, SUPER MARKET, RETAILING OF CONSUMABLE GOODS, THROUGH DEPARTMENTAL STORE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "SURAT" AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3373361    27/09/2016
SHAHID R. MAKANI
MR. JAYPALSINH B. ZALA
trading as ;DIVYATEJ AYURVEDIC
311, AMIDHARA COMPLEX, KENAL ROAD, OPP. SAMRAT HOTEL, RAJKOT 360 001 (GUJARAT) INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :09/02/2016
AHMEDABAD
RETAIL AND WHOLESALE OUTLETS, SHOWROOMS, MANUFACTURING, MARKETING, TRADING, ONLINE TRADING,
RETAILING AND WHOLE SELLING OF AYURVEDIC MEDICINE AND MEDICINAL PREPARATION, ADVERTISING,
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDED IN CLASS 35.
3389355  17/10/2016
STORIA FOODS & BEVERAGES LLP
Pinnacle Business Park, Unit No: S7-3, 7th Floor, Mahakali Caves Road, Shanti Nagar, Andheri East, Mumbai 400093, Maharashtra, India
Service Provider
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhyari, Pune- 411041, Maharashtra, India
Used Since :11/04/2016
To be associated with:
3389348
MUMBAI
Business administration; business management; franchising & franchised outlets; marketing with regards to serving of food & beverages, hotels, accommodations, restaurants, cafes, snack bars; providing technical assistance in the establishment and/or operation of restaurants, cafes, coffee houses and snack bars; retail services in the field of: coffee, tea, cocoa, packaged and prepared foods, wholesale distributorships, wholesale stores and wholesale ordering services all in the field of: coffee, tea, cocoa, packaged and prepared foods being services included in class 35
P. JACOB EASOW
trading as ;CREATION MAGNIFIQUE
A-1, MOLAX COMMERCIAL COMPLEX, CHEDDA NAGAR, CHEMBUR, MUMBAI - 400089
SERVICES PROVIDER
A INDAIN NATIONAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :07/09/2016

MUMBAI
IMPORTING, EXPORTING AND RETAILING, MARKETING OF CORPORATE GIFT, WATCHES, GARMENTS, FASHION
ACCESSORIES, ELECTRONICS INCLUDED IN CLASS 35
3397244   25/10/2016
MYSMARTPRICE WEB TECHNOLOGY PRIVATE LIMITED
trading as ;MySmartPrice Web Technology Private Limited
1-98/9/33, 35 & 37, P.No.28, 29 &30, 4th Floor GNR's RV Insignia, Image Garden Road, Silicon Valley, Madhapur, Hyderabad – 500081
Online Affiliate Services
Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA,KACHIGUDA, HYDERABAD-500027-AP
Used Since :14/07/2011
CHENNAI
Advertising, Business Management & Administration; On-Line Ordering Services Featuring A Wide Variety Of Consumer Goods; Online Market Place And Store Services Featuring Electronic Products, Fashion, Clothing, Apparel, Jewellery, Home Decor, Art & General Consumer Merchandise; Sales, Marketing, Marketing Research And Studies; Services Consisting Of The Registration, Rating, Composition, Compilation, Evaluation Of Services Provided By Different Service Provider And Sellers Of Products And Services Via Online And Offline Trading Channels; All Included In Class 35
SAMEER MOHAMED . P
PALAPURA HOUSE, PUTHUPARAMBA P.O, EDARIKODE (Via), MALAPPURAM - 676 501.
SERVICE PROVIDER
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :02/04/2009
CHENNAI
MARKETING AND SALE OF MOBILES, CELL PHONES, MOBILE PHONE ACCESSORIES, MOBILE POUCHES, SPARE PARTS, MOBILE ACCESSORIES, COMPUTER AND COMPUTER ACCESSORIES, ELECTRONIC PRODUCTS.
3401447  03/11/2016
SHRI SHANTADURGA APPARELS PVT. LTD.
SHOP NO. 2, BALJNATH YADAV COMP., W. E. HIGHWAY, OPP. TRAUMACARE HOSPITAL, JOGESHWARI (EAST), MUMBAI-400060
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :06/10/2016
MUMBAI
RETAILING AND WHOLESELLING OF LADIES WEAR, INCLUDING CHUDIDAR, PYJAMA, KURTJ, TOP, T-SHIRT, TROUSER, CLOTHING, READYMADE GARMENT INCLUDED IN CLASS 35
3402450  03/11/2016
RAMACHANDRAN
T.C - 37/150-1, Padma Nagar, East Fort, Trivandrum - 23, Kerala
Service Providers
an Indian Partnership Firm
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
retail or wholesale services for clothing, footwear, headgear, readymade garments, bags, accessories; on-line retail store services featuring a wide variety of consumer goods of others; wholesale and retail store services; the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; retail services featuring a wide variety of consumer goods
3413025  21/11/2016
MR. SHYAM DINESHBHAI BHUT
trading as ;SHYAM ENTERPRISE
202, SUN PLAZA APPARTMENT, 3- HARI NAGAR, B/H. RAIYA TELEPHONE EXCHANGE, RAJKOT
SERVICE PROVIDER
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT
Used Since :01/04/2012
AHMEDABAD
RETAILING OF CLOTHING, HOSIERY, COSTUMES, READY MADE GARMENTS, UNIFORMS, SWEATERS, COATS, SAREES, APRON, READY MADE DRESSES.
subject to restriction of the services in the state of GUJARAT only.
3414600  20/11/2016
PRAVINBHAI D. BARAIYA
MOHAMADAIYAZ H. SHERASIYA
MITESH D. SONI
MURLIDHAR A. GOHEL
trading as ;M/S. LIBERO EXPORT HOUSE
SURVEY NO-144, PLOT NO. 1 TO 3, OFFICE NO.123, 1ST FLOOR, ISCON PLAZA, 8-A, NATIONAL HIGHWAY, OPP. RAFALESHWAR GIDC, OLD JAMBUDIYA, MORBI - 363642. GUJARAT - INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :15/07/2015
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL OUTLET ENGAGE TO S.S.KITCHEN SINK, KITCHEN WARE ITEMS, HARDWARE AND FURNITURE FITTINGS, SANITARYWARE, BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW MATERIALS INCLUDED IN CLASS - 35.
3422676  29/11/2016
SHUBHLAXMI DIAMOND PRIVATE LIMITED
21/C, Plot No. 73, Satadhar Society Matawadi, L. H. Road, SURAT - 395006.
Services Provider, Distributor, Manufacturer and Merchant
a company registered and incorporated under the Indian Company Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :01/06/2016

AHMEDABAD
Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade;
Establishment and/or Operation of Retail Mailing; Promoting of the Goods and Services of Others by arranging for
Sponsor; Import and Export of Merchandise; Selling of Gemstones, Diamond, Gold, Silver, Pearl, Platinum, Precious Metal
and Ornament Made There Of; Business Management and Administration; Franchises Services; as included in Class – 35.
3422775  29/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Merchants and Service Providers
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
To be associated with:
3108806, 3128506
DELHI
Advertising, business management, business administration, office functions.
3429225  08/12/2016
SUBHASH CHAND GARG
trading as ;BHAGAT JI MISHTHAN BHANDAR
MANDI PATIA, HAPUR
SERVICE PROVIDER
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/01/1950
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS.
Trade Marks Journal No: 1918, 09/09/2019

3436801  19/12/2016
SHASHI SUDHANSHU
trading as; SHASHI SUDHANSHU
1101, Eternelle, S. No. 86, Baner, Pune, Maharastra - 411007
SERVICE PROVIDER
PROPRIETORSHIP
Address for service in India/Attorney address:
GOURAV GUNJAN
103, JAGAT TRADE CENTRE, PATNA-1

Proposed to be Used
MUMBAI
DIGITAL MARKETING INCLUDED IN CLASS 35.
3439831  23/12/2016
FAIZAN MEMON
trading as ;NOBLE ENTERPRISE
SHOP NO. 2098, UPPER GROUND, NEW PASHUPATI MARKET, MOTI BEGUMWADI, RING ROAD, SURAT - 395 002, GUJARAT.
SERVICE PROVIDER
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since :01/04/2011
AHMEDABAD
RETAIL AND WHOLESALE OF DRESS, SAREES, DRESS MATERIALS, TEXTILE FABRICS AND READYMADE GARMENTS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3463747  23/01/2017
MADHUBALA SRIVASTAV
trading as ;KREIOS PHARMA
PLOT NO. 754/10/5, FIRST FLOOR, MAKARPURA G.I.D.C VADODARA - 390010. GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PHARMACEUTICAL AND MEDICINES INCLUDED IN CLASS 35.
3484832  16/02/2017
GEETHA G.R.
trading as ;CosMyTick
# 660, 11th Main, Coffee Board Layout, Hebbal, Kempapura, Bengaluru - 560024
Service Providers
SRIDHAR RAO H.M
# 660, 11th Main, Coffee Board Layout, Hebbal, Kempapura, Bengaluru - 560024
Service Providers
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :14/06/2014
CHENNAI
online and offline retailing services
The mark should be used as a whole.
3485613  16/02/2017
K. JEGADEESWARI
trading as ;M/S. WELCOME OIL MILL
A-BLOCK, RE-HABILATION CENTRE, NEYVELI, CUDDALORE – 607801, TAMILNADU, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :09/02/2017

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF EDIBLE OILS, CORN OIL, EDIBLE VEGETABLE OILS, GROUNDNUT OIL, NUT OIL, SESAME OIL, OLIVE OIL, MAIZE OIL, COOKING OILS, COCONUT OIL, SOYA BASED EDIBLE OILS
KINJAL MAULIK PATEL  
trading as ;VODKA GIRL  
15, F.F, SMITA TOWER, NR, VISHRAM NAGAR, AUDA GARDEN, MEMNAGAR, GURUKUL, AHMEDABAD – 380052 ,GUJARAT ,INDIA  
SERVICE PROVIDER  
Address for service in India/Agents address: 
K.C. PATEL & CO.  
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat  

Proposed to be Used  
AHMEDABAD  
SHOWROOM OF READYM ade GARMENT, LADIESWARE, CHILDRENWARE, PERFUMS, GOGGLES, WATCHES, FOOTWARE, COSMETICS, IMMITATION JEWELRY IN CLASS -35
HARDIK VISHNUBHAI PRAJAPATI
HARDIK VISHNUBHAI PRAJAPATI
DARSHAN SUBODH KUMAR SHAH

trading as; DCT PHARMACEUTICAL

SHOP NO, 3 + 4, 3RD FLOOR, PARAS HOUSE, NR. PARBADI, OPP. V.S. HOSPITAL, MADALPUR GAM, ELLISBRIDGE, AHMEDABAD-380006, GUJARAT-INDIA.

SERVICE PROVIDER
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since: 08/04/2014

AHMEDABAD

SERVICES RELATING TO TRADING AND MARKETING OF MEDICINAL & PHARMACEUTICAL PREPARATIONS AND COSMETIC PRODUCTS, ADVERTISING, BUSINESS, ADMINISTRATION, OFFICE FUNCTIONS IN CLASS 35.
M/S. S.A.I. BRUSHES PVT. LTD.
104, NAGAR NIGAM ROAD, OPP. CITY POST OFFICE, INDORE, M.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/03/2017
To be associated with:
3505198, 3505199
MUMBAI
Trading, marketing, wholesaling, retailing, distribution, advertisement, business management, business administration, office function in respect of phenyl,; dishwash bar, detergent cake, dishwash liquid
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GAJANAN INDUSTRIES LTD.
UNIT NO. 803, THE CAPITAL, 8TH FLOOR, PLOT NO. C-70, G BLOCK, BANDRA KURLA COMPLEX, BANDRA EAST, MUMBAI-400051 (M.H.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/11/2007
MUMBAI
Trading, marketing, wholesaling, retailing, distribution, advertising, sales promotion, import-export services, business management, business administration, office function in respect of edible oil, allied products, pulses, spices, cereals, raw cashew nuts, seeds, agriculture, horticulture and forestry products and grains
Nationz
Network

3591667  14/07/2017
ATIONZ
#850, 1st Flr, 10th Cross, 16th Main, BTM 2nd Stage, Bangalore - 560076
PARTNERSHIP FIRM
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Online advertising on computer networks
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3648439  03/10/2017
C.R. JAGANNATHAN
PLOT NO. 39, F3, 1ST FLOOR, VIVEKANANDAR STREET, SRINIVASA NAGAR, MADIPAKKAM NORTH, CHENNAI - 600091
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, ONLINE SALE, IMPORT AND EXPORT OF FOOD PRODUCTS
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS NATURE SEPARATELY EXCEPT
SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
3696527    06/12/2017
MRS. KANCHAN NITIN SHENDE
Krishiratna, Plot No. 2, Parijat Society, Vasant Baug Bus Stop, Bibwewadi Road, Pune - 411 037
Proprietor
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE - 411011
Used Since : 01/11/2017
To be associated with:
3696526
MUMBAI
Retailing; Selling and Trading of Branded Products Namely Bakery Products; Confectionery; Milk and Milk Products; Grains; Agriculture Products; Ice Cream; Cake; Pastry; Vegetables; Seeds; Fresh Fruits; Food Stuff for Animals; Flowers
Mark to be used as substantially shown and no rights over the words "The Sugar Factory" separately.
SWAMI FILMS ENTERTAINMENT PVT. LTD
Gaondevi Temple Premises, New Link Road, Near Oshiwara Police Station, Andheri West, Mumbai – 400 102
Private Company registered under the companies Act

Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI
ADVERTISING AND BUSINESS SERVICES; BUSINESS CONSULTATION AND MANAGEMENT SERVICES IN THE FIELD OF TELEVISION BROADCASTING ALL INCLUDED IN CLASS 35
TRUWOOD
3702992    14/12/2017
M/S. TRUWOODS PRIVATE LIMITED
9-19- 56/3, CBM Compound, VIP Road, Visakhapatnam-530003, Andhra Pradesh, India
A Company incorporated under the Indian Companies Act 1956
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :03/12/1998
CHENNAI
Wholesale Services For Furniture; Retail Services For Furniture; Online Wholesale Store Services Featuring Furniture;
Online Retail Store Services Featuring Plywood, Veneer, Wood Based Products, Flooring Furniture.
3710215  23/12/2017
SAGAR SHIRISH BHOITE TRADING AS DR. BHOITE’S CHARAK AYURVED
F – 2, Ranjana Arcade, Civil Hospital Road, Powai Naka, Satara – 415 001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/1996
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF AYURVEDIC MEDICINES
3711883  26/12/2017
VIMAL SAREE EMPORIUM
21, New Market, Bhopal - 462 002
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 14/06/1981

MUMBAI
Display, Distribution And Supply In The Respect Of Garments And Readymade Garments, Clothing, Retail Chain Stores, Wholesale And Retail Outlets
ROBIN RANJAN
#45, Buchappa street 21st cross, Near Rama Temple, Ejipura Viveknagar Post, Bangalore - 560047
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Retail services for clothing
3721293  08/01/2018
PASUMAI PHARMACIES INDIA PVT LTD
 trading as ;PASUMAI PHARMACIES INDIA PVT LTD
NO.10, DINDUGUL ROAD, PALANI - 624 601, TAMIL NADU. INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :01/01/2007
CHENNAI
WHOLESALE, RETAIL, MARKETING, DISTRIBUTING OF MEDICINAL AND PHARMACEUTICAL PREPARATION.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3745812  06/02/2018
MR. SANCHIT MANGAL TRADING AS TRACK WORLD
3, Indrasan Complex 1, Jaora Compound, Indore - 452 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
3747609  07/02/2018
VINOD KUMAR JAIN TRADING AS ANGEL FINE JEWELLERY
SHOP NO 1, 11/13, LADIWALA CHAMBER, SHEIKH MEMON STREET, NEAR SURTI HOTEL, KALBADEVI ,MUMBAI- 400002
PROPRITORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :05/05/2015
MUMBAI
THE BRINGING TOGETHER, EXHIBITION & DISPLAY FOR THE BENEFIT OF OTHERS, OF A VARIETY OF PRECIOUS AND SEMI PRECIOUS GEM STONES, DIAMOND & GOLD JEWELLERY, IMITATION JEWELLERY THROUGH RETAIL OUTLETS, SHOWROOMS & STORES INCLUDING MARKETING, DISTRIBUTION, ADVERTISEMENT, IMPORT, EXPORT AND RETAILING SERVICES INCLUDED IN CLASS 35
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
CIERIE

3749627   10/02/2018
MEET RATHOD PROPRIETOR OF EXCITE SHOPPERS
Room No. 6, Ground Floor, Laxmi Building, Dr. M.C. Jawale Marg, Dadar West, Mumbai – 400028.
Proprietorship Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Online Advertising and Business through electronic media
VG

3753933  14/02/2018
MR.SPD.VENUGOPAAL., TRADING AS M/S. VG HOME APPLIANCES.
274-Uthukuli Road, Near GH, Kunnathur, Tirupur(Dist)-638 103, Tamilnadu, India.

Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Used Since :20/05/1995
CHENNAI
An Outlet Engaged in the Sales of Home Appliances.
ZUVINOR
3756636  17/02/2018
Jameel Ahmad Trading As Zuvinor Pharmaceuticals
Shop No. 61, Grace Square, Behind Kausa Talao, Opposite Stadium, Kausa, Mumbra, District Thane, Maharashtra – 400 612
Proprietorship Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Proposed to be Used
MUMBAI
Retailing, Wholesaling, Importing, Exporting, Marketing, Reselling, Distributing And Trading Of Pharmaceutical Products And Medical Supplies Business Assistance, Management, Administration, Advertising, Marketing And Promotional Services In Respect Of Pharmaceutical Products And Medical Supplies All Included In Class 35.
3768149  01/03/2018
SUMESH . S
M/s. MOTHERS CHAPPATHI, XXIII / 519, MEVARAM, THATTAMALA P.O, KOLLAM - 691 020.
INDIVIDUAL
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :06/10/2015
CHENNAI
WHOLESALE, RETAIL, DISTRIBUTION, OF CHAPPATHI, HALF COOKED FOOD PRODUCTS
subject to the mark should be use as a whole.
PRM360
3769083  04/03/2018
PATHURI NITESH REDDY
NO. 3-4-174/21/2, RADHAKRISHNA NAGAR ATTAPUR, HYDERGUDA, K V RANGAREDDY, HYDERABAD - 500048
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Used Since :02/07/2015

CHENNAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES RELATING TO PROCUREMENT.
GHOOMAR
3776750  13/03/2018
SAPNA SHANKARLAL BHATI TRADING AS S R CREATIONS
A/56 VIJAY KUNJ NEHRU ROAD VAKOLA SANTACRUZ EAST MUMBAI 400055
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE, RETAIL AND ONLINE RETAIL SERVICES; RETAIL SERVICES IN RELATION TO JEWELLERY; WHOLESALE SERVICES IN RELATION TO JEWELLERY; ADVERTISING SERVICES RELATING TO JEWELRY; ONLINE RETAIL SERVICES RELATING TO JEWELLERY; RETAIL SERVICES IN RELATION TO PENS, PRECIOUS STONES, HOROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS. GIFT ARTICLES, ACCESSORIES, WATCHES, JEWELLERY, FOOTWEAR; HEADGER; BAGS, FURNITURE, WOODEN ARTICLES; ORGANISATION OF FASHION SHOW EXHIBITION; IMPORT AND EXPORT SERVICES; TRADING SERVICE; SHOPPING CENTER; SHOP WINDOW DISPLAY ARRANGEMENT; RETAIL DEPARTMENTAL STORE; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS ALL INCLUDED IN CLASS 35
3787827  24/03/2018
T.M. SANTHANA GOPAL
135, Sangagiri Road, Tharamangalam, Salem - 636502.
PROPRIETOR
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.
Used Since : 23/11/1994
CHENNAI
Advertising; business management; business administration; office functions, display, exhibition, wholesale, retail & marketing of jewellery, gold ornaments, precious stones, imitation ornaments, silver ornaments, diamonds & gift articles

Transliteration : SRI KARPAGAM JEWELLERS
3789051 26/03/2018
MR. ABHISHEK MODH SARAF TRADING AS PRISTINE CREATIONS
Gokul Govind Apartment, Mangalmurti Square, Beside Jog Caterers, Nagpur - 440 022
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Display Distribution Supply in respect of Wooden flooring, Vinyl plank flooring, Carpets, Wallpaper, Outdoor blinds of textile, Curtains made of textile fabrics, Foam mattresses, Blanket, Linen (Bed -), Mattress, Furnishing fabrics, , Retail Chain Stores, Wholesale And Retail Outlets.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3789654  27/03/2018
V. RAJYA LAKSHMI, PROPRIETOR OF M/S. AMAYA DAIRY
NO.126/1D2, RAMNAYANI KUPPAM, MADHANUR BLOCK, AMBUR TALUK, VELLORE – 632 107, TAMILNADU, INDIA
Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :01/07/2017

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF MILK AND MILK PRODUCTS,
OILS, FRUITS AND VEGETABLES; JELLIES, HONEY, EGGS, ICE CREAM, WAFERS; RICE, SPICES, FLOUR, SUGAR, SALT,
BISCUITS, CAKES, CHIPS, PUDDING AND SALADS; COFFEE BEVERAGES, SOFT DRINKS, JUICE BEVERAGES AND
ENERGY DRINKS

Subject to use the mark as shown in the form of representation.
3792038  29/03/2018
MAXY GEORGE KONOTH
Survey No. 39, Mathe Nagar, Lane no. 5, Vadgaosheri, pune 411014
PROPRIETOR

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
MUMBAI

BUSINESS MANAGEMENT OF PERFORMING ARTISTS, ADVERTISING, DISTRIBUTION OF TELEVISION PROGRAMME, DISTRIBUTION OF VIDEO PROGRAMMES, MANAGEMENT CONSULTANCY, MARKETING RESEARCH, MARKETING STUDIES, PUBLICITY AGENCIES, PUBLICATION OF PUBLICITY TEXTS, DISTRIBUTION OF SPORTS PROGRAMMES, SPORTS ADVERTISING, RADIO ADVERTISING, RADIO COMMERCIALS, TELEVISION ADVERTISING, TELEVISION COMMERCIALS BEING SERVICES INCLUDED IN CLASS 35”.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KHelo INDIA.
ELEON

3792315    29/03/2018

INFINITI RETAIL LIMITED.
UNIT NO. 701 & 702, 7TH FLOOR, KALEDONIA, SAHAR ROAD, ANDHERI EAST, MUMBAI 400069.

SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

DEMONSTRATION OF GOODS FOR RETAIL PURPOSE; PROVIDING BUSINESS AND PRODUCT INFORMATION ON WEB SITE; E-COMMERCE SERVICES, RETAIL WEB SITES AND MOBILE APP; HANDLING ORDERS VIA OTHER ONLINE SERVICES, DISTRIBUTION SERVICES; RETAIL OUTLETS AND DEPARTMENTAL STORES; COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; PROCUREMENT SERVICES; ADVERTISING OR SALES PROMOTION; ORGANIZATION OF SHOWS / EXHIBITION / TRADE FAIRS FOR COMMERCIAL PROMOTION; ADVERTISING IN PRINT AND ELECTRONIC MEDIA; MARKETING.
CODA TECHNOLOGY SOLUTIONS PRIVATE LIMITED
NEW NO.37, OLD NO.16, 1ST FLOOR, BRINDAVAN STREET EXTENSION, WEST MAMBALAM CHENNAI Chennai TN 600033.

Service Providers
Private Limited Company

Address for service in India/Agents address:

GIFTSON ABRAHAM J.
OLD NO.16, NEW NO.33, FOURTH STREET, LAKSHMI NAGAR, VELACHERY, CHENNAI-600042.

Proposed to be Used

CHENNAI

PROVISION OF COMPUTERISED INFORMATION RELATING TO BUSINESS RECORDS, PROVISION OF COMPUTERISED DATA RELATING TO BUSINESS, PROVISION OF COMMERCIAL BUSINESS INFORMATION BY MEANS OF A COMPUTER DATABASE, PROVISION OF INFORMATION RELATING TO COMMERCE, PROVISION OF INFORMATION AND ADVISORY SERVICES RELATING TO E-COMMERCE, PROVISION OF BUSINESS DATA

Subject to restriction with in Tamil Nadu.
SHOPIFY
3792983 30/03/2018

SHOPIFY INC.
150 Elgin Street Ottawa, Ontario K2P 1L4

Body Incorporate

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 01/07/2006

MUMBAI

Business management and marketing consultation; business management services for online stores; business management services relating to information and data compiling and analyzing; business marketing consultation; online retail store services featuring computer software for use in the retail and e-commerce industry.
3795087  03/04/2018
SHOPIFY INC.
150 Elgin Street Ottawa, Ontario K2P 1L4
Body Incorporate

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since :11/05/2012

To be associated with:
3792983

MUMBAI

Business management; business management and marketing consultation; business management services for online stores; business management services relating to information and data compiling and analyzing; business marketing consultation

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3796552  04/04/2018

K. P. VARGHESE
9/428-1, White Star Auditorium, Manorama Junction, Thrissur-680001
Individual

Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840, KANAKATHARA LANE CONVENT ROAD, COCHIN-35.
Used Since : 01/04/2017

CHENNAI
Retail services provided by hypermarkets.

No exclusive right over the word “Hypermarket” separately except as substantially shown in the representation of the mark.
3797469    05/04/2018
M/S SUMIRAN FOOD AND BEVERAGES
690, HARE KRISHNA VIHAR NEPANIA INDORE-452010 M.P.

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
ADVERTISING & MARKETING FOR PACKAGED DRINKING WATER
3804438  11/04/2018
SANJAY AMILAL SHAH TRADING AS SANJAY CHEMICALS
277/2 Bhaveshwar Villa, Road No.31, Scheme No.06, Sion (E), Mumbai – 400 022
Proprietorship
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Advertising Services; Business Management, Business Administration And Office Functions; Services Through Mail
Order Catalogues And Electronic Media Namely Websites And Television Shopping Programmes; Retailing, Wholesaling,
Importing, Exporting Trading, Distributing, Marketing, Reselling, Of Chemicals Used For Preparing Medicines And
Pharmaceutical Products; Medical Equipments, Machinery And Parts Thereof Included In Class 35
3809826 18/04/2018
MR. SAYED RIZWAN SAYED HUSAIN TRADING AS SUN OPTICAL
Shivaji Market, Bapat Chowk, Amravati - 444 601
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/10/2000

MUMBAI
Display, Distribution and supply in the respect of Sun glasses & Spectacles, Wholesale and retail outlets
3821605   02/05/2018
TREBAX SOLUTIONS PRIVATE LIMITED
FLAT NO.11 RAMBAG APARTMENT NEAR VIDYA VIKAS CIRCLE, GANGAPUR ROAD, NASHIK, MAHARASHTRA, INDIA, 422013
BODY CORPORATE
Address for service in India/Agents address:
PRIVANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3827329   08/05/2018
DESIGNER HOME ACCESSORIES INDIA PRIVATE LIMITED
Inside Wankhede Stadium, North Stand E & F Block, D Road, Churchgate, Mumbai, Maharashtra - 400020
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services of Clothing, Jewellery.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TACKLE
3844308 26/05/2018
TACKLE MANAGEMENT PRIVATE LIMITED
H.NO. 3-4-1013/2/3, ICICI BANK LANE BARKATPURA, KACHIGUDA, HYDERABAD
Private Limited
Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA, KACHIGUDA, HYDERABAD-500027-AP
Used Since: 30/09/2014
CHENNAI
Advertising; Business Management; Business Administration; Office Functions; Commercial Management; Marketing Management; Consultancy, Information And Advisory Services Relating To Management, Advertising, Business, Commercial And Marketing Management And To Business Administration; Personnel Management; Employment Agency Service; Tax Filing Services; Organization Consultancy; All Included In Class 35
3855882   10/06/2018

LALITKUMAR PANNALAL MALI
11/106, Main Road, Kumbhar Galli, Ichalkarnji, Hatkanangle, Dist.-Kolhapur, Maharashtra-416115
Propreitor

Address for service in India/Agents address:
PADMASINH BALASAHEB PATIL
1678, E, 1ST FLOOR, FLAT NO.FF-4, VITHHAL COMPLEX,

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
Trade Marks Journal No: 1918, 09/09/2019 Class 35

3862847  18/06/2018
PURVA ANIL GAIKWAD
A1-304, DODKE PARK, NEAR ATUL NAGAR, PUNE-411058
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Retail or Wholesale services for clothing, Advertising services relating to clothing, Online retail or Wholesale store services featuring clothing, Advertising services in the field of clothing
3864921 20/06/2018
SOU, SUMITRA NANDKUMAR ATHANE TRADING AS RAVINDRA VASTRA NIKETAN
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF READYMADCE GARMENTS, SAREES, DRESS MATERIAL, HOSIERY & CLOTHES
3866005    21/06/2018
PAWAN KUMAR KATTE
GHAR NO 111, SIDDHESHWAR BK, SIDDHESHWAR, TALUKA SUDHAGAD,DISTRICT RAIGAD,SIDDHESHWAR-410205
The Trade Mark Act 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
KANISHK MEGATRADE

3868127    22/06/2018

RANJEET GUPTA
CHAWL NO. 32, NEAR SHANTARAM HEGDE CHAWL, PESWALI-421306, MAHARASHTRA
INDIVIDUAL

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
Wholesale, Retail, Distribution, Trading, Marketing, Advertising, Import and Export relating to Medicinal and Pharmaceutical preparations.
J. R. ELECTRICALS

3871750  27/06/2018

NASIR RAHIMAN SHAikh TRADING AS J. R. ELECTRICALS
At/Post – Upalai Thonge, Tal. Barshi, Dist. Solapur – 413 401

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :30/06/2014

MUMBAI

DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF ELECTRICAL MATERIAL
3872946  28/06/2018
M/S KARANI CHILLIES
Plot No. 181, Middle Ring Road, Wardhaman Nagar, Nagpur, Maharashtra
{Partnership Firm

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :19/01/1962

MUMBAI
Advertising, Business Management, Office Functions, Business Administration of Spices, Red Chillies, Red Chilly Powder
DEEPAK BHATURAO PATIL TRADING AS GAJANAN SUGANDHALAY
G – 15, 16, Lane No. 5, Kisan Batti Chowk, Nakoda Complex, Dhule – 424 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :04/01/1975

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF AGARBATTI, PERFUME, DHOOP, CAMPHOR, SPRAY & ATTAR
3874245  29/06/2018
CHAUDHARI MILIND PRALHAD TRADING AS JAI GAJANAN AGRO FARM
Gat No. 65/A1/D5, Mohadi Shivar, Jalgaon – 425 002
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
DISPLAY, DISTRIBUTION & SUPPLY OF EGGS
3875658  02/07/2018
M/S. DIGIVAL SOLUTIONS PRIVATE LIMITED
NO: 01A, RAILWAY STATION ROAD, ALANDUR, CHENNAI - 600 016, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF BREAD BUNS, BISCUITS, OATMEAL BISCUITS , COOKIES, CREAM CAKES, FRUIT CAKES, ALMOND,BUTTER,CEREAL COOKIES AND CHOCOLATE , CHOCOLATE COATED COOKIES, MUFFINS, FRUIT-BASED FILLINGS FOR CAKES AND PIES, CANDIES, CHOCOLATES, FILLED CHOCOLATES, DRIED FRUITS, SAFFRON [SEASONING], HONEY , MEDICATED SWEETS, SUGAR-FREE SWEETS, HONEY-BASED BEVERAGES, NON-ALCOHOLIC , SPICED ALMONDS AND CASHEWS, PEANUTS AND MIXED NUTS; ROASTED ALMONDS, DATES AND DRIED DATES;

MR. HARILAL MAVJI DUBRIYA TRADING AS MAYANK APPARELS
101, 1st Floor, Desh Udyog Mandir Ind, Caves Road, Behind High Tech Ind, Near Bank Of Baroda, Jogeshwari (East) Mumbai - 400060
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 17/02/2010

To be associated with:
1923632

MUMBAI
DISPLAY, RETAILING & SUPPLY OF READYM ade GARMENTS.
Proposed to be Used
Mumbai
Sales, Marketing and Trading of Water Filtration, Computer, A/C, LED TV and CCTV
FOUR ELEPHANTS

3880451 06/07/2018

GURPREET KAUR
C 2202, Oberoi Splendour, Opp. Majas Bus Depot, Andheri East, Mumbai – 400060
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes; provision of an on-line marketplace for buyers and sellers of goods and services; Retail, Wholesale, Import, Export whether online or offline of goods.
3881818  07/07/2018
VISHHAL KISAN TILEKAR
AT POST SHELARWADI, KHAMGAON, TAL-DAUND, PUNE-412214
Proprietor
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Proposed to be Used
MUMBAI
Wholesale, retail services including online and offline wholesale / retail; import, export, marketing and distribution of eye
glasses, spectacles [optics], sunglasses, goggles, anti-dazzle shades, anti-glare glasses, eyeglass frames, spectacle
frames, optical lenses, correcting lenses, lenses for sunglasses, spectacle lenses, optical apparatus and instruments,
eyeglass chains, eyeglass cords, contact lenses, containers for contact lenses and spectacle cases.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
Global Gifting Solution

3882023  07/07/2018
PREET K UPPAL
FLAT NO. 1507, F WING, MUMBAI-400060
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
online retail services
TAX SHELTER

3883049   09/07/2018
MRS PRACHI AMIT SAWANT
OFFICE NO 102, EKVEERA NIWAS, OPP VARAD HOSPITAL, UTHALSAR ROAD, UTHALSAR, THANE W 400601
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/04/2013

MUMBAI
Tax filing services; Tax return advisory [accountancy] services; Income tax preparation services; Tax auditing services; Tax preparation services; Tax preparation and consultancy services;
3884233    10/07/2018
DEEPSHIKHA DILIP JAIN
48, ACHARAT BAUG CHS LTD, P M ROAD, SANTACRUZ WEST, MUMBAI SUBBARBAN, MAHARASHTRA - 400054
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3884521 09/07/2018
OSSUM OUR OPPORTUNITY PRIVATE LIMITED
Flat no. 3, S No. 20 Hno. 3/2, Sahyadry House, Bavdhan, Bavdhan, Pune - 411021
Private Limited Company Incorporated under Companies Act

Address for service in India/Attorney address:
BHAVIK SALIA
703, Vijay Tower, Dr. Lazarus Road, Charai, Thane

Proposed to be Used
MUMBAI
Branding, Marketing, Advertising, Wholesale, Retail, Direct Selling, Online Selling, Selling via Electronic media

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHOPPING..
3886550  13/07/2018
M/S. KPM NATURE MARKETING PVT LTD
NO. 2/2, MANIMEGALAI STREET, ADVAITHA ASHRAM ROAD, FAIRLANDS, SALEM – 636016, TAMILNADU, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :28/02/2013
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT AND SHOWROOM SALES OF MILK PRODUCTS, BUTTER, BUTTERMILK, DAIRY PRODUCTS, JELLIES, JAMS, FRUIT SAUCES, FRUIT JAMS, FRUIT JELLIES, VEGETABLE PRODUCTS, PICKLES, MIXED PICKLES, FRESH VEGETABLES AND FRUITS, HONEY, OAT FLAKES, SUGAR, QUINOA, WHEAT AND WHEAT FLOUR, FLOORS OF CEREALS, RICE, BARLEY, BESAN, MAIZE, RAVA, CORNFLOUR, PREPARATIONS MADE FROM CEREALS, SPICES, MASALA, CURRY POWDER, PAPAD, HONEY, YEAST, BAKING POWDER, KETCHUP, INSTANT FOOD MIXES, NOODLES, CONFECTIONERIES, BISCUITS, CHOCOLATES, BREAD, FRESH BREAD, BUNS, CAKES
3887387  13/07/2018
MR. ALHAMD KANCHWALA
7/Basant Park, R.C. Marg, Chembur East, Mumbai 400071
Individual
Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069
Used Since :01/01/2018
MUMBAI
Advertising, Business management, Business administration and Office functions.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

3889635 17/07/2018
MEELAN KITCHENWARE
12-13, V.C.V. ROAD, NEAR DENA BANK, COIMBATORE-641 002 (INDIA)
INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
V.S. CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.

Proposed to be Used
CHENNAI
WHOLESALER AND RETAILER OF KITCHEN BASKET, S.S. GLASS FITTINGS AND PLYWOOD MICA INCLUDING IN CLASS-35
SAPTA KONKAN

3891562  18/07/2018

PRASHANT ASHOK PATKAR
ROOM NO. 12, SURAJ NAGAR, JB NAGAR, ANDHERI - KURLA ROAD, ANDHERI EAST, MUMBAI, PINCODE - 400 059,
MAHARASHTRA, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL STORE SERVICES; WHOLESALE STORE SERVICES; ON-LINE RETAIL STORE SERVICES; ON-LINE WHOLESALE STORE SERVICES; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; ORGANISATION, OPERATION, AND SUPERVISION OF CUSTOMER LOYALTY SCHEMES; AND ON-LINE RETAIL SERVICES FOR DOWNLOADABLE BOOKS, MUSIC, MOVIES, GAMES, AND RING TONES INCLUDED IN CLASS 35.
3894043   21/07/2018
WORLDEX EXHIBITIONS PTE. LTD .
1 EXPO DRIVE, #02-01, SINGAPORE-486150
DIRECTORSHIP

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
ARRANGING, CONDUCTING OR ORGANIZING EXHIBITIONS FOR ADVERTISING, BUSINESS, COMMERCIAL OR TRADE PURPOSES; ARRANGING, CONDUCTING OR ORGANISING TRADE FAIRS OR TRADE SHOWS; RENTAL OF ADVERTISING SPACE; ADVERTISING SERVICES; PROVIDING BUSINESS OR COMMERCIAL INFORMATION
MYRA
3896402 24/07/2018
ABDUL MOHID KHAN
PLOT NO 34 LINE NO G ROOM NO 8 SHIVAJI NAGAR,GOVANDI,MUMBAI-400043
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Provision of an on-line marketplace for buyers and sellers of goods and services
FOCUS INTEGRATED MARKETING COMMUNICATIONS LLP
1118, 11TH FLOOR, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI-400 021
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
Mumbai
MARKETING CONSULTING
MRS. CHANDRIKA SURI, SOLE PROPRIETOR OF M/S. RETAIL MARKET MOVERS
2801, VERONA, HIRANANDANI GARDENS, POWAI, MUMBAI 400076, MAHARASTRA, INDIA

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048
Used Since :15/03/2011

MUMBAI

Advertising, Advertising Agencies, Advertising matter (Dissemination of-), Advertising Space (Rental of-), Advice for Consumers (Commercial information and-), [Consumer Advice shop], Assistance (Business Management-), Business Consultancy (Professional-), Business Management and Organizational Consultancy, Business Management Assistance, Business Organization Consultancy, Business Research, Commercial Information and advice for consumers [consumer advice shop], Commercial or industrial management assistance, Communication media (Presenting of goods on-), for retail purposes, Compilation of Statistics, Consultancy (Professional Business-), Consumers (Commercial Information and advice for-) [consumer advice shop], Distribution of samples, Exhibitions (Organization of-) for commercial or advertising purposes, Import-Export agencies, Industrial Management Assistance (Commercial or-), Information Agencies (Commercial-), Information (Business-), Investigations (Business-), Licensing of the goods and services of others (Commercial administration of the-), Management (Advisory services for business-), Management assistance (Commercial or industrial -), Management consultancy (Personnel -), Marketing research, Marketing studies, On-line advertising on a computer network, Organization of exhibitions for commercial or advertising
purposes, Organization of trade fairs for commercial or advertising purposes, Outsourcing services [business assistance], Presentation of goods on communication media for retail purposes, Procurement services for others [purchasing goods and services for other businesses], Public relations, Publicity, Publicity Agencies, Publicity Texts (Publication of-), Publicity texts (Writing of-), Radio advertising, Radio Commercials, Recruitment (Personnel-), Rental of Advertising space, Rental of advertising time on communication media, Rental of vending machines, Rental (Publicity material-), Research (Business-), Retail purposes (Presentation of goods on communication media, for-), Sales promotion for others, Samples (Distribution of-), Statistics (Compilation of-), Television advertising, Television commercials, Trade fairs (Organization of-) for commercial or advertising purposes, Updating of advertising material, Vending machines (Rental of-), Writing of publicity texts
3901707  30/07/2018
RAJA DASHRATH MAURYA
SHOP NO - 6, AAI SHITLAI APARTMENT, KARGIL NAGAR, VIRAR (EAST), PALGHAR – 401305, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAILING & ONLINE TRADING OF MOBILE ACCESSORIES & ELECTRONICS
MR. NILESH PRALHADRAO AUTE TRADING AS AMRUT HEALTH CARE
At Post Apegaon, Tal. Paithan, Dist. Aurangabad - 431121
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :30/12/2016

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY BIO MEDICAL EQUIPMENT

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1918, 09/09/2019  Class 35

3902425  31/07/2018
MAXPRO QUALITY SOLUTIONS
H.NO. 8-361/4/1, FLAT NO. 141/1, M.N REDDY NAGAR, QUTHBULLAPUR, CHINTAL, MEDCHAL - MALKAJGIRI - 500 054,
TELANGANA, INDIA.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
KARUNADHARA REDDY TIPPIREDDY
Flat No.C-3, 2nd Floor, Pavan Enclave, Opp:HDFC Bank, Dabagardens Main Road, Visakhapatnam - 530020, Andhra Pradesh, India

Proposed to be Used
CHENNAI
ISO CONSULTANCY

KAMAXI OVERSEAS CONSULTANTS
4th Floor, Rangavi Building, Near Margao Municipal Council, Margao, Goa - 403601
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since : 01/05/2004

MUMBAI
MAN POWER RECRUITMENT SERVICES
3907352  04/08/2018
MR. SAGAR VINAYAK NAGARE TRADING AS PANKAJ JEWELLERS
Main Road Chowdi Chowk, In Front Of Talathi Karyalaya, Sangamner, Ahmdenagar -422605
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :25/02/2005

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF JEWELLERY
for use in state of Maharashtra only.
3909259 06/08/2018
MR. DIGAMBAR PANDHARINATH THOMBARE
At Shelu, Post. Ambethan, Taluka Khed - 410 501
Individual

Address for service in India/Attorney address:
PRAFULLA SUHAS PARANJAPE
19, Sheela Apartment, Tulshibaugwale Colony, Sahakarnagar No. 2, Pune – 411 009

Proposed to be Used
MUMBAI
Advertising, Business Management, Business Administration and Office Functions, Enabling Persons, Organizations, etc. to Conveniently Purchase & Sell the Goods through Retail & Wholesale Stores; Marketing And Advertising those Goods and Service; Offline & Online Trading Services to Facilitate the Sale of Goods by others and Overall Trading Experience in Connection Therewith; Offline & Online Retail Services; Offline & Online Retail and Wholesale Distributorship Services of Products and Goods including but not limited to General Merchandise And General Consumer Goods; Offline & Online Retail and Wholesale Distributorship Services; Information Services, namely, Providing Information about Products, Availability of Specific Products of Interest.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3910294  07/08/2018
NDSB GLOBAL COMMERCE PRIVATE LIMITED
PLOT 151, 07/D2, CELESTA SPINE ROAD NEAR PAWAR VASTI S NO 17, NEW PRADHIKARA PUNE-412114
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3911111  08/08/2018
V MEDIA SERVICES
UG-16, 6-2-941, Moghal's Emami Mansion, Opp. Shadan College Lane, Khairatabad, Hyderabad-500004, Telangana, India
Proprietorship Firm; Proprietor Name - KADARI SREEDHAR

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :19/01/2018

CHENNAI
Advertising agency services, publicity agency services, news clipping services, television advertising, radio advertising, production of advertising films, business management and organization consultancy, advisory services for business management, consultancy regarding public relations communication strategies, design of advertising materials, marketing research, marketing, on-line advertising on a computer network, opinion polling.
3911263  08/08/2018
MR. KALPESH H. KAPADIA TRADING AS KAVACH CREATION
K-29/30, OLD SONAL INDUSTRIES, KANCH PADA, RAMCHANDRA LANE EXTN., MALAD (WEST), MUMBAI-400 064
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAILING OF MEN'S ETHNIC WEAR, READYMADE GARMENTS
KK BEAUTY

3911666  08/08/2018

NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compund, Worli, Mumbai 400 013, Maharashtra, India
A company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices; pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
3912439  09/08/2018
DHEERAJ CHAPLOT TRADING AS NEMICHAND JEWELS,
404, ANURAG BUILDING, 4 TH FLOOR, (NEAR MEHETA INDUSTRY), LIBERTY GARDEN, MALAD (WEST), MUMBAI – 400 064, MAHARASHTRA,
PROPRIETORSHIP

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :09/06/2015

MUMBAI
THE BRINGING TOGETHER, EXHIBITION & DISPLAY FOR THE BENEFIT OF OTHERS, RELATED TO THE SALE OF A VARIETY OF PRECIOUS AND SEMI PRECIOUS GEM STONES, DIAMOND & GOLD JEWELLERY, IMITATION JEWELLERY THROUGH RETAIL OUTLETS, SHOWROOMS & STORES INCLUDING MARKETING, DISTRIBUTION, ADVERTISEMENT, IMPORT, EXPORT AND RETAILING SERVICES ALL BEING SERVICES INCLUDED IN CLASS 35.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3913234  10/08/2018
UMESH UTTAM RAWOOL
804, COLUMBIA D, CASA RIO, PALAVA, KALYAN SHIL ROAD, DOMBIVALI EAST, KALYAN, MUMBAI-421204
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
3914301  11/08/2018
DUBARIYA HARI RAMJI
SATYAM HARMONY, B-1301, PLOT NO.66, SECTOR 8A, AIROLI, NAVI MUMBAI - 400708
AN INDIVIDUAL
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :01/04/2006

MUMBAI
PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE
MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ADVERTISING, BUSINESS INQUIRIES,
MARKETING, ORGANIZATION OF EXHIBITIONS & TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES,
MARKETING RESEARCH, ADMINISTRATION OF FREQUENT FLYER PROGRAMS, COMPILATION OF INFORMATION INTO
COMPUTER DATABASES, PUBLIC RELATIONS, WRITING OF PUBLICITY TEXTS, SPONSORSHIP SEARCH,
OPTIMISATION FOR SALES PROMOTION, WHOLESALE AND RETAIL SERVICES IN THE FIELD OF STATIONERY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Novelty..
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3916896  14/08/2018
AGNUS PHARMACEUTICALS PVT. LTD.
F-15, FIRST FLOOR, KAIRALI COMPLEX, THONDAYAD, CHEVAYUR CALICUT, KOZHIKODE DIST, KERALA - 673 017.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :01/04/2009

CHENNAI
Wholesale, retail and marketing of medicines and Pharmaceutical products.
3918921  17/08/2018
ANUPAM RAJENDRA SHETE
Mahaveer Nagar, Near Bank Of India, Hupari, Kolhapur-416203
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
DISPLAY, DISTRIBUTION & SUPPLY JEWELLERY
GOOD EATS HOSPITALITY SERVICES LLP
# 12, Sagar Society, Donapaula, Goa – 403 004
Limited Liability Partnership

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF FOOD PRODUCTS & BEVERAGES
IFTEKHAR P INAMDAR
trading as ; HANDS ON
CHASHM-E-SHAHI, LANE NO. 6, KOREGAON PARK, PUNE, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
KRISHNA KUMARAN U G MENON
302, gurudham CHS LTD, PLOT NO.65/66, SEC - 4, NEW PANVEL(E)410206
Used Since: 14/12/2017

Mumbai
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTION
3923724    23/08/2018
M/S. SRI SUKRUTHA AGRI TRADE
NO.201 (318), 14TH CROSS, MRS LAYOUT, SUNKADAKATTE, BANGALORE – 560091, KARNATAKA, INDIA
Partnership
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES OF MAIZE OIL, CORN OIL, SOYBEAN OIL, OLIVE OIL,
COCONUT OIL, PEANUT OIL FOR FOOD, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, SPICES, CURRY SPICES,
MIXED SPICES, GARAM MASALA, CHILLI POWDER, SPICES PREPARATIONS MADE FROM PEPPER, TURMERIC,
CINNAMON, CLOVES, CURRY, GINGER AND GARLIC, FLOUR, FLOURS MADE FROM RICE, CORN, GRAM, WHEAT,
RAWA, CEREAL, BARLEY AND PAPPADUMS, RAW AND UNPROCESSED AGRICULTURAL PRODUCTS; RAW AND
UNPROCESSED GRAINS AND SEEDS, ENERGY DRINKS, FRUIT JUICE BEVERAGES, VEGETABLE JUICES [BEVERAGES]
AND SOFT DRINKS
3925792  24/08/2018

RADHAKRISHNAN
B BLOCK, FIRST FLOOR, SOUTH WING PRINCE INFO PARK, NO: 81B, 2nd MAIN ROAD, AMBATTUR INDUSTRIAL ESTATE, CHENNAI – 600058.
Single Firm

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
Wholesale, Retail sale and online sale of Shampoo, Shampoo-conditioners, Shampoos for personal use, Shampoos for human hair, Colouring lotions for the hair, Colouring preparations for cosmetic purposes, Hair colouring and dyes.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BELIEF PHARMA PRIVATE LIMITED

3926231  25/08/2018
BELIEF PHARMA PRIVATE LIMITED
PLOT NO – 18, FLAT NO – 303, 3RD FLOOR, MANGAL KALASH APT, NEAR PATHARE PARK, ABOVE SUYOOG MANGAL
KARYALAYA, AMBERNATH (EAST) – 421501, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, EXPORTING, RETAIL
SERVICES OR WHOLESALE SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND
MEDICAL SUPPLIES, ADVERTISING SERVICES RELATING TO PHARMACEUTICAL PRODUCTS, SALES, ONLINE SALES,
SALES PROMOTION INCLUDED IN CLASS 35
3926392  25/08/2018
NARUNA CONSULTING AND TECHNOLOGIES PVT LTD
AMRITHA, MANNADY PO, PATHANAMTHITTA - 691530
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
SOL PHARMACEUTICALS

3926523  25/08/2018

M.NILOFAR FATHIMA
29 J 1, PUDUMANAI EAST STREET, S.R.V NAGAR, VICKRAMASINGAPURAM-627425

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

RETAIL AND WHOLESALE SERVICES CONNECTED WITH THE SALE OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, CHEMICALS, APPARATUS FOR MEDICAL USE AND OTHER PRODUCTS FOR USE IN THE MEDICAL FIELD; BUSINESS CONSULTING AND MANAGEMENT

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HIGHERCEDUCATIONDIGEST.COM

3927434 27/08/2018
CONNECTA INNOVATION PRIVATE LIMITED
9/602, MECHANKARA, CHENGARA, PATTIMATTOM, ERNAKULAM, KERALA, INDIA-683562

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3928192    28/08/2018
P KALYAN KUMAR REDDY
IV PHASE,DOOR NO.28-6-526,MIG-II,APHB COLONY,ANANTHAPURAMU,ANANTAPUR,ANDHRAPRADESH,515001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Retail services for agricultural equipment, Wholesale services for agricultural equipment, Business consultancy services in the field of agriculture, Retail services relating to chemicals for use in agriculture, Wholesale services relating to chemicals for use in agriculture, Online retail store services featuring chemicals for use in agriculture, On-line wholesale store services featuring chemicals for use in agriculture.
3933291  01/09/2018
RECORD CLOTHING COMPANY
PLOT NO. 18A, SECTOR-14, AXIS BANK BASEMENT, KOPARKHAIRANE, NAVI MUMBAI – 400709, MAHARASHTRA, INDIA
A Partnership Firm
Address for service in India/Attorney address:
JURIS MOUNT
Used Since :24/04/1984
MUMBAI
Retail and wholesale store services in relation to all types of - clothing, headgear, footwear, textiles, sarees, dress materials, readymade garments, shirts and trousers; Online Retail and wholesale store services in relation to all types of clothing, headgear, footwear, textiles, sarees, dress materials, readymade garments, shirts and trousers; Mail order retail services in the field of clothing and clothing accessories.
AQUASHELL
3934209  03/09/2018
BHANUKUMAR M. JAIN TRADING AS INTERWOOD SALES
79, NEW TIMBER MARKET, PUNE-411042.
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Plywood, Plywood Boards, Blockboards, Wooden Doors, Wood Blocks, Particle Board, Glue-Laminated Wood & Veneers.
3934212    03/09/2018
ANDURON REMEDIALS PVT. LTD.
UNIT NO. F-11, PLOT NO. 10/11, NEIGHBOURHOOD SHOPPING COMPLEX, SECTOR-4, NERUL, NAVI MUMBAI-400706.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :23/02/2018

MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Cosmetics, Creams, Lotions, Toothpastes, Shampoos, Powders, Gel Medicinal & Pharmaceutical Preparations.
SRI SRINIVASA SAREE HOUSE

3934537  04/09/2018
SRINIVASA SHOPPING MALL PRIVATE LIMITED
1-9-9/2/D/A, RAMNAGAR, HYDERABAD - 500020 ,TELANGANA
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Used Since :09/12/1987

CHENNAI
Retail services provided by clothing stores,Online wholesale store services featuring clothing,Wholesale services relating to clothing,Provision of an on-line marketplace for buyers and sellers of goods and services,Online ordering services,Marketing services,Computerized online retail store services,Wholesale ordering services,Advertising; Business management; Business administration; Office functions.
3935235 04/09/2018
MUHAMMED RAFI PATLAKOVVAL CHAMMAI
P O ELAMPARA, KANNUR DISTRICT, PINCODE - 670595, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.
Proposed to be Used
CHENNAI
RETAIL AND WHOLESALE STORE FOR MOBILE AND MOBILE ACCESSORIES, UPS, COMPUTER AND COMPUTER
ACCESSORIES, BATTERIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3935951  05/09/2018
MR. G. ARUN KUMAR
DOOR NO. 2, DHARGA ROAD, JSSA PALLAVARAM, CHENNAI-600043, TAMILNADU
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
CHENNAI
RETAILING OF GOLD COVERING (IMITATION) AND FANCY STORE
NO
SUBJECT TO CONFINING SALES ONLY IN THE STATE OF TAMIL NADU.
NCC’s

3936275  05/09/2018
JOSEPH T. A.
M/s. NEW CHITRA CHIPS, Thirudanathil, Thotathadi Post, Belthangady Taluk- 574 228, Dakshina Kannada District, Karnataka State, India.
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :23/04/2007
CHENNAI
BUSINESS MANAGEMENT AND ADMINISTRATION; SALES MANAGEMENT AND ADMINISTRATION INCLUDING ELECTRONIC COMMERCE, SALES AND SHOP RETAIL SERVICES AND SALES OF GOODS INVOLVED IN SWEETS AND SAVOURIES.
3936299   05/09/2018

B.S. ABDUL AZEEZ
GLOBAL TAX CONSULTANT, NO:20, PRAKASHAM STREET, JANAKI NAGAR, VALASARAVAKKAM, CHENNAI - 600087.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :31/03/2009

CHENNAI
Tax filing services, Tax consultancy [accountancy], Tax preparation and consulting services, Tax return preparation, Tax assessment preparation, Preparation of tax returns, Preparation of income tax returns, Consultancy relating to tax accounting, Accounting consultancy relating to taxation.

No exclusive right over GLOBAL TAX CONSULTANT separately except as substantially shown in the representation of the mark.
3936514  05/09/2018
FAVIO
FLAT NO-110, DS MAX SEAGULL APARTMENT, 1ST MAIN BETHEL NAGAR, K.R PURAM, BANGALORE, KARNATAKA - 560049
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Provision of information and advisory services relating to e-commerce, Provision of an online marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
HOMBAALE ORGANIC FOODS INDIA PRIVATE LIMITED
No.43 (s) 2nd A Main Road, Chandra Layout, 1st Stage, 2nd Phase, Bangalore - 560040, Karnataka
Private Limited Company

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :21/12/2017

CHENNAI
Wholesale and Retail dealers for Rice, Broken Rice, Rice Flour, Flour and preparations made from Cereals, Millets and flour made of Millets, online & offline marketing for the promotion and Administration of the business affairs of franchises.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
NYNE BEAUTY
3936677  06/09/2018
NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compund, Worli, Mumbai 400 013, Maharashtra, India.
A company incorporated under the Companies Act, 2013.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices; pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
3937856   07/09/2018
MR. PARBATSINGH M. RAJPUT TRADING AS: KUSUM ENTERPRISES
603, CTS NO - 90/1 TO 15, MAULI CLASSIC, MANGAL BAUG, NEAR HAWHIRA BUILDING, OFF DAFRARY ROAD, PUSHPA PARK, MALAD (E), MUMBAI- 400097, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, ADVERTISING AND MARKETING OF MIXER PARTS & HOME APPLIANCES
3937858    07/09/2018
MR. AMIR IRFAN KHERADIA
2202/A, ORCHID ENCLAVE, 22ND FLOOR, 265-E, BELLASIS ROAD, MUMBAI CENTRAL, MUMBAI- 400008,
MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF FOOTWEAR
3937859   07/09/2018
COMMUNITY
A/10, SIDDHI NAGARI, MAHESH SOCIETY, BIBVEWADI, PUNE- 411037, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT & BUSSINESS ADMINISTRATION ACTIVITIES RELATED TO RETAIL OUTLETS & RESTAURANT FRANCHISING, RETAIL SERVICES RELATING TO FOOD, SNACKS, MINERAL AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES, BEVERAGES (NON-ALCOHOLIC)
DOLPHIN NAIL CLIPPER

3938157  07/09/2018

GOPAL VITTHAL PATIL
BUILDING NO. B-7, POPULAR NAGAR, FLAT NO. 6, MUMBAI – BANGALORE HIGHWAY, WARJE – MALWADI, PUNE – 411058, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, TRADING & MARKETING OF NAIL CLIPPER
goods restricted as applied for.
3939056   08/09/2018
MR. ATUL JAGANNATH SALAGRE TRADING AS: A. S. MARKETING
OFF NO. 2, GUNDECHA RESIDENCY, 393, NARAYAN PETH, NEAR PATRYA MARUTI CHOWK, PUNE- 411030,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF SANITARY NAPKINS
3939151 08/09/2018
M/S TASTIEHOUSE HOSPITALITY PRIVATE LIMITED
M/s TASTIEHOUSE HOSPITALITY PVT LTD, GROUND FLOOR, KRISHNA TOWERS, CIVIL LANE ROAD, ALINCHUVADU, EDAPPALLY P.O, ERNAKULAM - 682 024 , KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since : 07/08/2018
CHENNAI
BAKERY, COOL BAR, RETAIL, WHOLESALE DISTRIBUTION OF BAKERY PRODUCTS INCLUDING BREAD, BISCUITS, CAKES AND CONFECTIONERY, COOKIES, PASTRIES AND SANDWICHES, ON-LINE RETAIL STORE SERVICES, FEATURING CONFECTIONERY, DESSERTS, RETAIL OUTLET
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1918 , 09/09/2019   Class 35

3940569    10/09/2018
HARESHKUMAR PANJAVANI
B-609,CHARKOP JAYDEV C.H.S LTD., PLOT NO.33, CHARKOP,SECTOR-8,MUMBAI,KANDIVALI WEST,
MUMBAI,MAHARASHTRA-400067
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions.
MOHAMED HARIS
BAI, 1ST FLOOR, MUKTHA TRIVENI APARTMENTS, 67, ANNAMAL ROAD, COOPERATIVE SOCIETY, THIRUVERKADU, CHENNAI-600077
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Business risk management services, Advisory services relating to business risk management, Advertising; Business management; Business administration; Office functions.
3941778  11/09/2018
MAMTA ROY
7, JAYAMAHAL ROAD, BENGALURU (BANGALORE) URBAN, BANGALORE- 560046
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

**CHENNAI**
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1918, 09/09/2019

3942527 12/09/2018
MR. ARVIND BHAIR LADHANI TRADING AS P.M. TRADERS
8, Ramdev Market, Malviya Road, Gole Bazar, Raipur- 492 001
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :02/02/2003

MUMBAI
Retailing Of Dry Fruits, Confectionery And Daily Needs, Food Products, Cosmetics, Food And beverage & edible oil

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3942530  12/09/2018
K K ENERGY & ASSOCIATES
16-A, New Jagruti Colony, Katol Road, Nagpur- 440 013
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Display, Distribution And Supply In The Respect Of Solar panels, Retail Chain Stores, Wholesale And Retail Outlets
3943263   12/09/2018
MR. JAYESH VORA TRADING AS JIGAR NX THE FAMILY SHOP
SHOP NO. 1-2-3, LIKHITE TOWER, NEHRU ROAD, DOMBIVLI (EAST), DIST-THANE
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAILING OF READYMADE GARMENT (RETAIL SHOP)
3946206    15/09/2018
APPARPHARMALIFE PRIVATE LIMITED
NO 7 CHENGALVARAYAN STREET CHOOLAI CHENNAI-600112
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Marketing, Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies. Provision of an on-line marketplace for buyers and sellers of goods and services, Marketing, Advertising; Business management; Business administration; Office functions.
subject to the mark should be use as a whole.
3946311  15/09/2018
ROYAL INDUSTRIES
Gat. No. 1391, Akluj, Velapur Road, Velapur, Tal. Malshiras, Dist. - Solapur-413113
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/02/2015
MUMBAI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO ROTO MOLDING AND BLOW MOLDING WATER STORAGE TANK AND PLASTIC GHAMELAS, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF METAL) RIGID PVCPIPES, MOULDED FITTINGS AND PVC SWR DRAINAGE SYSTEM, PVC PIPES AND FITTINGS, LLDPE PIPE, HDPE PIPE, Dripper, Connector, Joiner, FILTER, DRIP AND SPRINKLER IRRIGATION SYSTEMS, HDPE SPRINKLER PIPE, PVC NYLON SUCTION AND DELIVERY HOSE, FLEXIBLE TUBES, NOT OF METAL; PVC GARDEN PIPE, UPVC PIPE AND FITTINGS, CPVC PIPE AND FITTINGS AND PLASTIC MILK CAN AND BLOW MOULDING DRUM AND MANHOLE COVERS (NOT OF METAL)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ROYAL TUFF except as substantial on label.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
SRT Sports

3947335 17/09/2018

SRT SPORTS MANAGEMENT PRIVATE LIMITED
Room 2487, Building No. 53, Radheshyam Co-operative Housing Society, Gandhinagar Bandra (E), Mumbai 400051, Maharashtra, India.
A company incorporated under the Companies Act 2013

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since: 09/04/2016

MUMBAI
Advertising; business management; business administration; office functions; business management of sporting facilities and sporting venues; brand endorsement services for all kind of goods and services and businesses; promotional service in relation to all kinds of goods and services and businesses; promotional management for sports personalities; promotion of sports personalities; promotion of financial services and products, real estate services and products and insurance services and products, educational services and products, charitable institutes, agriculture and horticulture and telecom products telecommunications; retail service in relation to a variety of goods and services including but not limited to cleaning preparations, toothpastes and tooth brushes, soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices, health and medicated foods and drinks, eye protection wear, computer systems, cameras and camcorders, copying and faxing machines, printers, scanners, inverters, battery, air conditioning apparatus, refrigerating apparatus, vehicles, tyres, two wheelers, jewellery, watches, stationery, pens, printed publications, bags, cement, furniture, clothing, footwear, headgear, games and playthings, gymnastic and sporting articles of all kinds, nutritional supplements, medical products, fans, lights, milk and milk products, malted milk, muesli, snacks, chips, chocolate and cocoa based beverages, bakery products, biscuits and cookies, energy bars, cereal bars, muesli bars, snack bars, mineral and aerated waters, non-alcoholic drinks, soft drinks, fruit drinks and fruit juices, energy drinks, and beverages for use by sports personas.
3947342  17/09/2018
A. RAJA ZAMSEER
NO.100, NABINAYAGAM STREET, BELUR POST, VAZHAPPADY, SALEM - 636104.
PROPRIETOR

Address for service in India/Agents address:
GOWRISHANKAR S
UPPIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used
CHENNAI

Advertising; Business management; Business administration; Office functions, Retail stores; retail sales; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to footwear, headgear.
3947642    17/09/2018
K.SARAVANAN
SK NEW CERAMICS, KALLANGUTHU, ROYAL GARDEN, SECTION -2, PLOT NO :7,ARIYAMANGALAM,TRICHY - 620010.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :20/06/2016

CHENNAI
Wholesale, Retail and online sale of Tiles, Ceramic tiles, Ceramic floor tiles, Glazed ceramic tiles, Ceramic wall tiles, Ceramic roofing tiles, Ceramic tiles for internal floors, Ceramic tiles for external floors, Tiles of marble, Mosaic tiles, Mosaic art tiles made of marble, Earthenware tiles, Natural stone tiles, Non-metal tiles, Non-metallic building tiles, Cement mortar roofing tiles, Non-metallic facing tiles for use in buildings.
MECOTRONICS GOA

3948915  18/09/2018

NABEEL NASSER SAIT
H.NO M-44,LOTE RESERVADO NO. 156,NEAR MARUTI TEMPLE, PENHA DE FRANCA, BETIM, NORTH GOA, GOA, 403521
SOLE PROPRIETRIX CARRYING ON BUSINESS UNDER THE NAME AND STYLE OF MECOTRONICS GOA

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.
Used Since :02/04/2018

CHENNAI
Retailing Of Instruments And Apparatus For Recording, Storing And Transmission Of Sound Including Public Address Systems, Amplifiers, Speakers, Microphones, Mixers, Head Phones And Conference Systems.
3949880   19/09/2018

PATEL SHAFIQ INNUS
KWG 280, 3/3, FAROOKH FITTER CHAWL, CAMA ROAD, GAON DEVI, DONGRI, ANDHERI WEST, MUMBAI – 400058,
MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
ADVERTISING, MARKETING, RETAILING OF FOOD ITEMS, SCRAP, ELECTRONIC ITEMS LIKE WATCHES, CLOTHES AND
PERFUMES
3951102   20/09/2018
RAJAT STATIONERY MART
183, ABDUL REHMAN STREET, MUMBAI- 400003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/1980
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF STATIONERY, NOTE BOOKS, ACCOUNT BOOKS, FILES, PADS, PAPER, COPIER PAPER, BOX FILES
3951592  21/09/2018
AGNEL JUVANLR
NO: 9/25, GROUND FLOOR, NEHRU NAGAR, DR. RAJENDRA PRASAD ROAD, CHROMPET VILLAGE, CHENNAI - 44
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale and Retail sale of Fresh vegetables, Dried vegetables, Raw vegetables, Fresh fruits, Preserved fruits, Raw
fruits, Dried fruits, Fresh nuts, Dried nuts, Juice drinks, Fruit juices, Mixed fruit juices, Vegetable juice, Sandwiches,
Sandwiches containing salad, Nut-based snack foods, Vegetable-based snack foods, Cereal based snacks, Rice snacks,
Multigrain-based snack foods, Flour based savory snacks, Cereal-based savoury snacks, Savoury biscuits, Ice creams,
Confectionery.

Subject to restrict the area to South India only.
PAGE 3 BY VEENITA

3955280    25/09/2018

VEENITA RAMNIWAS BHANDARI TRADING AS PAGE 3 BY VEENITA

Shivgava Complex, Shop No.G-2, Chhatrapati Nagar, Aurangabad- 431001

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR

Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :27/07/2018

MUMBAI

DISPLAY, DISTRIBUTION & SUPPLY OF READYMADE GARMENT & JEWELLERY
3956176   26/09/2018
NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compund, Worli, Mumbai 400 013, Maharashtra, India
A company incorporated under the Companies Act, 2013.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices; pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
HEC-EL
3956370  26/09/2018
M/S. SCOPE SPECIALITIES LLP
8.A, 2ND FLOOR, RAJA ANNAMALAI BUILDINGS, 19 MARSHALLS ROAD, EGMORE, CHENNAI – 600 008, TAMILNADU, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF PHARMACEUTICALS, MEDICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES

RESTRICT THE AREA ONLY TO TAMIL NADU.
HYLOSE

3956372  26/09/2018
SCOPE SPECIALITIES LLP
8.A, 2ND FLOOR, RAJA ANNAMALAI BUILDINGS, 19 MARSHALLS ROAD, EGMORE, CHENNAI – 600 008, TAMILNADU, INDIA
Service Providers
Limited Liability Partnership

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

3958716 28/09/2018
MR. PRAMOD PRALHAD KARANDE TRADING AS NEW TECHNOLAB INSTRUMENTS
Shop No. 6, Poornam Centre Point, Opp. Gaikawad Classes, Kanhere Wadi, Near CBS, Nashik-422001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since: 21/04/2001
MUMBAI
DISPLAY, DISTRIBUTION, & SUPPLY OF SURVEY SOIL-CEMENT -CONCRETE-BITUMEN TESTING INSTRUMENTS, METEOROLOGICAL INSTRUMENTS
3958883  28/09/2018
RSVA SOLUTIONS PRIVATE LIMITED
Unit 704, 7th floor, The Summit Business Bay, opposite Cinemax, Andheri Kurla Road, Andheri (East), Mumbai 400093
BODY INCORPORATE

Address for service in India/Attorney address:
ADVAYA LEGAL
1 Lalani Aura, 34th Road, Bandra (West), Mumbai 400 050

Proposed to be Used
MUMBAI
business services and consulting; business management assistance; business administration; business management and organization consultancy; advisory services for business management; professional business consultancy
3959644   29/09/2018
MR. MANU S.G
M/s NIGHT POWER SOLUTIONS, IX/ 650 A VADUTHALA ROAD, SOUTH CHITTOOR, ERNAKULAM- 682 027
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :20/07/2017

CHENNAI
WHOLESALE, RETAIL MARKETING, DISTRIBUTION, IMPORTING AND EXPORTING OF SOLAR PANEL, SOLAR BATTERIES, SOLAR CHARGE CONTROLLERS, SOLAR INVERTORS, AND SOLAR PRODUCTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1918, 09/09/2019  Class 35

SHREE SWAMI BAGS
939,SADASHIV PETH, VASHISHTHA BUILDING, SHOP NO. 1 & 2,NEAR SHANIPAR,PUNE-411030.
PARTNERSHIP

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since: 11/05/2005

Mumbai
Retail outlets and services, supermarket, hypermarket, departmental stores relating to selling all types of bags that is school bags, travel bags, ladies bags, office bags etc of different brands
The mark shall be limited to the colours as shown in the representation on the form of the application.
This is subject to association with registered/pending registration no.. Associated trademark application no. 1572927.
CROSTA
3962321 03/10/2018
AGNEL JUVANLR
NO: 9/25, GROUND FLOOR, NEHRU NAGAR, DR. RAJENDRA PRASAD ROAD, CHROMPET VILLAGE, CHENNAI - 44
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale and Retail sale of Fresh vegetables, Dried vegetables, Raw vegetables, Fresh fruits, Preserved fruits, Raw fruits, Dried fruits, Fresh nuts, Dried nuts, Juice drinks, Fruit juices, Mixed fruit juices, Vegetable juice, Sandwiches, Sandwiches containing salad, Nut-based snack foods, Vegetable-based snack foods, Cereal based snacks, Rice snacks, Multigrain-based snack foods, Flour based savory snacks, Cereal-based savoury snacks, Savoury biscuits, Ice creams, Confectionery.

Subject to restrict the area to South India only.
APSARA ART JEWELLERY
3962510  03/10/2018
BHAVIKA GIRISH ZALA
FLAT NO -03, A-WING, GROUND FLOOR, AMARVILLA CHS, JESAL PARK, BHAYANDER (EAST), THANE – 401105, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
E-COMMERCE & RETAILING OF IMITATION JEWELLERY, FOOTWEAR AND ACCESSORIES HAND BAGS, BAGGAGE'S, PURSE, WALLETS , GIFT ITEM, WOMEN APPARELS, CLOTHING , LINGERIE, STATIONARY AND BOOKS
3962585  03/10/2018
VIDHI PRADEEP SALEKAR
A-203, DURGA APT, R.T. ROAD, DAHISAR (EAST), MUMBAI – 400068, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ONLINE TRADING & RETAILING OF GARMENTS, MOBILE ACCESSORIES, TOYS, BAGS, PURSE, SHOES, ELECTRONIC ITEMS, CAR ACCESSORIES
WEDDING WISHLIST

3962778  03/10/2018
CHERRYTIN ONLINE PVT LTD
14 Deivasigamani Road, Royapettah, Chennai 600014, India.
A Private Limited Company.
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Used Since :28/04/2016
CHENNAI
Online gifting services.
3963113 03/10/2018
JKARC INDIA PVT. LTD.
SHOP NO. 2, PILA BUNGALOW COMPOUND, OPP. PILA BUNGALOW BUS STOP, SION BANDRA LINK ROAD, DHARAVI, SION (W), MUMBAI- 400017, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2006
MUMBAI
RETAIL, WHOLESALE, EXPORT AND IMPORT, TRADING, ADVERTISING AND MARKETING OF MACHINES AND MACHINE TOOLS, ELECTRONIC AND ELECTRICAL WELDING MACHINES, ELECTRONIC AND ELECTRIC WELDING APPARATUS, MACHINE COUPLING AND TRANSMISSION COMPONENTS, ELECTRONIC, ELECTRIC AND ELECTRICAL TRANSFORMERS AND INVERTERS
3963151  03/10/2018
MRS. AMISHI KOTHARI TRADING AS: AKSHI OIL
304- PUSHPA KUNJ, ‘A’ ROAD, CHURCHGATE, MUMBAI- 400020, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF ESSENTIAL OILS
3963154   03/10/2018
MRS. JYOTI SATISH CHORDIA TRADING AS: NIKHIL GROCERY WORLD
SR. NO-120/4/5, KAIVALYA COLONY, DEHUPHATA, ALANDI DEVACHI, TAL- KHED, DIST- PUNE- 412105, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :18/04/2017

MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF GROCERY PRODUCTS, PROCESSED FRUITS AND VEGETABLES, PROCESSED PULSES, JELLIES, JAMS, MILK AND MILK PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, (CONDIMENTS);ICE
3963169 03/10/2018
VINODH KUMAR C
NO.25/298-A12-A13 SKY BUILDING JAIL ROAD, KOYILANDY PIN: 673305 KERALA.
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Marketing, Product marketing, Direct marketing, Online marketing, Wholesale services for clothing, Retail services for clothing, Mail order retail services for clothing and clothing accessories, Retail or wholesale services for clothing, On-line retail services relating to clothing, On-line wholesale store services featuring clothing, Provision of an on-line marketplace for buyers and sellers of goods and services

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
POCKETS
3963294  03/10/2018

POCKETS
NO:127 A, PERAMBUR BARRACKS ROAD, OPPOSITE GKM HOSPITAL, CHENNAI - 600007.

partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :21/12/2016

CHENNAI

WHOLESALE, RETAIL AND ONLINE SALE OF READYMADE GARMENTS, CLOTHING, GENTS WEARS, DHOTIS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, JEANS, DENIM JEANS, PANTS, SUITS AND INNER GARMENTS.
3963297    03/10/2018
M.MOHAMED YUNUS
4D, madurai road Manapparai,(p.o) Manapparai(t.k) Trichy(d.t) - 621306.
single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Retail and Marketing of Medicines and Pharmaceutical products.
3964163  04/10/2018
SEAMART SEAFOODS PRIVATE LIMITED
NO.15, 5TH STREET, JOTHI NAGAR, V.G. RAO NAGAR EXTENSION, KATPADI, VELLORE 632007
THE TRADE MARKS ACT ,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions Wholesale services for seafood, Retail services for seafood, Online retail store services featuring seafood, Online wholesale store services featuring seafood
3966124  06/10/2018
MR. JETHALAL VELJI CHARLA TRADING AS MAHEREE
45-A, SHYAMKAMAL AGARWAL MARKET, MOGHIBAI ROAD, NEAR RAILWAY STATION, VILE PARLE (EAST),
Mumbai-400 057
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR Parsi Fire Temple, Dr. B.A. Road,
Dadar (East), Mumbai - 400 014.

Proposed to be Used
Mumbai
Retailing of Salwar Kameez, Choli Suit, Dress Material & Lucknowi Tops
3967203  08/10/2018
YOGESH RAM VIDYASAGAR
150 B, Baijabai Society, Pipeline road, Savedi, Ahmednagar, Tal. Nagar, Dist- Ahmednagar, (M.S.)
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SUresh DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI

Advertising, business management, business administration, business consultancy services, office functions.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MAAZ MALIK PUNJABI
SHOP NO – 12, 303, KRISHN NIWAS, YUSUF MEHERALI ROAD, NEXT TAMBA TAXI-STAND, MUMBAI – 400003,
MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ONLINE SELLING & RETAIL STORE OF SHOES & ACCESSORIES, BELTS, WALLETs, BAGS, KEYCHAINS
BHANUDAS RAGHUNATH WAGHMARE (PROPRIETOR) TRADING AS JAGIR MEDICAL AND GENERAL STORES
SHOP-1,NARAYAN BHUVAN,N.M.JOSHI MARG,1 ST CROSS LANE,BYCULLA (W),MUMBAI-400027
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :24/01/2005

MUMBAI
Advertising, Business Management, Sales, Online Sales, Wholes sales of pharmaceuticals products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE device of +.
3968332  09/10/2018
RAJESH DN
#81, 8TH CROSS, DHARMARAYA SWAMY TEMPLE STREET, KATARIPALYA, KOLAR. 563101

THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
subject to the mark should be use as whole.
3968790 09/10/2018
RAVINDRA POOJARI
SRIRAM DISTRIBUTORS, No.12, 2nd Floor, Vishnu Plaza, Reservoir Street, Kariyappa Road, Kanakapura Road, Basavanagudi, Bengaluru-560004

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since:01/04/2005

CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE OF BATHROOM FITTINGS, SANITARY WARE, KITCHEN SINKS, APPLIANCES, CONSTRUCTION AND INTERIOR MATERIALS
BEACON PAYROLL & BENEFITS PRIVATE LIMITED
Building No.50, Room No. 2388, Vijay Deep CHSL, Gandhi Nagar, Bandra East, Mumbai, Maharashtra 400051
Payroll Processing and HR Activities
Company
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :16/07/2018
MUMBAI
HR management & Payroll services
CAPTONS CROWN PRIVATE LIMITED
NO.680, EWS 2ND STAGE, 13TH MAIN ROAD, YELAHANKA NEW TOWN B SECTOR, BENGALURU, BANGALORE, KARNATAKA, INDIA, 560064.

Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, ONLINE SALE OF READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS, CLOTHING, LUNGIES, SAREES, DHOTIS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, JEANS, PANTS, SUITS AND INNER GARMENTS, SOAPS, CLEANING PREPARATIONS, WASHING PREPARATIONS, COSMETICS, COSMETICS PREPARATIONS, SPICES, MIXED SPICES, EDIBLE SPICES, BISCUITS, CHOCOLATE AND CONFECTIONERY.

subject to the mark should be use as a whole within the state of Karnataka.
HAPPY & HEALTHY FOODS

3971291   11/10/2018
MR. FAROOK MOHAMED SAYED TRADING AS: HAPPY & HEALTHY FOODS
SHOP NO. 402/403, INSIDE CRAWFORD MARKET, MUMBAI- 400001, MAHARASHTRA, INDIA

Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since : 16/02/2009

MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF SNACKS, FOOD PRODUCTS
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3971295  11/10/2018
MR. THEODORE YEZDI WADIA TRADING AS: FUN MEDIA ENTERTAINMENT
603, BUILDING NO. 11, AKRUTI HUBTOWN GARDENIA, PHASE- 2, BEHIND GCC CLUB, MIRA BHAYANDAR, DIST-
THANE- 401107, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT & EXPORT, TRADING, MARKETING AND ADVERTISING OF GIFTS PRODUCTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.swiss..
ALTAF MOHAMMAD HANIF QURESHI
32/34, MOHAMMAD ALI ROAD, SHOP NO – 6, NEAR TAJ OFFICE, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
ONLINE RETAIL & E – COMMERCE OF MOBILE PHONES & ACCESSORIES, MOBILE BATTERIES, MOBILE BATTERY CHARGERS, EARPHONE / HEADPHONE / HANDFREE, SCREEN GUARDS, MOBILE DISPLAY’S, MOBILE SAFETY COVERS, MOBILE - HOLDERS/STANDS, DATA CABLE, POWER -BANK, BLUETOOTH, MICROPHONE MIC AND SPARE PARTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
PANKAJ PANDHARINATH GOMASE
Plot No. 63, S/No. 908/1, Mauli Nagari, Wasan Nagar, Pathardi Phata, Nashik 422 009 (M.S.)
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Advertising, business management, business administration, business consultancy services, office functions, marketing and promotional services; providing advertising space; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales purposes; operating on-line marketplaces for sellers and buyers of goods and/or services.
3974427    15/10/2018
SOOKH STORE PRIVATE LIMITED
SHOP NO 1, OFF BM ROAD,SADATH ALI KHAN ROAD, NEAR SHERU HOTEL,CHANNAPATANA - 562160
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Provision of an online marketplace for buyers and sellers of goods and services, Online retail store services featuring cosmetic and beauty products, clothing and accessories, Provision of information and advisory services relating to e-commerce
3974541   15/10/2018
NADELLA PUJITHA
(P) LTD,F NO.F2 P NO. 29-B,SITE-I ROAD NO.8,FLIM NAGAR,JUBILEE HILLS,HYDERABAD-500033
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
3974886  16/10/2018

VASANTH KUMAR
NO: 2/134, MAYLAM PALAYAM, VELLARAVELI, TIRUPPUR, AVINASI, TAMILNADU - 638103.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL AND ONLINE SALE OF READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS,
CLOTHING, LUNGIES, SAREES, DHOTIS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS AND INNER
GARMENTS.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3975400  16/10/2018
MEDISYNC HEALTH MANAGEMENT SERVICES PRIVATE LIMITED
No. 18/2, 02 Cross, Vinayaka Extn., K G Nagar, BANGALORE Bangalore KA 560019 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Business and management consultancy
3977413  18/10/2018
VIBHAKAR PLY INDUSTRIES
SHOP NO.-2, KOHINOOR CLASSIC, 380/E, BHAWANI PETH, NEXT TO BAPU KANYASHALA, PUNE-411042
(MAHARASHTRA)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
MUMBAI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Plywood, Plywood Boards, Block Boards, Wooden Doors, Wood Blocks, Particle Board, Plastic Floor Boards, Glue-Laminated Wood & Veneers.
3977415    18/10/2018
VIBHAKAR PLY INDUSTRIES
SHOP NO-2, KOHINOOR CLASSIC, 380/E, BHAWANI PETH, NEXT TO BAPU KANYASHALA, PUNE-411042
(MAHARASHTRA)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
MUMBAI
Advertising, Publicity and Public Relation Services, Marketing and Promotional Services, Online Marketing & Trading Services relating to Plywood, Plywood Boards, Block Boards, Wooden Doors, Wood Blocks, Particle Boards, Glue-Laminated Boards & Veneers.
3977643    18/10/2018
MR. ANIL BHAGWANRAO KHANDALKAR,
M/S.- ANIL ADVERTISING, PLOT NO.C-22, S.B. COLONY (WEST), NEAR POST OFFICE, AURANGABAD-431001,
MAHARASHTRA, INDIA
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI
Advertising, Online advertising, Outdoor advertising, Cinema advertising, Banner advertising, Online advertising services
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3979482    22/10/2018
MR. SANKET SURESH GAJARE TRADING AS: SKYYGOALS
OM SAI RADHE GOVIND CHS., 2ND FLOOR, BLOCK NO. 202, HOLY CROSS SCHOOL ROAD, NEAR PADMALAYA TOWER,
KALYAN (W),THANE- 421301, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
DIGITAL MARKETING, DIGITAL ADVERTISING SERVICES, ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING
INFORMATION ABOUT PRODUCTS VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES PURPOSES,
ADVERTISING AND MARKETING CONSULTANCY, CREATIVE MARKETING DESIGN SERVICES, ADVERTISING,
PROMOTION AND MARKETING SERVICES, ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF
INDIRECT METHODS OF MARKETING COMMUNICATIONS, NAMELY, SOCIAL MEDIA, SEARCH ENGINE MARKETING,
INQUIRY MARKETING, INTERNET MARKETING, MOBILE MARKETING, BLOGGING AND OTHER FORMS OF PASSIVE,
SHARABLE OR VIRAL COMMUNICATIONS CHANNELS, CONSULTANCY SERVICES RELATING TO ADVERTISING,
PUBLICITY AND MARKETING
DIVYANG RASANIYA
K/402, SUMIT GREENDALE, AVENUE B2, GLOBAL CITY, VIRAR (WEST), PALGHAR – 401303, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAILING & ONLINE TRADING OF COMPUTER & MOBILE ACCESSORIES, KITCHEN TOOLS, CONSUMER APPLIANCES & ELECTRONICS
AVIS VENTURES LLP: MRS. NEHA JAIN, MRS. MANISHA AGARWAL
240/2ND FLOOR, V MALL, THAKUR COMPLEX, KANDIVALI (E), MUMBAI- 400101, MAHARASHTRA, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since: 01/09/2014

MUMBAI

RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF AIRCRAFT PARTS & SPARE PARTS, AIRCRAFT FITTINGS AND EQUIPMENTS
M/S. VIPRAS FACILITY MANAGEMENT SOLUTIONS PRIVATE LIMITED
NO: 281/2, KTK TOWN, KK SALAI, SHOLINGANALLUR, CHENNAI – 600 119, TAMIL NADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :05/04/2014

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF LAWN, GARDEN AND NURSERY STORES, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES, RECRUITMENT AND PLACEMENT SERVICES, RECRUITMENT OF TEMPORARY STAFF, PERSONALITY TESTING FOR RECRUITMENT PURPOSES, CONSULTANCY AND ADVISORY SERVICES RELATING TO PERSONNEL PLACEMENT, LABOUR EXCHANGES.
BABAJI
3983883    26/10/2018
HIRA FOODS
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, retail and wholesale services related to flour based savory snacks, snack food products made from cereals, ready to eat savory snack foods made from maize meal formed by extrusion
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3245075, 3245076 ..
MR. RAJ RAMESH GUPTA

Unit No. 107, 1st Floor, SONAI Apartment, Abv. Sant Sopankaka Sahkari Bank, Opp. Chinmay Hospital, LB Shastri Road, Navi Peth, Pune – 411 030

Address for service in India/Attorney address:
RAHUL DAHAPUTE
Office No 403, 4th floor, Pinnacle Pride, Opp. Cosmos Bank, Tilak Road, Sadashiv Peth, Pune 411030

Used Since :01/04/2017

Mumbai
consultancy and advisory services related to Financial, Secretarial, Management, Marketing, Finance, Commerce and Administration, Statistics which falls under the class 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.LEGALRAJ.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
CHIDIYA

3984200    26/10/2018

VIBHAKAR PLY INDUSTRIES
SHOP NO-2, KOHINOOR CLASSIC, 380/E, BHAWANI PETH, NEXT TO BAPU KANYASHALA, PUNE-411042
(MAHARASHTRA)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
MUMBAI

Advertising, Publicity and Public Relation Services, Marketing and Promotional Services, Online Marketing & Trading Services relating to Plywood, Plywood Boards, Block Boards, Wooden Doors, Wood Blocks, Particle Boards, Glue-Laminated Boards & Veneers.
MR. NIKUNJ BUBNA
1, GROUND FLOOR, JYOTI SADAN BUILDING, 137, MARINE DRIVE, MUMBAI-400020, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)-400 606, MAHARASHTRA, INDIA.

Used Since: 09/03/2018

MUMBAI

ELECTRONIC COMMERCE SERVICES, ONLINE SALES OF FMCG PRODUCTS, CONSUMER PRODUCTS
3984464  26/10/2018
MR. NIKUNJ BUBNA
1, GROUND FLOOR, JYOTI SADAN BUILDING, 137, MARINE DRIVE, MUMBAI- 400020, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :09/03/2018
MUMBAI
PRODUCT SAMPLING, ADVERTISING, BRAND PROMOTION & MARKETING SERVICES
SANTE REMEDIES
A/704, MAITRI VATIKA CHANDAN, OLD MUMBAI PUNE ROAD, PARSIK NAGAR, KALWA (W), DIST- THANE-400605, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF MEDICINAL AND PHARMACEUTICAL PRODUCTS
3984921   27/10/2018
MAANASA SAI RETAIL
2-2/17, GOKUL STREET, KAKINADA (URBAN), EAST GODAVARI - 533003, ANDHRA PRADESH, INDIA
REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
ALI HYDER IMAM
403, 4TH FLOOR, MAH MANOR, BESIDE CRYSTAL BANJARA, MASAB TANK, BANJARA HILLS ROAD, HYDERABAD - 500028

Proposed to be Used
CHENNAI
Shopping mall for the sale of all kinds of readymade garments, textile goods, bed sheets, sarees, dress material, kids wear, hosiery, pillow covers, curtains, door mats, cushions, mattresses, carpets

Right to use in any colour reserved
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO SOUTH INDIA.
3985396  27/10/2018
MR. RAJAY NAMDEO SHASTARE TRADING AS: SWITCH WORLD
ANAND MARKET, 435/436, BUDHWAR PETH, NEAR PASODYA VITHOBA MANDIR, PUNE – 411002, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF ELECTRIC SWITCH, TOUCH SWITCH, HOME AUTOMATION, MOTION SENSOR, LED PANELS AND LIGHTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
ARBITRIUM BUSINESS LOUNGE PRIVATE LIMITED
GEET, MEENANGADI P.O
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VISHNU VENUGOPAL
K RAJAN & CO, TRIDENT ARCADE, PINANGODE ROAD, KALPETTA, WAYANAD, KERALA-673121

Proposed to be Used
CHENNAI
Services rendered with the object of: (1) help in the working or management of a commercial undertaking, or (2) help in the management of the business affairs or commercial functions of an industrial or commercial enterprise.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BARTER BANK

3985953  29/10/2018

MR. PARSHVA BHANKHARIA
2/24, Juhu Gulmohar, JVPD Scheme, Juhu, Mumbai - 400049

Individual

Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI

Advertising, business management, business administration, office functions.
3987041  30/10/2018
ZOHEB WAHEEDUR RAHMAN
Plot No-74, Times Colony Aurangabad, Aurangabad - 431001
Proprietor
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI
ADVERTISING AND PROMOTIONAL SERVICES INCLUDING RETAILING, SUPPLY, MANUFACTURING, IMPORTING, EXPORTING AND MARKETING OF CUSTOMIZED AND PERSONALIZED GOODS INCLUDING BUT NOT LIMITING TO CLOTHING, FOOTWEAR AND HEADGEAR; MARKET RESEARCH, BUSINESS CONSULTANCY, DISTRIBUTION OF FREE SAMPLES, ADVERTISING AND PUBLICITY AGENCY SERVICES, OFFICE FUNCTIONS, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL AND ADVERTISING PURPOSES.
3987662    30/10/2018
R.R.RATHI
T. P. No.185, Above Umia Tea, North Kasba Tilak Chowk, Road Solapur-413007
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :08/08/2016
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY TOWEL, NAPKINS, SOLAPUR CHADDARS, HANDLOOM CHADDARS, BEDSHEETS, BEDSPREADS & BLANKETS
KAMALKISHOR RAMKISAN RATHI TRADING AS RATHI TEXPORT
A-46, Pune-Solapur Highway, Chincholi MIDC, Solapur -413255
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :16/09/2013

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY TOWEL, NAPKINS, SOLAPUR CHADDARS, HANDLOOM CHADDARS, BEDSHEETS, BEDSPREADS & BLANKETS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3989743 01/11/2018
MOHAMMED IBRAHIM SHAIKH TRADING AS THE TIMES ELECTRONICS
Shop No. 2, Oasis Arcade, Kausa, Mumbra, Thane, Maharashtra 400612
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
Mumbai
Retail and wholesale services for Mobile phones, Mobile phone speakers, Mobile phone batteries, Mobile phone holders, Mobile phone covers, Mobile phone cases, Chargers for mobile phones, Watches; Arranging for others the repair and replacement of residential appliances, home security systems and consumer goods; Fitted plastic films known as skins for covering and protecting electronic apparatus, namely, {indicate specific items, e.g., mobile phones, portable music players, personal digital assistants, etc.} [excluding gaming apparatus]; Fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, {indicate specific items, e.g., video game consoles, hand-held video game units}. 
RAJESH SASIDHARAN PROPRIETOR OF M/S. BAKERS MART
NO. 35, 3RD J MAIN, RAMAIAH LAYOUT, KAMMANAHALLI, BANGALORE - 560084, KARNATAKA, INDIA

Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since :31/01/2015

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF FLAVOURINGS OTHER THAN ESSENTIAL OIL FOR FOOD AND BEVERAGES, BAKING POWDER, CAKE MIXES, CARAMELS, CASTOR SUGAR, COCOA POWDER, CORN FLAKES, CORN SYRUP, CUSTARD POWDER, FONDANT, ICECREAM MIXES, ICING SUGAR, MUFFIN MIXES, POWDERED SUGAR, SEASONINGS, TOPPING SYRUP, YEAST POWDER, FRUIT COULIS (SAUCES), SPICES, GARAM MASALA, CARAMEL SAUCE, CHOCOLATE PASTE, CHOCOLATE SYRYP, PASTERY MIXES, BISCUIT MIXES, BREAD MIXES, CAKE ICING, CHOCOLATE BASED, FILLING FOR CAKES, PIES, CHOCOLATE POWDER, MUESLI, SAUCES

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
INDOBEST

3991654  03/11/2018

Madan Kumar
M R Industries, No 25, 1st Cross, 9th Main Road, Kempamma Badavane Lakshmidevi Nagar, Peenya 3rd Phase, Bangalore 560096.

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI

Wholesale, Retail, Online sale, Export and Import of Electrical/Electronic equipment and accessories
3993717  07/11/2018
KALAIYARASI, PROPRIETRIX OF M/S. MENS FACTORY
No. 57, SUBBURAYA CHETTY STREET, THIRUPAPULIYUR, CUDDALORE – 607 002, TAMILNADU, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since : 24/10/2016

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE AND SHOWROOM SALES OF READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, CASUAL WEAR, DENIM CLOTHING, SHIRTS, PANTS, TROUSERS, JEANS, WOMEN'S TOPS AND BOTTOMS, BODY SUITS FOR ADULTS AND CHILDRENS, COTTON SWEATERS, CLOTHES FOR SPORTS AND SWIMMING, CLOTHING MADE FROMIMITATIONS OF LEATHER, NIGHTWEAR AND LINGERIE
3998956 15/11/2018
EVERWIN SECURITY SERVICES PRIVATE LIMITED
NO.18, 6TH MAIN ROAD, KASTURIBAI NAGAR, ADYAR, CHENNAI - 600020
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
tournament jockey
3999234  15/11/2018
M-LEAGUE PTE LTD
4 SHENTON WAY, #15-07, SGX CENTRE II, SINGAPORE - 068807
Service Provider
A COMPANY INCORPORATED UNDER THE LAWS OF SINGAPORE
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :25/10/2018
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HAINDAVI ARUNA JYOTHI DANDU
# VILLA NO. 15, ASHOKA ALA MAISON, DULAPALLY ROAD, KOMPALLY, R.R. DISTRICT, MEDCHAL MANDAL,
HYDERABAD - 500014, TELANGANA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI

BUSINESS INFORMATION SERVICES, COMMERCIAL INFORMATION SERVICES, BUSINESS ASSISTANCE, MANAGEMENT
AND ADMINISTRATION SERVICES, BUSINESS INFORMATION SERVICES PROVIDED ONLINE FROM A COMPUTER
DATABASE OR THE INTERNET, BUSINESS INFORMATION SERVICES PROVIDED ONLINE FROM A GLOBAL COMPUTER
NETWORK OR THE INTERNET, ONLINE BUSINESS NETWORKING SERVICES, OFFICE FUNCTIONS SERVICES,
PROVIDING BUSINESS INFORMATION, PROVIDING BUSINESS MARKETING SERVICES, PROVIDING BUSINESS
INFORMATION VIA A WEBSITE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
DEEPA.R SOLE PROPRIETOR OF PENTACLE NEW YORK COMPANY
4/129-D,THENDRAL NAGAR,THEETHIPALAYAM, COIMBATORE - 641010,TAMIL NADU
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
provision of an on-line marketplace for buyers and sellers of goods and services,Online ordering services,Wholesale ordering services.

Trade Marks Journal No: 1918 , 09/09/2019 Class 35

4001037 17/11/2018
EVERGREEN PRODUCTS
AMBALATHIL HOUSE, THALAYOLAPARAMBU KOTTAYAM, - 686605
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Preparing advertisements for others, Placing advertisements for others, Dissemination of advertisements, Advertising, Online advertising, Provision of an online marketplace for buyers and sellers of goods and services, Online marketing services, Online ordering services, Computerized online ordering services, Wholesale ordering services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1918 , 09/09/2019           Class 35

4003310    20/11/2018
K S SUMESH
AURA VENTURES, NO 18, IYAM PERUMAL STREET, ROYAPETTAH , CHENNAI 600014.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL SALE, ONLINE SALE OF FOOD PRODUCTS, PROCESSED AND UNPROCESSED AGRICULTURAL PRODUCTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
Mosaic

4005129  22/11/2018

SAAD SAIT
Villa 21, Aristos 1, Sobha City, Thanisandra Main Road, Bangalore 560064
An Indian national

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Properosed to be Used
CHENNAI

Providing academic course administration services for academic institutions.
Mosaic Education

4005131  22/11/2018

SAAD SAIT
Villa 21, Aristos 1, Sobha City, Thanisandra Main Road, Bangalore 560064
An Indian national

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Proposed to be Used
CHENNAI

Providing academic course administration services for academic institutions.

THIS IS CONDITION OF REGISTRATION THAT BOTH SHALL BE USED TOGETHER.
SLN RETAIL

4008741    27/11/2018
MR. ADHIKAM SRIDHAR GOUD, PROPRIETOR OF M/S SRI LAKSHMI NARAYANA TRADERS
3-4-26/1, PLOT NO 61/A, RAILWAY EMPLOYEES HOUSING SOCIETY, PHASE 1, BOLARUM, HYDERABAD - 500010,
TELANGANA, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI

ADVERTISING; BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; SALES, ONLINE
SALES, WHOLESALE, RETAIL, IMPORT-EXPORT OF KEY CHAINS, KEY RINGS; WATCHES; JEWELLERY; MAGNIFYING
GLASSES; HOUSEHOLD OR KITCHEN UTENSILS; GLASSES, DRINKING VESSELS AND BARWARE; TABLEWARE;
COOKWARE AND CONTAINERS; GLOVES; ARM SLEEVES; BRASS AND COPPER ITEMS; PRAYER ITEMS; LADIES
HANDBAGS; TRAVELLING BAGS; SCHOOL BAGS; BACKPACKS; BAGS; PURSES; SLINGS; EAR PHONES; TOYS; GIFT
ARTICLES; BABY PRODUCTS; IDOLS; PILLOWS; TOOLS; AUTOMOBILE ACCESSORIES AND CLOTHING.
4011420  29/11/2018
M/S. SHA SURAJMULL MAGARAJ &CO
NO. 15, D.S LANE, CHICKPET, BANGALORE – 560053, KARNATAKA, INDIA,
Partnership
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF FABRIC, FABRIC SUBSTITUTES, PLASTIC MATERIAL [SUBSTITUTE FOR FABRICS], HOUSEHOLD TEXTILES, BED LINEN, FABRICS FOR TEXTILE USE, BED COVERINGS, FURNITURE COVERINGS OF TEXTILE, TABLE COVERS OF TEXTILE, CURTAIN, CUSHION COVER, SHOWER CURTAIN, TABLE CLOTH AND TABLE RUNNERS FOR TEXTILE, THROWS, PILLOW COVER, BED SHEET, KITCHEN TOWEL OF TEXTILE, DUVET COVERS, TEXTILE NAPKINS, QUILT COVER, FABRICS, TEXTILE HAND TOWELS, LININGS (TEXTILE) AND MOSQUITO NETS
4014322   01/12/2018
Y.VIJAYASHREE, PROPRIETRIX OF M/S.NIRMALA FOODS
NO: 70/55, PANCHALIAMMAN KOIL STREET, 1st FLOOR, ARUMBAKKAM, CHENNAI -600106, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :22/10/2018

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF FRUITS, PRESERVED, DRIED AND COOKED FRUIT AND VEGETABLES, NUT AND DRIED FRUIT-BASED SNACK BARS, VEGETABLE-BASED SNACK FOODS, CANDIED FRUIT SNACKS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, PICKLES, SPICES, PREPARATIONS MADE FROM CEREALS, RICE, CORN FLOUR, AROMATIC PREPARATIONS FOR FOOD, DRIED AND PRESERVED PULSES, FLOUR, FLOURS MADE FROM RICE, CORN, GRAM, WHEAT, RAWA, CEREAL, BARLEY AND PAPPADUMS, SALT, SUGAR, SUGAR COOKIES, RICE COOKIES AND RICE-BASED SNACKS, CHOCOLATES, CAKE POWDER, FRUIT CAKES, HONEY
Subject to restriction with in Tamil Nadu.
4025568 13/12/2018
SRINIVASULU DAWAT
G2, USHA DELUXE APARTMENTS, MOTILAL NEHRU NAGAR, BEGUMPET, HYDERABAD-500016, TELANGANA-500016
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4025703  13/12/2018

PASHAM MADHAVA RAO TRADING AS MACKVIN PHARMA.
7-023/2/72P, BHAGYALAXMI COLONY, NEAR SAI BABA TEMPLE, SUBASH NAGAR, JEEDIMETLA, QUTHUBULLAPUR, HYDERABAD, TELANGANA-500055.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :03/07/2015

CHENNAI

Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
4026349  14/12/2018
BUDDICA SMART LIFE INDIA PRIVATE LIMITED
YERUKUVANIPALEM VILLAGE ANAKAPALLI MANDAL VISHAKHAPATNAM AP -531001
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4029460  17/12/2018
MAGESH R
87, BANGALORE ROAD-635001 KRISHNAGIRI TAMILNADU
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 23/04/2017
CHENNAI
Advertising; Business management; Business administration; Office functions
No exclusive right over the word RADIOS separately except as substantially shown in the representation of the mark.

Transliteration: MURTHY RADIOS
M/S. PRANATHI HERBALS
# H. NO. 2-91, SHIVALAYAM STREET, ADAVIDEVULAPALLY(V&M), NALGONDA DIST, TELANGANA STATE.,
A REGISTERED PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

WHOLESALE AND RETAIL SERVICES RELATED TO EXTRACTS OF MEDICINAL PLANTS, PLANT EXTRACTS FOR PHARMACEUTICAL USE, PLANT EXTRACTS FOR PHARMACEUTICAL PURPOSES, PLANT AND HERB EXTRACTS FOR MEDICINAL USE, AYURVEDIC MEDICINAL PREPARATIONS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4033989  21/12/2018
PIONEER LAUNDRY
NO 50H/15-16 PIONEER LAUNDRY RAYAKOTTA ROAD HOSUR- 635109,TAMIL NADU
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
No exclusive right over the descriptive matters appearing in the label.
4033992  21/12/2018
SUJITH KUMAR MADA
1-40/5 GURU KIRAN HOUSE,KILENJUR VILLAGE,NADUGODU POST,MANGALORE TALUK-574150
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions; Providing online commercial directory
information services, Provision of commercial information from online databases, Information, advisory and consultancy
services relating to business management and business administration provided online or via the Internet
4054661    12/01/2019
V. JIGYASA GIRI
No. 2, First Floor, Sreshta Subasri, 46/56, 1st Main Road, R.A. Puram, Chennai – 600028
INDIVIDUAL

Address for service in India/Attorney address:
UNIVERSAL LEGAL
SOUTH WING 4TH FLOOR KAKANI TOWERS NO-15 KHADER NAWAZ KHAN ROAD NUNGAMBakkAM CHENNAI-600006
Used Since :22/11/2009

CHENNAI
Advertising, business management, business administration, office functions related to training in dance and performing arts
Proprietor: MANJUNATH M S PROPRIETOR OF M/S. MANANDHI ENTERPRISES
Address for service in India/Attorney address: LE INTELLIGENSIA NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF LAMINATE FLOORING, NOT OF METAL, GLASS, GLUE- LAMINATED WOOD, PLYWOOD, PLYWOOD BOARDS, WOOD BLOCKS, WOOD MOLDINGS, MULTILAYERED WOOD, WOOD PANELING, WOODEN FLOOR BOARDS, WOOD DOOR AND WINDOW FRAMES, LAMINATED FLAT GLASS FOR BUILDING, WOODEN DOORS, SAFETY DOORS, ACRYLIC RESIN SHEETING FOR USE IN THE MANUFACTURE OF LAMINATED GLASS, PVC ROOFING MEMBRANES, ROOFING MEMBRANES, VENEER WOOD, VINYL SLIDING DOORS, NON-METAL PATIO DOORS, ROLLER DOORS, ARMoured DOORS, INNER DOORS.
4074139   01/02/2019
SUNIL VISHANJI GALA
trading as ;ARIHANT TRADERS
O.D. BUNGALOW PLOT BEARING PLOT NO. 85-95, SURVEY NO. 120 (PT), C.T.S NO. 1374/B-83, CODE NO. 038-AGP-0069,
RSC-2, S. V. P. NAGAR, MHADA ANDHERI (WEST), MUMBAI- 400 053

Proposed to be Used
MUMBAI
C O N S U M P T I O N ; D E M O N S T R A T I O N O F G O O D S .
4079981  07/02/2019
JAIN HYDRAULIC CO
Vijay Apartment, Shop No. G-05, 305, Gorpadi Peth, Shankar Sheth Road, Opp. Purnima Tower, (Bharat Petrol Pump), Pune - 411042
A Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
Mumbai
Advertising; business management; business administration; office functions; marketing; sales services included in class 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AMRITA STORES
4081335  08/02/2019
K.S.SUGAJEEVITHA, PROPRIETRIX, AMRITA STORES
Door No. 90/260, Kamarajar Salai Madurai 625009, Tamil Nadu, India
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since :01/01/2007
CHENNAI
Services relating to Wholesale, retail, distribution of Household or kitchen utensils and containers
MANGALYA SHOPPING MALL
D.No.1/8/609/1,2,3, Nakkalagutta, Hanumakonda, Warangal Dist (TS), India
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since :01/12/2011

CHENNAI
shopping malls for marketing of readymade garments, hosiery, textiles and textile goods, sarees, dress materials, bed sheets, imitation jewellery, gold and silver jewellery, ladies bags, hair pins, purses, foot wear, shoes, belts, hats, wallets, cosmetics, household articles, kitchen utensils, glass ware, cutlery, stationery items, door mats, mattresses, vegetables, fruits, eatables, goggles, children bicycles, plastic goods for house hold, steel, wooden and moulded furniture, woolen goods, fancy goods, toys, electrical and electronic goods, mobiles and mobile accessories.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED REGISTRATION NO.2257533

Transliteration : MAANGALYA SHOPPING MALL
4083517  11/02/2019
M/S GLOBECORP LAW CONSULTS & SERVICES PRIVATE LIMITED
307-309, CHOUHAN TOWER, SUPELA, BHILAI, CG 490023
PAN- AAECG5462F & CIN- U93030CT2012PTC000117
Address for service in India/Attorney address:
DEEPAK SAMADDAR
307-309, CHOUHAN TOWER SUPELA, BHILAI
Used Since :16/01/2012
MUMBAI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION & OFFICE FUNCTION
BIOTHER HEALTHCARE

4083918    11/02/2019
AMIT GUPTA TRADING AS M/S. BIOTHER HEALTHCARE
406, B-BLOCK SSVR TRIDEX, 195/1, BALAGERE ROAD, DEVASTHANAGALU, BENGALURU, KARNATAKA-560087
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
CHENNAI
Marketing, advertising, sales promotion, distribution, wholesale and retail services in respect of pharmaceutical products
DEEKSHA SARASWAT
FLAT 428 ASHIRWAD APPT, MAYUR VIHAR PHASE -3, EAST DELHI - 110096

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions.
4084544  12/02/2019
MADHURI SINGH PARIHAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI SAINATH CONSTRUCTION
Krishna Colony, Kolitol, Near Govt. ITI, Rewa Road, Shahdol - 484001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :15/06/2011

MUMBAI
Advertising, Marketing, Sales Promotion, Services provided by Retail stores, wholesale outlets related to Common metals and their alloys, Metal building materials, cables and wires of common metal, Building materials, non metallic Rigid pipes, concrete poles, tiles
4084894  12/02/2019

OMBIKA E-COMMERCE SERVICES PRIVATE LIMITED
B-11, GROUND FLOOR, FRONT PORSHAN, SHANKAR GARDEN, DELHI, WEST DELHI, DELHI-110018

COMPANY

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4085635  13/02/2019
SACHIN ARUN HARDIKAR
FLAT NO. 1203, BLDG NO. 55, SEAWOODS ESTATE, NRI COMPLEX PHASE – 2, SECTOR – 54, 56, 58, SEAWOODS, NERUL, NAVI MUMBAI – 400706, INDIA
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
MARKETING AND DISTRIBUTION OF MEDICINAL AND PHARMACEUTICALS PRODUCTS INCLUDING CLASS NO 35
4085876 13/02/2019
INDIEFLIX MEDIA PRIVATE LIMITED
OFFICE NO. 304, 3RD FLOOR, H- 28, OM COMPLEX, NEAR SAI BABA MANDIR, LAXMI NAGAR, DELHI- 110092
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :11/01/2019

DELHI
Marketing, Business marketing, Distribution of advertising materials for others, Systematization of data in computer databases, Collection and systematization of business data, Advertising; Business management; Business administration; Office functions.
4086054   13/02/2019

SHRI. MUXTIYAR PASHA
No.26/1 & 2 Narayana Pillai street Lane, Balaji Complex, Commercial Street, 3rd cross, Bangalore – 560001, Karnataka, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :30/12/2014

CHENNAI
Wholesalers, Retailers, Distribution, Imports and Exports & Online selling of readymade garments & Ladies dress Materials.
4091079  18/02/2019
MEET MOTA
SHOP NO. 6, MANALI APARTMENT, OPP. DENA BANK, NEAR ISHWAR NAGAR, LBS MARG, BHANDUP WEST, MUMBAI - 400078
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
WHOLESALE, RETAILS, ONLINE SALES, MARKETING AND TRADING OF PURSE, HANDBAGS, TRAVEL BAGS AND FOOTWEAR IN CLASS 35
Proposed to be Used

MUMBAI

REAL ESTATE MARKETING SERVICES; REAL ESTATE SALES MANAGEMENT; REAL ESTATE MARKETING ANALYSIS; ADVERTISING OF RESIDENTIAL AND COMMERCIAL REAL ESTATE; ARRANGING AND CONDUCTING OF REAL ESTATE AUCTIONS; AUCTIONING OF PROPERTY; MATCHING CONSUMERS WITH REAL ESTATE PROFESSIONALS IN THE FIELD OF REAL ESTATE SERVICES VIA COMPUTER NETWORK; BUSINESS MANAGEMENT OF APARTMENTS; BUSINESS ADMINISTRATION AND CONSULTANCY SERVICES; ADVERTISING; PROMOTIONAL SERVICES FOR OTHERS; TRADE FAIRS AND EXHIBITIONS FOR ADVERTISING PURPOSE; MARKETING SERVICES; ONLINE MARKETING; PROMOTIONAL MARKETING; MARKETING RESEARCH AND STUDIES; SOCIAL MEDIA STRATEGY AND MARKETING CONSULTANCY; PROVIDING BUSINESS INFORMATION IN FIELD OF SOCIAL MEDIA; DIGITAL ADVERTISING SERVICES.
SH. PURSHOTTAM DAYAL BHALOTIA
trading as WONDER PRODUCTS
A-2/494 SEC-8 ROHINI DELHI 110085 DELHI INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, DISTRIBUTION, ONLINE MARKETING, WHOLESALE, RETAILING AGENCY, IMPORT EXPORT, OFFICE FUNCTION AND SALES PROMOTION, SHOPS AND SHOWROOMS, BUSINESS CONSULTANCY AND ADVISORY SERVICES; ADVISORY SERVICES FOR BUSINESS MANAGEMENT SERVICES RELATED TO VITAMINS SUPPLEMENTS, MINERALS SUPPLEMENTS, DIETARY SUPPLEMENTS; FOOD FOR BABIES, ALLOPATHIC MEDICINES, NUTITIONAL SUPPLEMENTS INCLUDED IN CLASS 35
RAMESH KONKALA PROPRIETOR TRADING AS OMS OUTDOOR MEDIA SOLUTIONS

Address for service in India/Agents address:

CHENNAI

outdoor advertising for the states of Telangana & Andhra Pradesh.

H.No.12-5-17, Flat 202, Kamal Apartment, Vijayapuri Colony, Tarnaka, Secunderabad-500 017 (TS), India.

Proprietor

RAO & RAO.

12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since: 15/10/2007
BANGASREE

4113702  11/03/2019
THE WEST BENGAL STATE HANDICRAFTS CO-OPERATIVE SOCIETY LIMITED REPRESENTED BY THE CHIEF EXECUTIVE OFFICER, SRI SUBIR CHATTOPADHYAY
4D/23/1, DHARMATALA ROAD, P.O. – TILJALA, P.S.- KASBA NEW, KOLKATA – 700 039, WEST BENGAL, INDIA
(A society registered under the West Bengal Co-operative Societies Act)
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :06/03/1973

KOLKATA
Retail sale and Online sale of works of art made of bamboo, Furnitures of wood and Bamboo, Sculptures of wood, kegs made of wood, designed shells, picture frame of Copper foil, items made of straw plaits, model figures namely Horse, Durga made of Plastic (Thermocol), Bed Sheets, Bed Covers, Textile Towels, Pillow Covers, Curtains, Textile Handkerchief, Wall Hangings of Textiles, Table Mats of Jute fabric, Sarees, Women's wear like Salwar Kurta, Scarfs, Dupatta, Kurta, Shirts, Pyjamas, Dresses with Chikan design.
AsiaWise
Priority claimed from 23/10/2018; Application No. : 40201821723U ;Singapore
4153110  20/04/2019
KOTARO KUBO
#103, 1-24-5, Komaba Meguro-ku, 1530041 - Japan
Individual
YOSHINORI OKU
E-174, 17th Floor, DLF Icon, Sector-43, Gurgaon, 122009, Haryana, India
Individual
Address for service in India/Attorney address:
WADHWA LAW OFFICES
FIRST FLOOR, IRIS THREE ONE TWO, 312 UDYOG VIHAR, PHASE-II, GURGAON-122015, HARYANA.

Proposed to be Used
DELHI
Administration of business affairs; accountancy advice relating to the preparation of tax returns; accounting advisory services; accounting consultancy relating to taxation; business consultancy and advisory services; business risk management consultancy; business information services; consultancy and information services relating to accounting; providing business information via a website; provision of business assistance.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SEPARATELY. MARK SHALL BE USED AS A WHOLE.
FACTUM ASSOCIATES LLP
1004, Challenger Tower, Thakur Village, Kandivali (East), Mumbai - 400 101
Service Providers
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
MUMBAI
Business Consulting Services
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4186847 24/05/2019
M/S. FORTUNE MARKETING PVT. LTD.
D-1/2,Okhla Industrial Area, Phase-II, New Delhi-110020 (INDIA)
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BOGAL ROAD, BOGAL JANGPURA, NEW DELHI-110014 (INDIA).

Used Since: 22/05/2019

DELHI
Compilation & Systematization Of Information Into Computer Databases, Business Information, Inquiries & Investigations, Business Management, Business Research, Commercial Or Industrial Management Assistance, Cost Price Analysis, Economic Forecasting, Document Reproduction, Computerized File Management, Trading, Retailing Services, Wholesale Services, Marketing Research And Studies, Computer Data Management; Computer Data Processing Services; Computer Data Recording Services; Data Search In Computer Files For Others; Retrieval Services Relating To Computer Data; Updating And Maintenance Of Data In Computer Databases; Advertising; Business Management; Business Administration; Office Functions; Information, Advisory And Consultancy in Class 35
EVAN 180

4201403  08/06/2019

EVAN SINGH LUTHRA
A-679 SARITA VIHAR NEW DELHI DL 110076 IN
sole proprietor

Address for service in India/Attorney address:
ROHIT ARORA
D-80, Block D, East Vinod Nagar,

Proposed to be Used
DELHI

Advisory services for business management, Business Management, Advertising; business administration; office functions.
BISMAIO

4225921  04/07/2019

SANJEEV MANDHOTRA
A33 NATIONAL APARTMENT SECTOR 3 DWARKA NEW DELHI 78
SERVICES, TRADING, CONSULTANCY
Individual

Proposed to be Used

DELHI

BUSINESS INTERMEDIARY & ADVISORY SERVICES IN FIELD OF PRODUCT SALES, SALES MANAGEMENT SERVICES, SALES PROMOTION FOR THIRD PARTIES; ORGANISATION, OPERATION & SUPERVISION OF SALES & PROMOTIONAL INCENTIVE SCHEMES
Kerudha

4226625  05/07/2019
MR. RONAKKUMAR BHARATKUMAR BHAVSAR
Suthar Street, B/H. Hanuman Temple, Karcheliya, Tal. Mahuwa, Dist. Surat-394240
Individual

Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat (India)

Proposed to be Used
AHMEDABAD
BUSINESS MARKETING, CONSULTANCY, ADVISOR AND SERVICES INCLUDED IN CLASS 35
4230871   10/07/2019

ANKIT THAKKAR
trading as ;MOTIVE BIOSYNTHESIS
FF/15, SIDDHARTH CUBE - , NEW VIP ROAD, VADODARA - 390022, GUJARAT INDIA

Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022, GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
MARKETING AND ADVERTISING OF PHARMACEUTICAL, NUTRACEUTICALS AND AYURVEDIC PREPARATIONS INCLUDING IN CLASS - 35
Coromose

4231036   10/07/2019
WANKEY ONLINE TRADING PRIVATE LIMITED
CABIN-WANKEY, DGL 224, DLFGALLERIA MALL, MAYUR VIHAREXTENSION. PHASE1 NEW DELHI, 110091
PRIVATE LIMITED
Address for service in India/Agents address:
VIGHNESHWAR BHAT
NO.24, 3RD FLOOR, COMFORT TOWERS, 10TH CROSS, WILSON GARDEN, BANGALORE-560 027.
Used Since : 05/01/2019
DELHI
Advertising, businessmanagement, businessadministration, office functions.
4232232  11/07/2019
TALRIGHT TECHNOLOGIES PRIVATE LIMITED
Navrang Apt., Flat No. 105, 1st Floor, New Link Road, Nr Kailash Complex, Ulhasnagar, Mumbai, Thane - 421002
PRIVATE LIMITED
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/03/2019
MUMBAI
Recruitment services.
SHINE MARK PHARMACEUTICALS

4232330  11/07/2019

MOHAMMAD KHASIM
24-34-19, Nallacheruvu Guntur , Guntur Bazar A P

Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used

CHENNAI

Sale Purchase of medicines and dietary feed supplements
4234192  13/07/2019
MODERN ROLLS & ENGINEERING LIMITED. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
PLOT NO – 742, GIDC, MANJUSAR, TA – SAVLI, VADODARA - 391775, GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :10/06/2019
AHMEDABAD
SERVICES RELATED TO RETAIL OUTLET OF ROLLER BLINDS OF STEEL, ZINC INGOTS, ALUMINIUM INGOTS, TIN INGOTS, COPPER AND LEAD INGOTS, METAL BILLETS, STEEL PIPES, STEEL TUBES, TIN BARS AND STRUCTURAL STEEL INCLUDED IN CLASS-35.
4236758  16/07/2019
EDVINCIBLE TECHNOLOGIES PRIVATE LIMITED
L-7/49, Vrundavan Colony Tilak nagar II, Chembur, Beh Shopers Stop, Mumbai City, Maharashtra - 400089
PRIVATE LIMITED
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Assistance and consultancy services in the field of business management of companies in the energy sector.
H. P. FAB TEX PVT. LTD.
Plot No. 504, Road No. 4, G. I. D. C., Sachin, Surat (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 01/04/2013

AHMEDABAD
Retail Showroom, Textile Goods, Under garments, Over garments, Stitched / un Stitched Cloths, Scarf, Bed sheets, table cover, linen, leather Products Hand Bags, Artificial Jewellery, Cosmetics, Beauty Products, Toiletry Products, Perfumes, Bringing together for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase Physical and or Online, Export / Import Agency, Presentation of goods on communication media for retail purposes
4237098    16/07/2019
NARESH LAXMINARAYANA SAMALA SOLE PROPRIETOR OF RABITGO
Plot No 212 Ekta Nagar, 177, EWS Gujarat Housing Board, Parvat Gam, Surat-395010 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2

Proposed to be Used
AHMEDABAD
Retail Sale of Grocery items, Food, Ready to eat food, Stationery included in class 35
4237967   17/07/2019
DINESH KUMAR PRAJAPAT
150, Adarsh Nagar Jaipur, Rajasthan 302004
an individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/05/2018
AHMEDABAD
ONLINE RETAIL SERVICES RELATING TO JEWELRY, FOOTWEARS, FASHION ACCESSORIES, SWEETS, NUT, CHOCOLATES.
KARAMSTHAL

4238424  18/07/2019

RAJEEV KUMAR PROPRIETOR OF KARAMSTHAL SOLUTIONS
3rd Floor, SCO No. 55A, Vidhata Complex, Opposite New Bus Stand, Thanesar, Kurukshetra, Haryana - 136118
Job Portal Services, Recruitment Services, Human Resources services, Talent Search services, etc
Proprietor

Proposed to be Used

DELI

RECRUITMENT SERVICES, ONLINE JOB PORTAL, PLACEMENT AGENCY, SECURITY AGENCY/ SERVICES, PERSONAL
RECRUITMENT AND PLACEMENT SERVICES, STAFF RECRUITMENT SERVICES, HUMAN RESOURCE SERVICES,
PAYROLL SERVICES, INCLUDED IN CLASS 35
4238638  18/07/2019
HITESH DHANJIBHAI DONGA
15 RAGHUVIR SOCIETY, OPP FIRE STATION, INDIRA MARG, JAMNAGAR-361 005, GUJARAT-(INDIA).
INDIVIDUAL
Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA
Proposed to be Used
AHMEDABAD
WHOLESALE AND RETAIL OUTLETS, SHOW ROOM, SERVICES RELATING TO DISTRIBUTION, MARKETING, EXPORT, IMPORT, TRADING AND ONLINE TRADING OF WATER METERS.INCLUDED IN CLASS -35
EDELROCHE LIFE SCIENCES PVT. LTD.

4238884  18/07/2019

M/S EDELROCHE LIFE SCIENCES PVT LTD.
3183, Near St Patrick's Inter College, Poliganj, Majhola, District -Udham Singh Nagar, Uttrakhand, (India)

COMPANY

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-
09871034747, 09990034747

Proposed to be Used

DELHI

Wholesale And Retail Services Relating To Pharmaceutical, Medicinal And Veterinary Preparation, Online Marketing Services, Online Ordering Services, Online Advertising, Online Auctioneering Services
4239254    18/07/2019
SRV FASHIONS INDIA PRIVATE LIMITED
NO. 69, 2ND MAIN, DOCTORS LAYOUT, NAGANATHAPURA, ELECTRONIC CITY POST, BANGALORE - 560100
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4239886  19/07/2019
NIMESH KADIWALA (PROPRIETOR) TRADING AS KISINISI CORPORATION
437/B/1, JERAMBHAI NI WADI, NEAR SHILP ART, OPP. GANESH DYEING, BEHIND SUBJAIL, KHATODARA, SURAT-395002, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
ONLINE ORDERING SERVICES, DIGITAL ADVERTISING SERVICES, ADVERTISING SERVICES, ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, ON-LINE ORDERING SERVICES IN THE FIELD OF RESTAURANT TAKE-OUT AND DELIVERY
4240173   19/07/2019
MRS. SHILPA GARG W/O SH. DINESH KUMAR GARG
TRADING AS M/S DABSS FOODS, AT MOHINI VILLA, 3894/53, OPP. RAM BHAWAN, JAIN TEMPLE STREET, RAMBUL ROAD-2, SHASTRI NAGAR, AJMER - 305001 (RAJASTHAN)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT AGARWAL
1/37, BEHIND SMS HOSPITAL, NEAR MILITARY SCHOOL, RAILWAY CIRCULAR ROAD, AJMER - 305001 (RAJASTHAN)
Used Since :30/10/2014
To be associated with:
4038266, 4240173
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, PROVIDING A SEARCHABLE ONLINE ADVERTISING GUIDE FEATURING RESTAURANTS, ON-LINE ORDERING SERVICES IN THE FIELD OF RESTAURANT TAKE-OUT AND DELIVERY, etc being all included IN CLASS – 35
4240386    19/07/2019

PRIYA RAI
H-302, KARAMPURA, RAMESH NAGAR, DELHI-110015
Individual

Address for service in India/Attorney address:
RAHUL CHAUDHARY
I-184, Second Floor, Karampura, New Delhi- 110015

Proposed to be Used
DELHI
Commercial Trading and Consumer Information Services namely Retail and Wholesale Services and Distributorship Services for Electronics and Home Appliances.
4240619 19/07/2019
PERSEUS BIOTECH
24, DEFENCE COLONY, SECTOR-A, KALARHERI ROAD, AMBALA CANTT-133001, HARYANA
PARTNERSHIP
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL PREPARATIONS, MEDICINAL PREPARATIONS AND SUBSTANCES
4241190  20/07/2019
MEENU BATRA
628, BEES DUKAN, ADARSH NAGAR, JAWAHAR NAGAR, JAIPUR
MY CLASS IS 35
PROPRIETOR

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING, FRANCHISEE, TRADING, RETAIL, WHOLESALE, E-COMMERCE, ONLINE TRADING, ONLINE PROMOTIONS UNDER CLASS 35.
4242116   22/07/2019
K.S.SHAIK MOHAMMED MINHAJ
trading as ;EUROMEDIC
1ST FLOOR, 123-PATTAMANGALA STREET, MAYILADUTHURAI, NAGAPATTINAM - 609 001,TAMILNADU, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM

Proposed to be Used
CHENNAI
MEDICAL APPARATUS, MEDICAL DEVICES, MEDICAL INSTRUMENTS, SURGICAL APPARATUS,SURGICAL INSTRUMENTS AND NECK PILLOWS.
AT CARTRIDGES

4242161    22/07/2019

RAJI MAHADEV AHIR
303, 3RD FLOOR, BUILDING NO. 3, THE DISCOVERY BLDG CHS LTD BLDG, DATTA PADA ROAD, BORIVALI (EAST)
MUMBAI - 400066 MAHARASHTRA INDIA
ASHAPURA TRADERS Sole Proprietorship Firm

Address for service in India/Agents address:
MOHD SHAKEEL KAYAMKHANI
C/O. JAIPRAKASH UPADHAYAY, 3, FLOOR-MZ, 12/14, MAHARASHTRA BHAVAN, BEHIND OLD HANDLOOM HOUSE,
BORA MASJID STREET, D.N. ROAD, FORT, MUMBAI-400001.

Proposed to be Used

MUMBAI
Marketing, Import, Export, Supply, Sales, Purchase of Toner, cartridges and printer at retail and wholesale and all item
included in Class 35
4242306  22/07/2019
ROOP VATIKA DESIGN PRIVATE LIMITED
6/96 Ground Floor, Shanker Road, Old Rajendra Nagar, New Delhi 110060
Company Incorporated vide CIN U18109DL2013PTC251143
Address for service in India/Attorney address:
THE CORPORATE GALAXY
17/53, 204, ARYA COMPLEX MALL ROAD, TILAK NAGAR, NEW DELHI-110018
Used Since: 31/08/1992
To be associated with: 2992009
DELHI
MARKETING, WHOLESALING, RETAILING, ONLINE RETAILING, ADVERTISING, BUSINESS ADMINISTRATION, SHOWROOM SERVICES AND IMPORT-EXPORT OF SAREE, READYMADE GARMENTS, WEARING APPARELS, UNSTITCHED AND SEMI UNSTITCHED SUITS, GARMENTS AND GARMENT ACCESSORIES.
XPLORIUM

4242341   22/07/2019

XPLORIUM TRAVEL AND DISCOVERY PVT. LTD
32, Jay Mahal, A Road, Sitaram Deora Marg, Churchgate, Mumbai- 400020
A company incorporated under the Companies Act, 2017

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :03/06/2019

MUMBAI
Providing price comparison information, reviews, curation, and ratings related travel and tourism; providing marketplace services in relation to travel industry especially related to travel packages and travel related products; providing advertising space on platforms relating to travel; organising events, trade shows for promotional purposes in the field of travel; subscription to travel related products; sourcing personnel especially influencers who specialise in travel space
ROCHELLE

4242475   22/07/2019

SIDHARTH COOMAR GUPTA PROPRIETOR OF INTERNATIONAL BRAND HOUSE

B-803, Raheja Eternity Building, Near Thakur Village, Off Western Express Highway, Borivali – East, Mumbai, Maharashtra, 400066

Single Firm

Address for service in India/Attorney address:

SANJEEV KUMAR

AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Used Since :27/05/2019

MUMBAI

Advertising; Business management; Business administration; Office functions, Retail stores; retail sales; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to clothing, footwear, headgear, and clothing accessories.
4242653  22/07/2019
MUKTI NATH S/O LATE SH. KIRTI NATH
SURGICAL SOLUTIONS, SCO 4, 2ND FLOOR, INDUSTRIAL AREA, PHASE-2 CHANDIGARH- 160002
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
advertising business management business administration office functions in class 35
4243036  23/07/2019
PRAGNESH JITENDRA KUMAR SHAH
trading as ;RHEA MARKETING
A/3, SARVODAYA NAGAR, PANJRAPOLE MAIN ROAD, MUMBAI-400 004, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI - 400025, INDIA

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS 35
4243065 23/07/2019
NIKHIL ASHOK PALRECHA
No-H/1003 Shalom Jove Planetaria Complex, 150 Feet Road, opp Flyov Brige Bhayander Road, Thane, Bhayander West, Maharashtra - 401101
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
Mumbai
Advertising; business management; business administration; office functions
QUALSTAR PRIVATE LIMITED
trading as QUALSTAR PRIVATE LIMITED
1110, 11TH FLOOR, NAURANG HOUSE, 21, K G MARG NEW DELHI-110001 INDIA
SERVICE PROVIDER
Used Since: 24/04/2017
DELHI
COMMERCIAL ADMINISTRATION OF THE LICENSING OF THE GOODS AND SERVICES OF OTHERS
4243323  23/07/2019
RBEAUTY FASHION INDIA (P) LTD.
trading as ;RBEAUTY FASHION INDIA (P) LTD.
T-373/1, PANCH PARA ROAD, KOLKATA - 700 018, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/05/2018
KOLKATA
BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF VARIETY GOODS OR SERVICES, SHOPPING MALL, ONLINE SHOPPING, E-SHOPPING, DEPARTMENTAL STORE, E-COMMERCE OF VARIETY GOODS OR SERVICES BEING INCLUDED IN CLASS-35.
4243376  23/07/2019
THINKSYNQ SOLUTIONS PVT. LTD.
New No. 17, Seethammal Road, Seethammal Colony, Alwarpet, Chennai - 600 018
Software and Consultancy
Company limited by shares incorporated under Companies Act, 2013
Used Since :10/06/2019
CHENNAI
Company Logo providing Business solutions and consultancy
PRASHANT NARAYAN MORE  
FLAT #601, A2, ROHAN ABHILASHA, WAGHOLI, LOHEGOAN ROAD, PUNE - 412207

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Business consulting services, Advertising; Business management; Business administration; Office functions
4243403   23/07/2019
BHARAT KALIDAS BAKHALE Sole Proprietor of EXCELIC MARKETING
1, NO 229/2E BLDG NO A6, MILROC WOODS, MILROC WOODS ROAD, CORLIM OLD GOA, NORTH GOA, GOA, 403110
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
Mumbai
Advertising; Business management; Business administration; Office functions, Online marketing
Trade Marks Journal No: 1918, 09/09/2019  Class 35

4243405  23/07/2019
SINGHELEC SOLUTIONS INDIA PRIVATE LIMITED
#15A, 4TH FLOOR, CITY VISTA SUITE NO 781, FOUNTAIN ROAD, KHARADI PUNE PUNE MH 411014 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Business consulting, Advertising; Business management; Business administration; Office functions
4243415  23/07/2019
AL SAMIT INTERNATIONAL
Arabian Apartment, 17, Bhagoji Keer Marg, Opp Dena Bank, Mahim (W), Mumbai, Maharashtra- 400016
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :20/12/2012
MUMBAI
Recruitment services, Advertising, marketing, Business management, business administration, business promotion related to recruitment services
Trade Marks Journal No: 1918, 09/09/2019  Class 35

4243464  23/07/2019

LODHA & BHATT
NO.8, SUVA SADAN,HANUMAIAH REDDY ROAD, ULSOOR, BANGALORE - 560008
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
happyness.me
4243472  23/07/2019
LAXMIRAJ SEETHARAM NAYAK
3rd Floor, Gigi Appartments, 14 Silver Beach Estate, A.B. Nair Road, Mumbai, Maharashtra- 400049
Individual
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
Business research; Commercial information agency services; Opinion polling; Web indexing for commercial or advertising purposes; Compilation of statistics; Statistical studies; Statistical analysis and reporting
ACIES

ACIES CONSULTING LLP
808, 8TH FLOOR, TRADE WORLD B-WING, KAMALA MILLS, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI – 400 013
LIMITED LIABILITY PARTNERSHIP FIRM

Proposed to be Used

To be associated with:

3776369, 4231598

MUMBAI

MANAGEMENT CONSULTING, BUSINESS CONSULTING, BUSINESS MANAGEMENT CONSULTING, BUSINESS ORGANISATION CONSULTING, PROFESSIONAL BUSINESS CONSULTING, BUSINESS CONSULTING SERVICES, BUSINESS MANAGEMENT CONSULTING SERVICES, BUSINESS MANAGEMENT AND CONSULTING, BUSINESS CONSULTING FOR ENTERPRISES, CONSULTING AND INFORMATION CONCERNING ACCOUNTING, BUSINESS ORGANISATION AND MANAGEMENT CONSULTING, BUSINESS ORGANIZATION AND MANAGEMENT CONSULTING, BUSINESS MANAGEMENT AND CONSULTING SERVICES, BUSINESS ORGANISATION AND MANAGEMENT CONSULTING SERVICES, BUSINESS CONTINUITY CONSULTING, BUSINESS MANAGEMENT CONSULTING SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY
GALENA

4243537    23/07/2019

PIYUSH JAIN
B-183, 2nd FLOOR, SURAJMAL VIHAR, DELHI-110092
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used

DELHI

ON-LINE OFF LINE TRADING SERVICES, E-COMMERCE SERVICES, COMPARISON SHOPPING SERVICES, RETAILING, DISTRIBUTION, MARKETING, WHOLESALE SERVICES, EVENTS & PROMOTIONS ACTIVITY, STORE BRANDING, RETAIL GROCERY STORES, DISPLAY & EXHIBITION, MATERIAL OF COMPUTER APPLICATION SOFTWARE FOR MOBILE DEVICES, MOBILE PHONES AND MOBILE PHONES ACCESSORIES READYMADE GARMENTS, CLOTHING, HOISIERY GOODS, GIFT & NOVELTIES, MOMENTOES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES, ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS ELECTRONIC COMMUNICATIONS NETWORK; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK, SYSTEMATIZATION OF INFORMATION INTO COMPUTER DATABASES INCLUDED IN CLASS 35.
DEESHKAA

4243540   23/07/2019

DEEPAK SINGH DAGUR
G - 97, LIG Colony, Behind MIG Police Station, Indore - 452008, Madhya Pradesh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets, export, import related to clothing, headgear footwear
RAYA MEDIA

4243543 23/07/2019
RAYA MEDIA PVT LTD
106, Jolly Bhavan No. 1, 10 New Marine Lines, Mumbai - 400020, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, business administration, business management related entertainment and advertising
PRIYA EXIM

4243561    23/07/2019

RAMSON WILSON
SRC 20-A, SHIPRA RIVIERA, GYAN KHAND 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH - 201014
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI

ADVISORY AND CONSULTANCY SERVICES RELATING TO IMPORT-EXPORT AGENCIES
4243626  23/07/2019
GAUTAM RATILAL PATORIYA TRADING AS JAY SOMNATH ENTERPRISE
Street no.2, Yogi Park, Plot no.17, Satelight Chowk Morbi road, Rajkot-360003, Gujarat (India)
SINGLE FIRM
Address for service in India/Agents address:
SAMPAT DHHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat
Proposed to be Used
AHMEDABAD
E-COMMERCE SERVICES ; RETAIL & WHOLESALE SERVICES OF GOODS BY ONLINE OR OFFLINE MODE.
4243627   23/07/2019
PURVAL RAMESHBHAI UNDHAD
VADIK VIHAR A, 00, NR BRAHMANI PARK, NR JAKATNAKA MORABI ROAD, RAJKOT-360003, Gujarat
SINGLE FIRM

Address for service in India/Agents address:
SAMPAT DHHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD

Wholesale & Retail trading of Goods by Online or Offline mode.
4243667  23/07/2019
PETROLEUM EXCHANGE OF INDIA LIMITED
115, Sona Shopping Centre, Trikamdas Road, Kandivali (West), Mumbai - 400067
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Advertising, Business Management, Sales, Online Sales, Wholesales, Import Export of Petroleum Products
THE NEWTOWN CLINIC

4243679  23/07/2019
M/S. HEART N SOUL HOSPITALITY LLP
102, 1ST FLOOR, NEW TOWN HEIGHTS PLAZA, ACTION AREA - III , KOLKATA- 700135, WEST BENGAL
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
MARKETING, DISTRIBUTION, ADVERTISEMENT, IMPORT, EXPORT, WHOLE-SELLING AND RETAILING SERVICES RELATED TO THE SALE OF MEDICAL PREPARATIONS, GENERIC MEDICINES, HEALTHCARE PRODUCTS, VITAMINS & NUTRITIONAL SUPPLEMENTS, AYURVEDIC & HERBAL PREPARATIONS, BEAUTY & PERSONAL CARE PRODUCTS, SURGICAL CARE & ORTHOPAEDIC AIDS, FLUIDS & PARENTERAL CARE PRODUCTS AND WELLNESS PRODUCTS
AUNOA
4243681  23/07/2019
AUNOA SOLUTIONS PRIVATE LIMITED
Survey no. 393, Next to DRS School Apparel Park road, Gundlapocham Pally Hyderabad, Telangana 500014, India

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
CHENNAI
Business management; business administration; office functions, business organization consultancy.
AUNOA SOLUTIONS PRIVATE LIMITED
Survey no. 393, Next to DRS School Apparel Park road, Gundlapocham Pally Hyderabad, Telangana 500014, India

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
CHENNAI
Business management; business administration; office functions, business organization consultancy.
4243946     23/07/2019
DELVEINSIGHT BUSINESS RESEARCH
FLAT NO.-609, KHATTAR CGHS, ARJUN APARTMENTS, PLOT NO.8C, SECTOR-7, DWARKA, SOUTH DELHI-110075
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since :01/04/2016

DELHI
Advertising; business management; business administration; office functions, business research and survey services, business analysis research and information services, conducting online business management research surveys, business investigations, business research consulting, market study, market prospecting, marketing advice, marketing consultancy, business organization consultancy, business management consulting.
4244014  23/07/2019
RAJPAI SACHDEVA
H-16 TO 22 VIKAS MARG, LAXMI NAGAR, DELHI: 110092, India
Individual
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
DELHI
Retail Services, Import, Export and Online Whole Sale Services connected with Sale of Foodstuffs for Animals, Malt and Fish Foods, Pet Foods, Aquarium Pumps, Filters, Air pumps, Skimmera, Glass Aquariums, Skimmers, Bird cages and Dog cages.
Trade Marks Journal No: 1918 , 09/09/2019  Class 35

4244106  23/07/2019
TARUN JAIN
KK-161, KAVI NAGAR, GHAZIABAD-201002
PROPRIETOR OF MS. ALLIED SALES CORPORATION

Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used
DELHI
“DISPLAY, EXHIBITION, RETAIL, WHOLESALE AND DISTRIBUTION , IMPORT, EXPORT, ONLINE SALE OF OF ALL KINDS OF SAFETY PRODUCTS, SAFETY DEVICES, SAFETY EQUIPMENT, ESD ITEMS, INDUSTRIAL, COMMERCIAL, MEDICAL & ROAD SAFETY PRODUCTS
4244126  23/07/2019
NAACH
125-126, SOUTH MASI STREET, MADURAI - 625 001, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI

WHOLESALE, RETAIL INCLUDING ONLINE RETAIL AND MARKETING SERVICES CONNECTED WITH THE SALE OF
TEXTILES, CLOTHING, FOOTWEAR, HEADGEAR, SHIRTS, TEE-SHIRTS, PANTS, TROUSERS, DRESSES, READY-MADE
CLOTHING, SARIS, SARONGS, PYJAMAS, SKIRTS, HOSIERY, UNDERCLOTHING, UNDERPANTS, UNDERWEAR, VESTS,
BRASSIERES, PETTICOATS, SUITS, SWEATERS, JACKETS, COATS, KNITWEAR, NECKTIES, BELTS, CAPS,
GLOVES, SCARFS, SHAWLS, SOCKS AND CLOTHING ACCESSORIES.
SMALLRIG

4244149  23/07/2019
SHENZHEN LEQI NETWORK TECHNOLOGY CO., LTD
Room 101, building 9, Asia industrial park, fengmen road, gangtou community, bantian street, longgang district, shenzhen, Guangdong CHINA

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI

Demonstration of goods; dissemination of advertising matter; on-line advertising on computer networks; dissemination of advertising via the Internet namely design of internet advertising; advertising planning services; direct mail advertising services; marketing; sales promotion for others; on-line advertising on a computer network; search engine optimization for sales promotion; advertising; advertising and business management consultancy; business information; procurement services for others [purchasing goods and services for other businesses]; outdoor advertising; professional business research; marketing research; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; publication of publicity texts.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4244160 23/07/2019
MR. NOMAN KANTIBHAI CHARANIYA, TRADING AS:- APEX INDUSTRIES
NEAR SPEEDWELL MOTORS, AHMEDABAD HIGHWAY, NAVAGAM, RAJKOT - 360 003 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
To be associated with:
2424854, 2545194

AHMEDABAD
RETAIL AND WHOLE SALE OUTLETS, SHOWROOMS, MARKETING, TRADING, ONLINE TRADING, DISTRIBUTOR & DISTRIBUTION, EXPORT AND IMPORT, SERVICE TO BRINGING TOGETHER FOR THR BENEFIT OF OTHER, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE AND ADVERTISING OF VENDING MACHINES, RENTAL OF VENDING MACHINES, TEA, COFFEE, NAMKEEN, WAFERS, SUGAR, FROZEN, DRIED AND COOKED FRUITS JELLIES, JAMS, MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD, SOFT DRINKS, SYRUPS, FRUIT JUCIES, AND OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW AND UNPROCESSED AGRICULTURAL PRODUCTS AND GRAINS AND SEEDS.
4244415  24/07/2019
WINDZARD E- COMMERCE PRIVATE LIMITED
NO:83/86, KAMARAJPURAM 3RD STREET, NUNGAPPAKKAM, CHENNAI-600034
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Wholesale, Retail sale and Onlinesale of Readymady Garments, Clothing, Footwear, Headwear, Textile Products
Prabha creations

4244487  24/07/2019

PRABHA DEVI
69d/30 Chakiya Allahabad, Uttar Pradesh-211016

Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :17/07/2018

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4244494    24/07/2019
CIRCLE EDGES PRIVATE LIMITED
Old No.63, New No 65, Jai Nagar Koundampalayam, Coimbatore - 641030.
COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4244495   24/07/2019
CIRCLE EDGES PRIVATE LIMITED
Old No.63, New No 65, Jai Nagar Koundampalayam, Coimbatore - 641030.
COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBAORE-641103.

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
KHETIAGRO

4244496  24/07/2019

PRAMODKUMAR GUPTA
AMBIKA BHAVAN, GAT NO. 13/23/1, NAIR COLONY, SANE CHOWK, MORE VASTI, CHIKHALI, PUNE – 411062

Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI

Advertising; business management; business administration; office functions related to import and export agency services; Export promotion services
4244571    24/07/2019

TAMILSELVAN SHANMUGAVELU
3/788 G Nelli Nagar Govinda Dass nagar, Dharmapuri, Manthoppu, Dharmapuri - 636701

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI

Advertising; business management; business administration; office functions
4244702  24/07/2019
PROYOUNG HEALTH SCIENCES PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. YARRAM ANJI REDDY)
T.F.8, 3rd Floor, Empire Square, Road No: 36, Jubilee Hills, Hyderabad – 500033, Telangana
Private Limited Company

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since : 17/05/2019

CHENNAI
Advertising; Business management; Business administration; Office functions under Class 35.
DeepSens

4244816  24/07/2019

AIDEMTEC SERVICES PRIVATE LIMITED
3/B Kaledonia, Sahar Road, Sambhaji Nagar, Andheri (East), Mumbai 400069 in the State of Maharashtra within the Union of India
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Advertising; Business management; Business administration; Office functions.
CONFLATE

4244866    24/07/2019
RIJUL PADIA S/O. SH. NAVEEN KUMAR PADIA
602, BALAJI TOWER 1st, NEAR MANIPAL HOSPITAL, SECTOR - 6, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising; Business management; Business administration; Office functions.
Trade Marks Journal No: 1918 , 09/09/2019  Class 35

4244869  24/07/2019
ADM ABRASIVE TECHNOLOGY
5/400, PONNIAMMAN NAGAR MAIN ROAD, PONNIAMMAN NAGAR, MEDAVAKKAM, CHENNAI – 600100, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

 Proposed to be Used
CHENNAI
WHOLE SALES, RETAIL SALES, ONLINE WHOLESALE, RETAIL STORE SERVICES FOR BONDED, COATED ABRASIVE PRODUCTS LIKE CUTTING AND GRINDING WHEELS, FLAP DISC, MOPSAND FLAPS, EMERYS SHEET, ABRASIVE BELTS, ABRASIVE ROLLS, FIBER DISC, GRINDING MACHINE
4244871  24/07/2019
NEXDO ENTERPRISE PRIVATE LIMITED
H-2, Ground Floor Kailash Park, Kirti Nagar, New Delhi, 110015, India.
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Services of promoting & marketing, goods and services of others by use advertisements, vouchers & discount offers via
print media; electronic media; business management; business administration; office functions; marketing & promotional
services; organization & management of customer loyalty programs all through media including printed media.
BRAND HAPPINESS

4244935    24/07/2019
BRAND HAPPINESS (OPC) PVT LTD
281, JODHPUR, 3RD FLOOR KOLKATA, WEST BENGAL-700045
BODY INCORPORATE
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
KOLKATA
ADVERTISING, BUSINESS CONSULTING INCLUDING IN CLASS 35
4244994  24/07/2019
ROSENTIQUES FINE JEWELLERY
Office No.6/8, 1st Floor, Delstar Premises CHS Ltd., 9-9A, N.S. Patkar Marg, Mumbai 400 036 in the State of Maharashtra within the Union of India
a partnership firm

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Retail, import and export of Jewellery in Gold, Silver and Platinum, Jewellery Studded with Diamonds, Precious and Semi-Precious Stones, Pearls and Imitation Stones, boxes of precious metal, clocks, figurines of precious metal, ornaments of precious metal, Watches; the bringing together of the aforesaid goods, enabling customers to conveniently view and purchase these goods; online retail services connected with the aforesaid goods.
ASHVI FACILITY MANAGEMENT SERVICES
19, AJANTA APT., NR. JYOTI SOCIETY, OPP CHAMAK CHUNA, NARODA ROAD, AHMEDABAD-382345
Facility Management Services, Manpower Services
PARTNERSHIP

Proposed to be Used

AHMEDABAD

FACILITY MANAGEMENT SERVICES AND MANPOWER SERVICES
4245053    24/07/2019
AMALESH SASMAL TRADING AS HAUR CABLE NETWORK
VILLAGE HAUR, SUNDARPUR, P.O. HAUR, P.S PANSKURA-721131, DISTT. PURBA MEDINIPUR (W.B)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2018

KOLKATA
Advertising; Business Management; Business Administration; Office Functions Outdoor Advertising Services,
Distribution Services Relating to Electronic Media, Print Media, Internet Media, Electronic Media Providing Information
about Products via Telecommunication Networks for Advertising and Sales Purposes.
4245175  24/07/2019
JAVEED ABDUL JABBAR
Dune, T V Sons Cottage, Dutt Compound, Valayanadu Mankavu, Kozhikode, Kerala-673007
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale and Onlinesale of Cigarettes
MRS.S.K.APARNA., TRADING AS M/S.YUKTI JEWELS.
“HARIRAM” No:87-Vysiyal Street, Coimbatore-641001, Tamilnadu, India.

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI

MR.S.KATHIRVEL., TRADING AS M/S.SRI THIRUPATHI TRADERS.
3-502-2, Kulloorchandai Road, Allampatti, Virudhunagar-626001, Tamilnadu, India.

Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Wholesale, Retailing, Distributing, Marketing, Advertising, Coconut Oil, Palm Oil, Blended Edible Vegetable Oils (for food) and Edible Oils.

Transliteration : PARAMBHARIYATHAI KONDADUVOM
4245259  24/07/2019
MR. EDWIN SAMA., TRADING AS M/S.MANORETHNA SPECIALITY CHEMICALS.
No:1/284, Uthukuli Main Road, Chengapalli, Uthukuli Taluka, Tirupur District-638812, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :18/05/2014

CHENNAI
Wholesale, Retailing, Marketing, Advertising, Distributing, Online Sales, Display of Showroom in the field of Fabric Conditioners and Fabric Softeners.
4245314  24/07/2019

DREAM OVEN
VILL/PO-BONHOOGHY, SONERPUR, KOLKATA 700103
Partnership firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
KOLKATA
Online retail services relating to food; online ordering services in the field of restaurant take-out and delivery;
4245409 25/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, HELPING SERVICES OF A COMMERCIAL UNDERTAKING, SALE AND PURCHASE OF GOODS, RETAIL STORE, WHOLESALE OUTLETS THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES, BY MEANS OF ELECTRONIC MEDIA AND THROUGH WEB SITES OR TELEVISION INCLUDED IN CLASS 35.
4245414  25/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, HELPING SERVICES OF A COMMERCIAL UNDERTAKING, SALE AND PURCHASE OF GOODS, RETAIL STORE, WHOLESALE OUTLETS THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES, BY MEANS OF ELECTRONIC MEDIA AND THROUGH WEB SITES OR TELEVISION INCLUDED IN CLASS 35.
4245429    25/07/2019
SUJAKUMARI P S
KALLAYIL, ERUMAKUZHY, NOORANAD, PALAMEL, ALAPPUZHA, KERALA-690504
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
KELOSIL
4245647    25/07/2019

KANHAIYA KUMAR
House No. 435, Bhim Nagar, Gurgaon, Haryana 122001

an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

DELHI
IMPROTER, RETAILER AND ONLINE SELLING AND SUPPLIER OF SILICONE GEL SHEETING FOR TREATMENT OF SCARS.
4245715  25/07/2019
HITENDRA NAGDA (INDIAN NATIONAL, PROPRIETOR), TRADING AS REAL CHOICE
Unit No - 4, Jogani Industrial Estate, Senapati Bapat Marg, Near Masjid Galli, Dadar (West), Mumbai - 400028, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2004
MUMBAI
Advertising, marketing, sales promotion, wholesale and retail services related to kids clothing
4245817  25/07/2019
SHALIGRAM LAMINATES PRIVATE LIMITED
B 22, 3RD FLOOR, CIRCLE B COMPLEX, ABOVE PAKVAN RESTAURANT, S G HIGHWAY, BODAKDEV, AHMEDABAD, GUJARAT - 380059, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 19/06/2003
To be associated with:
4245819

AHMEDABAD
TRADING, WHOLESALING, IMPORT, EXPORT OF MATERIALS, NOT OF METAL, FOR BUILDING AND CONSTRUCTION; RIGID PIPES, NOT OF METAL, FOR BUILDING; ASPHALT, PITCH, TAR AND BITUMEN; TRANSPORTABLE BUILDINGS, NOT OF METAL; MONUMENTS, NOT OF METAL; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
SHALIGRAM LAMINATES PRIVATE LIMITED
B 22, 3RD FLOOR, CIRCLE B COMPLEX, ABOVE PAKVAN RESTAURANT, S G HIGHWAY, BODAKDEV, AHMEDABAD, GUJARAT - 380059, INDIA.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 02/02/2018

AHMEDABAD

TRADING, WHOLESALING, IMPORT, EXPORT OF MATERIALS, NOT OF METAL, FOR BUILDING AND CONSTRUCTION; RIGID PIPES, NOT OF METAL, FOR BUILDING; ASPHALT, PITCH, TAR AND BITUMEN; TRANSPORTABLE BUILDINGS, NOT OF METAL; MONUMENTS, NOT OF METAL; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4245870  25/07/2019
PUPPETICA MEDIA PRIVATE LIMITED
E-10, Industrial Estate, Guindy, Chennai - 600032, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :24/12/2013

CHENNAI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON
COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND
SELLERS OF GOODS AND SERVICES
SIXEL

4245955  25/07/2019

VIDEONETICS TECHNOLOGY PRIVATE LIMITED
Plot-AI/154/1, Action Area -1A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal

An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/07/2019

KOLKATA

Wholesale & Retail services for computer software; Providing consumer product advice relating to software; Compilation of information relating to information technology; Business organization and management consulting; Advertising; Marketing; Business administration; Office functions; Market research; Publicity and promotional services; Business management services relating to franchising; Telemarketing; Public Relations; Business Information; Business data analysis; Providing business information via a website; Computerised database management.
DeeperLook
4245998    25/07/2019
VIDEONETICS TECHNOLOGY PRIVATE LIMITED
Plot-A1/154/1, Action Area -1A, Utility Building (4th Floor), New Town, Kolkata – 700156, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :27/06/2019
KOLKATA
Wholesale & Retail services for computer software; Providing consumer product advice relating to software; Compilation of information relating to information technology; Business organization and management consulting; Advertising; Marketing; Business administration; Office functions; Market research; Publicity and promotional services; Business management services relating to franchising; Telemarketing; Public Relations; Business Information; Business data analysis; Providing business information via a website; Computerised database management.
JITENDRA DIPAKBHAI RAVAL AN INDIAN NATIONAL SOLE PROPRIETOR OF ASSURE SURGICAL
11 – 1ST FLOOR, ANJNA SOC, NR. MANGALDEEP COMPLEX, NR. HIRABAUG CIRCLE, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :23/02/2018
AHMEDABAD
SERVICES RELATED TO TRADING, MARKETING AND OUTLET OF STERILE AND NON STERILE SURGICAL DRESSINGS,
STERILE MEDICATED DRESSING ADHESIVE AND NON ADHESIVE PLASTERS, BANDAGES, ABSORBENT COTTON
WOOL INCLUDED IN CLASS-35.
KMAN REALTRADE

4246101    25/07/2019
KMAN REALTRADE PRIVATE LIMITED
C/O-UTTAM MAJUMDAR, SHYAMA PROSAD MUKHERJEE ROAD VILL-JAYGACHI, NEAR SHYAMA PROSAD SCHOOL
HABRA Parganas North WB 743263 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4246168 25/07/2019
GEETANJALI GULLIANI,
D-7, TONDON ROAD, ADARSH NAGAR, DELHI-110033.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS, GOLD JEWELLERY, SILVER JEWELLERY, ARTIFICIAL JEWELLERY, DIAMOND JEWELLERY, BRACELETS, JEWELLERY CHAINS, EAR RINGS, BANGLES, PENDANTS, WATCHES, CLOCKS, TIE CLIPS, TIE PINS, PRECIOUS METALS, GEMS, STONE AND THEIR ALLOYS AND GOODS, LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES, LADIES AND GENTS PURSES, POCKET WALLETs, SADDLE BELTS, LADIES AND GENTS HAND BAGS, CLUTCHES [HANDBAGS], CLUTCHES [Purses], CARRYING BAGS, SLING BAGS FOR CARRYING INFANTS, SCHOOL BAGS, GYM BAGS, SPORTS BAGS, BRIEF CASES, SUITCASES, TRAVELLING BAGS, TROLLEY BAGS, TRAVELING SETS (LEATHER WEAR), TRAVELLING TRUNKS AND VANITY CASES SOLD EMPTY AND UMBRELLA, FOAM MATTRESSES, MATTRESS TOPPERS, SPRING MATTRESSES, PILLOWS, AIR MATTRESSES AND PILLOWS, CUSHIONS, BOLSTER, BEDDING (EXCEPT LINEN) AND SLEEPING BAGS PADS, FURNITURE, MODULAR FURNITURE, OFFICE AND HOUSEHOLD FURNITURE, PICTURE FRAME, MIRROR, HOOK AND LOOP FASTENING TAPES, HOOK AND LOOP FASTENERS, LACE AND EMBROIDERY, RIBBON, BOWS FOR CLOTHING, PINS, BUTTONS, BLAZER BUTTONS OF PRECIOUS METALS, STUD-BUTTONS, BUTTONS FOR CLOTHING, EYELETS, ZIP MATERIALS, ZIPS, ZIP-FASTENERS, SLIDE-FASTENERS, SNAP-FASTENERS, HOOKS AND EYES, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, BUCKLES FOR CLOTHING, ELASTIC TAPE, TRIMMING FOR CLOTHING.
4246239  25/07/2019
AVENY PROPERTIES LLP
105, Runwal and Omkar Esquare, Off Eastern Express Highway, Near Sion Chunabhatti Signal, Sion East, Mumbai-400022
A Limited Liability Partnership incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :22/10/2018

MUMBAI
Advertising; Business management; Business administration; Office functions
INKUBIZ SERVICES PRIVATE LIMITED
D2 SQUARE ENCLAVE, JOURNALIST COLONY JANAKPUR, KAHILIPARA GUWAHATI KAMRUP AS 781019 IN

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1918, 09/09/2019 Class 35

Trade Marks Journal

Proprietor

Address for service in India/Attorney address:

Proposed to be Used

MUMBAI

ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF MEDIA, DIGITAL MARKETING SERVICES, PROVIDING AWARENESS IN RELATION TO BUSINESSES & BRANDS AND HELPING THEM STAY AHEAD IN BUSINESS COMPETITION, BUSINESS, COST, PRICING AND ADVERTISING ANALYSIS SERVICES INCLUDED IN CLASS 35
RAJESH KUMAR NANDKISHORE TIKMANI KARTA OF HB GARMENTS
2nd floor, Sutapatty, Muzaffarpur-842001 (Bihar)
Hindu Undivided Family Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 08/07/2014

KOLKATA
Retail and Online sale of textile goods including stitched and unstitched textile goods, hosiery goods, under garments, over garments and its accessories, Curtain cloth, ready Curtains, Tapestry cloth, Bed Sheets, Pillow Covers, Towels, Napkins, Socks, Scarf
4246503   25/07/2019
CMYKANTIC MARKETING (OPC) PRIVATE LIMITED
A/103, SHRI HARI PRASAD, RADHA NAGAR, TULING, NALASOPARA, THANE, MAHARASHTRA, INDIA-401209
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4246613  25/07/2019

VANATOR TECHNOLOGY PRIVATE LIMITED
32/22-E BETWEEN 32 TO 36-BLK EAST PATEL NAGAR OPP 36/12, NEW DELHI - 110008
Private Limited Company

Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
SAPPHO

4246788   26/07/2019

ROHAWK CAPITAL LLP
J-1/111, 3F DDA FLATS, KALKAJI, NEW DELHI, PINCODE - 110091, INDIA.
ACTIVE

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Used Since :24/04/2019

DELHI
RETAIL OR WHOLESALE SERVICES FOR COSMETICS, AND ONLINE RETAIL SERVICES RELATING TO COSMETICS
4246823    26/07/2019
SUNNY DINESHBHAI SAVANI (PROPRIETOR) TRADING AS SKYVILLA
191, VANMALI PARK SOCIETY, YOGI CHOWK, SURAT- 395006, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
WHOLESALE OR RETAIL SERVICES FOR COSMETICS, PHARMACEUTICALS, MEDICINAL HEALTHCARE PREPARATIONS, HOUSEHOLD AND KITCHEN UTENSILS, KITCHEN CONTAINERS, BAGS, TROLLEY BAGS, TRAVELLING BAGS, CLUTCH BAGS, WATCHES, JEWELLERY, CARS, ELECTRICAL KITCHEN MACHINES, MACHINES AND MACHINE TOOLS, SPORTSWEAR, FOOTWEAR, FURNITURE, CUSTOM FURNITURE, FURNITURE PARTS, OFFICE FURNITURE, OUTDOOR FURNITURE, DECORATIVE WOODEN BOXES, AUTOMOBILES, AUTOMOBILE CLEANING PREPARATIONS, FRAGRANCES FOR AUTOMOBILES, AUTOMOBILE SEAT COVERS, ELECTRIC TOASTERS, ELECTRIC GRILLS, ELECTRIC OVENS, AUTOMOBILE LIGHTS, ELECTRIC LIGHT FIXTURES
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions
4247113  26/07/2019
SUPRIYA
trading as ;THE GLASS BOX
NO:9, GANGA GRIHA 1ST STREET, NUNGAMBakkAM HIGH ROAD, NUNGAMBakkAM CHENNAI-600034.
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
J.ANBURAJAN
NO.19/1, DURAIASAMY MUDLI STREET, AYANAVARAM, CHENNAI - 600 023.
Proposed to be Used
CHENNAI
ADVERTISING,BUSINESS MANAGEMENT,BUSINESS ADMINISTRATION,OFFICE FUNCTION.
4247154  26/07/2019
Centralpark Estates Private Limited
3rd Floor, Tower D, Global Business Park, M.G. Road, Gurgaon-122002
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Advertising; business management services; business administration; office functions; business management and organization consultancy services; organization consultancy with regard to business matters; business project management services for construction projects; Real estate marketing analysis; Business Management of temporary accommodation namely services apartments; marketing of Temporary accommodation in the nature of services apartments.
Anti Pink Tax

4247281    26/07/2019
SUDEVI INDUSTRIES PRIVATE LIMITED
Rang Mahal Office Premises Co-operative society Ltd, 212/216, Sameul street, Vadgadi Masjid, Mumbai

Body Incorporate

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
To be associated with:
4172113, 4181061

MUMBAI
Advertising, business management, and online services.
Pink Tax

4247283  26/07/2019
SUDEVI INDUSTRIES PRIVATE LIMITED
Rang Mahal Office Premises Co-operative society Ltd, 212/216, Saneul street, Vadgadi Masjid, Mumbai

Body Incorporate

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
To be associated with:
4172113, 4181061

MUMBAI
Advertising, business management, and online services.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4247329  26/07/2019
DINESH KUMAR JAIWAR TRADING AS MOTHER’S DAY TO DAY
SHOP 6A, KANHAR BUILDING, DR. D SILVA ROAD, DADAR-WEST,
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
DEEPAK AMARSHI VARIYA
Office No.305, Kaveri Commercial Premises Co.op.Society Ltd.,3rd floor, Jagannath Temple Road, Near Holiday Inn Hotel, Sakinaka Metro Station(Junction), Sakinaka, Mumbai-400072.

Proposed to be Used
MUMBAI
Advertising, Business Management, Business Administration, Office functions, Trading and Wholesaling Activities as included in class 35
4247336  26/07/2019
GAURI MALHOTRA
5TH FLOOR, SOHAG BUILDING LINKING ROAD, SANTACRUZ WEST, MUMBAI-400054, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
RETAIL & E-COMMERCE SERVICES CONNECTED TO JEWELERY, GARMENTS, HOME DECORITIVES, FURNITURE.
4247348   26/07/2019
MAXLIME INDUSTRIES PRIVATE LIMITED
Pl-6, Nr. Khodiyar Mataji Temple Village : Ranpar Rajkot-360023
BODY INCORPORATE
Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4247361   26/07/2019
FURAJ INFRATECH & CONSULTANCY PRIVATE LIMITED
554/KHA/8A, VISHESHWAR NAGAR, ALAMBAGH, LUCKNOW
Private Limited Company
Address for service in India/Attorney address:
ADV MOHIT DHINGRA
F-11, First Floor, LDA Market, Vivek Khand-2, Gomti Nagar, Lucknow - 226010
Used Since :21/06/2019
DELHI
Human resources management and recruitment services, employment agencies, personnel recruitment, personnel management consultancy, psychological testing for the selection of personnel.
4247418    26/07/2019
ONEASSIST CONSUMER SOLUTIONS PRIVATE LIMITED.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Business management & advice assistance services, customer assistance services, marketing assistance, distributing, selling commercial management assistance, commercial or industrial management assistance, corporate & industrial management assistance services, outsourcing services [business assistance], personnel management assistance services, telephone directory assistance services; On-line retail store services featuring hearing protection devices being services; The bringing together, for the benefit of others, of a variety of insurance services, enabling consumers to conveniently compare and purchase those services included in class 35.
MOHD. ANWAR SOLE PROPRIETOR OF MV HOSIERY
Plot No. F-8, Sector A-1, Tronica City, Loni Gaziabad Uttar Pradesh-201102
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
DELHI
Retail services in relation to Sports Bras, Leggings, Camisoles, Swimwear, Sports Wear, Yoga Wear, Gym Wear, Active Wear, Nightwear, Lingerie, Sports Lingerie
URBANAUT TECHNOLOGIES PVT. LTD.
202/179, BR, MANOR, 5TH MN, 100 FT RD, DEFENCE COLONY, HAL II STG, BANGALORE, KARNATAKA – 560038
A company incorporated under The Companies Act, 2013

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used

CHENNAI
Marketing services in the field of travel; Providing commercial information relating to companies in the field of travel management and travel industry; Advertising in the field of tourism and travel; Providing business information via a website more specifically travel information through interactive website where users can post ratings, reviews recommendations, and/or information regarding temporary lodgings, travel conveniences, local transportations, restaurants and eatery places, local sight-seeing, local facilities, local shopping, local places of interest; Providing databases featuring reviews, recommendation information pertaining to temporary lodgings, travel conveniences, local transportation, restaurants and eatery places, local sight-seeing, local facilities, local shopping, local places of interest
4247599    26/07/2019
MOHAMMAD ARSHAD RAZA
S/O: ABDUL JALIL NEAR JAMA MASJID AHMAD COLONY, SADARUDDINCHAK HABIBPUR JAGDISHPUR BHAGALPUR BIHAR 813113
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
GLAMKID

4247606  26/07/2019
JASCO LABS (P) LTD.
#213, IND. AREA, PH-1, CHANDIGARH-160002.
PVT

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Providing Retail and Wholesale Services In Respect of Purchase and Sale of Cosmetics and Medicine Items, Advertising Distribution, marketing whole sale and Retail Services Relating to Ayurvedic and herbal medicine Pharmaceutical, Medicinal and Veterinary Preparation.
UNIGLOBAL
BUSINESS
PRODUCTS

4247623  26/07/2019
GIRISH KOCHHAR
213, NEAR MANOJ VIHAR NITI KHAND - 3, INDIRAPURAM, I.E. SAHIBABAD, GHAZIABAD, UTTAR PRADESH - 201010.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :28/01/2019

DELHI
Advertising; Business management; Business administration; Office functions, import export services, Online retail store services, retail store services, Wholesale store services included in class 35.
4247694   26/07/2019
OSHINA EXPO PRIVATE LIMITED
36 GAGAN VIHAR DELHI-110051
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used

DELHI

Advertising, business management, business administration, office functions, including Online Retail, Wholesale Services in Respect of Footwear
4247784  26/07/2019
SHOUKATHALI ETTUVEETTIL PROPRIETOR OF KUODA
ETTUVEETTIL HOUSE, KAKKAD POST, MALAPPURAM DISTRICT, KERALA - 676306
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4247800  26/07/2019
SONALI AGRO INDUSTRIES
PLOT NO. E-1(A), RIICO INDUSTRIAL AREA BASSI EXTENTION, JAIPUR- 303301, RAJASTHAN
Partnership Firm
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Proposed to be Used
AHMEDABAD
retail out let , online sale , retail chain of business , trading , export, import of dry fruits
ESJAY ENTERPRISES (PROPRIETOR: BEENA STANLEY)
SF1 Ashwiny Appts, Shantinagar, Ponda, Goa
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 12/06/1998

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, IMPORT-EXPORT AGENCY SERVICES, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROCUREMENT SERVICES FOR OTHERS [PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES], SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION / SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION
UPCYCLE

4247891  26/07/2019

PRIYANKA KHANNA
Khannapur, Civil Lines, Bhadohi 221401 Sant Ravi Das Nagar, Uttar Pradesh, India
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Retail store services (including in store and on-line retail services) relating to garments.
JAIRATH APPARELS

4247913  26/07/2019

AMIT JAIRATH KARMA OF AMIT JAIRATH (HUF)
35-E, RISHI NAGAR, NEAR MOTHER TOUCH SCHOOL, LUDHIANA
HUF

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR SARDHUR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Advertising, Business Administration, Office Functions, Wholesale & Retail Outlets, Showrooms including Services relating to Trading, Marketing, Import & Export of Hosiery & Readymade Garments. Including Footwear
THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS' UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :08/02/2007

CHENNAI
business administration; business management; office functions; retail store services featuring a wide variety of consumer goods of others; retail department and convenience stores; Retail and wholesale services relating to dairy products and other food products and beverages
RAZVI AHMED ABDULKADAR
NR. DEVJI BHAGAT NI DHARAMSHALA, SIDIVAD, VADVA, BHAVNAGAR-364001
SOLE PROPRIETOR

Address for service in India/Agents address:
SNEHA PARTH LANGALIYA
BLOCK 1237/A-2, SWASTIK SOCIETY, AAMBAWADI, BHAVNAGAR, GUJARAT-364001.

Proposed to be Used

AHMEDABAD

SERVICE RELATED TO DIGITAL MARKETING SUCH AS PUBLICITY AND SALES PROMOTION, ONLINE ADVERTISEMENT, PREPARATION, DISSEMINATION AND COMPILATION OF ADVERTISEMENT INCLUDING RENTAL FOR ADVERTISEMENT HOARDINGS BY WAY OF DIGITAL MEDIA
4248256  27/07/2019
SHREECHAND LULLA
1, MARUTI CHAMBERS, SONINO KHANCHO, NR. DHANASUTHAR BUS STOP, RELIEF ROAD, AHMEDABAD, GUJARAT
an individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
RETAIL AND WHOLESALE SERVICES IN RELATION TO LED TELEVISIONS, AIR CONDITIONERS, HOME THEATRE SYSTEMS, SOUND BARS.
4248261  27/07/2019
APE, INC.
M-8, Raj Complex, Opp. Central Bank of India, Bhatar Road, SURAT - 1, Gujarat
partner
Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Proposed to be Used
AHMEDABAD
business management; business administration; office functions
4248289 27/07/2019
SERNAM KALATHINGAL
EVOVO PRINTING UNIT, KOZHIKODE - PALAKKAD BYPASS ROAD, PUTHANVEETTIL TOWER, GROUND FLOOR, PERINTHALMANNA. PERINTHALMANNA PO, MALAPPURAM DT, KERALA 679322
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
ONEGEN
4248317  27/07/2019
LAKSHMI NIMMAGADDA
IRIS T-704, MAGARPATTA CITY, HADAPSAR PUNE 411028
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
Mumbai
administrative processing of purchase orders , advertising / publicity , business management assistance,business inquiries,business research,business management for freelance service providers,provision of an on-line marketplace for buyers and sellers of goods and services,price comparison services
4248354   27/07/2019
MOHD ALI
HOUSE NO - 748, BLOCK A, VILLAGE BHAISWA DAIRY LIBAS PUR SAMAI PUR, NORTH WEST DELHI, DELHI - 110042
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online marketing services
4248362   27/07/2019
R K C HOSPITALITY AND VENTURES PRIVATE LIMITED
FLAT NO A-105, AASHAPURNA EMPIRE, OPPOSITE DAV PUBLIC SCHOOL, VAISHALI NAGAR, JAIPUR (RAJ.) 302021
Private Limited
Address for service in India/Attorney address:
M.B. AGARWAL AND ASSOCIATES
401, MILESTONE BUILDING, NEAR DRIVE IN CINEMA, THALTEJ, AHMEDABAD
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions.
4248415  27/07/2019
SUMESH KUMAR
NH-28, B B Ganj, Bhagwanpur, Muzaffarpur, Bihar-842001
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
KOLKATA
RETAILING, WHOLESALING, ADVERTISING AND DISTRIBUTORSHIP OF PHARMACEUTICAL GOODS, COSMETIC, CLOTHING, SHOES, BAGS, LADIES PURSE, SCHOOL BAD, LAPTOP BAG, MEDICINE, ELECTRONICS, ARTIFICIAL JEWELLERY MARKETING, ONLINE ADVERTISING SERVICES, ONLINE BRAND CREATION ONLINE
4248436  27/07/2019
MALU R NATH
Devamrutham, Devaswom Board junction, North Cliff House Road, Kowdiar, P.O, Thiruvananthapuram-695003
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
MAXITA
4248499  27/07/2019

ANSHIL
169/19, RAILWAY ROAD, TOHANA DIST. FATEHABAD (HARYANA)

Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

DELHI
ADVERTISEMENTS, MARKETING, DISTRIBUTION, WHOLESALE AND RETAIL SERVICES INCLUDING ONLINE AND OFFLINE MARKETING RETAILING TO POWER TOOLS, MACHINE TOOLS, CUTTING TOOLS, GRINDING TOOLS, MECHANICALLY OPERATED TOOLS, DRILLING MACHINE, GRINDING MACHINE, ABRASIVES, HAND MADE TOOLS, SAW BLADES, CIRCULAR BLADES, SMALL ITEMS OF HARWARE GOODS, PIPES AND TUBES OF METALS, NON-ELECTRIC CABLES AND WIRES OF COMMON METALS
4248549    27/07/2019
YATISH KUMAR JAIN PROPRIETOR OF FAIRPENCIL
13 B BLOCK, SUBCITY CENTER UDAIPUR RAJASTHAN 313002
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4248567 27/07/2019
FORTUNAEATERIES (OPC) PRIVATE LIMITED
FLAT 108 HAPPY HOMES AVENUE, SHAMSHABAD EXPRESSWAY OPPOSITE PILLAR 19 HYDERABAD RANGAREDDI TG 500048 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4248592  27/07/2019
HATSUN AGRO PRODUCT LIMITED
"DOMAINE" NO.1/20A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES;
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF RICE
4248613  27/07/2019
NITIN SETHI PROPRIETOR OF HITESHI ENTERPRISES
SHOP NUMBER 24, 1ST FLOOR, HARYANA MOTOR MARKET, G.T ROAD, AMBALA CITY, HARYANA 134003
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
OSHINA EXPO PRIVATE LIMITED
36 GAGAN VIHAR DELHI-110051
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions, including Online Retail, Wholesale Services in Respect of Footwear
4248663    27/07/2019
SRI KUMARAN STARCH INDUSTRIES
4E-1, GANDHI ROAD, SALEM, TAMILNADU, INDIA
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
WHOLESALE, RETAILSALE, ONLINESALE AND MARKETING OF FOOD PRODUCTS
4248686  27/07/2019
MR. JAYESH YASHWANT KALE PROPRIETOR OF M/S JAYESH KALE GROUP OF COMPANY
At – Kalewadi, Post – Ghodegaon, Taluka – Ambegaon, Pune – 412408
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune –411023
Proposed to be Used
MUMBAI
Advertising, Business Management, Business Administration, Office Functions
NAISHVI TRADING COMPANY

4248706   27/07/2019
SHEETAL MANISH VORA TRADING AS NAISHVI TRADING CO.
B-302 Anand Amruit Building, Tejpal Road ,Above Zee Novelties Vile Parle (E) Mumbai, Maharashtra - 400057
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2018
Mumbai
Retail services and Wholesale services for Dried fruits, Nuts, processed, Spices.
SANTOSH ELECTRICALS
4248713    27/07/2019
MAHENDRA KUMAR GUPTA TRADING AS M/S. SANTOSH ELECTRICALS
SHOP NO-3, AJANTA CHOWK PHASE-III, BHIWADI DISTT-ALWAR, RAJASTHAN-301019.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2003
To be associated with:
2113391
AHMEDABAD
RETAILING, TRADING, MARKETING, EXPORT, IMPORT, WHOLESALING, DISTRIBUTION OF INDUSTRIAL ELECTRICAL
ACCESSORIES, POWER CONTROL COMPONENTS, AIR CIRCUIT BREAKERS, MOLDED CASE CIRCUIT BRAKER,
INDUSTRIAL LIGHTING PANEL, ELECTRICAL COMPONENTS, SWITCHGEARS, FINAL POWER DISTRIBUTION
COMPONENTS, POWER CONTROL COMPONENTS, POWER CONTROLLING AND SIGNALING DEVICES, WIRES AND
CABLES, SWITCHES AND SWITCHGEARS, DISTRIBUTION BOARDS, CAPACITOR, CONTRACTORS, STARTERS AND
CHANGEOVERS.
4248729    27/07/2019
VIKAS MAURYA TRADING AS CRIMSON WORLD
202, Satya Niketan, Moti Bagh - 2, New Delhi - 110021
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Retail or wholesale services for electrical machinery and apparatus.
4248749  27/07/2019
AMSI HEALTH AND WELLNESS PRIVATE LIMITED
VASAI EAST PALGHAR 401208
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Marketing research in the fields of cosmetics, perfumery and beauty products Advertising services relating to perfumery
RAVINDRA THAKUR ENTERPRISES (OPC) PRIVATE LIMITED
RAMPUR PUNARWAS, WARD NO. - 6, RAMDUTTPATTI, SUPAUL : 852130, BIHAR
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
KOLKATA

Advertising; Business management; Business administration; Office functions
Proposed to be Used
DELHI
ADVERTISING AND MARKETING; ADVERTISING SERVICES; ONLINE ADVERTISING AND MARKETING SERVICES; BUSINESS DATA ANALYSIS; PROMOTIONAL SERVICES; BUSINESS NETWORKING; ONLINE SERVICE FOR CONNECTING SOCIAL NETWORK USERS WITH BUSINESSES; BUSINESS MONITORING AND CONSULTING SERVICES, NAMELY, TRACKING USERS AND ADVERTISING OF OTHERS TO PROVIDE STRATEGY, INSIGHT, MARKETING GUIDANCE, AND FOR ANALYZING, UNDERSTANDING AND PREDICTING CONSUMER BEHAVIOR AND MOTIVATIONS, AND MARKET TRENDS; OPINION POLLING.
DEARLIFE EMPOWER INDIA PRIVATE LIMITED
UNIT NO DCB 422 AND DOP 016, DLF CYBER CITY, IDCO INFO PARK, CHANDAKA INDUSTRIAL ESTATE, PATIA, BUBANESWAR - 751024
COMPANY

Address for service in India/Attorney address:
BIBEKA NANDA MISHRA
Flat No 1B, First Floor, R K Enclave, Plot No A/155, Sahid Nagar, Bhubaneswar – 751007, Odisha

Used Since :22/03/2018

KOLKATA
administrative processing of purchase orders, advertising / publicity, advertising by mail order, demonstration of goods, marketing research, marketing, modeling for advertising or sales promotion, on-line advertising on a computer network, provision of an on-line marketplace for buyers and sellers of goods and services, online retail services for downloadable digital music, online retail services for downloadable ring tones, online retail services for downloadable and pre-recorded music and movies, opinion polling, organization of exhibitions for commercial or advertising purposes, organization of trade fairs for commercial or advertising purposes, outdoor advertising, pay per click advertising, procurement services for others [purchasing goods and services for other businesses], promotion of goods and services through sponsorship of sports events, public relations, publication of publicity texts, radio advertising, sales promotion for others, sponsorship search, targeted marketing, telephone answering for unavailable subscribers, television advertising, writing of publicity texts as per class 35.
FINNOVATION WORLD
Karma Kalpa Coworking Office 911, 9th Floor, Vipul Business Park, Sector 48, Gurugram, Haryana -122004
Events and Conference Organization or Management, Content sharing and publishing, E-Magazine and Media Publishing
Partnership Firm

Proposed to be Used

DELHI
Trade show and commercial exhibition services - Events and Conference Organization/Management, Content sharing and publishing, E-Magazine and Media Publishing.
4249111  29/07/2019
VIJENDER SINGH
H.NO.28, SHIKOHPUR, NARSINGHPUR, GURGAON-122004, HARYANA, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
ADVERTISING, MARKETING, SALES PROMOTION, DISTRIBUTION, IMPORT AND EXPORT, WHOLE SALE AND RETAIL OF
FILTRATION SYSTEM FOR AIR, FUMES, SMOKE AND DUST FILTRATION.
Trade Marks Journal No: 1918, 09/09/2019  Class 35

4249153  29/07/2019
M/S LA ORGANIQ FOODS PRIVATE LIMITED
L-20 2ND FLOOR LANE NO.7 NEW MAHAVIR NAGAR NEW DELHI-110018.
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since: 01/10/2008

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, OFFICE MANAGEMENT ON-LINE
MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS AND SHOPS WHOLESALE & RETAIL
SERVICES OF GENERAL MERCHANDISE INCLUDING BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR
LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY,
ESSENTIAL OILS, COSMETICS, HAIR LOTIONS; DENTIFRICIES PHARMACEUTICAL AND VETERINARY PREPARATIONS;
SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD
FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX;
DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES MEAT, FISH, POULTRY AND
GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES;
EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY,
ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4249181  29/07/2019
BILLION PLANETS INTERNATIONAL PRIVATE LIMITED
49 THOMAS STREET COIMBATORE COIMBATORE TN 641001 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
CRAYOTALK

4249192  29/07/2019

SHAWAB
F-186, Gali no.9,F Block Bhagirati Vihar, Gokulpur, North East Delhi-110094
individual

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092

Proposed to be Used
DELHI

Online Business Services as are included in class 35.
ROHNIL
4249323  29/07/2019
ROHNIL PRODUCTS
1, Owners Colony, Jai Shankar Yagnik Marg, GTB Nagar, Mumbai - 400037, Maharashtra.
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/03/2009
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to wheel chocks, not of metal
Sollobell

4249451   29/07/2019

VIKRAM SONEGARA
#3, 25/1, 9th Cross, 9th A Main, JP Nagar, 2nd Phase, Bangalore - 560078
Sole Proprietor trading as Ms. Dadaadeswar Inc.

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
Advertising, sales promotion, business marketing, presentation of goods for the purpose of sale, retail services, wholesale services, e-commerce services, retail store services, managing and operating franchise outlets
4249502    29/07/2019
CTEE STORES ENTERPRISES
201, Plot No - 23 24, Sai Santhosham, RK Madinaguda, Madinaguda, Hyderabad, Telangana, 500049
Partnership Firm
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD
Used Since :16/07/2019
CHENNAI
Online Trading of “T Shirts”.
4249514  29/07/2019

SABIHA HASAN
Shsworks, 559/Kha/307, Srinagar, Singarnagar, Alambagh, Lucknow - 226005 (Uttar Pradesh)
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :09/11/2018

DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4249532    29/07/2019
M/S.SRI JAYEM ENTERPRISES
NO.783/1, TENKASI ROAD, RAJAPALAYAM, VIRUDHUNAGAR-626117, TAMILNADU, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF JAMS, JELLIES, DRIED FRUIT-
BASED SNACKS, SAUCES [CONDIMENTS], MAYONNAISE, CHOCOLATE TOPPING ESSENCES FOR FOODSTUFFS
EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS, CAKES, BISCUITS, CHOCOLATE BISCUITS, MUFFINS,
CHOCOLATES, CEREAL-BASED SNACKS, GATHIYA (GRAM FLOUR BASED SNACKS), BREAD, BREADSTICKS, ICE
CREAM, VINEGAR
H.NAIKODI SWEET MART

4249563    29/07/2019

TOUSIF NAIKODI (INDIAN NATIONAL, PROPRIETOR), TRADING AS H.NAIKODI SWEET MART
H.NAIKODI SWEET MART, Near Alankar Talkies, Bijapur - 586101, Karnataka.
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Advertising, marketing, sales promotion and services of enabling customer to conveniently view and purchase goods provided by a retail store and wholesale outlet related to all types of sweets
4249606  29/07/2019
SUMIT SAGAR MAL SHARMA
FRIXTY, V-504, MANIBHADRA CAMPUS, NR. PRIYANKA METRO AREA CITY, GODADARA NAHAR, SURAT – 395010
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :26/04/2019

AHMEDABAD
WHOLESALE & RETAIL ONLINE TRADING OF HOME & KITCHEN, KITCHEN APPLIANCES, CLOTHING AND
ACCESSORIES, COMPUTER AND ACCESSORIES, ELECTRONICS PRODUCTS, CAR AND MOTORBIKE ACCESSORIES,
LUGGAGE AND BAGS, JEWELLERY PRODUCT, HEALTH AND PERSONAL CARE PRODUCTS, SHOES AND HANDBAGS,
SPORTS FITNESS AND OUTDOORS, TOOLS AND HOME IMPROVEMENT PRODUCTS, OFFICE PRODUCTS, GARDEN AND
OUTDOORS PRODUCT, BOOKS, HOMES AND FURNITURE PRODUCT, BABY AND KIDS PRODUCT, LATHES PRODUCT,
MOBILE ACCESSORIES
4249622   29/07/2019
DEBSARATHI ASHE
Street B.N. Dey, At - Manikhamb, Po - Motiganj, Dist- Balasore - 756003, Odisha
proprietor

Address for service in India/Attorney address:
BIBEKA NANDA MISHRA
Flat No 1B, First Floor, R K Enclave, Plot No A/155, Sahid Nagar, Bhubaneswar – 751007, Odisha

Proposed to be Used
KOLKATA
wholesale and retails services in relation to Handicraft product, Tribal handicraft product, Non-precious metal's jewellery, Hand crafted Jewellery, Jewellery from precious metal, Jewellery, Tribal Jewellery, Showpieces, Home decorating product, Fine arts, Outdoor decorating product, Hand crafted or hand woven clothing, Fashion clothing, Hand crafted clothing accessories, Handcrafted shoes, Fashion shoes, Shoes, Garment & clothing, Traditional clothing, Dhokra product, Ancient craft, Interior decorating items, Bridal clothing, Bridal decoration product, Fashion accessories, Office supplies, Office and stationary product, Apparel, Home improvement product, Consumer Electronics, Kitchen appliances and advertising/publicity, advertising by mail, demonstration of goods, direct mail advertising, import-export agency services, marketing, modeling for advertising or sales promotion, on-line advertising on a computer network, organization of exhibitions for commercial or advertising purposes, promotion of goods and services through sponsorship of sports events, radio advertising, targeted marketing, telemarketing services as per class 35.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4249781 29/07/2019
D. BHINDHU LAKSHMI
18 & 19, S R Avenue, 3rd Phase, Kumudam Nagar, Vilankurichi Road, Coimbatore-641035, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Retail services, Wholesale services for jewellery, Retail services, Wholesale services for clothing.
4249785    29/07/2019
CARLSHEN FIROZE WADIA/iDigitize
K2/12, meherwanji, Cama Park, Cama Road, Andheri W, Mumbai City, Maharashtra-400058
individual
Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur
Proposed to be Used
MUMBAI
DIGITAL MARKETING
4249795  29/07/2019
SHALU CHAWLA TRADING AS GO YOUNG (INDIA)
1429, NIM CHOWK, NEAR SUBHANI BUILDING, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Medicinal & Pharmaceutical Preparations including Ayurvedic Medicines, Herbal Medicines & Food Supplements; Hosiery & Ready-made Clothing.
KUBRA

4249874  29/07/2019
MOHAMMED HANIF KAPADIA
2704, A-WING, ORCHID ENCLAVE, BELLASIS ROAD, MUMBAI CENTRAL, MUMBAI – 400008
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, MARKETING, BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, DEMONSTRATION OF GOODS, ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES, TARGETED MARKETING
Refer n Connect

4249981 29/07/2019

SIDHARTH TREHAN
PLOT NO. 501, SECTOR 22A, GURGAON-122001
Proprietorship firm

Address for service in India/Attorney address:
MEHAK KALSI
S-18/8, DLF PHASE 3, GURGAON
Used Since :05/08/2014

DELHI
Adverting and promotional services for the networking events; General business networking referral services, namely, promoting the goods and services of others by passing business leads and referrals among group members
FOCUS4U TECHNOLOGY SOLUTION PVT LTD
NO:35 G2,SAPTHAGIRI FLATS, WEST KARAikalAN STREET, ADAMBAKKAM, CHENNAI – 600088
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Import and export services, Retail services in relation to medical instruments, Retail services in relation to veterinary instruments, Wholesale services in relation to medical apparatus.
4250091  30/07/2019
BHUVANESWARI
SRK FOOD PRODUCTS, 1003A CHETPET MAIN ROAD, NEDUNGUNAM-606807, TIRUVANNAMALAI DISTRICT, TAMILNADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Wholesale, Retail sale and Online sale of Flour of millet, Processed grains, Snack food products made from cereals, preparation made from cereals, spices, Honey, oil, Herbs, Pasta, Papads, Papadums
ECOSOCH SOLAR PRIVATE LIMITED
GROUND FLOOR, NO 1443, B BLOCK, RAILWAY PARALLEL ROAD, SAHAKARNGAR, BANGALORE, KARNATAKA, 560092

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :01/07/2017

CHENNAI
Wholesale, Retail sale and Onlinesale of Solar batteries, Solar panels for electricity generation, Solar energy collectors for electricity generation, Inverters used in solar power generation, Solar heating panels, Solar energy collectors for heating, Solar energy powered heating apparatus
GURJOT SINGH
125-A, MODEL TOWN EXTENSION, LUDHIANA-141002
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions.
SINGYE
4250168  30/07/2019
ROHAWK CAPITAL LLP
J-1/111, 3F DDA FLATS, KALKAJI, NEW DELHI, PINCODE - 110091, INDIA
Limited Liability Partnership (LLP) - ACTIVE
Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
ADVERTISING; ADVERTISING RESEARCH; MARKETING; MARKETING RESEARCH; MARKETING CONSULTING; BUSINESS ADMINISTRATION; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; BUSINESS ADVICE RELATING TO RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS FRANCHISING; MARKETING SERVICES IN THE FIELD OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; ONLINE MARKETING; ONLINE ADVERTISING; CONDUCTING ONLINE SURVEYS; BUSINESS MANAGEMENT ASSISTANCE IN THE OPERATION OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; BUSINESS MANAGEMENT ASSISTANCE IN THE ESTABLISHMENT AND OPERATION OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; ON-LINE ORDERING SERVICES IN THE FIELD OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; ON-LINE TAKING AND DELIVERY; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; ADMINISTRATION OF A CONSUMER LOYALTY PROGRAM TO PROMOTE RESTAURANT SERVICES AND RETAIL SERVICES OF OTHERS; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; PROVIDING CONSUMER PRODUCT INFORMATION RELATING TO FOOD OR DRINK PRODUCTS; PROVIDING SEARCHABLE ONLINE ADVERTISING GUIDES; ADMINISTRATIVE PROCESSING OF PURCHASE ORDERS PLACED BY TELEPHONE OR COMPUTER; FRANCHISING SERVICES, NAMELY, BUSINESS MANAGEMENT ASSISTANCE IN THE ESTABLISHMENT AND OPERATION OF RESTAURANTS, CAFES, COFFEE HOUSES, TEA HOUSES, AND SNACK BARS; RETAIL SERVICES OR WHOLESALE SERVICES FOR TEA, COFFEE AND COCOA; ON-LINE WHOLESALE STORE SERVICES FEATURING COFFEE, AND TEA; ON-LINE RETAIL STORE SERVICES FEATURING COFFEE, AND TEA; ORGANISATION, OPERATION AND SUPERVISION OF LOYALTY AND INCENTIVE SCHEMES; ORGANISATION AND MANAGEMENT OF CUSTOMER LOYALTY PROGRAMMES; ADMINISTRATION OF LOYALTY PROGRAMS INVOLVING DISCOUNTS OR INCENTIVES; AND IMPORT-EXPORT AGENCY SERVICES.
OTAKON
4250171  30/07/2019
ROHAWK CAPITAL LLP
J-1/111, 3F DDA FLATS, KALKAJI, NEW DELHI, PINCODE - 110091, INDIA
Limited Liability Partnership (LLP) - ACTIVE
Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI
ADVERTISING; MARKETING; ONLINE MARKETING; ONLINE ADVERTISING; EVENT MARKETING; PROMOTION OF SPECIAL EVENTS; PROVIDING CONSUMER PRODUCT INFORMATION RELATING TO COSMETICS; PROVIDING CONSUMER PRODUCT ADVICE RELATING TO COSMETICS; MARKETING RESEARCH IN THE FIELDS OF COSMETICS, PERFUMERY AND BEAUTY PRODUCTS; ADVERTISING SERVICES RELATING TO COSMETICS; ARRANGING AND CONDUCTING OF ADVERTISING EVENTS; PROMOTING THE SALE OF FASHION GOODS THROUGH PROMOTIONAL ARTICLES IN MAGAZINES; ORGANIZATION OF FASHION SHOWS FOR PROMOTIONAL PURPOSES; ORGANISATION OF FASHION SHOWS FOR COMMERCIAL PURPOSES; ARRANGING AND CONDUCTING OF PROMOTIONAL EVENTS; PROMOTION OF SPORTS COMPETITIONS AND EVENTS; ARRANGING AND CONDUCTING OF MARKETING EVENTS; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF SPORTS EVENTS; PROMOTING THE SALE OF GOODS AND SERVICES OF OTHERS THROUGH PROMOTIONAL EVENTS; ORGANISING AND CONDUCTING TRADE FAIRS, EVENTS AND EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; ORGANIZATION OF EVENTS, EXHIBITIONS, FAIRS AND SHOWS FOR COMMERCIAL, PROMOTIONAL AND ADVERTISING PURPOSES; AND PROMOTIONAL ADVERTISING OF PRODUCTS AND SERVICES OF THIRD PARTIES THROUGH SPONSORING ARRANGEMENTS AND LICENSE AGREEMENTS RELATING TO SPORTING, MUSICAL AND OTHER CULTURAL EVENTS.
4250275  30/07/2019

VISHWAS KABRA
313 ,GROUND FLOOR , AMBIKA VIHAR , PASCHIM VIHAR , DELHI - 110087
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
ADVERTISING, SALES PROMOTION FOR OTHERS, PROVISION OF AN ON-LINE AND OFF LINE MARKET PLACE FOR
BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE/OFFLINE ADVERTISING ON A COMPUTER NETWORK,
MARKETING. CLASS 35.
Trade Marks Journal No: 1918 , 09/09/2019       Class 35

MR. CHANDRA SEKHAR GORANTLA
A-1105, Vastu Riddhi, Vastu Enclave, Near Parsi Colony, Pump house, Andheri -(E), Mumbai – 400 093
INDIVIDUAL

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
MUMBAI
Wholesale & Retail Chain of Business, Online trading of Mobile Accessories, Mobile Charging cables, Mobile cases,
Screech Guard for mobile and ipad, power bank, ipad stand, hdmi cable, audio video cables, car charger, portable
Bluetooth audio systems, ipad cover, cameras and camera accessories, electronics and Electrical accessories, Computer
Peripherals, Gaming Product s, PA Systems, Mixer, Amplifier, Speakers, Home theatre Speakers Amplifier
MEGHANA GURU
Plot No-88, 1st floor, Sri Siddeshwara Complex, 4th Phase, 14th cross, Peenya Indl Are, Bangalore, Karnataka-560058
proprietor

Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103

Proposed to be Used
CHENNAI
ADVERTISING , BUSINESS ADMINISTRATION , BUSINESS MANAGEMENT, OFFICE FUNCTION , BUSINESS CONSULTANCY
BROTARDS

4250464  30/07/2019

AMIT AGARWAL
A/8, Medhavi Apts, 2nd Cross Lane, Lokhandawala Complex, Opp Rajput dairy, Andheri (West), Mumbai- 400 053

Sole proprietor

Address for service in India/Attorney address:
MAMTA P CHAOJI
603, Richmond Tower, Bldg No.3, Phase II, Bhabhola Chulne Road, Vasai Road (West)

Proposed to be Used

MUMBAI

Social Media Management, Promotional campaigns, Creative designs (Digital & print) Digital Marketing, Brochure designing Lead generation campaigns
4250474   30/07/2019
SUMAN AGARWAL TRADING AS MODI ENTERPRISE
NEAR MADANGANGA NURSING HOME, SHANTI APARTMENT, WEST ASHRAMPARA, SEVOKE ROAD, SILIGURI-734001,
DARJEELING, WEST BENGAL.
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
ADVERTISING, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES,
ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, RETAIL OR WHOLESALE SERVICES, SALES
PROMOTION FOR OTHERS, & OFFICE FUNCTIONS,
4250599  30/07/2019
SELVARAJ AFSHIBHA
263 GF, MASJID MOHT, VILLAGE - NEAR SOUTH EXTENTION -2, NEW DELHI - 110049
PROPRIETOR OF AGAPE HR SOLUTIONS
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Used Since :11/09/2017
DELHI
Human resources management and recruitment services, Human resources consultancy
JABUANI
4250617  30/07/2019
PANKAJ D PATEL
Survey No. 67/1, Khot Bungalow, Valivali Village, Mumbra Panvel Road, Near Shilpata, Mokashi Pada Road, Post Dahisar Mori,
District: Thane – 400612, Maharashtra, India.
Proprietory Concern- Ms Shree Ganesh Enterprise

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION IN RELATION TO THE BUSINESS OF
MANUFACTURING & TRADING & WHOLESALING & RETAILING & DISTRIBUTION & MARKETING (OFFLINE OR ONLINE
VIA E-COMMERCE OR ELSE) OF THE ALL TYPES OF PLYWOOD, BLOCK BOARDS, FLUSH DOORS, LAMINATES, DOOR
FRAMES AND ALL TYPES OF INTERIOR AND EXTERIOR MATERIAL
4250697  30/07/2019
APAN IMEX PRIVATE LIMITED
31, TITANIUM, CORPORATE ROAD, PRAHLAD NAGAR, AHMEDABAD-380015
DOMESTIC COMPANY
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :10/01/2008
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT AND ADMINISTRATION, EXPORT & IMPORT MARKETING, WHOLESALE AND RETAILS SERVICES RELATING TO SYNTHETIC DYES, PIGMENT, OPTICAL BRIGHTENER IN POWDER, GRANULES, PASTE, SOLUTION, SLURRY OR OTHER FORM BEING SERVICES INCLUDED IN CLASS 35
4250710    30/07/2019
GLOMICA TECHNOLOGIES (OPC) PRIVATE LIMITED
C/O MR. LAKSHMI NARAYAN, HOUSE NO.82 BRAHMAN MOHLLA, V.P.O MUNDRI KAITHAL KAITHAL HR 136042 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1918 , 09/09/2019 Class 35

4250748  30/07/2019
SAPTARISHI ENTERPRISES PRIVATE LIMITED
RADIANCE EMPIRE, BLOCK-A 104, 9A-9O, STEPHENSON ROAD,PERAMBUR CHENNAI CHENNAI TN 600011 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4250799    30/07/2019
MARSTIAN CONSULTANCY GOALS PRIVATE LIMITED
H.NO - 541/1, MAHALWARA HOUSE, NEW RAILWAY ROAD, GURGAON - 122001, HARYANA
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Business management consultancy services, Business management and consultancy, Advertising; Business management; Business administration; Office functions
4250807  30/07/2019
GAGAN KAPOOR
S/O OM PRAKASH KAPOOR, HOUSE NO 5G/49, N.I.T, FARIDABAD - 121001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
BHASKARAD
4250941  30/07/2019
DB CORP LIMITED.
PLOT NO 280, SARKHEJ GANDHINAGAR HIGHWAY, NEAR YMCA CLUB, MAKARBA, AHMEDABAD, GUJARAT 380051.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
To be associated with:
1799405
AHMEDABAD
ADVERTISING / PUBLICITY; RENTAL OF ADVERTISING SPACE; RENTAL OF ADVERTISING TIME ON COMMUNICATION MEDIA; ONLINE ADVERTISING ON A COMPUTER NETWORK; COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES; CONSULTANCY REGARDING ADVERTISING COMMUNICATION STRATEGIES; DESIGN OF ADVERTISING MATERIALS; DIRECT MAIL ADVERTISING; DISSEMINATION OF ADVERTISING MATTER; ADVERTISING OR SALES PROMOTION; MARKETING; MARKETING RESEARCH; MARKETING STUDIES; OUTDOOR ADVERTISING; PUBLICITY MATERIAL RENTAL; RADIO ADVERTISING; SALES PROMOTION FOR OTHERS; SCRIPTWRITING FOR ADVERTISING PURPOSES; SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION / SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION; TARGETED MARKETING; TELEMARKETING SERVICES; TELEVISION ADVERTISING; UPDATING OF ADVERTISING MATERIAL; WRITING OF PUBLICITY TEXTS.
4250954    30/07/2019
M/S. GENMERCK HEALTHCARE PRIVATE LIMITED
F. No. 104, Priyadarshani Marathwada Sahakari Sanstha, Town Centre, CIDCO, Aurangabad, Maharashtra India, 431001
Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :16/07/2019
To be associated with:
4132972
MUMBAI
Generic Medicines Sales
Trademarks Journal No: 1918, 09/09/2019 Class 35

4250991 30/07/2019
MAN SINGH CHAUDHARY
LEELON KI DHANI JAIISINGPURA, JAIPUR, RAJASTHAN
PROPRIETOR

Proposed to be Used
AHMEDabad

Trademark Class 35 includes advertising and business services like advertising, business management, business administration, and general office functions
4251001  30/07/2019
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076,
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD Khar (West) MUMBAI-400052.
Proposed to be Used
DELHI
IMPORT-EXPORT SERVICES, MARKETING, WHOLESALING, RETAILING, DISTRIBUTION SHOP & SHOWROOM SERVICES, ONLINE RETAIL SERVICES RELATED TO ALCOHOLIC DRINKS AND NON-ALCOHOLIC DRINKS
FAKDOO

4251071    30/07/2019

PADSHALA GHANSHYAMKUMAR DHIRAJLAL
B - 206, TITANIUM SQUARE, S. G. HIGHWAY, THALTEJ, AHMEDABAD - 380054, GUJARAT, INDIA.

INDIVIDUAL

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
P.K. SUTHAR AND ASSOCIATES, A-204, VINAYAK ELEGANCE, NEAR SHAYONA CITY UNDER PASS, CHANDLODIA, AHMEDABAD - 382481, GUJARAT, INDIA.

Used Since :02/08/2018

AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4251087  30/07/2019
SHIV KUMAR SINGH SENGAR PROPRIETOR OF S-3 CORPORATION
174, TIWARI COMPLEX, SANWER ROAD, BANGANGA, INDORE-452001 (M.P.) INDIA
PROPRIETARY FIRM
Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001
Proposed to be Used
MUMBAI
Trading, marketing, retail and wholesale outlasts and online trading space for house cleaning product, toilet cleaning product and all types of broom (jhadu).
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, wholesale & retail outlets, Groceries Store, Departmental stores and shops including services relating to Distribution, Trading and Marketing of Edible oils; Fats; Fresh, Preserved, Dried & Cooked Fruits and Vegetables; Milk & Dairy Products; Pickles, Jams, Jellies, Coffee, Tea, Sugar, Rice, Atta, Maida, Suji, Pulses, Wheat, Confectionery, Honey, Flour and preparations made from cereals, Spices, Grains, Flowers, Mineral water, Fruit juices & Non-Alcoholic drinks.
ELICA VITRIFIED PVT.LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
GHUNTU- S.NO. 779 P 4-5-6, 8-A, NATIONAL HIGHWAY, LAKHDHIRPUR ROAD, MORBI-363642. GUJARAT - INDIA.
REGISTERED

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since: 03/07/2011

To be associated with:
1992613, 1992614, 1992615

AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL OUTLET ENGAGE TO S.S. KITCHEN SINK, KITCHENWARE ITEMS, HARDWARE AND FURNITURE FITTINGS, SANITARYWARE, BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW MATERIALS AND BUILDING MATERIALS INCLUDED IN CLASS -35
ALD Drivesmart

4251125  30/07/2019

ALD AUTOMOTIVE PRIVATE LIMITED
UNIT NO.1802, TOWER A OF PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, OFF SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI 400013

Body Incorporate

Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai–400 092, Maharashtra, India

Used Since :29/07/2019

To be associated with:

4087623

Mumbai

BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, MORE SPECIFIC TO FLEET MANAGEMENT SERVICES
WonderMak

4251166   30/07/2019

NISHANT MAKHIJA
1108 Orville Apollo DB City, Nipania, Indore – 452001, Madhya Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :22/07/2019

MUMBAI

BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON
A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND
SERVICES
AI.IN
4251184  30/07/2019
FRACAL ANALYTICS PRIVATE LIMITED
Level 7, Commerz II, International Business Park, Oberoi Garden City, Off Western Express Highway, Goregaon (E), Mumbai – 400 063
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
MUMBAI
Business information services provided online, Data search in computer files for others, compilation of information into computer database, Electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes.
4251326  30/07/2019

KAPIL JAIN
B-57, Rajpark, Shani Bazar Chowk, Sultanpuri, Delhi-110086
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Grocery store, Departmental store, Retail services in relation to bakery products, Advertising; Business management; Business administration; Office functions.
4251348   31/07/2019
PATHAK CONSULTANCY SERVICES PRIVATE LIMITED
House No. 99, Gawande Layout, Telecom Nagar, Near Khamla Exchange, Nagpur - 440022
PRIVATE LIMITED A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
MANISH DANDEKAR
Plot-44, Shastri Layout, Subhash Nagar, Nagpur - 440022

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions.
4251443  31/07/2019
P2X CONSULTANCY SERVICES
VILLA 3H, LANE 3, VILLA 96 231 BHAKTHI VEDANATHA SWAMI RD, INJAMBAKKAM, CHENNAI 600115
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions, Business consultancy
THE ITIHAAS COMPANY

4251503  31/07/2019

DEVIKA KANADE
701, Shimmer, Presidency Society Plot No. 9, NS Road No. 8, JVPD Scheme, Vile Parle West, Mumbai 400049 India
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Advertising, Business Management, Sales, Online sales, Whole sales, Import Export of Fragranced candles; Lampshades; Furniture; Beds, bedding, mattresses, pillows and cushions; Printed textile labels; Textiles; Printed fabrics; Upholstery materials; Upholstery fabrics; Curtains; Wallpaper; Clothing
4251509    31/07/2019
POORAN SINGH
trading as ;SMARTEX PRO
A-38, MOHAN GARDEN EXTENSION UTAM NAGAR, NEW DELHI-110059
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
TO DO BUSINESS OF TRADING OF 'SPICES, RICE, FLOUR AND PREPARATION MADE FROM CEREALS, SALT & OTHER PRODUCTS LIKE BREAD, CONFECTIONERY, BISCUITS, SNACKS, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES UNDER THIS CLASS
4251520  31/07/2019

SUNITHA V
No 05, Near Shree Rama Temple, Gunjur, Bangalore East, Bangalore-560087
Proprietor

Address for service in India/Attorney address:
VIVEK TIWARI
883 AKSHARDHAM APPTS. PKT.-3, SEC-19, DWARKA, NEW DELHI-110075

Proposed to be Used

CHENNAI
Business Services and Consulting
4251521    31/07/2019
PARTH N. SOJITRA
trading as ;AVIRA STAR
AVIRA STAR, NETAL COMPLEX, PLOT NO. B / 1, AVIRA INDUSTRIAL ESTATE, NEAR SITA NAGAR CHOWK, PUNAGAM, SURAT 395010 GUJARAT INDIA
Used Since :04/04/2011
AHMEDABAD
IMPORT – EXPORT RELATED TO DIAMONDS AND GEMS STONES
RAJENDER BHUSHAN GUPTA
Kather, Bye-Pass, P.O Chambaghat, Solan, Himachal Pradesh- 173 213
Proprietor

Address for service in India/Attorney address:
VIVEK TIWARI
883 AKSHARDHAM APPTS. PKT.-3, SEC-19, DWARKA, NEW DELHI-110075

Proposed to be Used
DELHI
Business Services and Consulting
4251561  31/07/2019
HEMLATA SHARMA
CHHAPRAWAT BULANDSAHAR- 245408 (U.P)
INDIVIDUAL
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHAHTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, HOME DÉCOR, HOME FURNISHINGS, FURNITURE, SHOES, SPORTING ARTICLES.
DREAMCOTTAGE

4251684  31/07/2019
VINAY (PROPRIETOR RK & SONS)
OLD ANAJ MANDI, NEAR RAILWAY STATION, GOHANA-131301, HARYANA

PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI

ADVERTISING, MARKETING, BUSINESS MANAGEMENT, E COMMERCE AS INCLUDED IN CLASS 35
CAKN

4251693   31/07/2019
KIRAN NAIR
Flat no,9, Brindavan, 353 B-10, Vallabaugh Lane Extn Ghatkopar (E), Mumbai – 400 077,
SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS ONLINE ADVERTISING ON
A COMPUTER NETWORK; PRESENTATION OF GOOD ON COMMUNICATION MEDIA FOR RETAIL PURPOSE; PROVIDING
BUSINESS INFORMATION VIA A WEB SITE; PROVISION OF AN ONLINE MARKETPLACE FOR BUYER AND SELLER;
MERCHANDISING; RETAILING AND WHOLESALE, IMPORT AND EXPORT SERVICES ; ONLINE RETAIL SERVICE IN
RELATION RELATING CLOTHING, FOOTWEAR, HEADGEAR , ACCESSORIES, SAREE, DRESS MATERIAL, HAIR
ACCESSORIES ALL INCLUDED IN CLASS 35
CLINIEXPERTS SERVICES PVT. LTD.
Unit 325, 3rd Floor, City Centre Mall, Plot No. 5, Dwarka Sector 12, New Delhi – 110075 India
Private Limited Company
Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA

Proposed to be Used
DELHI
OPERATING ONLINE MARKETPLACES FOR SELLERS AND BUYERS OF GOODS AND/OR SERVICES, PROVIDING ADVERTISING, MARKETING AND PROMOTIONAL SERVICES FOR THE PHARMACEUTICAL, MEDICAL AND FOOD INDUSTRY, RELATING TO DRUGS, COSMETIC IMPORTER AND FSSAI COMPLIANCE; BUSINESS ADVISORY SERVICES, CONSULTANCY AND INFORMATION, ASSISTANCE, ADVISORY SERVICES AND CONSULTANCY WITH REGARD TO BUSINESS PLANNING, BUSINESS ANALYSIS, BUSINESS MANAGEMENT, BUSINESS ORGANIZATION, MARKETING AND CUSTOMER ANALYSIS ALL BEING SERVICES INCLUDED IN CLASS 35.
A.C. STRIPS (P) LTD.
Sector - C, Plot No. 31 - 32, Urla Ind. Area, Raipur, Chhattisgarh- 493221.
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :22/05/2004

To be associated with:
2905819

MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to bars (latch) of metal, angle and channels
Trade Marks Journal No: 1918 ,  09/09/2019           Class 35

Flipkart Advanz
4251808    31/07/2019
FLIPKART INTERNET PRIVATE LIMITED
Embassy Tech Village, Alyssa, Begonia, Clover, Outer Ring Road, Devarabeesanahalli Village, Varthur Hobli, Bengaluru - 560 103, Karnataka.
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

To be associated with:
2938393, 2963579

CHENNAI
Business management; business administration; marketing services; marketing strategy; marketing analysis; business negotiations; advisory services relating to the purchase and sale of businesses; advisory, information and consultancy services for all the aforesaid services; organization, operation, supervision and management of customer loyalty schemes and programmes; sales promotion through customer loyalty programmes (for others); advertising; promotional services; business management, namely, management of an online shopping and purchasing platform via a global computer network; arranging and conducting exhibitions for commercial purposes; event management services (organization of exhibitions or trade fairs for commercial or advertising purposes); Promotion of financial and insurance services, on behalf of third parties; Administrative services relating to insurance; Business advice and information relating to loans, finance and capital; Promotion of financial and insurance services, on behalf of third parties; Administrative services relating to insurance; the bringing together, for the benefit of others, of a variety of insurance services, enabling consumers to conveniently compare and purchase those services; assistance, advisory services and consultancy services relating to business planning, business analysis, business management, and business organization; Conducting business research, compiling information into computer data base, On-line ordering services in the field of a variety of products, goods and services enabling customers to conveniently view and purchase; Administrative processing of computerized purchase orders; Wholesale ordering services; Selling of merchandise in the field of a wide variety of Products and Services; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; promoting the goods and services of others by providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; online wholesale and retail store services for general merchandise goods and services;
4251910    31/07/2019
CALQLUM INTERNET PRIVATE LIMITED
House No.156, Plot No. 8, Sector 13 Farmers Aptts., Rohini New Delhi North West DI 110085
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/12/2018

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
CHOKMOK DESIGN PRIVATE LIMITED
P4/3, TOWER NO - 4 PURVANCHAL HEIGHTS, SECTOR - ZETA 01, GREATER NOIDA - 201310
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; Advertising; Business management; Business administration; Office functions
4251936  31/07/2019
SURESH SUR, SOLE PROPRIETOR OF ISUR STUDIOS
C/O SH. DHARAM PAL RANA NEAR BODH SHAWLS PWD WORKSHOP, SHAMSHI DISTRICT KULLU , HIMACHAL PRADESH 175101
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4251941    31/07/2019
NIBILNATH. T, PROPRIETOR TRADING AS ORGANIKA INDIA
THATTARATHODI KUNHIVEEDU PARAMB, CHANDA KADAV, NEAR PETROL PUMB, FEROKE – 673631, KERALA, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Proposed to be Used
CHENNAI
WHOLE SALES, RETAIL SALES, ONLINE SALES FOR ORGANIC TEA, ORAGNIC COFFEE, HERBAL TEA, HERBAL JUICE, COLA BEVERAGES, TEA BEVERAGES, COFFEE BEVERAGES, FRUIT BEVERAGES, CRANBERRY JUICE BEVERAGES, COFFEE BEAN BEVERAGES, AGAVE JUICE BEVERAGES, GINGER JUICE BEVERAGES, SUGARCANE JUICE BEVERAGES, BEVERAGES, NON-ALCOHOLIC, VEGETABLE JUICES [BEVERAGES], TOMATO JUICE BEVERAGES, CHOCOLATE-BASED BEVERAGES
4251995   31/07/2019
ROMIS GLOBAL
SHOP NO 2, HILL BREEZE, SR NO 19/7, ADARSH NAGAR, HAVELI, WADKI, PUNE 412308
PARTNERSHIP FIRM

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Retail and wholesale services, Distributionship services, Importand export services,
4252075    31/07/2019
HARIHARAN HARISH IYER
Alaknanda CHS, A-1 Wing, 5:3, Sector 19A, Phase-1, Nerul, Navi Mumbai, Maharashtra-400706
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
SOVITAL

4252083  31/07/2019

MR. TAHIR KHAN
Nr.Hotel Pleasant Shop No. 4, Soin Roadways Nh. No 8, Samarkha Crossing, Anand-Gujarat - 388001

Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
AHMEDABAD

Advertising, business management, business administration, office functions, business management and organization consultancy, marketing research, publication of publicity text, business research, distribution of samples, distribution and retailing of medicinal and pharmaceuticals preparations being services
4252105    31/07/2019
VIJAY KUMAR
A-72 DLF, DILSHAD, EXTENSION II, SAHIBABAD, NEAR BHOPURA, GHAZIABAD, UP-201001
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used

DELHI
ONLINE / OFFLINE RETAILING & WHOLESALING ADVERTISING, MARKETING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL AND WHOLESALE PURPOSES, ONLINE TRADING, IMPORT AND EXPORT, BUSINESS MANAGEMENT, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES. ONLINE RETAIL STORE SERVICES IN THE FIELD OF TOYS, GAMES, WATCHES, COMPUTERS AND ACCESSORIES, FURNITURE, MUSIC, AUDIO VIDEOS, HOME IMPROVEMENT AND KITCHEN ITEMS LIKE GLOVES, KNIVES, MOBILE ACCESSORIES, ELECTRONIC GADGETS, GYM HEALTH AND PERSONAL CARE PRODUCTS, SPORTS ITEMS, STATIONARY GIFT ITEMS, BAGS, LUGGAGE ITEMS, MUSICAL INSTRUMENTS, OFFICE PRODUCTS, BABY PRODUCTS, GARDENING PRODUCTS, CLOTHING ACCESSORIES,INDUSTRIAL AND SCIENTIFIC TOOLS INCLUDED IN CLASS 35
4252183 31/07/2019
WAGEMART SERVICES PRIVATE LIMITED
Smt Kunti Devi, W/O Chitranjan Malik Tola-Basant Vihar, Vill- Purnia (M Corp) Purnia Purnia,
Body Incorporate

Address for service in India/Attorney address:
SUKHVINDER SINGH
A-475, Jahangir Puri, Delhi-110033

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration.
4252227  31/07/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporated

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Used Since :14/01/2019

To be associated with:
3297340

MUMBAI
Advertising; business management; business administration; office functions; publicity, rental of advertising space,
rental of advertising time on communication media, bill-posting/outdoor advertising, design of advertising materials,
marketing, modeling for advertising or sales promotion, presentation of goods on communication media, radio
advertising, sales promotion for others, arranging subscriptions to telecommunication services for others
CORCORAN GROUP LLC
888 Seventh Avenue, New York, New York, 10106, USA
A limited liability company incorporated in the State of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions; business management and organization consultancy; business information services; business management analysis; administration and management of companies; business marketing services; business promotion services; business relocation services; marketing services; business management advisory services relating to franchising; business advice and assistance relating to franchising services; assistance in the establishment and/or operation of real estate brokerage businesses; real estate sales management; real estate advertising services; real estate marketing services; providing business planning and marketing solutions for real estate professionals; real estate auctions.
4252294  31/07/2019
CORCORAN GROUP LLC
888 Seventh Avenue, New York, New York, 10106, USA
A limited liability company incorporated in the State of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
3863405

DELHI
Advertising; business management; business administration; office functions; business management and organization consultancy; business information services; business management analysis; administration and management of companies; business marketing services; business promotion services; business relocation services; marketing services; business management advisory services relating to franchising; business advice and assistance relating to franchising services; assistance in the establishment and/or operation of real estate brokerage businesses; real estate sales management; real estate advertising services; real estate marketing services; providing business planning and marketing solutions for real estate professionals; real estate auctions.
Trade Marks Journal No: 1918 ,  09/09/2019       Class 35

4252295   31/07/2019
CORCORAN GROUP LLC
888 Seventh Avenue, New York, New York, 10106, USA
A limited liability company incorporated in the State of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions; business management and organization consultancy; business information services; business management analysis; administration and management of companies; business marketing services; business promotion services; business relocation services; marketing services; business management advisory services relating to franchising; business advice and assistance relating to franchising services; assistance in the establishment and/or operation of real estate brokerage businesses; real estate sales management; real estate advertising services; real estate marketing services; providing business planning and marketing solutions for real estate professionals; real estate auctions.
4252306  31/07/2019
RINKI
H-98, Lal Kuan, Badarpur, Jait Pur, South Delhi, Delhi-110044
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
ONLINE RETAIL SALE SERVICES
ANUJ KUMAR
RZ 770, GALI NO. 4, MAIN SAGARPUR, NEW DELHI -110046
INDIVIDUAL
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Proposed to be Used
DELHI
BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS, MANAGEMENT, ADVERTISEMENT, MARKETING MANAGEMENT, OFFICE FUNCTION, TRADING, PROMOTION, WHOLESALER, RETAILERS OF DIETETIC SUBSTANCES, PHARMACEUTICALS, MEDICINAL AND HEALTHCARE PRODUCTS, NUTRITIONAL PRODUCTS.
4252333  31/07/2019
AJAY SHARMA TRADING AS SERVONEST SOLUTIONS
58, B.S. ESTATE, KAKOWAL ROAD, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/07/2019
DELHI
Marketing Consultancy, Commercial Consultancy, Personnel Consultancy, Business Consultancy & Job Placement Consultancy.
ALK CaD

4252339  31/07/2019

SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Used Since :09/04/2018

AHMEDABAD
Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade;
Establishment and/or Operation of Retail Mailing; Promoting of the Goods and Services of Others by arranging for
Sponsor; Import and Export of Merchandise; Selling of merchandise in the field of a wide variety of Products such as
Calcium cyanamide (Lime), Incense Stick, Alkaline iodides for pharmaceutical purposes, Mosquito Repellent Stick,
Alkaline for pharmaceutical purposes, Edible Lime (chuna), Tobacco, Betal Spices (Pan Masala), Processed betel nuts and
Seeds, industries related products; Advertising; Franchises Services; Organization of Exhibitions; as included in Class-
35.
ASHNAM

4252449   31/07/2019

ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions.
HOCCO EATERY
4252466  31/07/2019
HRPL RESTAURANTS PRIVATE LIMITED
12th & 13th floor, Elanza Vertex, Sindhubhavan Road, Bodakdev, Ahmedabad – 380054
Body Incorporate
Address for service in India/Attorney address:
PRIYANSHU RAJIV
No. 35, 10th A Main, 2nd Main, Prakruthi Township, Horamavu Agra Road, Bangalore - 560043

Proposed to be Used
To be associated with:
4189935

AHMEDABAD
Business management of restaurants, On-line ordering services in the field of restaurant take-out and delivery,
Franchising services, namely, business management assistance in the establishment and operation of restaurants,
Franchising services in the nature of providing business management assistance in the establishment and operation of
restaurants, Marketing services in the field of restaurants
THE BODY BAY

4252494    31/07/2019

SH. SUNNY GOYAL PROPRIETOR OF M/S MUTANT NATION
# 1020, NEW MODEL TOWN, MANDI MULLANPUR, LUDHIANA, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since: 01/07/2019

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO DIETARY AND NUTRITIONAL SUPPLEMENTS,
NUTRITIONAL DRINK MIX FOR USE AS A MEAL REPLACEMENT, PROTEIN SUPPLEMENTS, PROTEIN DIETARY
SUPPLEMENTS, SPORTS ARTICLES, SPORTS EQUIPMENTS, SPORTS SHOES, SPORTS WEAR, GYM EQUIPMENTS, GYM
BAGS, GYM BOTTLES.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4252513 31/07/2019
FIROZKHAN MP
Zuhras, Kizhakke Valiyaparambath, Karuvissey, Vengeri, Kozhikode, Kerala - 673010
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail Sale and Onlinesale of Readymade Garments, Clothing, Casual shirts, Jeans, Pants, T-shirts, Shorts, Ladies wear, Menswear, Formal wear, Children’s wear, Knitted clothing, Sarees, Lungies, Dhotis, Underwear
4252519  31/07/2019
JYOTI RANJIT SINGH JUNEJA TRADING AS SKYVEST SOLUTIONS
Office #3, Bizzbay, Off NIBM Road, Pune - 411048
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail or wholesale services for sports goods.
Trade Marks Journal No: 1918 , 09/09/2019 Class 35

4252542  31/07/2019
ASHISH VITTHALBHAI PIPLIYA
Jamuna Kunj, Viral Society, Opp. Marwadi Building, Nana Mauva Main Road, Rajkot-360004, Gujarat (India)
Single Firm

Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
RETAIL & WHOLESALE TRADING, IMPORT, EXPORT OF ELECTRICAL WIRES, CABLES, FLOURESCENT CHOKES, STARTERS, SWITCHES, PLUGS, SOCKETS, BELLS, BUZZERS, IRON-CKAD SWITCHES, FUSE UNITS, RELAYS, THERMOSTAT, CIRCUIT BREAKERS, ELEMENT, TESTERS, SWITCH BOARDS, DISTRIBUTION BOARDS AND ELECTRIC PARTS THEREOF FITTING, ELECTRICAL ITEMS, MACHINES AND MACHINE TOOLS, MOTORS AND ENGINES (EXCEPT FOR LAND VEHICLES), MACHINE COUPLING AND TRANSMISSION COMPONENTS (EXCEPT FOR LAND VEHICLES), AGRICULTURAL IMPLEMENTS OTHER THAN HAND-OPERATED, INCUBATORS FOR EGGS, SUBMERSIBLE PUMPS, MONO SET PUMPS, OPEN-WELL PUMPS, DOMESTIC SELF PRIMING PUMPS, INBUILT ELECTRIC MOTORS, ALTERNATORS, CHEMICAL PUMPS, FLUID PUMPS, MUD PUMPS AND TURBINE PUMPS INCLUDED IN CLASS 35
Grocdoor
4252544    31/07/2019
PRAKASH SWAIN
1580/2104, Lane 3, B.M. Nagar Development Society, Talobania, Bhubaneswar - 751030
COMPANY
Address for service in India/Attorney address:
BIBEKA NANDA MISHRA
Flat No 1B, First Floor, R K Enclave, Plot No A/155, Sahid Nagar, Bhubaneswar – 751007, Odisha
Proposed to be Used
KOLKATA
Wholesale services in relation to FMCG Products, foodstuffs, Wholesale services in relation to FMCG Products, food preparation implements, Retail services via global computer networks related to FMCG Products, foodstuffs, Retail services via catalogues related to FMCG Products, foodstuffs, Retail services relating to FMCG Products, food preparation implements, Mail order retail services related to FMCG Products, foodstuffs, Advertising and publicity, administration of consumer loyalty programs, advertising of mail order, commercial information and advice for consumers in the choice of products and services, Online ordering services, Providing online marketplaces for sellers of goods and or services, Providing consumer product information relating to FMCG Products, food or drink products, Unmanned retail store services relating to FMCG Products, food, Presentation of goods on communications media, for retail purposes as per class 35
NURCHE
4252558  31/07/2019
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Used Since :22/07/2019

DELHI
SERVICES RELATED TO E-COMMERCE, OPERATING AND MANAGING B2B AND B2C E-COMMERCE WEBSITES AND APPLICATIONS; ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, ON AN E-COMMERCE PLATFORM A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, SERVICES OF ADVERTISING AGENCIES AND SERVICES SUCH AS THE DISTRIBUTION OF PROSPECTUSES, DIRECTLY OR THROUGH THE POST, OR THE DISTRIBUTION OF SAMPLES; ADVERTISING BY RADIO
4252559  31/07/2019
KAJAL KEJRIWAL
W-42, GREATER KAILASH-II, NEW DELHI-110048
A citizen of India
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since : 22/07/2019
DELHI
SERVICES RELATED TO E-COMMERCE, OPERATING AND MANAGING B2B AND B2C E-COMMERCE WEBSITES AND APPLICATIONS; ADVERTISING, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, ON AN E-COMMERCE PLATFORM A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, SERVICES OF ADVERTISING AGENCIES AND SERVICES SUCH AS THE DISTRIBUTION OF PROSPECTUSES, DIRECTLY OR THROUGH THE POST, OR THE DISTRIBUTION OF SAMPLES; ADVERTISING BY RADIO
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4252575  31/07/2019
JITHU MAMMEN DANIEL
Building No 6/120 B, Nadubathu Building, Karamveli, Nellikkala, Pathanamthitta, Pathanamthitta, Kerala - 689643
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 29/04/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PEACHBERRY

GULIKA APPAREL PRIVATE LIMITED
UU-205, PITAM PURA, DELHI - 110034

Proposed to be Used

DELHI

SERVICES RELATING TO TRADING, WHOLESALE, RETAIL INCLUDING E-COMMERCE BUSINESS, EXHIBITION, IMPORT/EXPORT, MARKETING, DISTRIBUTION OF READYMADE GARMENTS, HOSIERY GOODS, FOOTWEAR, FASHION WEAR, DESIGNER WEAR, FASHION BOUTIQUE; RETAIL OUTLET
4252776  01/08/2019
SWADHIKA FOODS LLP
New No.12, Old No.47, CIT Colony, First Main Road, Mylapore Chennai, Tamil Nadu - 600004
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
DOZZBY
4252800 01/08/2019
RAMAN KUMAR SHARMA
3/50, ROOP NAGAR, DELHI - 110007.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions, Online retail store services, Retail store services, Wholesale store services, Wholesale services included in class 35.
PROLINAC

4252805  01/08/2019

DR. BHUPENDRA KUMAR MISHRA
SHEOGANJ, ARRAH, BHOJPUR, BIHAR-802301
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
KOLKATA
MARKETING MANAGEMENT, ADVERTISING, RETAIL & WHOLESALE DISTRIBUTION, SERVICES FOR MEDICINES & PHARMACEUTICAL PREPARATIONS
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4252992 01/08/2019
PARESH KAGRANA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MEGHA FASHION
Unit No- 513, Atlantic Plaza, Garage Galli, Bhawani Shankar Road, Near Tilak Bhawan, Dadar, Mumbai - 400028, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :16/11/2012

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale services related to girls ethnic wear and party wear
4252995 01/08/2019
AJAY KIRAN F AND B INTERNATIONAL
A-605/606, Hill Crest, Holy Cross Road, IC Colony, Borivali (West), Mumbai - 400103, Maharashtra
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to beverages
4253054  01/08/2019
ZYCIE TECHNOLEGAL LLP
137, HARSIDDH PARK CO OP H SOC LTD, B/H RANIP GAM, ARJUN ASHRAM ROAD, SABARMATI, RANIP, AHMEDABAD-382480
Limited Liability Partnership
Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480

Proposed to be Used
AHMEDABAD
Business management; business consultation services; business auditing; business management and organization consultancy; commercial information agencies; compilation of information into computer databases; compilation of statistics; marketing research; publication of publicity texts; providing business information via a website; providing online service for business administration relating to intellectual property assets management and support services for pharmaceutical industry.
4253085  01/08/2019
GUNJAN GOYAL
BASEMENT, KP-13, MAURYA ENCLAVE, PITAMPURA, NEW DELHI-110034
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Online Marketing, Retail and wholesale services in relation to fashion accessories, clothing.
HEYINZ PHARMACEUTICALS
4253093 01/08/2019
MS. ANITA MISHRA, MS. RUMANA TANWEER
trading as ;M/S HEYINZ PHARMACEUTICALS
GALI NO.1, PATHANPURAM COLONY, RAEBARELI ROAD, LUCKNOW-226014, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.
Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS. RELATED TO MEDICINES.
4253131  01/08/2019
MR. ANIL KUMAR JAIN PROPRIETOR TRADING AS ARIHANT TRADERS
5274 GANDHI MARKET SADAR BAZAR DELHI 110006
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :01/04/2009

To be associated with:
3982959

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, OFFICE MANAGEMENT ON-LINE MARKETING, EXPORTER & IMPORTER, WHOLESALE & RETAIL OUTLETS AND SHOPS WHOLESALE & RETAIL SERVICES OF GENERAL MERCHANDISE INCLUDING PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS.
ILA

4253184  01/08/2019

MICRONOVA ENVIRO SOLUTIONS
89/2, 1st floor, Gandhi Bazaar Main Road, Basavangudi, Bengaluru - 560004
Partnership Firm

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

CHENNAI

Business administration and management; Advertising; On-line retail store services featuring bags; Wholesale services in relation to bags; Retail services for bags; On-line retail services relating to handbags; Online retail store featuring reusable, green and eco-friendly bags; Retail store featuring reusable, green and eco-friendly bags
Trade Marks Journal No: 1918, 09/09/2019  Class 35

4253193  01/08/2019
R.R. INFOTECH
SHOP NO.B/108 1ST FLOOR, SONAL AMIT SHOPPING CENTER, OPP SATYAM SHIVAM SHOPPING CENTER, NALLASOPARA WEST, PALGHAR - 401203
SMALL ENTERPRISE

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
RETAIL & ONLINE SERVICES OF ELECTRONIC ITEMS
4253236  01/08/2019
MUSKAN KAUR
Flat No-14, Vidya Apartment, Near Jwala Puri-5, Paschim Vihar, New Delhi-110087
Individual
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/07/2019
DELHI
Service Provider of wholesale and retail-outlets and shops in respect of Precious metals and their alloys and goods in precious metals or coated therewith, jewellery, precious stones, Leather and imitations of leather and goods made of these materials animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddler, Clothing, footwear and headgear
4253258    01/08/2019
SHOAIB SHAIKH
Office No.26, 1st Floor, Podar Building, Opp Asha Parekh Hosp, Tilak Road, Santacruz West, Mumbai, Maharashtra 400054.
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
RETAILING OF GIFT ARTICLES
Bhima Saper

4253279    01/08/2019

ANIL KUMAR (SOLE PROPRIETOR OF BHARAT MAT COMPANY)
House No-57, Ward No-2, Depal (118), Dhanderi, Hisar-125033, Haryana

Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Trading of Rubber Mat Under Class “35”
JACKBEERE
4253293 01/08/2019
MR. JOGINDER PAL PROPRIETOR OF M/S JACKSON GARMENTS
Shop No. 3, Ganesh Market, Near SDP School, Gandhi Nagar, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/07/2019
DELHI
Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail Services for Hosiery & Clothing Articles
Trade Marks Journal No: 1918 , 09/09/2019           Class 35

MAJOR'S MACHO
4253308   01/08/2019
MAJOR FOOTWEARS PVT.LTD.
76-77, SECTOR-F, SANWER ROAD, INDORE (M.P.). 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Marketing, Advertising, Whole Selling, Retailing, Outlets in respect of Clothing, footwear, headgear as included in Class 35
MAJOR'S CTL

4253310 01/08/2019
MAJOR FOOTWEARS PVT.LTD.
76-77, SECTOR-F, SANWER ROAD, INDORE (M.P.).452001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Marketing Advertising, Whole Selling, Retailing, Outlets in respect of Clothing, footwear, headgear as included in Class 35
MAJOR'S OYSTER
4253312   01/08/2019
MAJOR FOOTWEARS PVT.LTD.
76-77, SECTOR-F, SANWER ROAD, INDORE (M.P.). 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Marketing, Advertising, Whole Selling, Retailing, Outlets in respect of Clothing, footwear, headgear in class 35
MAJOR'S CRYSTAL
4253325  01/08/2019
MAJOR FOOTWEARS PVT.LTD.
76-77, SECTOR-F, SANWER ROAD, INDORE (M.P.).452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Marketing Advertising, Whole Selling, Retailing, Outlets in respect of Clothing, footwear, headgear as included in Class 35
4253329  01/08/2019
SHIJU K.M
Kavungal, Kolenchery .P.O, Aikaranad, Ernakulam Dt; Kerala, PIN: 682311
Individual Proprietor
Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE , PALARIVATOM, KOCHI- 682025

Proposed to be Used
CHENNAI
E-commerce
TECH OCEAN
NO. 3054, Z BLOCK, 4TH STREET, 13TH MAIN ROAD, ANNA NAGAR, CHENNAI, TAMIL NADU, INDIA,
Partnership Firm under Indian Partnership Act

Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.
Used Since :30/10/2014

CHENNAI
“DEMONSTRATION OF GOODS FOR RETAIL PURPOSE; PROVIDING BUSINESS AND PRODUCT INFORMATION ON WEB SITE; E-COMMERCE; TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO INFORMATION TECHNOLOGY PRODUCTS, SMART BOARD, PROJECTOR AND PANELS”
RS
4253388  01/08/2019
ROADWAY SOLUTIONS (I) PRIVATE LIMITED
PLOT NO. 20, DHANJIBUOY SOCIETY, NIBM ROAD, KONDHWA, PUNE, MAHARASHTRA – 411048
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
RETAILING INCLUDING ONLINE AND DEPARTMENT STORE SERVICES, WHOLESALE DISTRIBUTORSHIP AND ON-LINE ORDERING SERVICES CONNECTED WITH GENERAL CONSUMER MERCHANDISE; COFFEE AND TEA, COCOA AND ARTIFICIAL COFFEE, COFFEE SUBSTITUTES, COFFEE BEANS, COFFEE FLAVOURINGS AND ESSENCES PRESERVED & PACKED FOOD PRODUCTS, SPICES, CURRY POWDERS AND CONDIMENTS, BAKERY PRODUCTS, CONFECTIONERY AND CHOCOLATES, FLOUR AND FLOUR PREPARATIONS MADE FROM FLOUR AND CEREALS AND PREPARATIONS MADE FROM CEREALS, THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; ADVERTISING AND PROMOTIONAL SERVICES; TRADE FAIRS AND EXHIBITIONS FOR ADVERTISING PURPOSE; PROMOTING AND CONDUCTING TRADESHOWS; ORGANIZATION OF TRADEFAIRS FOR COMMERCIAL PURPOSES; MARKETING SERVICES, PRODUCT MARKETING.
ZIAMIT'S

4253425  01/08/2019

ANITA TRADING AS S.K. MITTAL HOSIERY
RAI BAHADUR ROAD, LUDHIANA-141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2019

DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing.
4253471 01/08/2019
RITESH KUMAR CHHABRA
6/31 A, Jangpura B, Mathura Road, New Delhi -14
Individual Name

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Readymade Garments, Hosiery, Under Garments, Clothing and Footwears including Uniforms, Sport Wear Namely Track
Suits, Sport Uniforms, Sweatshirts, Sweaters., Dresses, Leggings, Shorts., Jeans, Jackets, Shirts, T-Shirts, Trousers,
Suits, Vests, Coats, Sherwanis, Kurta, Pyjamas, Childrens Clothing, Mens & Womens Clothing, Caps, Hats, Headwear,
Neckwear, Tops, Skirts, Scarfs, Night-Suits, Innerwear, Swimwear, Bra, Pants; Tights; Brassieres; Blazers, Gloves,
Socks, Ties, Wrist bands, Wrist bands [clothing], Wrist bands as clothing, Sweat bands for the wrist, Woollen Garments,
Belts, Belts [clothing], Boots, Shoes and Slippers, Cosmetics & perfumery Products,
KAAFIRANA
4253472    01/08/2019
RITESH KUMAR CHHABRA
6/31 A, Jangpura B, Mathura Road, New Delhi -14
Individual Name
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Readymade Garments, Hosiery, Under Garments, Clothing and Footwears including Uniforms, Sport Wear Namely Track
Suits, Sport Uniforms, Sweatshirts, Sweaters, Dresses, Leggings, Shorts, Jeans, Jackets, Shirts, T-Shirts, Trousers,
Suits, Vests, Coats, Sherwanis, Kurta, Pyjamas, Childrens Clothing, Mens & Womens Clothing, Caps, Hats, Headwear,
Neckwear, Tops, Skirts, Scarfs, Night-Suits, Innerwear, Swimwear, Bra, Panties; Tights; Brassieres; Blazers, Gloves,
Socks, Ties, Wrist bands, Wrist bands [clothing], Wrist bands as clothing, Sweat bands for the wrist, Woollen Garments,
Belts, Belts [clothing], Boots, Shoes and Slippers, Cosmetics & perfumery Products,
HOODYPAPA

4253614    01/08/2019
HOODYPAPA INFORMATION PRIVATE LIMITED
C/o Smt Vimalabai Sukhdev Hayalij, Akhatwade, Nashik - 423301
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Business consultancy and business information services provided to enterprises, Business management.
4253638 01/08/2019

JALADI VAMSI KRISHNA
Century Marvel, B203, Kempapura, Hebbal, Opp To Sindhi College Road, Bangalore - 560024
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Social media strategy and marketing consultancy.
4253644 01/08/2019
VIGSAM CABLES INDIA LLP
B - 22, Veerasandra Industrial Estate, Off Hosur Road, Bangalore Bangalore – 560100, Karnataka
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Retail or wholesale services for electrical machinery and apparatus.
4253670  01/08/2019
SAURABH CHADHA
D-69, 3rd Floor, East Uttam Nagar, New Delhi-110059
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Computerized online retail store services.
4253781 01/08/2019
RMSI PRIVATE LIMITED
A-8, Sector 16, Noida, UP - 201301
PVT LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Advertising Services; Business Promotion Services; Business Consulting Services In The Agricultural Field; Commercial Consultancy; Provision Of Business Information Relating To Agricultural Industry; Business Advisory Services
4253792 01/08/2019
HIGH Q FURNITURE WORLD
DOOR NO: 15/45 A, B, C, D, E, F, G, H, I, and J, PALLIMUKKU, KAMBALAKKAD, KANIYAMBETTA PANCHAYATH, WAYANAD, KERALA- 673122, INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions. Wholesale, retail, Marketing, distribution, export, import, e-commerce, online trading, Showroom and retail services
ARAMEDOS

4253827  02/08/2019
SHANTI SWARUP SHARMA TRADING AS M/S SSS POWER SOLUTIONS
C-136, GILI NO. 5, SHASTRI PARK, DELHI 110053.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions.
4253834  02/08/2019
NARESH KUMAR GUPTA
1/2 Old Paramedical Staff Qtrs, Hindu Rao Hospital Campus, Delhi-110054
INDIVIDUAL

Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET -11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
JONTREPRENEURS
4253836  02/08/2019
NARESH KUMAR GUPTA
1/2 Old Paramedical Staff Qtrs, Hindu Rao Hospital Campus, Delhi-110054
INDIVIDUAL
Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET-11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4253880  02/08/2019
S.L.SHET JEWELLERS AND DIAMOND HOUSE
Door No. 14-6-821 to 14-6-829, K.S Rao Road, Mangaluru- 575001, Dakshina Kannada District, Karnataka State, India.
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :01/01/1947
To be associated with:
4253879
CHENNAI
Business Management; Efficiency Experts; Business Consultancy; Informations or Enquiries on Business and Marketing; Office Functions; Secretarial Services; Accounting; Office Machines and Equipment Rental; Rental of Vending Machines; Import Export Agencies; Commercial Information Agencies; Cost Price Analysis; Market Studies; Opinion Polling; Price Comparison Services; Administrative Process of Purchase Orders; Organisation of Exhibitions and Trade Fairs for Commercial and Advertising Purposes; Computerised File Management; Document Reproduction; Retail Services, The Hypermarket and Supermarkets; Business Administration; Sales Management and Administration Including Electronic Commerce. Shop Retail Services.
Journey Within with Peyush Bhatia

4253900   02/08/2019
PEYUSH BHATIA (TRADING AS ‘JOURNEY WITHIN’)
809, Sector 15, Faridabad, Haryana, India
Sole Proprietorship

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :16/02/2018

DELI
Advertising; business management; business administration; office functions; online marketing.
4253901  02/08/2019
PEYUSH BHATIA (TRADING AS ‘JOURNEY WITHIN’)
809, Sector 15, Faridabad, Haryana, India
Sole Proprietorship

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :16/02/2018

DELHI
Advertising; business management; business administration; office functions; online marketing.
4253941    02/08/2019
MAHESH BUSINESS SOLUTION PRIVATE LIMITED
80b, Pocket-27 Sector-24, Rohini Delhi North West - 110085
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
SYED ABDUL KAREEM  
No.16, Mohammed L/O RMV 2nd Stage, Bhoopsandra Bangalore - 560094  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037  
Proposed to be Used  
CHENNAI  
Advertising; business management; business administration; office functions
MANOJ KUMAR  
KOLSIYA, NAWALGARH, BALWANTPURA, JHUNJHUNUN, RAJASTHAN 333042  
Individual  
Address for service in India/Attorney address:  
MONIKA TAPARIA  
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012  
Used Since: 06/06/2019  
AHMEDABAD  
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION,  
MARKETING, WHOLESALE, TRADING, RETAIL, IMPORT & EXPORT, TEleshopping  
Marketing, Consultancy, on line trading services to facilitate the  
Sale of goods by others via a computer network and providing  
evaluative feedback and ratings of sellers’ goods and services, the value and prices of  
sellers’ goods, buyers’ and sellers’ performance, delivery, and overall trading experience  
in connection therewith, and all other services included in class 35.
4253982  02/08/2019

DHARAN ROCK
M/S DHARAN ROCK AT THIPPAMPATTY (PO), PANAMARATHUPATTY(VIA), SALEM-636204

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Import-export agency services, Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Retail and Wholesale ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
4253983  02/08/2019
GANDHI KANAKA BHARATH Sole Proprietor of ROUE
8-2-268/3, FLAT NO 205, ARCADIO APARTMENTS, ARORA COLONY, ROAD NO 3, BANJARA HILLS, HYDERABAD - 500034
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4253990 02/08/2019

SAKTHI MURUGAN
97, VELLALA STREET, MG ROAD AREA, PONDICHERY-605001
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Arranging and conducting of business meetings; Arranging and conducting trade show exhibitions; Trade show and commercial exhibition services; Business meeting planning; Office functions services; Office support staff recruitment services; Business office services; Office functions included in class 35.
Enat

4254042  02/08/2019
MANIPUR TIMES
NA, MOIRANGKHOM OPP HEECHAM YAICHAL PAT, IMPHAL, IMPHAL WEST, MANIPUR - 795001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions
KOROKO
4254093    02/08/2019
TAYESH MALLES CHALWADI
near hanuman mandir room no 7 budhrudham hsg society L.B.S nagar 90 feet road saki naka 400072
NAIL POLISH TRADE
individual
Proposed to be Used
MUMBAI
NAIL POLISH BUSINESS
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4254094 02/08/2019
GOUTAM DAS
139/D, A.C.ROAD, P.O: KHAGRA, DIST. MURSHIDABAD, WEST BENGAL, PIN: 742103
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 04/07/2019

KOLKATA
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4254113  02/08/2019
AARTI BANSAL
G-30, 165/166 2nd Floor, Sector 3 Rohini Delhi 110085
Individual

Address for service in India/Attorney address:
NAKUL KUMAR
H.No. 8489, 3rd Floor, Gali Abdulla Beg Roshanara Road, Delhi - 110007

Proposed to be Used
DELHI
Online advertising, promotional services including retailing, supply, manufacturing, importing, exporting and marketing of goods; Advertising and Retail sale services namely dissemination of advertising for others via an on-line electronic communications network; Business management; business administration; office functions.
4254165  02/08/2019
HITESHKUMAR LALCHAND TEKCHANDANI
TF.331, S-9 COMPLEX HIGHWAY ROAD, UNJHA. MEHSANA GUJARAT PIN 384170
Used Since :01/07/2018
AHMEDABAD
GENERAL TRADING ADVERTISEMENT INCLUDING IN CLASS - 35.
MR. HARSHAD RAMESH MORJE TRADING AS HARSHAD OPTICS
SHOP NO. 4, AAREY ROAD, OPP A. B. GOREGAONKAR SCHOOL, GOREGAON (W), MUMBAI-400 062
PROPRIETORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2006
To be associated with:
1486128
MUMBAI
RETAILING OF OPTICALS
4254187   02/08/2019
EDUHUB EDUCATION PVT. LTD
A-605, DHAIVAT,KALPANAGARI BALRAJESHWAR ROAD, VAISHALI NAGAR , MULUND WEST, MUMBAI- 400080

Proposed to be Used
To be associated with:
2044341

MUMBAI
ADVERTISING AND MARKETING, BUSINESS PROMOTION RELATED TO EDUCATION AND TRAINING
M/S. DECOR DELIGHTS TIMBERS PVT. LTD,
M/S. DECOR DELIGHTS TIMBERS PVT. LTD, 3C1, PENT HOUSE, MUTHOOR GREEN VALLEY, KRISHNANAGAR 2NDM
PEROORKADA, TRIVANDRUM - 695 005.
PRIVATE LIMITED COMPANY.
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Proposed to be Used
CHENNAI
BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO
CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN A WHOLESALE AND RETAIL OUTLET FOR ADVERTISING,
BUSINESS, RETAILING, WHOLESALING, ONLINE SALE OF FURNITURE.
4254242  02/08/2019
MR. ARPIT JHALANI SOLE PROPRIETOR OF ETHNIC HUB
B-26, 2ND FLOOR, 201, SDC PRIME, GOVIND MARG, RAJAPARK, JAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :23/08/2016
To be associated with:
3974487
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE,
MARKETING, TRADING, RETAIL TRADING, ONLINE TRADING REGARDING READYMADE GARMENTS, CLOTHINGS,
UNDER GARMENTS, LADIES WEAR, KIDS WEAR, MENS WEAR, HOSIERY GARMENTS, FOOTWEAR, SLIPPERS,
SANDALS, JOOTI, SAREES, SALWAR SUITS, KURTIES, KURTA PAJAMA, SHAWLS, SOCKS, HEAD GEAR, TEXTILE
GOODS, AND SUBSTITUTES FOR TEXTILE GOODS, BED SHEETS, BED COVERS, TABLE COVERS OF TEXTILE, PILLOW
COVERS, CUSHION COVERS, TEXTILE WALL HANGINGS, CURTAINS, DUVET COVERS, DUVETS, TABLE RUNNERS OF
TEXTILE, DRESS MATERIALS AND TEXTILE PIECE GOODS UNDER CLASS 35.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

GIANTWOOD
4254259 02/08/2019
SHASHANK PROPRIETOR OF M/S JAIPUR GLOBAL SERVICES
80-A, RAMESHWAR DHAM, MURLIPURA, JAIPUR-302039
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
WHOLESAILING, RETAILING OFFERING FOR SALES AND SALES OF GOODS IN THE RETAIL AND WHOLESALE TRADE; ESTABLISHMENT AND/OR OPERATION OF RETAIL MAILING; PROMOTING OF THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSOR; IMPORT AND EXPORT OF MERCHANDISE; SELLING OF MERCHANDISE IN THE FIELD OF A WIDE VARIETY OF PRODUCTS SUCH AS BAKERY, FOOD, DAIRY, BEVERAGES, HOUSEHOLD, KITCHEN INDUSTRIES RELATED PRODUCTS; ADVERTISING; FRANCHISES SERVICES; ORGANIZATION OF EXHIBITIONS; AS INCLUDED IN CLASS- 35
4254296   02/08/2019

PRADEESHR AJ ENTERPRISES
1008 / 8, 10th Floor, Sai Sunner Nagar, Sri Sai Ram Chs Ltd, Prabhadevi, Mumbai - 400025
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services for clothing.
Trade Marks Journal No: 1918 , 09/09/2019          Class 35

K.C.N. PUMPS INDIA

4254316    02/08/2019
RAJARAM
KHAIRA, MIRZAPUR, JIGNA RS, UTTAR PRADESH-231313.
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION OF SUBMERSIBLE PUMPS & MONOBLOCK PUMPS
4254360  02/08/2019
M/S. SHADOW PUPPET FILMS
# H. NO. 84 & 85(p), SY.NO. 174 & 174(P), SM ENCLAVE, BANDLAGUDA JAGIR, KISMATHPUR, HYDERABAD - 500086,
TELANGANA STATE., A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PRODUCTION OF ADVERTISING FILMS, ADVERTISING FOR MOTION PICTURE FILMS, PROMOTING A SERIES OF FILMS
FOR OTHERS
ORAHPLUS

4254364  02/08/2019
MANISHA
D-127, Ganga Vihar, Gokulpuri, Gali No. 5, Near Ramlila Ground, Pur Shahdra, North East Delhi, Delhi - 110094

PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions.
DHRUV TANEJA TRADING AS STUDIO CO.
84, FURNITURE BLOCK, MAIN ROAD, SATGURU RAM SINGH ROAD, KIRTI NAGAR, NEW DELHI- 110015.

PROPRIETORSHIP

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Wholesale & Retail Agency Services Retail Outlet Chain Store, Promotion, Online Marketing And Distribution Of Furniture, Accent furniture, Stone furniture, Library furniture, Bar furniture, Wood furniture, Deck furniture, Pool furniture, Beach furniture, Custom furniture, Headrests [furniture], Hutches [furniture], Furniture mouldings, Babies' furniture, Baby furniture, Futons [furniture], Counters [furniture], Arbours [furniture], Upholstered furniture, Padded furniture, Stuffed furniture, Indoor furniture, Slatted furniture, Furniture units, Metal furniture, Metal screens [furniture], Metal office furniture, Metal shelving [furniture],Non-metal furniture casters, Outdoor furniture of metal, Lawn furniture of metal, Non-metal furniture sliders
Finigent
4254406    02/08/2019
PRADEEP CHANDRAKANT SONAWANE
A-404, Varad Vinayak Tower, Sec-10, Plot-49, Kamothe, Navi Mumbai 410209
Proprietorship
Address for service in India/Agents address:
DRASHTI ANANDPRAKASH SHARMA
51 "K" GOVT. COLONY, OPP. SARDAR PATEL SEVA SAMAJ, NAVRANGPURA, AHMEDABAD-380009.
Proposed to be Used
MUMBAI
Import And Export; Marketing And Distributions; Advertising; Retail Outlet, Commercial Trading Including Online Trading and Retail And Wholesale Trading In Relation To Mobile holders and Mobile accessories
4254410  02/08/2019
DEVINDER KUMAR
WARD NO. 8, H NO. 28, FARRUKH NAGAR, GURUGRAM, HARYANA-122506
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014
Proposed to be Used
DELHI
Marketing, Trading, retailer, wholesaler, buy, sell and import and export of Mobile Phone, Tempered Screen Protector For Mobile Phones, Mobile Phone Accessories, Memory Cards, Data Cables, Mobile Chargers, Ear Phones, Power Banks, Power Cables, Adapters, Mobile Case, Mobile Covers, Mobile Glass, Mobile Batteries, Batteries, Computer Equipment, Computer Spares, Computer Accessories, Computer Peripherals, Laptop Chargers, Laptops, Laptop Batteries, Laptop Spares, Laptop Accessories, Laptop Cases, Tablets, Tablet Chargers, Tablet Cables, Tablet Accessories, Tablet Spares.
4254433 02/08/2019
MR. RAVI KANT PROP. OF PSK TRADING CO.
H.NO-330, GALI NO-8, SAVITA VIHAR, MUKUNDPUR, DELHI-110042
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
TRADING OF PETS ACCESSORIES AND FOODS PRODUCTS.
4254449    02/08/2019

DTH MALL INDIA PRIVATE LIMITED
6/74, GEETA COLONY, DELHI, EAST DELHI, DELHI, INDIA, 110031
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT, 2013

Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used

DELHI

E-commerce, wholesale and retail business, provision of an online marketplace for buyers and sellers of goods and services, Price comparison services, Promoting the goods and services of others on the internet; Demonstration of goods; the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods
4254484  02/08/2019
SHAILESH PANDEY PROPRIETOR OF AP TRADERS
568/560, KAILASH PURI GEETA PALLI, ALAMBAGH LUCKNOW-226005
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4254501  02/08/2019
ARUN ARAVIND
9D-JAIN CHARING CROSS, KATHRIKADAVU, KALOOR, ERNAKULAM, 682017 KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
TRADING, WHOLESALE, RETAIL, IMPORT, EXPORT AND ONLINE SALE OF FRUITS, VEGETABLE, GROCERY,
BREAKFAST CEREALS & AMP; POWDERS, SPICES, OILS, EGG, FRESH MEAT & AMP; FISH, DAIRY PRODUCTS, BAKERY
PRODUCTS, SWEETS, SNACKS, FROZEN VEG& NON-VEG, CONFECTIONARIES, TEA & COFFEE, PAPPAD & FRYMES.
JWALAMUKHI LOGISTICS PRIVATE LIMITED
146/96, Hosahalli Village, Sompura Hobli Dobaspet Industrial Area, Nelamanagala Bangalore Rural 562111

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,

Used Since: 11/05/2019

CHENNAI
Advertising; Business management; Business administration; Office functions including Arranging of contracts for others for the buying and selling of goods; Arranging business introductions relating to the buying and selling of products; Provision of an on-line marketplace for buyers and sellers of goods and services; Business advisory services relating to franchising of a motor dealership and to the establishment of motor dealership; Arranging and conducting auctions including online auctions
3X9T

4254648    02/08/2019
MR. CHANDRA SEN SAGAR, A SOLE PROPRIETOR TRADING AS ASAGA Kadsiddheshwar, Maharaja Marg, Siddharth Nagar, Motilal Nagar I, Goregaon West, Mumbai – 400104
Sole Proprietor

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used

MUMBAI
Retail services for the sale of clothing and clothing and fashion accessories; Retail services provided by clothing boutiques; Online retail store services featuring, display and selling clothing, apparels and clothing and fashion accessories; Mail order retail services in the field of clothing, apparels and clothing and fashion accessories; Providing a web based platform for the sale and promotion of clothing, apparels and clothing and fashion accessories; Distribution of fashion magazines, catalogues, publicity materials, flyers, brochures, samples, organizing and conducting promotional exhibitions; Advertising and promotional services relating to clothing, apparels, garments and clothing accessories; Conducting fashion launches to introduce new designs; Retailing of garments and fashion accessories
Issa vibe

4254765  02/08/2019
INSTYLE VENTURES
185A, GOVERDHAN COLONY, NEW SANGANER ROAD, JAIPUR - 302019 RAJASTHAN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
Backdoor
4254768 02/08/2019
INSTYLE VENTURES
185A, GOVERDHAN COLONY, NEW SANGANER ROAD, JAIPUR - 302019 RAJASTHAN

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
Longline
4254771  02/08/2019

INSTYLE VENTURES
185A, GOVERDHAN COLONY, NEW SANGANER ROAD, JAIPUR - 302019 RAJASTHAN

THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
4254810  02/08/2019
MAA PRANAAM SUVIDHA LIMITED
SHOP NO B-3, KPCT MALL, FATIMANAGAR, WANAWADI Pune MH 411040 IN
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,
Used Since :15/06/2018
MUMBAI
Advertising , Business Management, Business Administration, office Functions
4254818   02/08/2019
SRI HARI
9A Karunakarapuri, 2nd Street, P.N.Palayam(East), Tirupur, Tamilnadu - 641607
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4254937  02/08/2019
HARKAMAL SINGH JHANGRI
Digoi (80), Fatehabad, Haryana - 125106
INDIVIDUAL

Address for service in India/Agoents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C, CHANDIGARH-160035.

Proposed to be Used
DELHI
Advertising, Advertisement through Website (online), Business Management, Business Administration for Office Functions
NIPIKI HEALTHCARE
4255000 03/08/2019
SIDHARTH SHARMA TRADING AS NIPIKI HEALTHCARE.
A-48, NEEL NAGAR, NILOKHERI, HARYANA-132117.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops, Chemist Shops, Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :28/05/2009

KOLKATA
Advertising; Marketing; Shop window dressing; Business administration; Office functions; Publicity and sales promotion services; Business management; Business management services relating to franchising; Public relations; Business information; Telemarketing services; Wholesale distributorship services for aluminum and stainless steel sheets and coils; Retail & wholesale services in the field of TMT Bars, Bars Steel, Cement & Pipes.
BLACK BERRY
4255146  03/08/2019
SH. VIDUL GOYAL S/O SH. VIKAS GOYAL
Village Jaspal Bangar, Behind Sua Road, Ludhiana (Punjab)
Individual/Sole Proprietor
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/08/2019
DELI
Trading, wholesale, retail, export, import, marketing, distribution, outlets, shops, showroom, online selling, franchises, events, exhibitions, advertisement, business administration & business management services relating to Only Complete bicycles, tricycles, rickshaws, their parts, fittings & accessories (including tyre & tubes) included in class 35
4255163  03/08/2019
S.L.SHET JEWELLERS AND DIAMOND HOUSE
Door No. 14-6-821 to 14-6-829, K.S Rao Road, Mangaluru- 575001, Dakshina Kannada District, Karnataka State, India.
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :01/01/1947
To be associated with:
4253879
CHENNAI
Business Management; Efficiency Experts; Business Consultancy; Informations or Enquiries on Business and Marketing; Office Functions; Secretarial Services; Accounting; Office Machines and Equipment Rental; Rental of Vending Machines; Import Export Agencies; Commercial Information Agencies; Cost Price Analysis; Market Studies; Opinion Polling; Price Comparison Services; Administrative Process of Purchase Orders; Organisation of Exhibitions and Trade Fairs for Commercial and Advertising Purposes; Computerised File Management; Document Reproduction; Retail Services, The Hypermarket and Supermarkets; Business Administration; Sales Management and Administration Including Electronic Commerce. Shop Retail Services.
TZOR
4255244   02/08/2019
TYNOR ORTHOTICS PVT. LTD
Plot No.169-170, Sector 82, JLPL Industrial Area, Mohali
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Advertising, Marketing, Retail, Wholesale, Trading, Online Retail & online Wholesale services related to Surgical apparatus & instruments; medical apparatus & instruments; Veterinary apparatus & instruments: Orthopaedic cushions; Orthopaedic appliances; Orthopaedic shoes; Orthopaedic bandages; Orthopaedic splints; Orthopaedic hosiery; Orthopaedic braces; Orthopaedic supports; Orthopaedic implants; Orthopaedic apparatus; Orthopaedic insoles; Orthopaedic soles; Orthopaedic belts; Orthopaedic footwear; Orthopaedic articles; Orthopaedic fixation devices; Vertebral orthopaedic apparatus; Orthopaedic support bandages; Orthopaedic joint implants; Orthopaedic knee bandages; Artificial orthopaedic implants; Orthopaedic hip prostheses; Knee bandages, orthopaedic; Orthopaedic or surgical splints; Orthopaedic apparatus for talipes; Padding for orthopaedic cast; Orthopaedic inserts for footwear; Plaster casts for orthopaedic purposes; Toe separators for orthopaedic purposes; Plaster bandages for orthopaedic purposes; Orthopaedic implants made from artificial materials; Orthopaedic inner soles incorporating arch supports; Surgical instruments for use in orthopaedic surgery; Orthopaedic joint implants made of artificial materials; Surgical instruments for use in orthopaedic and spinal surgery
KINEZIO

4255245 02/08/2019
TYNOR ORTHOTICS PVT. LTD
Plot No.169-170, Sector 82, JLPL Industrial Area, Mohali
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Advertising, Marketing, Retail, Wholesale, Trading, Online Retail & online Wholesale services related to Surgical apparatus & instruments; medical apparatus & instruments; Veterinary apparatus & instruments; Orthopaedic cushions; Orthopaedic appliances; Orthopaedic shoes; Orthopaedic bandages; Orthopaedic splints; Orthopaedic hosiery; Orthopaedic braces; Orthopaedic supports; Orthopaedic implants; Orthopaedic apparatus; Orthopaedic insoles; Orthopaedic soles; Orthopaedic belts; Orthopaedic footwear; Orthopaedic articles; Orthopaedic fixation devices; Vertebral orthopaedic apparatus; Orthopaedic support bandages; Orthopaedic joint implants; Orthopaedic knee bandages; Artificial orthopaedic implants; Orthopaedic hip prostheses; Knee bandages, orthopaedic; Orthopaedic or surgical splints; Orthopaedic apparatus for talipes; Padding for orthopaedic cast; Orthopaedic inserts for footwear; Plaster casts for orthopaedic purposes; Toe separators for orthopaedic purposes; Plaster bandages for orthopaedic purposes; Orthopaedic implants made from artificial materials; Orthopaedic inner soles incorporating arch supports; Surgical instruments for use in orthopaedic surgery; Orthopaedic joint implants made of artificial materials; Surgical instruments for use in orthopaedic and spinal surgery
ARCOT MANI MARK
4255290  03/08/2019
S. ENOSE RUBAN, SOLE PROPRIETOR, TRADING AS RUBAN COTTAGE INDUSTRIES
870/5, KANNAMANGALAM, KAVANOOR ROAD, NARAYANAPURAM VILLAGE, ARCOT-632 503, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :24/07/2015

CHENNAI
RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES;
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF PEANUT CANDY, SWEETS AND
SAVORIES
4255295  03/08/2019  
S. ENOSE RUBAN, SOLE PROPRIETOR, TRADING AS RUBAN COTTAGE INDUSTRIES  
870/5, KANNAMANGALAM, KAVANOOR ROAD, NARAYANAPURAM VILLAGE, ARCOT-632 503, TAMIL NADU  
AN INDIAN SOLE PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
L.R. SWAMI CO.  
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.  
Used Since :31/01/2019  
CHENNAI  
RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES;  
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF PEANUT CANDY, SWEETS AND  
SAVORIES
4255341  03/08/2019
M/s. SHREE PAWAN MULTINATIONAL PRIVATE LIMITED
114, KAJUWALA BUILDING, 3RD FLOOR, NEAR PILLAR NO.58, NIRMAN VIHAR METRO STATION, DELHI 110092.
A BODY INCORPORATE
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION, WHOLESALE AND RETAIL OUTLET RELATED TO PAINTS, VARNISHES, LACQUERS, WALL PUTTY, PRESERVATIVES AGAINST RUST AND AGAINST DETERIORATION OF WOOD, COLORANTS, DYES, INKS FOR PRINTING
IMMUNO - T

4255347  03/08/2019
IMMUNE BIOSCIENCE PRIVATE LIMITED
FLAT NO – 102, GANDHARVA APARTMENT, PLOT NO – 24, SECTOR – 5, ULWE, NAVI MUMBAI - 410206, MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
To be associated with:
4223768

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE RETAIL AND MARKETING OF INJECTIONS, SYRINGES, INJECTION NEEDLES
4255405  03/08/2019
MP MIRAS PRIVATE LIMITED
FIRST FLOOR, NO 6B,UDAYAMPALAYAM MAIN ROAD, SOWRIPALAYAM,COIMBATORE
Private Limited
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
JAWAHARMAL NAMKEEN, SWEETS & DRY FRUITS

4255503 03/08/2019

MR. PRAKASH HARCHANDANI TRADING AS JAWAHARMAL NAMKEEN, SWEETS & DRY FRUITS.
SHOP NO.-131, MAIN MARKET, SAROJINI NAGAR, NEW DELHI-110023.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PRESERVED PULSES, DRIED PULSES, MILK AND DAIRY PRODUCTS, GHEE, KOYA, CHEESE, BUTTER, COCONUT OIL, GROUNDNUT OIL, EDIBLE OIL, PROCESSED MUSTARD GREENS, COOKING OILS, SUNFLOWER OIL [FOR FOOD], SOYBEAN OIL FOR COOKING, VEGETABLE OILS FOR FOOD, OILS AND FATS, JAMS, JELLIES, PICKLES, PEANUTS (PREPARED), CURD, YOGURT, SKIMMED MILK AND SOUPS, CONFECTIONERY, NAMKEEN AND BHUJJIA, PUFF, CHIPS, POPCORN, PUFF AND READY TO EAT SNACK FOODS, SWEETS AND ICE CREAM.
4255510  03/08/2019
DAVNEET SAHNI, S/O. SH. GAJINDER PAL SINGH
C-150, MAYFIELD GARDEN, MANAV RACHNA SCHOOL, SECTOR 50-51, GURGAON, HARYANA-122001
INDIVIDUAL
Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Proposed to be Used
DELHI
RETAIL AND WHOLESALE STORES; PRODUCT DEMONSTRATIONS SERVICES PROVIDED VIA INTERNET; ONLINE RETAIL STORE SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND BUY THOSE GOODS; ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS VIA A COMPUTER NETWORK; ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ABOUT PRODUCTS AND SERVICES VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES PURPOSES; ONLINE RETAIL AND WHOLESALE STORE SERVICES;
4255549  03/08/2019
ASHA DATTATRAY AMRITKAR
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions, Online marketing
INBAM KADAI
425587   03/08/2019
SHANMUGARAJAN N
67/159 SACHITHANANDAM STREET KOSAPET PERAMBUR BARRACKS CHENNAI 600012
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
VINAYAKA VA SOLE PROPRIETOR OF VINAY APPARELS
O 99-97, 3RD MAIN RANGANATHAPURA KAMKSHI PALYA BANGALORE 560079
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :09/03/2015

CHENNAI
Online retail store services featuring cosmetic and beauty products, clothing and accessories, Wholesale services for cleaning preparations, Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4255641  03/08/2019
MEENU MANGLA
1117, Near Hanuman Mandir, Sector-28, Faridabad Sector-29, Faridabad, Haryana-121008
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
ONLINE RETAIL SALE SERVICES OF WOODEN AND ACRYLIC LED LAMP
4255662   03/08/2019
DIPAK AMRUTBHAI VADGASIYA., AN INDIAN NATIONAL
80, FLORA HOMES, VOHRA BAUG, TRAJPAR, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL OUTLET ENGAGE TO S.S.KITCHEN SINK, KITCHEN WARE ITEMS, HARDWARE AND FURNITURE FITTINGS, SANITARYWARE, BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW MATERIALS AND BUILDING MATERIALS INCLUDED IN CLASS - 35.
4255665 03/08/2019

THYDOC
11, VAN VIHAR COLONY, TONK ROAD, JAIPUR (RAJASTHAN) - 302018
Partnership Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Appointment scheduling, Appointment reminder services, (Doctor's appointment), Business administration services in the field of healthcare, Administrative management of health care clinics, Management of health care clinics for others, Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Online ordering services, Hospital management, Administrative management of hospitals, Administrative management of hospitals, Administration of patient reimbursement programs, Administrative services relating to the referral of patients, Negotiation of contracts with health care payors, Business meeting planning & Advertising, marketing and promotional services, Commercial trading, Medical billing services for doctors and consumer information services in class 35.
ARPITA JAIN
118, SHAKTI APARTMENTS ASHOK VIHAR PHASE-3 DELHI 110052
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
advertising / publicity, business management assistance, marketing, on-line advertising on a computer network, provision of an on-line marketplace for buyers and sellers of goods and services; Provision of information and advisory services relating to e-commerce
4255755  03/08/2019
JAHAR VIR GOGA PHARMACEUTICALS
LOWER GADI GARH, NEAR SDM OFFICE, JAMMU 181101
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
Kundi
4255760  03/08/2019
MOHD. ARIF TRADING AS KUNDI
Indira Chowk, Saharanpur, Uttar Pradesh - 247001
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Computerized online retail store services.
4255774   03/08/2019
ANILKUMAR NAVINCHANDRA MEVADA AN INDIAN NATIONAL SOLE PROPRIETOR OF JASHRAJ CONSULTANCY
BLOCK-C/ THIRD FLOOR, 301, SEVENTH AVENUE, NR. UNIQUE ASHIYANA, GOTA - 382481. AHMEDABAD. GUJARAT -
INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO LABOUR EXCHANGE SERVICES, HUMAN RESOURCES MANAGEMENT AND RECRUITMENT
SERVICES, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES, ADVERTISING, MARKETING
AND PROMOTIONAL SERVICES INCLUDED IN CLASS - 35.
4255799  03/08/2019
ANKIT KAUSHAL M/S HOUSE OF YK
FLAT NO.368, BLOCK NO.31, Near Shiva Mandir Phase 1 Kabir Nagar Raipur (C.G.)
INDIVIDUAL (SOLE PROPRIETORSHIP FIRM)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions
BUDHIRAJA STORE

4255853  03/08/2019

SIKANDER LAL BUDHIRAJA
WZ-278 STREET NO-16 MAIN MARKET SHIV NAGAR NEW DELHI-110058
GROCERY STORE
PROPRIETOR
Used Since :26/12/2015

DELHI
ADVERTISING DISTRIBUTION MARKETING, WHOLESALE & RETAIL SERVICES RELATING TO SPICES, NAMKEENS & BAKERY & CONFECTIONERY PRODUCTS OF ALL KINDS SERVICES BEING INCLUDED IN CLASS-35. BRINGING TOGETHER FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN RETAIL STORES
NOVOSTAR PHARMACEUTICALS
4255900  03/08/2019
NOVOSTAR PHARMACEUTICALS PRIVATE LIMITED
74, PHASE-2, JAGGI GARDEN, AMBALA CITY-134007, HARYANA
COMPANY
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :01/12/2017
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MARKETING, WHOLESALE
AND RETAIL SERVICES RELATING TO PHARMACEUTICAL AND VETERINARY PREPARATIONS, MEDICINAL
PREPARATIONS AND SUBSTANCES, ALLOPATHIC MEDICINES, AYURVEDIC MEDICINES, HERBAL MEDICINES AND
FOOD SUPPLEMENTS
4255903    03/08/2019
KINTELL PTY LIMITED
89 Baxter Rd, MASCOT, NSW, 2020, AUSTRALIA
A company organised and existing under the laws of Australia

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Advice on tax preparation; advice relating to acquisitions; advice relating to business management; advice relating to
business organisation; advice relating to commercial management; advice relating to marketing management; advice
relating to personnel management; advice relating to the acquisition of businesses; advice relating to the sale of
businesses; association services being the provision of business support or advice; business advice; business advice
relating to advertising; business advice relating to franchising; business advice relating to marketing; business
management advice; career advisory services (other than education and training advice); career counselling (employment
advice and information); career information and advisory services (other than educational and training advice);
commercial information and advice for consumers in the choice of products and services; data management advice;
marketing management advice; personnel management advice; tax advice (accountancy); taxation (accountancy) advice;
business consultancy relating to the administration of information technology; compilation of information relating to
information technology; technology transfer services (business services).
DISCOVER DESIGN CELEBRATE

4255999 04/08/2019
ALISHABEER VENTURES PRIVATE LIMITED
ROOM NO: 7/803, CHETTIYAR BUILDING, SM STREET, KOZHIKODE-673001, KERALA, INDIA
PRIVATE LIMITED

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI

Wholesale, Retail Outlet & Departmental Store, Showroom To Enable The Customers To View And Purchase of readymade garments and its accessories, wholesale & retail outlets and shops including services relating To distribution, trading and marketing of hosiery and Readymade garments,leather,watches,lifestyle and fashion items,footwear,stationaries,sports items and textiles. Advertising, Radio Advertising and Commercials,conducting shows and exhibitions, Television Advertising and Commercials, Creating Advertisement Films,assistance in the management of franchised business,Providing Online Shopping Services,E-commerce ,marketing and all retail and wholesale services coming under the class 35.
ANZAL APPARELS LLP
DOOR NO: 18/337-S, CHAMRAVATTON ROAD ALATHIOOR TIRUR, MALAPPURAM, KERALAL-676102, INDIA.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used

CHENNAI
Wholesale, Retail Outlet & Departmental Store, Showroom To Enable The Customers To View And Purchase of readymade garments and its accessories, wholesale & retail outlets and shops including services relating To distribution, trading and marketing of hosiery and Readymade garments,leather,watches,lifestyle and fashion items,footwear,stationaries,sports items and textiles. Advertising, Radio Advertising and Commercials,conducting shows and exhibitions, Television Advertising and Commercials, Creating Advertisement Films,assistance in the management of franchised business,Providing Online Shopping Services,E-commerce ,marketing and all retail and wholesale services coming under the class 35.
ASIAKEM
4256039  04/08/2019
ASIAKEM PHARMACEUTICALS PRIVATE LIMITED
MIG II-8, MODEL HOUSING BOARD BARAMUNDA, KHANDAGIRI BHUBANESWAR- 751003
COMPANY
Address for service in India/Attorney address:
BIBEKA NANDA MISHRA
Flat No 1B, First Floor, R K Enclave, Plot No A/155, Sahid Nagar, Bhubaneswar – 751007, Odisha
Used Since :09/03/2018
To be associated with:
3796824
KOLKATA
TRADING OF PHARMACEUTICAL AND MEDICAL PRODUCTS AS PER CLASS 35.
4256259  05/08/2019
MOUNT EVEREST BREWERIES LIMITED
4th Floor, BPK Star Tower, Above Shoppers Stop, A.B. Road, Indore- 452008
A Company Incorporated under the Companies Act

Address for service in India/Attorney address:
AMIT DUBEY
JMVD & CO. 302 MAN HERITAGE OPP. HIGH COURT SOUTH TUKOGANJ INDORE-452001 MADHYA PRADESH INDIA

Proposed to be Used
Mumbai
SERVICES RELATING TO BUSINESS MANAGEMENT AND ADMINISTRATION; COMMUNICATIONS TO PUBLIC BEING INCLUDED IN CLASS 35
4256265   05/08/2019
M/S REEVE PRODUCTS PRIVATE LIMITED
SHOP NO. 14, BHOWAL SUPER MARKET BARASAT ROAD, GHOLA NORTH TWENTY FOUR PARGANA WB 700111
Body Incorporate
Address for service in India/Attorney address:
VIKRAM GROVER
5h/11 Nit faridabad, Haryana-121001
Proposed to be Used
KOLKATA
ADVERTISING, PUBLICITY AND PUBLIC RELATIONS SERVICES, MARKETING AND PROMOTIONAL SERVICES, ARRANGING AND CONDUCTING TRADE SHOW EXHIBITIONS IN THE FIELD OF CONSUMER GOODS AND SERVICES, AWARD PROGRAMS, BUSINESS SUPPORT AND PLANNING SERVICES, MEETINGS AND/OR EXHIBITIONS; PRODUCT MERCHANDISING AND PRODUCT DEMONSTRATION SERVICES; SERVICES; PROMOTING THE GOODS AND SERVICES OF OTHERS THROUGH THE CREATION OF MARKETING MATERIALS AND ADVERTISING; ASSOCIATION SERVICES, NAMELY, PROMOTING THE INTERESTS OF INDEPENDENT BUSINESS OWNERS, DIRECT SELLING AND MARKETING OF WHOLESALE AND RETAIL SERVICES.
KAMLESH JAIN, VIJAY JAIN, NARESH JAIN
trading as ;DYARA CHEMICALS
UNIT NO 6, BEZZOLA COMPLEX, VIJAY SALES BUILDING, SUMAN NAGAR, CHEMBUR, MUMBAI - 71. MAHARASHTRA / INDIA
A PARTNERSHIP FIRM

Proposed to be Used
MUMBAI
MARKETING AND DISTRIBUTION SERVICES IN RELATION TO TOILET CLEANER, HAND WASH, DISH WASH GLASS CLEANERS, FLOOR CLEANING PREPARATIONS, ROOM PERFUME SPRAYS; PREPARATIONS FOR PERFUMING OR FRAGRANCING THE AIR
EMBOS
4256396   05/08/2019
CHIRAG GADA
2nd Floor, Room No- 5, Navratna Building, Gopi Tank Road, Mahim (West), Mumbai - 400016, Maharashtra
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :21/01/2015
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets and electronic commerce services related to bag and pouches, toiletry bags, sling bags, kit bags, gifts
4256430 05/08/2019

SHAHUL NAVAS KALLU VALAPPIL
KALLUVALAPPIL, PERINGATHOOR, KANNUR, PULLOOKKARAA, KERALA-670672.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since: 06/06/2015

CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS.
Mill cart

4256595 05/08/2019

BASAVARAJ BIRADAR
S/O: RAMANAGOUDA BIRADAR HOUSE NO 123/69 WARD NO 10 RAILWAY STATION ROAD BEHIND HANUMAN TEMPLE BAGALKOT KARNATAKA 587101

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Retail services provided by grocery stores
4256597  05/08/2019
FRUITOSE
2-54, GUTTALA BEGUMPET, MADHAPUR HYDERABAD 500081 TELANGANA
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
VAROHI RETAIL INDIA PRIVATE LIMITED
BHUPENDRA COMPLEX SIPARA, GARDANIBAGH, PATNA, PATNA, BIHAR, INDIA, 800020

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to ecommerce.
4256672    05/08/2019
PRANAV DESAI
8, Swati apt, Hansoti road, Camalane, Ghatkopar West, Mumbai 400086
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 15/07/2018

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
SHREE & SHREEMAN WELLNESS PRIVATE LIMITED
E-2, SECTOR-20, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
E-COMMERCE, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION
GOLI DURGA PRASAD
Dr No: 59A-8-15/2, H No: 108, Funtimes Club Road, Teachers Colony, Vijayawada – 520008, Andhra Pradesh
Proprietor

Proposed to be Used
To be associated with:
4124542

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4256794  05/08/2019
ARUN KUMAR KAKKAR TRADING AS M/S COMMA
37-38 UDYOG VIHAR PHASE 4 GURGAON 122016
PROPRIETORSHIP

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI
SERVICES RELATING TO ADVERTISING, MARKETING, WHOLESALE AND RETAIL INCLUDING SALE AND PURCHASE OF FURNISHING FABRICS, TOWELS, BED SHEETS, BEDDING SET, CUSHION COVERS, PILLOW COVERS, DUVET COVERS, TABLE FURNISHING, PLACE MAT, BATH ROBE INCLUDED IN CLASS - 35
DECOREALM
4256795 05/08/2019
ARUN KUMAR KAKKAR TRADING AS M/S COMMA
37-38 UDYOG VIHAR PHASE 4 GURGAON 122016
PROPRIETORSHIP
Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015
Proposed to be Used
DELHI
SERVICES RELATING TO ADVERTISING, MARKETING, WHOLESALE AND RETAIL INCLUDING SALE AND PURCHASE OF
FURNISHING FABRICS, TOWELS, BED SHEETS, BEDDING SET, CUSHION COVERS, PILLOW COVERS, DUVET COVERS,
TABLE FURNISHING, PLACE MAT, BATH ROBE INCLUDED IN CLASS - 35
4256796 05/08/2019
SACHIN MADHAVJI BHADRA
Navyuvag Society, Near Hanuman Mandir, Asalfa Village, Barve Nagar, Mumbai 400084
Trading of Goods
Individual

Proposed to be Used
MUMBAI
Wholesale & Retailing outlets including services related to Trading of Clothing, Footwear, Bags, Belt, Sports equipment.
4256823  05/08/2019  
GLADIA HEALTHCARE PRIVATE LIMITED  
KACHAHARI ROAD, HAJIPURA, VAISHALI, BIHAR-844101  
PRIVATE LIMITED COMPANY  
Address for service in India/Attorney address:  
TYAGI CERTIFICATIONS  
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092  
Used Since :01/06/2011  
KOLKATA  
E-COMMERCE, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION OF MEDICINES & PHARMACEUTICALS PREPARATIONS
KPN'S

4256849  05/08/2019

K. BHAVADASAN, SOLE PROPRIETOR, TRADING AS K.P. NAMBOODIRI'S AYURVEDICS
NO.15, KPN'S COMPLEX, SHORNUR ROAD, THRISSUR-680 022, KERALA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/1989

CHENNAI

RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH
THE SALE OF AYURVEDIC, MEDICINAL AND PHARMACEUTICAL PREPARATIONS, COSMETICS, HAIR OIL, MEDICATED
PRODUCTS, TOOTH POWDER, TOOTH PASTE, DISINFECTANTS, SOAPS, SHAMPOO AND MOUTH WASH
SHALINI
4256977  05/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAIJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/1996
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES; WHOLESALING , RETAILING, MARKETING, EXPORTING OF BRINE FOR COOKING, BRINE FOR USE IN COCKTAILS, BRINE FOR PICKLING, ACHAR PACHRANGA (FRUIT PICKLE); CURRY SAUCE; CURRY PASTES; ORGANIC CURRY SAUCES; FROZEN MEALS CONSISTING PRIMARILY OF RICE; FROZEN PIZZA; SAVORY SAUCES, CHUTNEYS AND PASTES; FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS]; CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS]; PANI PURI (INDIAN SNACK CONTAINING SPICY WATER); BHEL PURI (PUFFED RICE BASED INDIAN SNACKS); PURI (FRIED INDIAN BREAD); PAPAD & KHAKHRA (CEREAL BASED SNACKS); PAPADUMS; POHA (SNACK FOODS MADE OF BROKEN RICE); SAMOSA (INDIAN SNACK FOOD); READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION; CHAPATI (INDIAN BREAD) CHIKKI (CONFECIONERY); JAGGERY ; BREAD, PASTRIES AND CONFECTIONERY, BAKERY GOODS; GRAIN-BASED SNACK FOODS; CEREALS PREPARED FOR HUMAN CONSUMPTION; READY-TO-EAT CEREALS; PICKLES; PICKLE RELISH, FRUIT PULP; PRE-COOKED CURRY STEW, PRE-COOKED CURRY DISHES; FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS; CHIPS [FRENCH FRIES]; JELLIES, JAMS, COMPOTES; PEANUTS (PREPARED & PROCESSED); PROCESSED CHICKPEAS; DRIED CHICKPEAS; PEAS (PREPARED & PROCESSED); SALTED NUTS; SALTED CASHEWS; ROASTED NUTS; ROASTED PEANUTS; ROASTED MIXED NUTS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; BEERS; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF AFORESAID GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES.
ASHA
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR
PROPRIETOR

Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204

Proposed to be Used
DELHI

provision of an on-line marketplace for buyers and sellers of goods and services
MAHARASHTRA STATE CO-OP CREDIT SOCIETIES FEDERATION LTD
CTC BI 119/B 3RD FLOOR PRAMILA APPTMENT LAKAKI BNGLO,MODEL COLONY SHIVAJI NAGAR PUNE 411016

Address for service in India/Agents address:
ADITYA KURUNDKAR

Proposed to be Used
MUMBAI
Marketing, advertising, sales promotion, Wholesale and retailing services, organizing shows, exhibitions and trade fairs and providing online platform services.
LIYA GEORSON

4257042    06/08/2019

ANOOP GEORGE

Thadikulangara House, Mudakuzha P.O, Mudakuzha, Vengoor West, Perumbavoor, Ernakulam, Kerala, Pin-683546

Single Firm

Address for service in India/Attorney address:

ABRAHAM CHERIAN P

C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Proposed to be Used

CHENNAI

Retail, wholesale and marketing services related to sale of Computers, Tablet Computers, Smart Phones, Computer Peripherals, Computer Components, Computer Motherboard, Computer Mouse, Computer Keyboard, Computer cases, Cameras, Data Storage Devices, Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carries; Batteries; Cells; and Electronic Components and Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; and meat, fish and vegetables.
4257043  05/08/2019
KAMAL BHARDWAJ
1-A, GREEN PARK, MAHESH NAGAR, AMBALA CANTT-133001, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Marketing, Trading, whole sale, retail, buying, selling, distribution, online and off line marketing of Pharmaceuticals goods
ANIRBAN GHOSH
trading as ;SKYHUNTER TECHNOCRACY
7 A.C ROAD PO. KHAGRA DIST. MURSHIDABAD TOWN.BERHAMPORE PIN. 742103, WEST BENGAL, INDIA.
SERVICE PROVIDER
Proposed to be Used
KOLKATA
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4257324  06/08/2019

YOGESH BANSAL (SOLE PROPRIETOR OF BALAJI TIMBER STORE)
Plot No. 84, Sector-2, Industrial Area Kurukshetra-136118, Haryana
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :18/02/2019

DELHI
Advertising; Business management; Business administration; Office functions under Class “35”
4257325   06/08/2019
YOGESH BANSAL (SOLE PROPRIETOR OF BALAJI TIMBER STORE )
Plot No. 84, Sector-2, Industrial Area Kurukshetra-136118, Haryana
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :04/02/2019
DELHI
Advertising; Business management; Business administration; Office functions under Class “35"
4257331  06/08/2019
GLECK PHARMA (OPC) PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MOHAMMAD IDREES KHAN)
A 4, Brijdham Nanddham CHS LTD Bangur Nagar, Goregaon (W), Near Hypercity, Mumbai –400090, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions related to Pharmaceuticals under Class 35.
4257405  06/08/2019
N. SARADHI
NO.6-1-226, VARADARAJA NAGAR, K T ROAD,TIRUPATI, CHITTOOR-517502, ANDHRA PRADESH, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
WHOLE SALE, RETAIL, IMPORT, EXPORT, SHOWROOM SALE, ONLINE SALES OF READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T- SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T- SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, GOWNS, SAREES, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SHAWLS, SCARFS, SALWAR KURTA (READYM ade GARMENTS FOR WOMEN).
4257423   06/08/2019  

HT MEDIA LIMITED  
HT House, 18-20, Kasturba Gandhi Marg, New Delhi 110 001  
An Indian Company incorporated under Companies Act, 1956  

Address for service in India/Attorney address:  
SAIKRISHNA & ASSOCIATES  
B-140, SEC-51, NOIDA-201301  
Used Since :25/02/2019  

To be associated with:  
1987772  

DELHI  
Advertising; business management; business administration; office functions; marketing research; organization and conducting of trade fairs, exhibitions and special shows for commercial or advertising purposes; Presentation of business companies and their products and services, also via the internet; sales promotion for others; merchandising (sales promotion); rental of advertising space and advertising material; Organizing commercial exhibition, conference and other promotional services; radio advertising; organization of events; award ceremonies meant for commercial or advertising purposes to honour talents in their respective fields; Award Certification, Event management; Promoting the goods and services of others by arranging for sponsors to affiliate their services with awards programs; Arranging subscriptions to books, reviews, newspapers or comic books for others;
4257472  06/08/2019
JINAL S. JHAVERI TRADING AS VALORA
5, Sapna Building, 3rd Floor, Ridge Road, Near Jain Mandir, Malabar Hill, Mumbai 400006.
Proprietorship Concern

Address for service in India/Attorney address:
PUNIT D JANI
A/302 3rd floor, 187, Bachubhai Bldg CHS Ltd, Dr. D. N. Road & 16, Mangesh Shenoy Street, Mumbai 400 001

Proposed to be Used
MUMBAI
Wholesale, retailing and online retailing of jewellery of all kinds including diamonds, gold and silver jewellery, imitation jewellery, made from gold, silver, platinum, steel, titanium or from any other alloys, metals or semi metals, studded with or without diamonds, precious or semi-precious stones, pearls or gems, cuff links, tie pins, lapel pins, jewellery pins, bracelets, earrings, finger rings, pendants, jewellery chains and like goods and presentation of above goods on communication media for retail purposes included in class 35
Rising Town

4257527    06/08/2019

MAYUR BHATIA
NO.5-1/23, KAILASH NAGAR, VRINDAVAN, MATHURA - 281121

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Advertising; Business management; Business administration; Office functions
4257556  06/08/2019
PIXELS FASHION AND RETAIL LLP
520,521, GOLDMOHUR CHS LTD, ABOVE INDIAN ART STUDIO, KALBADEVI, MARINELINES EAST, MUMBAI - 400002
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Online retail store services featuring clothing; Marketing, Product marketing, Direct marketing, Online marketing, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
ENERGY BULLS

4257560    06/08/2019
PANKAJ KUMAR SRIVASTAV
A- 104, KANTI APARTMENT HILL MOUNT MARY ROAD MOUNT MARY BANDRA WEST MUMBAI 400050
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
WATTASHAKE

4257602 06/08/2019
M/S HOTEL KAMAL PVT LTD.
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLI X PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Retail Services Provided By Bakery Shops, Retail Services In Relation To Bakery Products, On-Line Ordering Services In The Field Of Restaurant Take-Out And Delivery, Computerized Online Ordering Services, Merchandising Services For Inducing The Purchasing Public To Buy The Goods Of Others, Import And Export Service.
Indik

4257667 06/08/2019
YATIN BHUPATRAY KHAKHAR TRADING AS NEXUS CORPORATION
Plot No. 140/149, Ruda Transport Nagar, Rajkot - 360003
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Retail services of Kitchen utensils.
LNR Pharma

4257698   06/08/2019
K.MEENAKSHI
47, 6th North Street, Thiyagarajanagar, Tirunelveli - 627011, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/04/2019

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4257737  06/08/2019
NSI TECH
Office No. 3, Rani Arcade, Shamsuddin Ng, Near Hotel Arma Executive, Jarimari, Kurla Andheri Road, Kurla West, Mumbai 400072
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Computerized online retail store services.
DONATI

4257746  06/08/2019

M/S MARKET NINETY NINE PVT. LTD
D-153 Okhla Ind. Area, Phase-I Delhi- 110020
An Indian Company Registered Under Companies Act, 1956

Address for service in India/Attorney address:
NISCHAY K SAKHUJA
B-12/4 Jhilmil Industrial Area delhi-110095
Used Since :01/04/2014

DELHI

Wholesale & Retail Outlets and Shops Including Services related to trading, Retailing, Marketing, Wholesaling, Export-Import & advertising Services in respect of clothing, footwear, headgear, readymade garments, kids wear, baby toys, baby care products, food products for human consumption, food supplements, health and sanitary products, cosmetics and toiletry products including soaps and detergent, milk and milk products, Household or kitchen utensils and containers in Class-35
UDHAR BAZAAR

4257758  06/08/2019
GLOBAL VISION CORPORATE SERVICES PVT LTD
401, OKAY PLUS TOWER, NEAR GOVT HOSTEL CROSSING, AJMER ROAD, JAIPUR – 302001, RAJASTHAN

Company

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since: 15/01/2013

AHMEDABAD

Advertising; Business management; Business administration; Office functions
4257825  06/08/2019
SUBHASH SUKUMARAN
Old No 19, New No 41, Bricklin Road 2nd Lane Otteri, Chennai -600012
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4257844 06/08/2019
PAD INTEGRATED COMMUNICATIONS PRIVATE LIMITED
8-2-293/82/A/548/A, Road No. 33, Jubilee Hills, Hyderabad, Telangana, 500033, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 24/03/2017

CHENNAI
Marketing strategy planning; Business strategy development; Brand strategy services; Consultancy relating to business strategy; Social media strategy and marketing consultancy; Business management consultancy relating to strategy, marketing, production, personnel and retail sale matters; Marketing; Marketing consultancy; Business marketing; Internet marketing; Online marketing; Promotional marketing; Advertising, marketing and promotional services; Advertising, marketing and promotional consultancy, advisory and assistance services; Publicity, promotional and marketing services relating to vehicles; Online customer-based social media brand marketing services; Marketing in the frame- work of software publishing; Providing marketing consultancy in the field of social media; On-line customer-based social media brand marketing services; Media buying services; Organisation of advertising events; Promotion of special events; Promotion of sports competitions and events; Arranging and conducting of promotional events; Arranging and conducting of marketing events; Arranging and conducting promotional and marketing events; Promotion of goods and services through sponsorship of sports events; Organisation of exhibitions and events for commercial or advertising purposes; Organising and conducting trade fairs, events and exhibitions for commercial or advertising purposes; Promotional advertising of products and services of third parties through sponsoring arrangements and license agreements relating to sporting, musical and other cultural events; Organization of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes.
NUTRIKORNER

4257858  06/08/2019

TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Providing business consultancy; answering queries of customers & clients; sale, marketing & distribution of salt, spices, pulses & other like food items online on the internet whereby a Merchant & a Consumer can sell & buy respectively the said merchandise of its choice as is made available by the Merchant; providing a platform for consumers to purchase the aforementioned goods online, through web sites; presentation of goods on communication media for retail purposes included in class 35.
MEHERNOSH FIROZE MULLAN. TRADING AS LAHONN M.
52, Malcom Baug, S.V. Road, Jogeshwari (West), Mumbai- 400 102.
Proprietor-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Business planning, business management planning, human resources management, consultancy relating to human resources, business planning consultancy, Advertising, marketing and promotional consultancy, advisory and assistance services, Business management consultancy and advisory services, Business consultancy and advisory services being services included in class 35.
4258119  06/08/2019

NEERAJ KUMAR KHOLIYA

Plot No-58, Narayan Vatika, Dhawas, Near Vidhansabha Paradise, Ajmer Road, Jaipur

INDIVIDUAL

Address for service in India/Attorney address:

ANKIT GHORAWAT

104 GOVERDHAN COLONY, JAIPUR

Proposed to be Used

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING,
FRANCHISEE, TRADING, RETAIL, WHOLESALE, E-COMMERCE, ONLINE TRADING, ONLINE PROMOTIONS UNDER
CLASS 35.
4258153  06/08/2019
MYGINNEE E-COMMERCE PVT. LTD.
S143, 144, SAHARA SHOPPING CENTRE, FAIZABAD ROAD, LUCKNOW, UTTAR PRADESH-226016
BODY INCORPORATE
Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Proposed to be Used
DELI
BUSINESS INTERMEDIARY SERVICES FOR SALE AND PURCHASE OF GOODS AND SERVICES; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORTATION THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS BY ELECTRONIC MEANS.
4258179  06/08/2019
C. VARADHARAJU
“Mathru Nilaya”, No. 1, Lakshmi Nagar, Opp. to RBI Layout, J.P. Nagar 7th Phase, Next to Elite Promenade Apartment,
BANGALORE -560092., Karnataka, India
Sole Proprietorship
Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used
CHENNAI
Business planning and management for the marketing, promoting or advertising goods and services of others; providing
marketplace information, namely, commercial information on merchants, consumer products, business events and
services; arranging for and facilitating execution of documents, deeds and contracts; providing a website featuring
ratings, reviews and recommendation on merchants, consumer products, business events and services as well as data on
documents executed between parties.
DAVNEET SAHNI, S/O. SH. GAJINDER PAL SINGH
C-150, Mayfield Garden, Manav Rachna School, Sector 50-51, Gurgaon, Haryana-122001
INDIVIDUAL.

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Proposed to be Used
DELHI
RETAIL AND WHOLESALE STORES; PRODUCT DEMONSTRATIONS SERVICES PROVIDED VIA INTERNET; ONLINE RETAIL STORE SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND BUY THOSE GOODS; ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS VIA A COMPUTER NETWORK; ELECTRONIC COMMERCE SERVICES, NAMELY, PROVIDING INFORMATION ABOUT PRODUCTS AND SERVICES VIA TELECOMMUNICATION NETWORKS FOR ADVERTISING AND SALES PURPOSES; ONLINE RETAIL AND WHOLESALE STORE SERVICES;
4258314  07/08/2019
PENSOL INDUSTRIES LIMITED
39, J. J. Road, Ranchi – 834 001, Jharkhand, India
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :01/04/1972

To be associated with:
2463396

KOLKATA
Advertising; Marketing; Shop Window Dressing; Presentation of Goods on Communication Media, for Retail Purposes; Business Administration; Office Functions; Marketing Research; Business Management; Publicity; Distribution of Samples; Telemarketing Services; Public Relations; Business Information; Wholesale & Retail Store Services in the field of Lubricants, Industrial Oil, Lubricating Oil, Petroleum, Diesel Oil, Greases, Engine Oils, Fuel Oil, Gear Oils.
4258352 07/08/2019
GRANDBIZ GARMENTS PVT LTD
No. 3/275, Kakkan Nagar, Parameswapuram, Tirunelveli, Tamil Nadu - 627111
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 10/07/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
DTPL

4258676  07/08/2019
ARJUN NANDKISHOR JAISWAL
KMC Park Bldg No.3, Flat No.107, Anwar Compound Virar East, Tal Vasai, Palghar, Palghar, Maharashtra, 401303
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4258678  07/08/2019
Rajendra Kumar Proprietor of Adorid Incorporation
B-135,GROUND FLOOR,SHATABDI NAGAR, PHASE-1, RATAN PUR, PANKI, KANPUR-208020
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
AKASHDEEP ARORA PROP OF LITTLE PEARL SELECTION
37, NEW MARKET, TILAK NAGAR, NEW DELHI-110018
INDIVIDUAL

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since : 13/04/2019

DELHI
ADVERTISING BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, MARKETING SALES PROMOTION SERVICES,
ONLINE SALE PROVIDING BY RETAIL STORES, WHOLESALE OUTLETS RELATED READYMADE GARMENTS FOR MENS,
KIDS AND LADIES.
4258801  07/08/2019
LOKESH DHAMIJA, RAJU DASS, JITENDER GAMBIHR
trading as ;ECV SOLUTIONS
FIRST FLOOR, 4/28, WEA ROAD. W.E.A., CENTRAL DELHI, DELHI-110005, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
E COMMERCE BUSINESS
THE ROYAL DEWS
4258830  07/08/2019
CK GROUP OF INDUSTRIES
Dhajanagar Udaipur Gomati Tripura-799114
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
LITTLE TOTS

4258876  07/08/2019

YASH PAUL TAKKAR TRADING AS PENNY KNITWEARS
B-XXV-539/15-C, GARI NO. 2, NEW VISHNUPURI, NEW SHIVPURI ROAD, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing.
HARJIT KAUR TRADING AS AYSUN'S BEAUTY & SPA INSTITUTE
APEX TOWER-II, 2ND FLOOR, OPP. RESIDENCY HOTEL, BUS STAND, GATE NO. 6, JALANDHAR (PB.)
PROPRIETORSHIP

Proposed to be Used
DELHI
Advertising services relating to cosmetics; Business management of wholesale and retail outlets; On-line retail store services featuring cosmetic and beauty products, Wholesale store services featuring beauty implements for humans.
4258982 07/08/2019
SARLA trading as ;M/S PRICE TALK TECHNOLOGIES
C-103, VIKAS PURI, NEW DELHI-110018, INDIA.
SERVICE PROVIDER
Used Since :25/07/2019
DELHI
MARKET RESEARCH AND INFORMATION SERVICES; COMPILING OF INFORMATION INTO COMPUTER DATABASES;
MARKET RESEARCH AND BUSINESS MARKETING INFORMATION SERVICES, NAMELY, FACILITATING PERSON-TO-
PERSON, PERSON-TO-BUSINESS, BUSINESS-TO-PERSON, AND BUSINESS-TO-BUSINESS SHARING OF RELEVANT
INFORMATION, ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL'S PREFERENCES
AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; ON-LINE RETAIL STORE SERVICES FEATURING
COMPUTER SOFTWARE PROVIDED VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION
NETWORKS, PROVIDING DATABASE MANAGEMENT FOR TRADE, PAYMENTS, DATA STORAGE; DATABASE
MANAGEMENT SERVICES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS
INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES INCLUDED IN CLASS 35.
ASTHU LLC
11830 Churchfield Ln, Charlotte, North Carolina- 28277
A Limited Liability Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Advertising, Marketing, Retail Outlet, Online selling, Import & Export, Wholesale services for foodstuffs; Retail services for foodstuffs; On-line wholesale store services featuring food-stuffs; On-line retail store services featuring foodstuffs; Retail services or wholesale services for food and beverages.
4259033 07/08/2019
VIRTUAL INFO SYSTEMS PRIVATE LIMITED
316, 3RD FLOOR, MASTER MIND-1, ROYAL PALMS, MAYUR NAGAR, AAREY MILK COLONY, GOREGAON (E), MUMBAI-400065, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
ORGANIZING AND CONDUCTING TRADE FAIRS, EVENTS AND EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSE.
FOSFOSHARP
4259110 07/08/2019
GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Medicinal & Pharmaceutical Preparations.
TEICOSHARP

4259111  07/08/2019
GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Medicinal & Pharmaceutical Preparations.
VANCOSHARP

4259113  07/08/2019

GODDRES PHARMACEUTICALS PVT. LTD.
UNIT NO. 304, 3rd FLOOR, A WING WESTERN EDGE-II, NEAR WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066 (MAHARASHTRA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

MUMBAI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Medicinal & Pharmaceutical Preparations.
Paradscha

4259123   07/08/2019
ASHISH SINGLA
1405/6 ,Stellar Tower Lokhandwala Complex Amdheri West Opp Rajput DARIRY Mumbai Azad Nagar Maharashtra -400053
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :18/03/2016

MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4259216  07/08/2019

MUNISH KUMAR
POST OFFICE KARSOG TEHSIL KARSOG , NAYARA, MANDI, HIMACHAL PRADESH - 171304

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4259259  07/08/2019
SHOBHIT KUMAR (TRADING AS: M/S KRAYAVASTU ARTS)
10, GANGA BLOCK-6, SECTOR -D, POCKET-6, VASANT KUNJ, SOUTH WEST DELHI-110070
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING, WHOLESALING AND DISTRIBUTING, SELLING OF CLOTHING, ACCESSORIES, CROCKERIES, PERSONAL CARE MERCHANDISE, LEATHER PRODUCTS, LUGGAGE, COSMETICS AND PERFUMERY, GIFT ARTICLES, ART & CRAFT ITEMS.
THE ROYAL CHARIOT

4259275  07/08/2019
RANJIT KAUR SETHI PROPRIETORESS OF THE CHARIOT
74 TOPSIA ROAD SUNFLOWER GARDEN, TOWER-4 FLAT-3B, KOLKATA - 700046
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/01/2019

KOLKATA
RETAIL AND WHOLESALE SERVICES RELATING TO CLOTHING.
AYURGASM

4259279 07/08/2019

SHRILAKSHMI HARINDRAN
LEENA NIVAS, KIZHUNNA, EDAKKAD, THOLLADA, KANNUR, KERALA-670007.
SOLE PROPRIETOR

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI

ADVERTISEMENT, MARKETING, PROMOTION, RETAIL AND WHOLESALE DISTRIBUTION OF AYURVEDIC OIL, MEDICINAL OILS, MEDICINES AND COSMETICS.
4259445  08/08/2019
M/S CONTENTOWN
ROOM NO.3, 3RD FLOOR, PG COMPLEX, OPPOSITE 4IN BAZAR, BANK ROAD, KOZHIKODE
PARTNERSHIP
Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.

Proposed to be Used
CHENNAI
Office Functions. Advertising, marketing and promotional consultancy, advisory and assistance services. Advertising on
the internet for others. Advertising text publication services. Advisory services for business management.
4259486  08/08/2019
M/S. AARAA.
8/12, First Floor, Vari Towers, Sri Shanmugam Road, R.S Puram East, Coimbatore-641002, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since: 09/05/2019

CHENNAI
4259555  08/08/2019
V. NITHYANANDAM
29, NATRAJAN NAGAR, MADHAVARAM, CHENNAI – 600060
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail, Online sale, Advertising and Marketing of Pharmaceutical Products
4259557  08/08/2019
ABDUL NAZAR M
ALAPAT, KIZHAKKATHI, KUNNICODE PO, VILAKKUDY, KUNNICODE, KOLLAM, KERALA - 691508
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Wholesale, Retail sale and Online sale of Bakery Products
FISHAVEN

4259559  08/08/2019

C.AGNELLO
AGIA IMPORT AND EXPORTS, NO 304, TOWER 23, ESPLANADE APTS, NO.75 NEW VAITHIYANATHAN ST, TONDIARPET,
CHENNAI - 600081
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Wholesale, Retail, Online, Import and Export of Fish, Frozen fish, Dried fish, Processed fish
4259658  08/08/2019
MOHD. ASHFAQ AKHTARALI CHAWDHARY
BLOCK – D, ROOM NO – 12, SHANTI NAGAR, C.S.T ROAD, KURLA WEST, MUMBAI - 400070, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, RETAIL AND WHOLESALE, ONLINE MARKETING, MARKETING AND DISTRIBUTOR OF MEDICINES
THINK TREE MEDIA HOUSE

4259705    08/08/2019

THINK TREE MEDIA HOUSE
3RD FLOOR, 59 MILLERS ROAD, BENSON TOWN, BANGALORE 560 046
DIGITAL MARKETING
Partner

Proposed to be Used
CHENNAI

Advertising, Marketing and Promotional Services, Digital Marketing, Marketing Services provided by means of digital networks
Anupaste

4259771   08/08/2019
ANUPAM COLOURS PRIVATE LIMITED
103/105, KAVERI COMM. PREMISES CO.OP. SOC. LTD, JAGANNATH MANDIR ROAD, SAKI NAKA JUNCTION
A Private Limited Company registered under Companies Act, 1956

Address for service in India/Agents address:
DEEPAK AMARSHI VARIYA
Office No.305, Kaveri Commercial Premises Co.op.Society Ltd.,3rd floor, Jagannath Temple Road, Near Holiday Inn Hotel, Sakinaka Metro Station(Junction), Sakinaka, Mumbai-400072.
Used Since :01/04/2014

MUMBAI
Advertising, business management, business administration, office functions as included in class 35
4260203 08/08/2019
M/S DURANTE ENTERPRISE
Office No.3 Ravi Ratna Shopping Centre, Opp. Ramkrushna Dairy, B/h Kohinoor Appartment, Near Indira Circle, University Road Rajkot-360005
PARTNERSHIP FIRM
Address for service in India/Agents address:
SAMPAT DHRUVE PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
GEMBERI
4260288  08/08/2019
RISHI CHAWLA, TRADING AS RISHI GEMS.
307-A, Sai Sadan, 76/78 Mody Street, Fort, Mumbai – 400 001.
Proprietor-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 /1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Services relating to wholesale & retail of jewellery, diamonds, silver & platinum jewellery; precious metals and their alloys; jewellery, precious and semi-precious stones; gold, silver & diamond studded jewellery; watches; gemstones, artificial gemstones, synthetic stones, pearls and precious metals, and imitations; ornaments, made of or coated with precious or semi-precious metals or stones, or imitations thereof; retail services relating to aforementioned goods sold through web sites; provision of an on-line marketplace for buyers & sellers of goods & services presentation of goods on communication media for retail purposes; organising exhibitions for commercial or advertising purposes being services included in class 35.
SWARNAHAR

4260457  08/08/2019

IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34, Nehru Place, New Delhi - 110019
BODY INCORPORATE

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI

Advertising, business management, business administration, office functions, E commerce
4260542  08/08/2019
M/S RV ENTERPRISES
Shop No 26, Mohan Singh Gate, Amritsar, Punjab
Partnership

Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA

Proposed to be Used
DELHI
Marketing and Advertising of Sanitary products and Bathroom Fittings
4260547  08/08/2019
M/s BAKERS SUPER MART
7-2-C-64, LEELA SQUARE, INDUSTRIAL ESTATE, SANATHNAGAR, HYDERABAD-500018, TELANGANA, INDIA
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Retails services of Mixer, Baking oven, Pizza oven, Spiral mixing machines, Penut mixer.
PROFEZZO BUSINESS SERVICES PRIVATE LIMITED
Flat No.412, Krishnas Paradise Apartment, Block-A, Sarona, Raipur, Chattisgarh-492099
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.GANAPATHI S NAIDU
Door Number: X-MIG-73, Near Venkateswara Swamy Temple, Ex-Servicemen Colony, Gajuwaka Post, Visakhapatnam - 530026

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions.
4260785  09/08/2019
ORANGELEAF STYLE PRIVATE LIMITED
C-298, DEFENCE COLONY, NEW DELHI-110024
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
wholesale and retail outlets, online and offline sales and advertisement, warehouse, import and export related to readymade garments.
4261147  09/08/2019
DEEPESH JHAWAR
Sundaram 130, Hospital Road, Manasa (M.P.)
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Online and Offline Advertising, Marketing, Social Media Marketing, Business Management, Business Administration, Office functions of Clothings, Advertising Services Relating to Clothing, Retail Services Connected with the Sale of Clothing and Clothing Accessories, Online Retail Store Services Relating to Clothing, Wholesale Services in Relation to Clothing, Online Trading services to facilitate the sale of goods via computer network and providing evaluative feedback and Rating of Customers and overall trading experience in connection therewith and all other services.
Trade Marks Journal No: 1918 , 09/09/2019  Class 35

4261179    09/08/2019
DIPMALA
BAN, CAMPIERGANJ, GORAKHPUR, UTTAR PRADESH-273165
Individual

Address for service in India/Attorney address:
SOURAV
WZ-29, 1ST FLOOR, BAL UDYAN ROAD, ADJACENT TO PILAR NO. 680, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used
DELHI
Online and Offline Marketing Of Kitchen and Home Decor Items, Toys, Electrics and Electronics Products, Hand Bag and Luggage, Sporting and Gymnastic Articles, Furniture Items, Beauty and Baby Products, Art and Craft Items
PRINCE PLATINUM

4261230   09/08/2019

MOHIT SINGHANIYA (SOLE PROPRIETOR OF M/S MOHIT SINGHANIYA )
Patel Nagar, 40 Feet Road, Mughalsarai, Chandauli. – 232101, Uttar Pradesh
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/04/2019

DELHI
Advertising; Business management; Business administration; Office functions related to Building Materials, Plumbing Fixtures And Fittings under Class “35”
4261306    09/08/2019
SUDHEESH K
KALLUR HOUSE, KOLOLAMBA, EDAPPAL, MALAPPURAM DISTRICT, KERALA-679576, INDIA
Trading As:- CORE TILES SOLUTIONS
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
ONLINE TRADING, DISTRIBUTING, MARKETING, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, IMPORT, EXPORT, SHOW-ROOMS, FRANCHISE, FACTORY OUTLETS, WHOLESALE AND RETAIL OUTLETS.
4261389  09/08/2019
KUNAL MAHESHWARI
FLAT NO. 504, 5TH FLOOR, SHIVGYAN LUXORA, G-2, JAMNALAL BAJAJ MARG, C-SCHEME, JAIPUR
Individual
Address for service in India/Attorney address:
SHAILEN德拉 KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR
Proposed to be Used
AHMEDABAD
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, ONLINE ORDERING SERVICES
4261393  09/08/2019
BITTER BERRIES PVT. LTD.
B3-943, Spaze Tech Park Sohna Road, Sector-50, Gurgaon - 122008, Haryana
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELI
Retail services for Pickles, Vinegar, Honey , Tea, Body oils, Hair Oils, Body scrubs for cosmetic purposes, Exfoliating scrubs for the face, Vanishing creams, Lip creams, Nail creams, Sunscreen creams, Facial creams, Body creams, Bath creams, Aftershave creams, Beauty creams.
BizSaarthi
4261490  09/08/2019
NARESH KUMAR GUPTA
1/2 Old Paramedical Staff Qtrs, Hindu Rao Hospital Campus, Delhi-110054
INDIVIDUAL
Address for service in India/Attorney address:
ABHISHEK KAUSHIK
41, 2ND FLOOR, POCKET-11, RAJEEV ENCLAVE, SECTOR-5, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
Advertising, Business management, marketing, marketing consulting services
4261585  09/08/2019
MANOJ CHIRKUTRAO PANNASEN
Kh. No. 90-2B, Kalmeshwar Road, Dahegaon, Dist, - Nagpur – 441501
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Retailing, Trading & Marketing of Welding Electrodes.
RICCAR
4261602   09/08/2019
POOJA MACHINES PRIVATE LIMITED
59, MOHAN MARKET, DALHOUSIE ROAD, PATHANKOT-145001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016

DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing relating to Sewing Machines & Parts thereof including Electric Motors for Sewing Machines.
ZYVIEON
4261637   09/08/2019
MINAL VINOD SHINKAR
605, Shree Santoshi Mata Co-operative Hsg Society, Kajupada Bhatwadi, Ghatkopar West, Mmumbai - 400 084
Sole Proprietor
Address for service in India/Attorney address:
SHARAYU SIDDHESH NAIK
8 Mahalaxmi Society, Nehru Nagar, Kanjurmarg East Mumbai 400042
Proposed to be Used
MUMBAI
Marketing, advertising and promotion services, Advice concerning chemical product marketing, Product Marketing, Marketing Services, Online Marketing, Referral Marketing, Digital Marketing, Marketing Agency Services,
4261951   10/08/2019
SHARDUL CHANDRAKANT KHARPUDE
802/B, SANKALP SIDDHI TENANT, CHS E.S PATANWALA ROAD, NEAR RANIBAUG VICTORIA GARDEN, V J B UDYAN,
MUMBAI, MAHARASHTRA, 400027
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION OF
ADVERTISING, MARKETING AND PROMOTIONAL MATERIAL, RETAIL AND WHOLESALE SERVICES, AUCTIONEERING
SERVICES AND ACTIVITY COVER UNDER CLASS-35
4262364  10/08/2019
PRAFUL GANESHBHAI GABANI
72, THAKORDWAR SOCIETY, VARACHHA ROAD, SIMADA GAM, SURAT -395006
INDIVIDUAL

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
Business information, Business management, Business assistance, Business administration for others, Administrative processing of orders, Administration of business affairs, Administration of businesses, Administrative order processing, Administrative processing of warranty claims, Online ordering services, Advertising the goods and services of online vendors via a searchable online guide, Online marketing
M/S. ENERGON PETRO PRODUCTS PVT LTD
701, 7th Floor, Solitaire Plaza, 8-3-948/99, Behind Image Hospital, Ameerpet, Hyderabad- 500073
ENERGON PETRO PRODUCTS PVT LTD
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,
Used Since :11/12/2012
To be associated with:
3425639
CHENNAI
Advertising; Business management; Business administration; Office functions
NUTECH IMPEX
NEAR POLICE CHOWKI, RAMPUR ROAD, PITAL NAGRI, MORADABAD, UTTAR PRADESH, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

advertising business management business administration office functions.
proprietor

JEWELSIYA

4262511  10/08/2019

VADARAM CHOUDARY

Room No 6, Sukharta Welfare Society, Sadashiv Bhondu Choudary Chawl Behind Shiv Samrat Gym Tanaji Nagar Road No 1
Bandongri Kurar Village Malad East Mumbai 400097

Imitation Jewellery Manufacturer

Proprietor

Proposed to be Used

MUMBAI

Advertising, marketing and promotional services; business management services; professional business consultation
relating to the operation of businesses; auctioneering; business intermediary services being buyer to supplier matching
services; organisation, administration, operation and supervision of loyalty schemes, incentive schemes, promotional
schemes, share schemes, and reward schemes; display presentation services; demonstration of goods; sales promotion
for others; import-export agencies; cost price analysis; compilation of advertisements for the use as web pages on the
Internet; a searchable online advertising guide provided online; classified advertising provided via a searchable online
database; business management information provided via a searchable online database; presentation of goods on
communications media for retail purposes; advertising and information distribution services namely providing classified
advertising space via a global computer network; promoting the goods and services of others over the Internet; retail
services connected with the sale of domestic electrical and electronic equipment and associated peripheral wearables
devices; retail store services connected with the sale of computers, computer software, computer peripherals, amplifiers,
portable and/or handheld electronic devices and consumer electronics devices, and demonstration of products relating
thereto; online retail store services provided via a global computer network featuring computers, computer software,
computer peripherals, portable and/or handheld electronic devices and consumer electronics devices, and demonstration
of products relating thereto; retail services connected with the sale of pre-recorded musical and audio visual works
provided via the internet and other electronic and communications networks; electronic retailing services via a global
computer network connected with the sale of digital music, phonograph records, digital video, multimedia software and
text, audio, graphics, animation, computer games, musical juke boxes and video recorded on communications media;
retail connected with the sale of sunglasses, spectacles and parts and fitting and containers therefore; retail services
connected with the sale of magnetic data carriers, recording discs, compact discs, DVDs and other digital recording
media, data processing equipment, computers, laptops, notebook computers, tablet computers, computer devices,
laptops, laptop accessories, desktop personal computers, desktop accessories, tablets, tablet accessories, data storage
device, hard drives, flash drives, usb drives, computer peripherals, speakers, web cameras, graphics cards, memory
cards, internal memory, optical drives, processors, cables, wireless peripheral devices, keyboards, mice, wireless routers,
wireless cards, wireless adapters, computer monitors, keyboards, printers, modems, monitors, disk drives, adapters, connector
and computer drives, computer hardware, disk drive, computer memory, cpu, disk, tape, magnetic and optical discs, optical
card readers, disk sorting boxes, internet devices, stylus, word processors, network cards, computer motherboards,
computer adapter, graphics card, computer protective covers, sleeves and cases, cables, antennas, sound cards, plugs
and sockets, remote control apparatus and devices, audio and video receivers, sound and video transmitter, video
monitors, portable and handheld digital electronic apparatus and devices, electronic memory card reader, computer
mouse, universal serial bus drive, flash memory, optical pen, cd burner, prerecorded disks and tapes, portable computer
drives, routers, computer touch pads, computer trackball pad, computer base and charging cradle, universal serial bus
connector, media readers, portable or handheld digital electronic devices, headsets and headphones, microprocessors,
memory boards, hard drives, data storage devices, blank computer storage media, prerecorded computer programs and
software, random access memory devices, read only memory devices, solid state memory, mouse pads, batteries,
chargers, cameras, personal digital assistants, digital audio and video media players, digital cameras, portable and
handheld computing devices, global positioning system devices, electronic communications equipment, telecommunications
equipment and apparatus, telephones, video recorder and player, cd burner and player, digital audio cd burner and player,
digital tape recorders and players, sound recording and reproduction device, loudspeakers, radios, radio transmitters,
radio receivers, record players, tape players, tape recorders and sound reproduction devices, microphones, digital sound
and/or video mixers, automotive audio speakers, electronic publications available for downloading, computer software,
card games entertainment software, computer hardware for use with video game consoles, computer peripherals for
use with video game consoles, video game interactive remote control units, memory cards for use with video game
consoles, hard drives for computers and video game consoles, battery chargers and batteries, headsets for use with
computers and video game consoles, gaming controllers, joysticks for computer and video games, steering and racing
wheels for computer and video games, audiovisual computer cables, wireless computer network adapters, webcams,
covers for computer game consoles, mobile phones, phone chargers, network packages, USB cables, USB plugs,
earphones, phone cables, mobile phone accessories, mobile phones, mobile phone ear pods, mobile phone
stylish, wireless chargers, charging docks, wireless charging units, mobile phone cases, mobile phone covers, mobile
phone car kits, phone docks, power banks, phone headsets, wireless headphones, wireless mouse, wireless keyboards,
adapters, smart sticks, memory sticks, camera grips, Bluetooth headsets, wireless games pad, juice packs, camera for

Trade Marks Journal No: 1918 , 09/09/2019 Class 35

MUMBAI
phones, camera for tablets, Bluetooth speakers, mobile phone speakers, HDTV adapter, portable battery pack, phone console, phone stands incorporating charging functionality, Bluetooth earpieces, camera lens, in-car Bluetooth kit, 3D virtual reality glasses, 3G router, 4G router, backup drive, flash drive, gaming controller, wearable technology, portable entertainment, photographic equipment and apparatus, electronic gadgets, removable media, smart phone compatible watches (phone accessories), portable music storage apparatus, digital cameras, memory stick DUO cards, wearables, media players, digital SLR cameras, home automation, Secure Digital (SD) cards, e-readers, camera accessories, robots & drones, carpet cleaning robot, grass cutting robot, imitation Jewellery, Handbags, secure digital micro cards, Bluetooth smart watches, wireless activity tracker, smart bands, band straps, multi-media players, portable DVD players, flash cards, GPS equipment and apparatus, satellite navigation apparatus and equipment, wearable fitness technology, Blu-Ray, entertainment equipment and apparatus, high definition entertainment equipment and apparatus, audio interfaces, DJ decks and mixers, music controllers, music keyboards, music synthesiser apparatus and equipment, electronic composing apparatus and equipment, TV media players, DVD players, Blu-Ray players, projectors, cinema equipment and apparatus, home cinema equipment, HDMI cables, games consoles, 3D active glasses, 3D glasses, HDMI streaming stick, HD TV apparatus and equipment; retail in relation to spare parts for the aforesaid; provision of an online marketplace for buyers and sellers of goods and services; business advice and assistance relating to franchising; business management advisory services relating to franchising; business advisory services relating to the establishment and operation of franchises; services rendered by a franchisor, namely, assistance in the running and management of industrial or commercial enterprises; information, advisory and consultancy services in relation to the aforesaid.
4262528     10/08/2019
DIRVIN HAZARI TRADING AS SINDHIONISM
102, Sai Vilayatrai Niwas, Block A52, Ulhasnagar - 421 001.
Proprietary Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Used Since :30/04/2016
MUMBAI
Advertising, Marketing, Administration, Office Functions; Subscription To Music, Video, And Audio visual Content Transmitting, Streaming, And Downloading Services; Arranging Music, Video, And Audio visual Content Transmitting, Streaming, And Downloading Subscriptions For Others; Cinematographic Film Advertising Included In Class 35.
ASHWAMEDH

4262600  11/08/2019

KAMLA KUMARI
VISHNU MANDIR KA VAAS, ED SINDHARI, DABHAD BHATIYAN
sole proprietorship firm in the name of "MS ASHWAMEDH MARKETING"

Address for service in India/Attorney address:
HIMANSHU SOLANKI
866, OPPOSITE MAHESH HOSTEL , CHOPASANI ROAD, BOMBAY MOTORS, JODHPUR

Used Since :17/07/2019

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS & SHOW ROOMS
WHOLESALE AND RESALE OUTLETS ONLINE, OFF LINE OF SMALL DOMESTIC UTENSILS AND CONTAINERS AND
HOUSEHOLD AND KITCHEN ARTICLES, NON-STICK COOKWARES, PRESSURE MCOOKERS, STAINLESS STEEL
UTENSILS, THERMOWARE, GLASSWARE, FLASKWARE, HOLLOW WARE, STEEL WOOL, KITCHEN WARES CROCKERY,
KITCHEN SET MODULAR KITCHEN, FURNITURES, PLASTIC PICTURES, FRAMES, MIRROR, PLYWOOD FIXTURES,
LEATHER GOODS CURTAIN, CARPET, RUGS AND MATS, TEXTILE READYMADERS FANCY ANTIQUE ITEMS AND ALL
TYPES OF PACKED FOOD AND BUSINESS ADMINISTRATION AS INCLUDED IN CLASS 35
HAWTHORN BIZSOLUTIONS PRIVATE LIMITED
28/82-Kasturba Nagar, Shahdara Delhi DL 110032 IN

Proposed to be Used
DELHI

Management Consulting, Business Consulting, Professional Business Consulting
INVENK
4263276  12/08/2019
ARUNSUBRAMANIAN VENKATARAMAN
NO.8, FIRST FLOOR, CHANDRASEKARAPURAM, SELVAPURAM PO, COIMBATORE - 641026, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :24/10/2018
CHENNAI
BUSINESS CONSULTING SERVICES FOR START-UP COMPANIES; BUSINESS CONSULTING SERVICES; BUSINESS
MANAGEMENT CONSULTING SERVICES; PROFESSIONAL BUSINESS CONSULTING
4263587    13/08/2019
SOUJANYA COLOR PRIVATE LIMITED
C-35, 36, TTC Industrial Area, MIDC, Pawane, Navi Mumbai - 400705, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, Business management, business administration, office function, import exports related to colorants
4263594  13/08/2019
SOUJANYA COLOR PRIVATE LIMITED
C-35, 36, TTC Industrial Area, MIDC, Pawane, Navi Mumbai - 400705, Maharashtra
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Advertising, marketing, Business management, business administration, import, export related to colorants
4263596  13/08/2019
SOUJANYA COLOR PRIVATE LIMITED
C-35, 36, TTC Industrial Area, MIDC, Pawane, Navi Mumbai - 400705, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/03/2018

To be associated with:
2790266

MUMBAI
Advertising, marketing, Business management, business administration, import, export related to colorants
4263676  13/08/2019
SUTARIYA MILAN RAMESHBHAI
74/75, RUPALI SOCIETY - 1, NEAR. P. P. SAVANI SCHOOL, A. K. ROAD, SURAT – 395006, GUJARAT
INDIVIDUALS

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
231, AVADH VICROY, NR. D'MART, SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006, GUJARAT

Used Since : 31/08/2017

AHMEDABAD
LED LIGHTS, LED LIGHTING APPARATUS, AIR PURIFIERS, ELECTRIC DISPENSERS FOR AIR FRESHENERS, URINALS [SANITARY FIXTURES], KITCHEN CONTAINERS, BASKETS FOR HOUSEHOLD PURPOSES, BASKETS OF METAL, FOR HOUSEHOLD PURPOSES, KITCHEN UTENSILS, CLEANING INSTRUMENTS, HAND-OPERATED, TOWEL BARS, SLOTTED SPOONS [KITCHEN UTENSILS], GRILLS [COOKING UTENSILS], MUGS, BRUSHES, TOOTHBRUSH HOLDERS, BATHROOM TOWEL HOLDERS, BATHROOM GLASS HOLDERS, NON-ELECTRIC, BROOMS, DUSTBINS, MOPS, BUCKETS, TUMBLERS, DISPENSERS, SOAP DISPENSERS, WATER BOTTLES, BAMBOO BASKETS FOR DOMESTIC USE, BATHROOM BUCKETS, BROOMS, BRUSHES, CERAMIC POTS, CERAMIC PLATES [TABLEWARE], CHOCOLATE MOLDS, CLEANING PADS, COFFEE CUPS, COMBS, COMPOSTABLE CUPS, COOKING MESH BAGS, OTHER THAN FOR MICROWAVES, COOKIE PRESSES, CREAM AND SUGAR SETS, DECORATIVE PLATES, DINNERWARE, DUSTERS, DUSTING BRUSHES, FEATHER BROOMS, TISSUE PAPER, TISSUE HOLDERS, SHOE POLISHING MACHINES, POLISHING CLOTHS, PLATES, PEDAL BINS, CLEANING MOP AND TOOLS, DISPOSABLE PRODUCT AND PAPER PRODUCTS
Trade Marks Journal No: 1918,  09/09/2019           Class 35

4263713   13/08/2019
IENTRA BUSINESS SOLUTIONS PRIVATE LIMITED
NO 9/13, 2ND MAIN Y V ANNAIAH ROAD, YELACHENAHALLI, J P NAGAR POST, BANGALORE - 560078
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4263755  13/08/2019
RESQBUTTON INDIA PRIVATE LIMITED
65, Dee Enclave, KodigeHalli, Bangalore - 560 092, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/05/2018
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4263774  13/08/2019
RUPESH KUMAR
807-808, PRAGATI TOWER, RAJENDRA PALACE, DELHI-110008
INDIVIDUAL

Address for service in India/Attorney address:
RAVI BHUSHAN KUMAR
C-55, FIRST FLOOR, SECTOR, 8, NOIDA, UP 201301,

Proposed to be Used
DELHI
Advertising, Business Management, Business Administration, Office Functions, E-Commerce Business
ALTRIGA

4263836  13/08/2019
TUSHAR DEWAN
A-1/89, Paschim Vihar, West Delhi, Delhi - 110063
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used

DELHI
Wholesale, retail and online selling of Cables, Chargers, earphones, Power banks, Computer, mobile, Speakers, telescopic and zoom lens, supportive stands for computer and mobile, mobile and computer protective cases, mobile and computer screen protectors, Mobile and computer Accessories, clothes, nutritional and food supplements, toys, Games, playthings, and sports articles
MOJRIWALA

4263962  13/08/2019
GUDVAN MOJRIWALA HANDYcrafts LLP
FLAT NO. 105, J WING, SUMIT GREENDALE NX AVENUE A5,NARANGI BYPASS ROAD, GLOBAL CITY, VIRAR WEST, VASAI - VIRAR - 401303
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4264003  13/08/2019

ACHARIYA EDUCATIONAL PUBLIC TRUST
NO 5, VASANTHA NAGAR, VILLIANUR, PONDICHERRY - 605110
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Proposed to be Used

CHENNAI

Operating an online marketplace for buyers and sellers of vehicles, car bazaar, Omni channel; providing online searchable databases featuring classified advertising listings for vehicles, promotion services, business management, mediation services, auction, comparison; Providing information in the field of vehicle valuation, advertising, competition, stocking, inventory and pricing, vehicle parts, accessories, merchandise, promotional items, marketing research and studies; preparing and placing advertisements for others; Computerized website and databases featuring information about vehicles for sale, rankings, ratings, and reviews, and information about vehicle cost, financing, insurance, warranty and rebates and incentives; providing business information regarding vehicle sales; business research and data analysis services in the field of vehicle sales;
GROWINFINITY CONSUMER INTERNATIONAL PVT. LTD
71, TOTALA NAGAR, OPP. MAHADEV TEMPLE, NEAR THAAT BAAT SHOWROOM, BENGALI SQUARE, INDORE - 452016, MADHYA PRADESH, INDIA

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE SALES AND MARKETING, MARKETING, RETAIL AND WHOLESALE OF AYURVEDIC, HERBAL FMCG COSMETICS, CLOTHES, JEWELLERY, LEATHER SHOES, BELTS, PURSE, SOIL CONDITIONER, BOOSTER, FUNGICIDES, PESTICIDES, FOOD SUPPLEMENTS, READYMADE GARMENTS, MIXERS GRINDER, WASHING MACHINES, LED TV, ELECTRIC COOKER, OVEN
KLOVORY

4264722  14/08/2019
M/S. IVOWINGS PVT LTD
No. 4, Anna Street, Srinivasa Nagar, Padi, Chennai 600050, Tamil Nadu, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Online Ordering Services, Computerized online ordering Services, Import & Export, Trading and Marketing, Business Management, Advertisement, Sales Promotion Services.
4264723  14/08/2019
SMT. SAPNABHANDARI
No.42, 5th Stage BEML Layout, Rajarajeshwari Nagar Bangalore-560098, Karnataka, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Readymade, Wholeseller, Online Selling, Import & Export of Readymade Garments & Footwear.
4264865  14/08/2019
DEEPAI KEDAR JOSHI (PROPRIETOR) TRADING AS JK MARKETING SOLUTIONS
401 Dilip Apartment, 62 Jayprakash Nagar, Goregaon East, Mumbai 400063
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Advertising, Business Management, Sales, Online Sales, Wholesales, Import Export of Adhesive tapes, strips, bands, Stationary and films
Trade Marks Journal No: 1918, 09/09/2019 Class 35

4264871 14/08/2019
JANARDHANAN K K
JANARDHANAN K K, S/O K V KUMARAN, RESIDING AT AISWARYA, VANIYAN LANE, PUNKUNNAM, THRISUR DISTRICT, PIN CODE: 680002, KERALA STATE, INDIA
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI

Business Assistance, Management And Administrative Service, Business Consultancy And Advisory Service, Business Analysis, Research And Information Service, Business Planning
SYROTECH
4264902  14/08/2019
GO IP GLOBAL SERVICES PRIVATE LIMITED.
H-68, SECTOR-63, NOIDA-201301, U.P.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/01/2012
DELHI
Outdoor advertising, Television advertising, Newspaper advertising, Advertising copywriting, Advertising via mobile phone networks, Advertising in periodicals, brochures and newspapers, Providing information about products via telecommunication networks for advertising and sales purposes, Organizing and conducting trade shows and exhibitions for commercial or advertising purposes.
4265028   14/08/2019

CESTBON (SHANGHAI) COSMETICS CO. LTD.
20F, BUILDING2#, KINGBORD SQAURE NO. 505, GUANGMING ROAD, HUAQIAO ECONOMIC DEVELOPMENT ZONE KUNSHAN, JIANGSU, SHANGHAI, CHINA.

SERVICE PROVIDER

Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
SIMBA UPROAR

4265066  14/08/2019
SONA BEVERAGES PVT. LTD.
Sona House, 35/75, Punjabi Colony, Near SBI Zonal Office
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :16/07/2019

MUMBAI
Advertising; Business and Retail Services.
SONA BEVERAGES PVT. LTD.
Sona House, 35/75, Punjabi Colony, Near SBI Zonal Office
A Company duly incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :16/07/2019

MUMBAI
Advertising; Business and Retail Services
4265367  14/08/2019
MOHAN CHATURVEDI
N-9/38 R-1, Sant Gopal Nagar, Patia, Bazardiha, Varanasi, U.P. – 221106
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/04/2018
DELHI
Advertising and marketing services.
4265470   14/08/2019
SADIQ HASAN TRADING AS CAREVALE PHARMA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical Preparations.
SUPRIYA GOYAL
Smt Shobha Goyal, h. No. 184, Near Riddhi Ashram, Pawan Vihar, Saharanpur, Saharanpur, Uttar Pradesh, 247001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4265587    14/08/2019
SACHIN SONETA
WARD NO. 19, GHOGHAR, REWA (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Advertising; customer loyalty program featuring discounted shipping services and rewards; retail and administration services namely membership-based shipping program, variable rate shipping program; retail, online store services and providing searchable database featuring audio, video and audiovisual recordings and games; streamed and downloadable pre-recorded audio, video and audiovisual content; compiling of information into computer databases; retail store services and online retail store services featuring a wide array of consumer goods
4265620  14/08/2019
MANU KUMAR JHA
47/16, Old Rajendra Nagar, New Delhi - 110060
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 14/07/2019

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
DHARINIBEN ANILKUMAR SHUKLA PROPRIETOR OF M/S. DHARA GRUH UDHYOG
BHOMI COMPLEX, MAHENDAVAD - 387130, KHEDA, GUJARAT. INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006

Used Since: 08/03/2018

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, IMPORTING EXPORTING; MARKET RESEARCH; PRODUCT DEMOSSION; SALES MARKETING & DISTRIBUTION SERVICES OF PROVISION STORES; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS COFFEE, TEA, COCO, SUGAR, RICE SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, SPICES; AGRI & HORTI AND FORESTRY PRODUCTS AND GRAINS FRESH FRUITS AND VEGETABLES; SEEDS,
Reshma Saraf

4265658    14/08/2019

RESHMA SARAF
Shop No. 7, Millennium Star, Dhole Patil Road, Behind Ruby Hospital, Pune, Maharashtra, India 400001
Individual

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHA (KH), PUNE-411022

Used Since :24/01/2016

MUMBAI

wholesale and retail of clothing.
KRADYL KROFT

4265686  14/08/2019
ZEENAT KACHWALLA
DAULAT VILAS, 102, B DESAI ROAD, BREACH CANDY, WARDEN ROAD, MUMBAI - 400036, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
To be associated with:

3231918

MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, ONLINE RETAIL STORE SERVICES, RETAIL AND WHOLESALE SERVICES OF BABY CLOTHES, BABY ACCESSORIES, BABY FURNITURE, BABY CUSHIONS, BABY PILLOW, BABY PRODUCTS, BABY SHOES, BABY CAPS, BABY BAG, BABY BOOKS, BABY TOYS, BABY QUILT, TOWELS, BABY DUVET, COMFORTER, QUILT
4265824   15/08/2019
KARTHIK KUMAR V
S/O VENUGOPAL MIG 611 29TH CROSS RK ROAD HOUSING COLONY HOSUR KRISHNAGIRI - 635109
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
FALCON

4265989  16/08/2019

M/S. FALCON TUBES PRIVATE LIMITED
UNITY BUILDING, SEVOKE ROAD, SILIGURI – 734 401, WEST BENGAL, INDIA,
An Indian Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/04/1992

To be associated with:
2566791

KOLKATA

Laabdhi Outsource

4266136  16/08/2019

LAABDHI OUTSOURCE INDIA SERVICES PVT. LTD.
Lodha Supremus II, Office No. 231, Road No. 22, Next to New Passport Office, Wagle Estate, Thane (West) - 400 604

Body Incorporate

Address for service in India/Attorney address:
KSHITIJ SANCHETI
Flat # 101, Tulsi Darshan, B Wing, Plot # 19B, Sector 11, KNF Naik Marg, Koparkhairne, Navi Mumbai - 400709

Used Since :27/04/2010

MUMBAI
Payroll preparation, payroll assistance, computerized payroll preparation, payroll advisory services, administration of business payroll for others and data processing services in the field of payroll, accounting services, computerized accounting, cost management accounting, business consultancy, business administration consultancy, business organization consultancy, business management consultancy, outsourcing services in the field of business operations.
4266138   16/08/2019
LAABDHI OUTSOURCE INDIA SERVICES PVT. LTD.
Lodha Supremus II, Office No. 22, Next to New Passport Office, Wagle Estate, Thane (West) - 400 604
Body Incorporate

Address for service in India/Attorney address:
KSHITIJ SANCHETI
Flat # 101, Tulsi Darshan, B Wing, Plot # 19B, Sector 11, KNF Naik Marg, Koparkhairne, Navi Mumbai - 400709
Used Since :27/04/2010

MUMBAI
payroll preparation, payroll assistance, computerized payroll preparation, payroll advisory services, administration of business payroll for others and data processing services in the field of payroll, accounting services, computerized accounting, cost management accounting, business consultancy, business administration consultancy, business organization consultancy, business management consultancy, outsourcing services in the field of business operations
4266282  16/08/2019
IVE LINKS
Ive Links, Kezhuvamkulam P.O., Cherpunkal, Pala, Kottayam, Kerala, India- 686584
Partnership Firm

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :30/08/2006

CHENNAI
Retail or wholesale services for Surgical, medical, dental and veterinary apparatus and instruments; Sales Management;
Business administration; Business management; Marketing; Import and export services; Office functions
4266483   16/08/2019
TRIZOS FARMERS (I) PRIVATE LIMITED
FLAT NO-302, 3RD FLOOR, BL-A, BIJAYALAXMI ENCLAVE, PATIA, BHUBANESWAR-751024, ODISHA
BODY INCORPORATED UNDER INDIAN COMPANY ACT
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
KOLKATA
Advertising; Trading (Wholesale & Retail, Export & Import, Franchises, agency of agricultural commodities both online & offline), Business management; Business administration; Office functions.
CANSTOL
4266497  16/08/2019
ANIL BANSAL TRADING AS BALAJI INTERNATIONAL CLOTHING
FLAT NO. 106, AMBIKA APPARTMENT SEC-14, ROHINI NEW DEHI-110085.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF CLOTHING, FOOTWEAR, HEADWEAR
4266507  16/08/2019
BSHOP ADVERTS LLP
D-203, Rajhans Residency, Near Sanskruti Park Jahangirpura, Rander, Bhesan Surat-395005 GJ IN
Limited Liability Partnership
Address for service in India/Attorney address:
SHAH JAINAM NAVINCHANDRA
4-B SIDDHASHILA APARTMENT, NR. JEEVAN BHARTI SCHOOL, OPP. KANSAR RESTAURANT, TIMALIYAWAD, NANPURA, SURAT - 395001, GUJARAT
Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
PATIL TRADING
426624  16/08/2019
MANDAKINI KISHOR PATIL TRADING AS PATIL TRADING
85, Ramchandra Shrirang Colony, Deopur, Dhule -424005
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :02/06/2014

To be associated with:
3472387

MUMBAI
TRADING OF CHICKS & FEED
4266924   16/08/2019
HKMC CONSULTANCY EXCELLENCE SERVICES INDIA PRIVATE LIMITED
Shop No: 115 1st Floor, Down Town Mall, M.No: 6-2-27,27/A,&28,Lakdikapool, HYDERABAD Hyderabad TG 500004 IN
Private Limited
Address for service in India/Attorney address:
JANARDHANA REDDY
303, Sai Brundavan Apts, Model House Lane, Pan jagutta, Hyderabad, TS
Proposed to be Used
CHENNAI
MARKETING AND ADVERTISING
4267003   16/08/2019
SMARTROOT ELECTRONICS PVT LTD
FLAT NO D-5/21 GODREJ HILL BARAVE MUMBAI THANE MH 421301 IN
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
LORIPTA

4267060  17/08/2019

VISHAL JASUJA
H No 2423 Sector 38 C Chandigarh 160036
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
Sale Purchase of medicines and dietary feed supplement
Proposed to be Used

DELHI

JUICER, MIXER, GRINDER, HAND BLENDERS, ELECTRIC CHOPPERS, MADHANI, ELECTRIC MOTOR, COOLER PUMP, SUBMERSIBLE PUMP, MONO BLOCK PUMP, MOTOR AND PUMPS, MACHINE AND MACHINES TOOLS, WATER PUMPS, COOLER PUMPS, BOOSTER PUMPS, SEWAGE PUMPS, JET PUMPS, CHAFF CUTTER MACHINES, MACHINE COUPLINGS, SEWING MACHINES, WASHING MACHINES, POWER KOLHU, AGRICULTURE IMPLEMENTS ALL BEING GOODS TUBEWELLS & FITTINGS, ELECTRIC MOTORS, CUTTING MACHINE, DRILLING MACHINES, CENTRIFUGAL AND CENTRIPETAL PUMPS, LIFT PUMPS, BOREWELL & OPEN WELL PUMP, DOMESTIC & AGRICULTURE PUMPS, HYDRAULIC MACHINERY, AIR FILTERS AND OIL FILTERS, PUMPING SETS, HAND TOOLS INCLUDING JACKS RODS, ELECTRIC IRON, WALL SCRAPERS, PAINT SCRAPERS, SCRAPERS BLADES, KNIVES INCLUDING PUTTY KNIVES, JOINT KNIVES, UTILITY KNIVES, FOLDING KNIVES, BUTCHER KNIVES, RAZOR BLADES, TWIN BLADE, SAFETY RAZORS, OPENER FOR TINS AND CANS OR CONTAINERS, CUTLERY FORKS AND SPOONS, ICE PICKS, TONGS, TWEETERS, SHAVERS, HAIR CLIPPERS (ELECTRIC OR NON-ELECTRIC), WATCHMAKERS TOOLS, JEWELERS TOOLS, GLASS CUTTERS, PLIERS, SCREW DRIVERS, WRENCHES, HAMMERS, TILE CUTTERS, ORANGE PEELERS, BLADE SANDERS, KEYHOLE SAWS, AUTO ELECTRICAL PARTS, HORN, ARMATURE, SWITCHES, SOCKETS, PLUGS, BATTERIES, ELECTRICAL WIRE & CABLES, SWITCH ACCESSORIES, ELECTRICAL AND ELECTRONICS APPARATUS AND INSTRUMENTS INCLUDING UPS, CVT, INVERTER, STABILIZER, TRANSFORMER, SWITCHBOARD, M.C.B., MCB BOX, JUNCTION BOX, KIT-KAT, CHANGE OVER, STARTER, CUT OUTS, DISTRIBUTION BOX, ELECTRIC CHOKES, PHATTI, HELMETS, DVD, VCD, AUDIO & VIDEO CD PLAYER, T.V., CAR STEREOS, AUDIO & VIDEO CASSETTES, TAPE RECORDERS, F.M. HOME THEATRE SYSTEMS, SPEAKERS, WOOFERS, TELEPHONE, MOBILE PHONE, MOBILE ADAPTORS & CHARGERS, MOBILE BATTERY PACKS, MOBILE ACCESSORIES, MOBILE COVERS, MOBILE TELEPHONE HOLDERS AND HOLDING STRINGS; DATA CABLES, DATA STORAGE DEVICES, BLUETOOTH DEVICES, CONNECTORS, COMPUTER ADAPTORS, ELECTRONIC COMPUTERS, COMPUTER TERMINALS, COMPUTER KEYBOARDS, COMPUTER PROGRAMS, COMPUTER SOFTWARE, COMPUTER, INSTALLATION FOR LIGHTING, HEATING, REFRIGERATING COOKING, COOLING, VENTILATING, DRYING, STEAM GENERATING, PURIFICATION SYSTEMS, WATER SUPPLY AND SANITARY PURPOSES INCLUDING FANS, COOLERS, AIR CONDITIONERS, TOASTER, GEYSERS, ELECTRIC OVEN, HEAT CONVECTORS, HEATERS, HEATING ELEMENT, IMMERSION ROD, WATER BOILER, TUBE LIGHT, TABLE LAMPS, LED LIGHT, CFL LAMPS AND TUBES, BULBS, TORCHES, AUTO BULBS, HEAD LAMPS & LIGHT, GSI LAMPS, ELECTRIC EMERGENCY LIGHT, ELECTRIC HOT PLATES FOR COOKING, ELECTRIC GAS LIGHTERS, ELECTRIC AND LPG GAS STOVE, APPARATUS AND EQUIPMENT FOR CLEANING, FILTRATION AND PURIFICATION OF AIR AND WATER, SUCH AS WATER FILTERS AND PURIFIERS, WATER SOFTENING UNITS, AIR CLEANERS AND PURIFIERS.
4267209    17/08/2019
MR. VANSHAJ CHHABRA PROPRIETOR OF M/S. PHOOLVARI
ROAD NO. 23, HOUSE NO. 10, PUNJABI BAGH EXTENSION, NEW DELHI-110026
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
WHOLESALE & RETAIL SHOPS, OUTLET, TRADING AND MARKETING IN RESPECT OF GARDENING TOOLS (ELECTRIC - ), GARDENING TOOLS (HAND OPERATED - ), HAND-OPERATED TOOLS FOR GARDENING, AGRICULTURAL, GARDENING AND LANDSCAPING TOOLS PLANTS, FLOWERING PLANTS, NURSERY PLANTS, FRESH PLANTS, HOUSE PLANTS, GRASSES [PLANTS], NATURAL PLANTS, FRUIT PLANTS, ALOE VERA PLANTS.
AGRIVEDA

4267936  19/08/2019
AGRIVEDA PRIVATE LIMITED
RZ-88, M- BLOCK, DHARAMPURA, NAJAFGARH, NEW DELHI-110043
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CORPORATE ACCRETION
411, TOWER B4, SPAZE I TECH PARK, SECTOR 49, SOHNA ROAD, GURUGRAM, HARYANA-122001

Used Since: 30/03/2016

DELHI

Online Advertising and Marketing, Business research, Business consultation, Business Networking, Business Consulting Services in the Agriculture field, Provision of business information relating to the Agricultural Industry, Online Ordering Services, Online Business Networking Services, Online Community Management Services, Conducting Online Business Management Research Surveys, Business Information Services Provided Online from a Computer Database or the Internet, Business Management Services relating to Electronic Commerce, Advertising services for the promotion of E-Commerce, Online Advertising on Computer Network through Websites, Webpages, Mobile Applications and Social Media, Loyalty Scheme Services, Operating online market places for sellers and buyers of goods and/or services included in class 35
PAYISM
4267938  19/08/2019
MOUKTHIK KIRAN REDDY DHARASANI
8-2-120-110-1-3/A, Nandi Nagar, Road No.14, Banjara Hills, Hyderabad – 500034, Telangana
Individual
Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.
Used Since :26/11/2013
CHENNAI
Advertising, marketing and promotional services; business management, business administration; providing advertising space; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales Purposes; operating on-line market places for sellers and buyers of goods and/or services.
Kadak Tadak
4268262   19/08/2019
CHOLAYIL PURE & NATURAL FOODS PRIVATE LIMITED
8, ‘J’ Block, 6th Avenue Anna Nagar (East), Chennai - 600102, Tamil Nadu, India
A body corporate registered under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Wholesale and retail distribution of edible and consumable goods; retail store services; wholesale distribution services and discount store services; Providing consumer product information relating to food products; Import and Export edible and consumable goods; Online marketing of food products; Online advertising of food products
4268271   19/08/2019
ZYNOR PHARMACEUTICAL PRIVATE LIMITED
9/2, 6TH CROSS, AMAR JYOTHINAGAR, NEAR VIJAYANAGAR, BANGALORE, KARNATAKA-560040, INDIA
PRIVATE LIMITED
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4268894    20/08/2019

VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA,
Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.

Used Since :05/03/2019

CHENNAI
Advertising, Business management, Business Administration, Office function, including Wholesale, Retail, Marketing and Distribution of Milk and milk products, Milk shakes and Smoothies, Ice Creams, Fast food, Pizza, Frozen dessert, Non-alcoholic drinks, fruit drinks, shakes and fruit juices; Shakes and Drinks category.
4269831  20/08/2019
THE GIFTZ
‘Charan Nivas’, # 68/1, 4th Cross, Nehru Nagar, Bangalore – 560020, Karnataka, India
Partnership Firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :26/06/2015
CHENNAI
Services provided by retail stores, wholesale outlets or by means of electronic media, for example, through web sites, trading
AYUKA

4271003  21/08/2019
AYUKA DEVELOPERS (OPC) PRIVATE LIMITED
HNO.- 423, STREET NO.- 7, CHOPRA COLONY, GOHANA SONEPAT HR -131301
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/03/2017

DELHI
Advertising; Business management; Business administration; Office functions; Business management services relating to electronic commerce; Business organisation
4271505  22/08/2019
PRAKASHBHAI RANCHODBHAI KACHA - M/S ICY SPICY BEVERAGES AND SPICES
KALAWAD ROAD, BELOW TULIP APPARTMENT, SURYODAY SOCIETY-01, OPP WOCKHARDT HOSPITAL, RAJKOT, GUJARAT, INDIA.
Proprietorship firm
Address for service in India/Attorney address:
VANDANA J
C-301, 3rd floor, hub town, gsrtc, gita mandir roda, ahmedabad-380022,
Used Since: 13/08/2013
AHMEDABAD
SERVICE RELATED MARKETING, DISTRIBUTION, ADVERTISEMENT AND SHOPS, OUTLETS OF SOFT DRINKS, FRUIT DRINKS AND FRUIT JUICES, MINERAL AND AERATED WATERS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, AYURVEDIC AND HERBAL MEDICINAL.
4273239  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
2356953, 2375214
MUMBAI
Retail outlets and departmental stores for the sale of all kinds of coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuit, cakes, pastry and confectionery, ices; honey, vinegar, sauces; including import and export and distribution of goods.
Proposed to be Used
To be associated with:
2356953, 2375214

MUMBAI
Retail outlets and departmental stores for the sale of all kinds of coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuit, cakes, pastry and confectionery, ices; honey, vinegar, sauces; including import and export and distribution of goods.